

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF December 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1264/2025	01.12.2025	RAJEEV GOYAL PROPERTTOR OF M/S RAAJ FABS VS SHAHID ABBAS	PRAKASH AND ASSOCIATES	9899090109	PRAKASHNASSOCIATES@GMAIL.COM	29.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration & Conciliation Act,1996	OMP(I) COMM 1157/2025	03.12.2025	DCB BANK LTD. VS RAJNISH ROY	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	02.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1287/2025	04.12.2025	CALLON IMPORTS PVT. LTD VS NIDHIKA AHUJA & ANR.	TEJAS GUPTA	9910983755	ADVTEJASGUPTA@GMAIL.COM	03.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 583/2025	04.12.2025	M/S. ALLIED TUBES PVT. LTD. VS SHAHISTA	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	03.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 590/2025	08.12.2025	GOYAL ENTERPRISE VS BGR ENERGY SYSTEM LIMITED	GHULAM SARWAR	8529704284	GHULAMSARWAR01@GMAIL.COM	06.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1305/2025	10.12.2025	NEELAM JAIN VS MAHENDER KANSAL	PRAMOD SINGH	9871724396	chauhanpramod833@gmail.com	09.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1314/2025	11.12.2025	YOGESH AGGARWAL VS MCD & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	10.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 612/2025	15.12.2025	SUDAM DAS VS SUKHDEV	NITIN GOEL	9958617492	MNGLAWOFFICE@GMAIL.COM	12.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 623/2025	18.12.2025	M/S. CUBEX INDUSTRIES VS SHYAM NARAIN RAM KUBER SHUKLA	AYUSH GUPTA	9818402326	AYUSH@GUPTALEGAL.IN	17.12.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1343/2025	19.12.2025	NIRAJ KUMAR VS VARSHASWA SHARMA	HARDIK AGGARWAL	7859984398	advocatehardikaggar wal@gmail.com	18.12.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/1295/2025	05-12-2025	ROHIT SURI Vs LIONDEAN SERVICES PVT LTD AND ORS	Chetna Bhalla(P),	9818280772	punitbhalla@gmail.c om	03.12.2025
			306	Execution (Comm)	Execution (Comm)/587/2025	05-12-2025	SV METALS AND EXTRUSIONS PVT. LTD. Vs SHARMILA ROY	ABHISHEK	9650843596	vaibhav.vermaadvoca te@gmail.com	03.12.2025
			306	CS (COMM)	CS (COMM)/1297/2025	06-12-2025	SANJAY GOEL Vs KAMLESH PATHAK	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.co m	04.12.2025
			306	Execution (Comm)	Execution (Comm)/595/2025	09-12-2025	DELHI ACADEMY OF MEDICAL SCIENCE PVT LTD Vs SURENDRA KUMAR	SOURAV KUMAR JENA(P),	9953944409	mrigank@agarwaljetl ey.com	06.12.2025
			306	Execution (Comm)	Execution (Comm)/596/2025	09-12-2025	Delhi Academy of Medical Science Pvt Ltd Vs Surendra Kumar	SOURAV KUMAR JENA(P),	9953944409	mrigank@agarwaljetl ey.com	06.12.2025
			306	CS (COMM)	CS (COMM)/1313/2025	11-12-2025	BANK OF BARODA Vs VIJAY	Quaisar Ali(P),	9999802592	aliquaisar110@gmail. com	09.12.2025
			306	Execution (Comm)	Execution (Comm)/603/2025	11-12-2025	RADHA KASERA PROP OF MS R S DYE CHEM Vs ASHOK KAWATRA PROP AUTHORISED	SABHINAV(P),	9818621098	advsumitrana@gmail .com	03.12.2025

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			306	Execution (Comm)	Execution (Comm)/613/2025	15-12-2025	M/S JAGRITI PLASTICS LTD Vs M/S VASUMET PLAST PVT LTD	RAKESH KUMAR	9711771000	rakesh.advocate18@g mail.com	12.12.2025
			306	OMP (I) (COMM	OMP (I) (COMM)/1178/2025	15-12-2025	DCB BANK LTD Vs KHATEEB AHMAD	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	12.12.2025
			306	CS (COMM)	CS (COMM)/1333/2025	15-12-2025	SUPER CASSETTES INDUSTRIES PVT LTD Vs SHIV NARAYAN AND ANR.	ANJALI NEHRA	9810389109	kkkhetan@tseries.net	12.12.2025
			306	Misc DJ	Misc DJ/942/2025	19-12-2025	NANYA AIRCONN PVT LTD Vs OM BALAJEE AUTOMOBILE INDIA PVT LTD	NITIN GOEL(P),	999934056	mnglawoffice@gmail. com	16.12.2025
			306	CS (COMM)	CS (COMM)/1352/2025	20-12-2025	RADHEY SHYAM Vs MUNICIPAL CORPORATION OF DELHI of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.co m	19.12.2025
			306	OMP (COMM	OMP (COMM)/65/2025	22-12-2025	MURLIDHAR D SANTWANI Vs GODREJ FINANCE LTD	Dhruv Chawla(P),	9971897143	vchawla@krcco.co.in	19.12.2025
			306	OMP (I) (COMM	OMP (I) (COMM)/1198/2025	15-12-2025	TATA CAPITAL LTD Vs ISHTIAQ AHMAD	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	18.12.2025

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1266/2025	01.12.2025	GAUTAM BHATI VS M/S MODA COCKTAIL	RAJ KUMAR SHARMA	9212084750	RAJSHARMA_DEL@YAHOO.COM	27.11.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE./COMM/ 582/2025	03.12.2025	PRACHI INDIA PVT. LTD. VS MOTHER MARY PUBLIC HIGH SCHOOL	D.R. JAIN	9871059347	DJAIN5857@GMAIL.COM	01.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM/ 1159/2025	03.12.2025	HDFC BANK LTD. VS RABINDRA NATH TIWARI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1289/2025	04.12.2025	UNION BANK OF INDIA VS SHAHID	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	02.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1291/2025	05.12.2025	SINGHLA AUTOTECH PVT. LTD. VS TOSHNIWAL AUTOPARTS PVT. LTD.	SHREYAS MALIK	7838989490	SHREYASMALIK2000@GMAIL.COM	03.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/ 918/2025	09.12.2025	DAKSH FAB VS OP AND SONS TRADERS PVT. LTD.	UDYAN SRIVASTAVA	9873994286	UDYAN.SRIVASTAVA@GMAIL.COM	08.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/919/2025	09.12.2025	BANK OF MAHARASHTRA VS AMARJEET SINGH	AKASH JAIN	9354734757	ADVOCATEAAKASHJAIN@GMAIL.COM	08.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1315/2025	11.12.2025	BANK OF BARODA VS DHAVER SINGH	QUAISAR ALI	9999802592	ALIQUAISAR110@GMAIL.COM	09.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1327/2025	13.12.2025	HARSH GOEL VS SHREEJI INDUSTRIES AND TRADING	SUMMIT KAUSHAL	9810313802	SUMMITKAUSHAL@GMAIL.COM	11.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM/ 1172/2025	15.12.2025	DCB BANK LTD. VS SHAMIM AHMAD	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	13.12.2025

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM/ 1173/2025	15.12.2025	DCB BANK LTD. VS RAJENDRA	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	13.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1336/2025	16.12.2025	M/S CELESTIAL KNITS FAB PVT. LTD. VS KASHVI DESIGNS PVT. LTD.	JAWAHAR GOYAL	9873292200	nil	15.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1337/2025	16.12.2025	AKIF MOHAMMED ARIF NOORI AL DAHALWI PROPRIETOR MS SALMA PERFUME TRADING ESTABLISHMENT VS AL HIJAZ PERFUME	ZULFIQAR ALI SKHAN	9884102961	ZULFIQAR1971@GM AIL.COM	15.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE./COMM/ 626/2025	19.12.2025	RAMANDEEP SINGH VS HARMEET SINGH	nil	nil	nil	18.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1355/2025	20.12.2025	ANIL KUMAR AGARWAL VS SAAHIL AHUJA	SIDDHARTHA JAIN	8527224980	JAIN.JSPARTNER@ GMAIL.COM	18.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE./COMM/AWARD/ 75/2025	22.12.2025	UGRO CAPITAL LTD. VS JAI RAJ INTERNATIONAL AND ORS.	RAJIV NARAIN	8130224461	NIL	19.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC/DJ/946/2025	22.12.2025	DAYA RAM PREM SAGAR JAIN AND CO. VS SHRI RAM METALS	PAWAN KUMAR	9999833366	ADVOCATEPAWAN DEDHA@GMAIL.CO M	19.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1363/2025	26.12.2025	DAYANAND ANGLO VEDIC COLLEGE TRUST MANAGEMENT SOCIETY ANR VS DAV INTER COLLEGE	VIVEK SRIVASTAVA	9210107303	THEJURALSOLUTIO NS@GMAIL.COM	24.12.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/1268/2025	01-12-2025	UMESH TYAGI Vs MUNICIPAL CORPORATION OF DELHI	Akhil Rana(P),	7838798382	Akhilrana.adv@gmail .com	29.11.2025
			304	ARBITRATION	OMP MISC (COMM)/2/2025	01-12-2025	MACHINERY CLUB Vs GMR INFRASTRUCTURE LTD	Aditya Sharma(P),	8750-011-330	NA	19.11.2025

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			304	EXECUTION	ExCOMM - Award by Arb Comm/71/2025	03-12-2025	KOTAK MAHINDRA BANK Vs SUNNY CHOUDHARY		Mohit Monga(P),	9999-495-500	mohitmongaadvocate@gmail.com	27.11.2025
			304	EXECUTION	Execution (Comm)/591/2025	08-12-2025	M/S V K JAIN AND SONS Vs M/VAISHNAVI ENTERPRISES		ARCHIT SINGHAL(P),	9599-043-045	legal@sigmalegal.com	05.12.2025
			304	EXECUTION	Execution (Comm)/592/2025	08-12-2025	MD ISLAMUDDIN Vs SANJAY SAINI		PANKAJ KASHYAP(P),	9810-437-609	advsanjeev@rediffmail.com	05.12.2025
			304	EXECUTION	Execution (Comm)/609/2025	13-12-2025	IDBI BANK LIMITED Vs KASHISH JAIN		Kunal Kumar(P),	9811-191-050	SATISH@KLFINDIA.COM	02.12.2025
			304	RECOVERY	CS (COMM)/1324/2025	13-12-2025	SANJAY GOEL Vs PRAMOD KUMAR MEHTO		SANTOSH KUMAR(P),	9313-780-408	SBPANDEY7@YAHOO.COM	10.12.2025
			304	ARBITRATION	OMP (I) (COMM)/1179/2025	15-12-2025	DCB BANK LIMITED Vs STONEX INDIA		ANISH BHOLA(P),	9811-482-022	ANISH_BHOLA17@YAHOO.COM	12.12.2025
			304	EXECUTION	Execution (Comm)/618/2025	16-12-2025	M/S LANDSEA IMPEX LTD Vs SUNIL KUMAR KHEMKA		Pramod Kumar Sinha(P),	9811-594-109	P.K.SINHA72@GMAIL.COM	14.12.2025
			304	EXECUTION	Execution (Comm)/624/2025	18-12-2025	M/S AMAN TRAVELS LTD Vs M/S HOLIDAYS BY SAHIBJI PVT LTD AND ORS		SMUKESH HOODA	9818068521	hoodamukeshadv@gmail.com	17.12.2025
			304	EXECUTION	ExCOMM - Award by Arb Comm/74/2025	18-12-2025	M/S GAMBIT LEASING AND FINANCE PVT LTD Vs RAM LAKHAN AND ORS		VIKAS DEEP JAIN(P),	7838963403	LAWVIKAS99GMAIL.COM	15.11.2025
			304	ARBITRATION	OMP (I) (COMM)/1195/2025	22-12-2025	TATA CAPITAL LTD Vs M/S SAAR TRADERS 3641		ANISH BHOLA(P),	9811-482-022	ANISH_BHOLA17@YAHOO.COM	18.12.2025
			304	EXECUTION	M Ex/964/2025	22-12-2025	SHREE SHYAM TRANSPORT Vs SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED		Nitin Jain(P),	9999650755	nitinjain.suzok@gmail.com	19.12.2025

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	ARBITRATION	OMP (I) (COMM)/1156/2025	02-12-2025	MONEYWISE FINANCIAL SERVICE PVT LTD Vs MANISH KNITWEAR THROUGH ITS PROPRIETOR	Mehvish Khan(P),	9319212148	khanmehvish2189@gmail.com	20.11.2025
			305	RECOVERY	CS (COMM)/1281/2025	02-12-2025	SAROJ BALA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	28-11-2025
			305	RECOVERY	CS (COMM)/1271/2025	01-12-2025	Union Bank of India Vs RAJ KUMAR GOYAL	KAMALJIT SINGH RANOT(P),	9582775060	goyalshivam421@gmail.com	28-11-2025
			305	RECOVERY	CS (COMM)/1269/2025	01-12-2025	Amit Mahajan Vs Municipal Corporation of Delhi	UTKARSH SHARMA(P),	7289988608	utkarshsharma.adv@gmail.com	29-11-2025
			305	RECOVERY	CS (COMM)/1285/2025	03-12-2025	CISTA ESSENTIAL Vs AROMA INNOVATION PVT LTD	Ayushi Singhal(P),	8826178008	advocatedevkinandan@gmail.com	01-12-2025
			305	MISC. APPLICATION	Misc DJ/911/2025	06-12-2025	MUNICIPAL CORPORATION OF DELHI Vs MS Sahib Enterprises	ANANT RAO(P),	9958465371	Saniay@sethichambers.com	05-12-2025
			305	EXECUTION	Execution (Comm)/632/2025	22-12-2025	TIRUPATI INDUSTRIES Vs Sudhir Agarwal	Arun Arun(P),	7827245070	VERIMA.ARUN2907@gmail.com	05-12-2025
			305	EXECUTION	Execution (Comm)/619/2025	12-12-2025	ANMOL FINANCIAL SERVICES LTD Vs GURCHARAN SINGH AND ANR	J K YADAV(P),	9999855157	ADVJITENDERYADAV2017@gmail.com	16-12-2025
			305	RECOVERY	CS (COMM)/1307/2025	10-12-2025	PNG ASIA THROUGH ITS PARTNER AND AUTHORISED SIGNATORY MR NARENDER KUMAR Vs SHIVLDAS RAMCHAND SAVLANI	Himanshu Dhawan(P),	9999309222	Contact@Utkrishthalaw.co	16-12-2025
			305	RECOVERY	CS (COMM)/1323/2025	12-12-2025	B M K DELHI Vs SHIV TEXTILES	Nishchal Joshi(P),	9891106587	adv.nishchal@gmail.com	06-12-2025

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			305	RECOVERY	CS (COMM)/1317/2025	11-12-2025	THE SUPREME INDUSTRIES LIMITED Vs ASHUTOSH TIWARI	SHRIHAR TRIPATHI(P),	9548888420	shrihargmail.com	10-12-2025
			305	RECOVERY	CS (COMM)/1329/2025	13-12-2025	LAXMI PUBLICATIONS PVT LTD Vs V9 ENTERPRISES	GAURAV KOCHHAR(P),	9810940055	rakeshk 1 9 87 @y aho o. com	12-12-2025
			305	RECOVERY	CS (COMM)/1348/2025	19-12-2025	RAJNISH CHOPRA Vs RISHABH SHARMA	NITIN GARG(P),	9958986363	: info@,knowlex.in	13-12-2025
			305	ARBITRATION	OMP (I) (COMM)/1183/2025	15-12-2025	DCB BANK LTD Vs RAKESH KUMAR	ANISH BHOLA(P),	9811452022	Anishbhola17(ayahoo .com	12-12-2025
			305	ARBITRATION	OMP (I) (COMM)/1187/2025	16-12-2025	TATA CAPITAL LIMITED Vs M/S ANEXA HOME APPLIANCES INDIA PVT LTD 0081	SANISH BHOLA(P),	9811452022	Anishbhola17(ayahoo .com	13-12-2025
			305	ARBITRATION	OMP (I) (COMM)/1188/2025	16-12-2025	TATA CAPITAL LIMITED Vs M/S ANEXA HOME APPLIANCES INDIA PVT LTD 0525	SANISH BHOLA(P),	9811452022	Anishbhola17(ayahoo .com	13-12-2025
			305	ARBITRATION	OMP (I) (COMM)/1189/2025	16-12-2025	TATA CAPITAL LTD Vs M/S ANEXA HOME APPLIANCES INDIA PVT LTD 2476	ANISH BHOLA(P),	9811452022	Anishbhola17(ayahoo .com	13-12-2025
			305	RECOVERY	CS (COMM)/1346/2025	19-12-2025	Umesh Tyagi Vs Municipal Corporation of Dlehi	Akhil Rana(P),	7838798382	Akhilrana.adv@gmail .com	18-12-2025
			305	RECOVERY	Counter Claim/59/2025	22-12-2025	Bemisales Media Vs Harsh Clean Dhan Pvt Ltd	SHASHWAT TRIPATHI/	9717443903	shashwat@aeddhaas egal.com	22-12-2025
			305	ARBITRATION	OMP MISC (COMM)/3/2025	01-12-2025	KHATTAR ENTERPRISE Vs GMR INFRASTRUCTURE LTD	Aditya Sharma(P),	8750011330	adityasharmaadvisors @gmail.com	9871980045

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			305	RECOVERY	CS (COMM)/1298/2025	06-12-2025	SHEKHAR GIRDHAR Vs BRIJ DWIVEDI		Rakesh Patiyal(P),	9811539888	rakeshpatiyal1975@g mail.com	04-12-2025
			305	MISC. APPLICATION	Misc DJ/954/2025	23-12-2025	RUDRA PRATAP SINGH KAURAV Vs RAJIV MOOLCHANDANI		Meahul Gupta(P),	9811959407	- kumardavenderufvah oo.com	22-12-2025

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6	SH. RAM LAL MEENA, DJ COMM- 06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	Execution (Comm)/580/2025	Execution (Comm)/580/2025	03-12-2025	MS VISHWANATH AND CO Vs MS RAJ INDUSTRIES	NARENDER KUMAR(P),	8368722310	advnarender74@gmail.com	17.11.2025
			410	CS (COMM)/1270/2025	CS (COMM)/1270/2025	02-12-2025	Ms THE PROMOTERS THROUGH ITS PROPRIETOR MR MEHBOOB ALAM QURESHI Vs MS APEX MANPOWER SOLUTIONS THROUGH ITS PROPRIETOR MR HIMANSHU SUNEJA	RAHUL GUPTA(P),	9711953429	rahulgupta219a@gmail.com	18.11.2025
			410	CS (COMM)/1286/2025	CS (COMM)/1286/2025	04-12-2025	MR NILESH VASANT SHAH PROP OF M/S HARBOUR PRESS INTERNATIONAL Vs MRS DIPTIBEN PANKAJKUMAR PATEL PROP M/S SCHOOLMATE	STUTI WASON(P),	9811227766	wasonandwason@gmail.com	20.11.2025
			410	OMP (I) (COMM)/1167/2025	OMP (COMM)/1167/2025	(I)05-12-2025	HDFC BANK LTD Vs JAI PRAKASH SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	01.12.2025
			410	OMP (I) (COMM)/1166/2025	OMP (COMM)/1166/2025	(I)05-12-2025	HDFC BANK LTD Vs AFSAR ALI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	01.12.2025
			410	CS (COMM)/1330/2025	CS (COMM)/1330/2025	15-12-2025	SHREE ENTERPRISES Vs SUNEJA PAPERS	Karan Jain(P),	9810367549	advocatekj@gmail.com	01.12.2025
			410	Execution (Comm)/586/2025	Execution (Comm)/586/2025	05-12-2025	FILEX SYSTEMS PVT LTD Vs AMBIKA ARORA	VINAY MOHAN SHARMA(P),	7289068560	vinaysharma679@gmail.com	29.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	CS (COMM)/1290/2025	CS (COMM)/1290/2025	05-12-2025	BANK OF BARODA Vs MR RAHUL DHILLON		SHAILENDER SINGH SISODIA	8130237770	shailender.sisodia@gmail.com	03.12.2025
			410	Execution (Comm)/611/2025	Execution (Comm)/611/2025	15-12-2025	GOYAL AND GOEL STAINLESS STEELS Vs ORCHIDS INTERNATIONAL		NITIN MITTAL(P),			
			410	ExCOMM - Award by Arb Comm/73/2025	ExCOMM - Award by Arb Comm/73/2025	11-12-2025	M/S Amazing Collection Vs MS SNG Fashion Pvt Ltd and Ors		RACHIT RAUSHAN(P),	8877768661	advrachitraushan@gmail.com	06.12.2025
			410	CS (COMM)/1309/2025	CS (COMM)/1309/2025	11-12-2025	B ARUN CORPORATION Through its Partner Siddhant Jain Vs Gurpreet Singh Sole Proprietor of Prince Silver and Jewels		RISHABH GUPTA(P),	8586834657	rishabhgupta.lawyer@gmail.com	06.12.2025
			410	Execution (Comm)/605/2025	Execution (Comm)/605/2025	12-12-2025	M/S MITRA COLD STORAGE PVT LTD Vs M/S SAAMIR INTERNATIONAL AND ANR		LOKESH KUMAR AGGARWAL	9811218876	Lokesh@ACEConsiliu m.com	09.12.2025
			410	RP (Civil)/29/2025	RP (Civil)/29/2025	15-12-2025	SONU AGGARWAL Vs HARVI IMPEX		Raj KumarF Rathore(P),		rajkumar@yahoo.co.in	11.12.2025
			410	Execution (Comm)/622/2025	Execution (Comm)/622/2025	18-12-2025	SH RAJENDER KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI		Avinash KumarTrivedi(P),	9871441764	aktrivedilawoffices@gmail.com	15.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	Execution (Comm)/628/2025	Execution (Comm)/628/2025	20-12-2025	PUMA SE Vs RAMESH SAINI (GOLU SAINI)	Prachi Gupta(P),	9911703098	prachigupta@pamsle gal.com	17.12.2025
			410	Execution (Comm)/629/2025	Execution (Comm)/629/2025	20-12-2025	PUMA SE Vs RAMESH SAINI (GOLU SAINI)	Prachi Gupta(P),	9911703098	prachigupta@pamsle gal.com	17.12.2025
			410	Execution (Comm)/627/2025	Execution (Comm)/627/2025	20-12-2025	PUMA SE Vs GAURAV CHADHA	Prachi Gupta(P),	9911703098	Prachigupta@pamsle gal.com	17.12.2025
			410	CS (COMM)/1350/2025	CS (COMM)/1350/2025	20-12-2025	M/S SHARDA RICE MILL Vs PC MODERN RICE MILL	Sanjeev Singh(P),			
			410	CS (COMM)/1357/2025	CS (COMM)/1357/2025	22.12.2025	JRS E-VEHICLES PVT LTD VS. OM BALAJEE AUTOMOBILE INDIA PVT LTD	MAYANK GOEL	9999340256	mnglawoffice@gmail. com	17.12.2025
			410	Execution (Comm)/633/2025	Execution (Comm)/633/2025	23.12.2025	MAHABIR PRASAD VS. SOHAN LAL LAKHOTIYA	KAMAL KISHORE VIJAY	9811753008	kamalvijayadvocate@ gmail.com	17.12.2025
			410	OMP (I) (COMM)/1196/2025	OMP (COMM)/1196/2025	(I)23-12-2025	TATA CAPITAL LTD Vs MUNNA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo o.com	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL-ID	DATE OF E- FILING	
			410	OMP (I) (COMM)/1197/2025	OMP (COMM)/1197/2025 (I)	23-12-2025	TATA CAPITAL LTD Vs M/S SAARA TRADERS 3643	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	18.12.2025	
			410	OMP (I) (COMM)/1200/2025	OMP (COMM)/1200/2025 (I)	26-12-2025	TATA CAPITAL LTD Vs BALAVIR SINGH KHANGROT	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	19.12.2025	
			410	Execution (Comm)/634/2025	Execution (Comm)/634/2025	24-12-2025	M/S SAURABH INTERNATIONAL Vs M/S NOIDA BUILDWELL	Yash Kotak(P),	8527272859	yashkotak@kotakandassociates.com	22.12.2025	
7	SH. KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	MUKESH CENTRAL	COURT 302	ROOM	CIVIL SUIT	EX.(COMM) 584/2025	04.12.2025	SHAILENDER SINGHAL VS ANKIT JAIN	7838379763	ankit28jain10@gmail.com	03.12.2025	
			COURT 302	ROOM	CIVIL SUIT	EX.COMM.-AWARD BY ARB.COMM.72/2025	05.12.2025	MONEYWISE FINANCIAL SERVICES PVT. LTD. VS UNITED TRADING COMPANY	MEHVISH KHAN	9319212148	khanmehvish2189@gmail.com	03.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 1168/2025	05.12.2025	URMILA DHANGER VS NEO DEVELOPERS PVT LTD	SACHIN CHAUDHARY	9311738762	sachinchoudhary.co.in@gmail.com	04.12.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1301/2025	09.12.2025	M/S GREAT GALLION VENTURE LTD VS RAM DIYA	NP SINGH AND ASSOCIATES	8510005604	npsinghandassociates@gmail.com	05.12.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)1304/2025	10.12.2025	AMAN GOYAL VS ASHOK KUMAR SHARMA	MANISH MIGLANI	09811107462, 097171757571	manish_miglani@yahoo.com	08.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID ID FILING		
			COURT 302	ROOM	CIVIL SUIT	EX(COMM)599/2025	10.12.2025	HINDUSTAN PIPE SALES CORPORATION VS PANKAJ SAINI	NEGI ASSOCIATES	89999029218	shailnegi1984@gmail.co	08.12.2025
			COURT 302	ROOM	CIVIL SUIT	M.EX.942/2025	11.12.2025	KIRAN ROADWAYS PRIVATE LIMITED VS MAXMECH EQUIPMENTS PVT LTD	VARUN GUPTA/SIMRAN WASON/PRAVEEN KUMAR MISHRA	981046767	gupta.varun1@gmail.com	10.12.2025
			COURT 302	ROOM	CIVIL SUIT	EX.(COMM)604/2025	11.12.2025	VIVA BOOKS (P) LIMITED VS NATIONAL BOOK HOUSE	NARENDER VASHISHTA & RENU SHARMA	9811140704	nvashishta@gmail.co	08.12.2025
			COURT 302	ROOM	CIVIL SUIT	EX(COMM) 610/2025	13.12.2025	SUDAM DAS VS PRASANN JEET SINGH	MAYANK GOEL, NITIN GOEL MNG LAW OFFICE	9999340256, 9958617492	mnglawoffice@gmail.com	12.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP (I)(COMM)1180/2025	15.12.2025	DCB BANK LTD. VS KRIPAL SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	13.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP (I)(COMM)1181/2025	15.12.2025	DCB BANK LTD. VS IRSHAD JAHOOOR 7310	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	13.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 1190/2025	17.12.2025	DCB BANK LTD. VS IRSHAD JAHOOOR 7724	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	15.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 1191/2025	17.12.2025	DCB BANK LTD. VS JAI PAL 4554	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	15.12.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1338/2025	18.12.2025	M/S SO-FINE ELECTRONICS PVT LTD VS DEEPAK SHARMA	ANUJ KUMAR	7503380065	advocate.anuj@consultant.com	15.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 302	ROOM CIVIL SUIT	CS(COMM)1344/2025	19.12.2025	PUNJAB NATIONAL BANK VS MEHAK KHAJURIA	NITIN GARG	9958986363	info@knowlex.in	11.12.2025
			COURT 302	ROOM CIVIL SUIT	CS (COMM) 1349/2025	19.12.2025	SHREYAM AGRAWAL VS PAPPU	MAYANK GOEL, NITIN GOEL	9999340256, 9958617492	mnglawoffice@gmail.com	18.12.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 1356/2025	22.12.2025	M/S SHARPLINE BROADCAST LIMITED VS M/S ROUND D CLOCK ENTERTAINMENT MEDIA HUB PVT LTD	J S KOHLI	9999631964	jasneetsinghkohli@gmail.com	17.12.2025
8	SH. KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	SANJEEV CENTRAL	308	RECOVERY	CS (COMM) 1265/2025	01-12-2025	M/S R. B. HING CO. PVT. LTD. Vs M/SAGARWALS INDIA	Sudesh Kumar	9313195031	sudeshkradvocate@gmail.com	26-11-2025
			308	RECOVERY	CS (COMM) 1279/2025	02-12-2025	UNION BANK OF INDIA Vs SHYAM SINGH PROP UTTARAKHANDS SUIT SAREE	KAMALJIT SINGH RANOT	9890410729	kamaljitsinghranot@gmail.com	29-11-2025
			308	MISC. APP.	Misc DJ 905/2025	03-12-2025	M/s Ahmad Zai Yasser Ltd Vs M/s Keshar Deo Ramesh Kumar and	Mehak Chaudhary	9871270660	NA	27-11-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 1165/2025	04-12-2025	HDFC BANK LTD Vs FARHAN SIDDIQUI	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	01-12-2025
			308	MISC. APP.	Misc DJ 916/2025	09-12-2025	Paul's Pure Medicine Co. Vs Narain Das Drug Store	Nishita Bhullar	9899604908	karansafron50@gmail.com	21-02-2025
			308	EXECUTION	Execution (Comm.) 593/2025	09-12-2025	KRISHAN SUDEN Vs MCD	Dheeraj Gupta	9811412191	dheeraj gupta1982@gmail.com	05-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	EXECUTION	Execution (Comm.) 594/2025	09-12-2025	M/S KARSHNI SALES Vs M/S GURUTECH PROJECTS PVT LTD	Meena Chaudhary Sharma	9811047445	mcsadvocate@gmail.com.	01-08-2025
			308	EXECUTION	Execution (Comm.) 598/2025	09-12-2025	RENU BAJAJ Vs CONSILIUM AUTOMATION AND FIRE PROTECTION AND ORS.	puneet bajaj	9811700978 9213187809	/bajaj.bajaj227@gmail.com	@07-12-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 1169/2025	10-12-2025	AXIS BANK LTD. Vs AMIT DALAL	Vibhor Mathur	9817326407	supportf@arvlawchambers.co.in	20-08-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 1170/2025	10-12-2025	AXIS BANK LTD. Vs RAHIMUDDIN	Vibhor Mathur	9817326407	supportf@arvlawchambers.co.in	20-08-2025
			308	TRADE MARK ACT	CS (COMM) 1310/2025	11-12-2025	Fortune Engineer and Architect Vs MEET DARJI	CHHAVI	8950703011	adv.chhavinagpal@gmail.com	21-11-2025
			308	Arbitration & Conciliation Act, 1996:34	OMP (COMM.) 62/2025	11-12-2025	UNION OF INDIA Vs M/S AL RAJ INDIA CONSTRUCTIONS AND ANR. T	Saurav Singh Yadav	8954377855	sauravyadavri@gmail.com	14-10-2025
			308	REVIEW PETITION	RP (Civil) 28/2025	12-12-2025	KARIMS HOTEL PVT LTD Vs KARIMS FOOD	Asghar Khan	8130624150	a.soni29051995@gmail.com	11-12-2025
			308	RECOVERY	CS (COMM) 1318/2025	12-12-2025	HARMIT SINGH Vs KAPIL DEV AND ANR.	Sujatha Shirolkar	9212092763	Sujatha_shirolkar@yahoo.co.in	02-12-2025
			308	EXECUTION	Execution (Comm.) 606/2025	12-12-2025	M/S GRIPPERS INDIA Vs M/S TRIUMPH MOTORS PVT. LTD	Rahul Kumar	8285828057	r.ksingh2109@gmail.com	29-11-2025

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			308	MISC. APP.	Misc DJ931/2025	15-12-2025	UNION OF INDIA Vs M/S PREHARI PROTECTION SYST PVT. LTD	Om Prakash	9818199103	oplawassociates@gmail.com	02-09-2025
			308	MISC. APP.	Misc DJ932/2025	15-12-2025	Amar Nath Bhatia Vs Raju and Anr	Umesh Yadav	8802780380	NA	02-09-2025
			308	MISC. APP.	Misc DJ933/2025	15-12-2025	Kalpna Khanna Vs Mohammad Shabir & 44 other	Mohd. Ikram	9810482807	adv.mohammed.lkr3m@gmail.com	21-11-2025
			308	TRADE MARK ACT	CS (COMM)1331/2025	15-12-2025	M/S PHARMACEUTICALS AND MEDICAL DEVICES BUREAU OF INDIA Vs JAN AUSHADHI SEVA SANGH	Anand Pandey	9818636496	570lawchambers@gmail.com	08-12-2025
			308	TRADE MARK ACT	CS (COMM)1332/2025	15-12-2025	SUPER CASSETTES INDUSTRIES PVT LTD Vs MR NAGESH CHHABRIA AND ANR	ANJALI NEHRA	9810389109	NA	13-12-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)1174/2025	15-12-2025	DCB BANK LTD Vs MUJEERBAH RAHAMAN	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	
			308	EXECUTION	Execution (Comm.)617/2025	16-12-2025	STAR BIOMED PVT LTD Vs DIKSHIT DIAGNOSTIC CENTRE	Amit Chawla	9718689708	AMITCHAWLAAD@GMAIL.COM	15-12-2025
			308	EXECUTION	Execution (Comm.)621/2025	16-12-2025	HARSH CLEAN Vs RAJ COPIER THROUGH ITS PROPRIETOR KAMLA PAT YADAV	Kapil Kher	9891072729	anilkher@gmail.com	12-06-2025
			308	Arbitration & Conciliation Act, 1996:34	OMP (COMM.)64/2025	17-12-2025	LAST MILE SOLUTIONS INDIA PVT LTD Vs IINDIAN PAINTS/KGN PUBLICITY, THROUGH PROPRIETOR MD NIZAMUDDIN ANSARI	KAILASH CHANDRA	9810675135	kailashadv@mail.com	16-12-2025

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			308	OMP MISC.	OMP MISC.(COMM.)4/2025	20-12-2025	RIYA VASHISTVsNEELAM SINGH	KAPIL KUMAR	871040215	KAPILKUMARLA WOFFICE@GMAIL. COM	19-12-2025
			308	EXECUTION	Execution(Comm.)630/2025	20-12-2025	MS KARIM HOTELS PVT LTDVsKARIMS FOO	Manoj malik	8882754440	service@diwanadvoca tes.com	19-12-2025
			308	MISC. APP.	Misc DJ-951/2025	23-12-2025	Kamal GuptaVsMunicipal Corporation of Delh	PANKAJ KOTRA	9811070396	PANKAJKOTRA834 @GMAIL.COM	20-12-2025
			308	EXECUTION	Ex.COMM -Award byArb. Comm.76/2025	23-12-2025	UGRO CAPITAL LTDVsMAMA BATTERY AND ORS	Sanjay Kumar Singh	8130224461	adv. bgautam@gmail.com	20-12-2025
			308	RECOVERY	CS (COMM)1360/2025	24-12-2025	Samin khan Vs. Jagdeep daga	Shaiza gyaspuri	9818474218	NA	23-12-2025
			308	RECOVERY	CS (COMM)1361/2025	24-12-2025	ASHOK KUMAR LAKHERAVsSUMEET CHAWLA	Ashu Ralhan	9582628330	arlegal266@gmail.co m	23-12-2025
			308	MISC. APP.	Misc DJ957/2025	26-12-2025	S CHAND and CO LTDVsGUNJAN TRADELINKS PVT LTD	SATISH KUMAR	9717973422	NA	24-12-2025
			308	EXECUTION	Ex.(Comm.)Award byArb. Comm-78/2025	26-12-2025	ROHIT GARGVsANURAG KUMAR SINHA	ANKIT KUMAR	9015505737	ADV.AANKITARYA@ GMAIL.COM	23-12-2025

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9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	CS (COMM)/1263/2025	01-12-2025	M/S PUJA CONSTRUCTION COMPANY Vs Municipal Corporation of Delhi	Satyendra kumar singh(P),	9811161525	sksinghl16@gmail.co m	29.11.2025
			309		OMP (I) (COMM)/1155/2025	01-12-2025	MONEYWISE FINANCIAL SERVICES PVT LTD Vs LEGEND STORIES	Gaurav Kumar(P),	9999720412	r.gourvsingh@gmai. om	29.11.2025
			309	RECOVERY	CS (COMM)/1284/2025	03-12-2025	Prem Dutt Arora LRs of Late Smt Anita Arora Vs Gaurav Chopra	G. P Singh	9811992006	g.p.singh@hotmail.co m	02.12.2025
			309	RECOVERY	CS (COMM)/1283/2025	03-12-2025	M/S EMPIRE ALCOBREV PVT LTD Vs MIRADOR HOSPITALITY PVT LTD	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghandassociates @gmail.com	02.12.2025
			309	RECOVERY	CS (COMM)/1294/2025	05-12-2025	Parkash Machinery Company Through AR Jagdish poddar Vs M/s Kapil Logistics Service to be effected through its AR Prop Manager	Sachin Sharma(P),	8700151602		05.12.2025
			309	RECOVERY	CS (COMM)/1293/2025	05-12-2025	AJAY GUPTA Vs KUMLESH RUSTOGI	JITENDER KUMAR	9910848793	adv.jkassociates@gm ail.com	05.12.2025
			309	RECOVERY	CS (COMM)/1303/2025	09-12-2025	PURSHOTTAM GOEL Vs GEETA GULATI	PULKIT SANGHI	9555916121	advocatepulkitsanghi @gmail.com	09.12.2025
			309	RECOVERY	CS (COMM)/1312/2025	11-12-2025	RAM KISHORE SHARMA Vs Municipal Corporation of Delhi	PARAS AGGARWAL	9810600656	parasaggarwaladv@g mail.com	10.12.2025
			309	RECOVERY	CS (COMM)/1311/2025	11-12-2025	YOGESH AGGARWAL Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	sksinghl16@gmail.co m	11.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309	ARBITRATION	OMP (I) (COMM)/1175/2025	15-12-2025	DCB BANK LTD Vs STONEX INDIA 0605	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo. com	15.12.2025
			309	RECOVERY	CS (COMM)/1335/2025	16-12-2025	MOHAMMAD SHAIYOOMUDDIN Vs SAYED MOHAMMAD RAZIUDDIN	NUSRAT HOSSAIN	9717952264	advrnanish.singh@ya hoo.com	16.12.2025
			309	RECOVERY	CS (COMM)/1339/2025	18-12-2025	BIRENDER SINGH NEGI Vs RAJAN SETH	V.P.RANA	9811165700	vpranalegalassociates @gmail.com	18.12.2025
			309	ARBITRATION	OMP (I) (COMM)/1192/2025	20-12-2025	TATA CAPITAL LTD Vs PARTH SABHARWAL	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo. com	20.12.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1267/2025	01-12-2025	AJAY JAIN Vs ANKIT GARG	Raghav Saluja	9810283700	N.A.	26-11-2025
			307	Civil	CS (COMM)/1280/2025	02-12-2025	Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi	9871441764	aktrivedilawoffices@g mail.com	01-12-2025
			307	Civil	OMP (COMM)/1163/2025	03-12-2025	HDFC BANK LTD Vs OM PRAKASH	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	02-12-2025
			307	Civil	OMP (COMM)/1162/2025	03-12-2025	HDFC BANK LTD Vs BASANT KUMAR ROY	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	02-12-2025
			307	Civil	OMP (COMM)/1164/2025	03-12-2025	HDFC BANK LTD Vs ANTARA BHADRA SARKAR	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	02-12-2025

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			307	Civil	Execution (Comm)/585/2025	04-12-2025	Bank of Baroda Vs M/S KHANDELWAL FURNISHING PROP ABHISHEK GUPTA	CHITRA MALHOTRA	9212888057	chitrasobti@gmail.co m	03-12-2025
			307	Civil	Execution (Comm)/597/2025	09-12-2025	SHANKAR LAL Vs SHAHID ABBAS	Shreyek Gupta	9711424345	shreyek92@gmail.co m	08-12-2025
			307	Civil	CS (COMM)/1308/2025	10-12-2025	VJ ELECTRO SALES PRIVATE LIMITED Vs SANDEEP KUMAR	surinder kumar kumar	9810686784	ADVOCATESANTOS HYADAV@GMAIL.C OM	09-12-2025
			307	Civil	CS (COMM)/1358/2025	22-12-2025	SQUARE YARDS CONSULTING PRIVATE LIMITED Vs EKJOT SINGH	neha pamnani	9810903521	pamnanineha@yahoo .com	11-12-2025
			307	Civil	CS (COMM)/1334/2025	15-12-2025	BANK OF BARODA Vs DHARMENDRA SINGH	Quaisar Ali	9999802592	aliquaisar110@gmail. com	11-12-2025
			307	Civil	OMP (COMM)/1182/2025	(I)15-12-2025	DCB BANK LTD Vs FARMAN	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	13-12-2025
			307	Civil	CS (COMM)/1341/2025	18-12-2025	M/S S K EDUCATIONS PVT LTD Vs MR R JOHAN PAUL AND ORS	ROHIT VASHIST	9810189223	rohit1996vashist@gm ail.com	15-12-2025
			307	Civil	OMP (COMM)/1184/2025	(I)16-12-2025	TATA CAPITAL LTD Vs M/S ANEXA HOME APPLIANCES INDIA PVT LTD 8469	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	15-12-2025
			307	Civil	CS (COMM)/1354/2025	20-12-2025	Sh SONAL JAIN Prop M/s LITTLE PROFIT TRADING AND CO Vs DEEPAK AGGARWAL Prop M/s JYOTI STORES	MUNISH VOHRA	9811427955	munishlaw.vohra@g mail.com	16-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	OMP (COMM)/1194/2025	(I)20-12-2025	TATA CAPITAL LTD Vs UMMED PANDEY	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	19-12-2025
			307	Civil	Execution (Comm)/581/2025	03-12-2025	MOHAMMAD AZHAR Prop of M/s Horizon ITI Co Vs M/s HI TECH INFRA through its Prop Ms DEEPA GUDANCHE	Saif Ali	9810722524	jk9254886@gmail.com	28-11-2025
			307	Civil	Execution (Comm)/615/2025	15-12-2025	KALPANA GUPTA Vs PRADEEP PATHAK	Ankur Gupta	9899706368	ajay.advocate2010@gmail.com	13-12-2025
			307	Civil	Execution (Comm)/631/2025	20-12-2025	Sh Radhey Krishan Kumar Prop of M/s Maa Janki Trading Co Vs Arvind Kumar Prop of M/s A N Store	ARVIND KUMAR	9540867068	advsudhirk14@gmail.com	19-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1153/2025	01-12-2025	DCB BANK LTD Vs RAJENDRA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	25.11.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1154/2025	01-12-2025	TATA CAPITAL LTD Vs RAMCHANDRA BARGURJAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	10.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1262/2025	01-12-2025	BANK OF INDIA Vs BRAHAM DEV	Sandeep singh	8920646070	sandeep lawansh@yahoo.com	16.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1273/2025	02-12-2025	CANARA BANK Vs S T ENTERPRISES THROUGH ITS PROPRIETOR SAUOOD HASAN	Sudesh Ranjan Singh	9015511224	sudeshadvocate12@gmail.com	26.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1274/2025	02-12-2025	Sh Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	A K Trivedi	9871441764	aktrivedilawoffices@gmail.com	29.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1288/2025	04-12-2025	Sunita Verma Proprietor of Ms Manoj Kumar Jewellerz Vs Abdul Wahid Mandal	Shri Ram Verma	7299200008	shriramverma1990@gmail.com	03.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1292/2025	05-12-2025	LITESH KUMAR Vs SUNNY BHATIA	Anuj Kumar	7503380065	advocate.anuj@consultant.com	01.12.2025
			COURT ROOM 310	Misc DJ	Misc DJ/908/2025	05-12-2025	SHAHROUKH KHAN Vs ICICI BANK LTD	Tushar Kumar	9871040589	advsurajjaiswal@gmail.com	04.12.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/63/2025	11-12-2025	ACHARYA SHREE BHIKSHU GOVT HOSPITAL THROUGH ITS MEDICAL SUPRITENDENT Vs STALLION SECURITY THROUGH ITS PARTNER	Ajay K. Mishra	9811892158	ajaykmishraadvocate@gmail.com	09.12.2025

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			COURT ROOM 310	CS (COMM)	CS (COMM)/1316/2025	11-12-2025	JAI PRAKASH JAIN Vs ASHISH GOYAL	Anand Maheshwari	9310121346	-	09.12.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1171/2025	13-12-2025	MONEY WISE FINANCIAL SERVICE PVT LTD Vs MORDEC GLOBAL PVT LTD	Pawan Kr Yadav	7011673219	advpawan1232@gmail.com	11.12.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/620/2025	16-12-2025	M/s S Chand and Co Ltd Vs Amit Kumar Singh	Rajesh Kumar/Anju Bagai	9810195013	kumarrajeshadv@yahoo.com	10.12.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1185/2025	16-12-2025	DCB Bank Ltd Vs Jai Pal	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	12.12.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1184/2025	16-12-2025	Tata Capital Vs M/s Home Appliance	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	13.12.2025
			COURT ROOM 310	Misc DJ	Misc DJ/940/2025	17-12-2025	M/S STEEL METAL TUBES (INDIA) PVT. LTD Vs OCEAN STEEL INDUSTRIES	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/941/2025	17-12-2025	BANWARI LAL ARORA AND SONS- Vs M/S S R FOILS AND HYGIENE PVT LTD	-	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/1342/2025	19-12-2025	AMIT KHANNA Prop of M/s Saarthak Trading Co. Vs ARSHAD SIDDIQUI Prop. of M/s Zam Zam Collection	Vikas Bhatia	9811379676	vksbht6@gmail.com	06.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1351/2025	20-12-2025	KOCHAR SUNG UP ACRYLIC LTD Vs M/s SIGNATURE TEXTILE COMPANY	Neeraj Grover	9810376869	groverindia@outlook.com	18.12.2025

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			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/66/2025	22-12-2025	Merabo Labs Pvt Ltd Vs Accha Agro India	Shripal Upadhyay	8882185967	shripalupadhyay04@gmail.com	17.12.2025
			COURT ROOM 310	Misc DJ	Misc DJ/945/2025	22-12-2025	Queen Distillers and Bottlers Pvt Ltd Vs Shri Ram Diya	Rajeev Kumar Tewari	9312276651	r.tewari88@gmail.com	13.12.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL	401	MISC. DJ	899/25	01-12-2025	KIRAN ROADWAYS PRIVATE LIMITED Vs M/S UNILEC ENGINEERS LTD.	VARUN GUPTA	9810476767,8800663896	EMAIL-gupta.varunl@gmail.com	26-11-2025
			401	OMP(I) COMM	1153/2025	01-12-2025	DCB Bank Ltd. Vs. Rajendra	ANISH BHOLA	9811452022	Anish bhola17@vahoo.COM	26-11-2025
			401	CS(COMM)	1272/25	02-12-2025	Union Bank of India Vs MOHD SULTAN	AMRENDRA KR GIRI	9990298248	AMRENDRAKG@GMAIL.COM	11-10-2025
			401	CS(COMM)	1278/25	02-12-2025	THE SUPREME INDUSTRIES LIMITED VS MAHENDRA SINGH RAJPUROHIT	SHRIHAR TRIPATHI	91-9548888420	Advocate.shrihar(eagmail.com	28-11-2025
			401	CS(COMM)	1282/25	02-12-2025	PURSHOTAM DASS SABLANIA Vs. ASHOK LEATHER COMPANY	RATNESH KANUN	9990427146		01-12-2025
			401	OMP (I) (COMM.)	1160/2025	03-12-2025	HDFC BANK LTD. Vs. PRAMOD KUMAR	ANISH BHOLA	9811452022	Anish bhola17@vahoo.COM	01-12-2025
			401	CS(COMM)	1296/2025	06-12-2025	PNG ASIA THROUGH ITS PARTNER Vs. ANWAR ALI SHAIKH	Himanshu Dhawan	9999309222	Contact@Utkrishthalaw.com	28-11-2025

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			401	CS(COMM)	1300/2025	08-12-2025	DAGA FASHION CENTRE VS DEVI ENTERPRISE	RISHABH JAIN	9953246669	Rishabh aguarius(a),gmail.co m	06-12-2025
			401	MISC. DJ	920/25	09-12-2025	M/S SELINA PUBLISHERS PVT. LTD v M/S SANTOSH AGENCIES	SIDDHARTH JAIN	8527224980	jain.jspartners@gmai l.com	06-12-2025
			401	CS(COMM)	1306/25	10-12-2025	Amit Khanna Prop of M/s Saarthak Trading CoVs. Akash Proprietor of M/s Fashion Love Shirts	VIKAS BHATIA	9811379676	VKS BHT6@gmail.co m	06-12-2025
			401	CS(COMM)	1320/2025	12-12-2025	M/S SHIV RATNA PAPER P. LTD. Vs. M/S WOLKUS TECH. SOL. P.LTD.	SUBHASH CHANDRA	9810459344		10-12-2025
			401	CS(COMM)	1321/25	12-12-2025	M/s Simran Fab Vs. Kiran Chugh & Or	ANIL KR. PANDEY	9810438858		10-12-2025
			401	EX. COMM.	608/25	13-12-2025	Mohd. Qadeer Vs. Amit Kumar	MANEESH GUMBER	9911315304	-----	11-12-2025
			401	CS(COMM)	1326/25	13-12-2025	Prashant Sharma v Delhi Jal Board	ASHOK MAHAJAN	9811106159 9818473203	ashokmahajan79@g mail.com	08-12-2025
			401	CS(COMM)	1328/2025	13-12-2025	M/s R.L.F. Industries Ltd. Vs. Mukesh Sethi	Deepak Yadav			11-12-2025
			401	OMP (I) (COMM.)	1176/2025	15-12-2025	DCB Bank Ltd. Vs. Pravesh	ANISH BHOLA	9811452022	Anish bhola17@vahoO.CO M	12-12-2025

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			401	OMP (I) (COMM.)	1177/2025	15-12-2025	DCB Bank Ltd. Vs. RAJ KUMAR SINGH	ANISH BHOLA	9811452022	Anish bhola17@vahoO.COM	12-12-2025
			401	OMP (I) (COMM.)	1185/2025	15-12-2025	DCB Bank Ltd. Vs.JAI PAL 4533	ANISH BHOLA	9811452022	Anish bhola17@vahoO.COM	12-12-2025
			401	OMP (I) (COMM.)	1186/2025	16-12-2025	Tata Capital Ltd. Vs. M/s Anexa Home Appliances India P. Ltd.	ANISH BHOLA	9811452022	Anish bhola17@vahoO.COM	12-12-2025
			401	M Ex	961/2025	19-12-2025	Ms. Shilpa Khanna Vs. Sumit Chopra	SANTOSH KUMAR			17-12-2025
			401	CS(COMM)	1345/2025	19-12-2025	Shreyam Agrawal Vs. Evex Auto India Pvt. Ltd.	NITIN GOEL			17-12-2025
			401	CS(COMM)	1347/2025	19-12-2025	Vikas Verma Vs. MCD & Anr.	UTKARSH SHARMA			17-12-2025
			401	OMP (I) (COMM.)	1193/2025	20-12-2025	Tata Capital Ltd. Vs. M/s Saar Traders	ANISH BHOLA	9811452022	Anish bhola17@vahoO.COM	18-12-2025
			401	MISC. DJ	949/2025	22-12-2025	PANNU CAR RENTAL PVT. LTD. Vs. NATIONAL INSURANCE COLTD	SHANKER SEHGAL			20-12-2025
			401	Ex.COMM - Award by Arb. Comm.	77/2025	24-12-2025	Kotak Mahindra Prime Ltd Vs. MOHD ADIL	Sunny Arora			18-12-2025

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			401	CS (COMM)	1359/2025	24-12-2025	Ashish Aggarwal Vs. M/s Arshad Traders	Rajeev Kumar			30-10-2025
			401	CS (COMM)	1364/2025	26-12-2025	Hamdard National Foundation (INDIA) & Anr v Moonstar Lifecare PvtLtd & Anr	Shivendra Pratap Singh	953394364	shivendra 31theacmeco.com	23-12-2025
			401	CS (COMM)	1365/25	26-12-2025	M/s B.K Enterpirses v M/s Modern Creation	AMITVERMA& ASSOCIATES	9212422238,	amitvermalawyer80@gmail. l.com	12-12-2025

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13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/579/2025	01-12-2025	STT GLOBEL DATA CENTERS INDIA PVT. LTD. Vs Acceletrade Technologies Private Lim	Parshant Arora	9810335545		01-12-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1154/2025	01-12-2025	TATA CAPITAL LTD Vs RAMCHANDRA BARGURJAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	01-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1275/2025	02-12-2025	Sh Rajender Kumar Gupta Vs Municipal Corporation of Delhi	AVINESH KUMAR	9871441764	AKTrivedilawoffices@gmail.com	02-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1276/2025	02-12-2025	ASHA GOEL Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.com	02-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1277/2025	02-12-2025	MKM TECHNOLOGIES PVT LTD Vs ONKAR ENGINES AND GENERATOR PVT LTD	Sanyay shrivashtva	9810240028	SanjayAdvocate123@gmail.com	02-12-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1161/2025	03-12-2025	HDFC BANK LTD. Vs ANNU SINGH	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	03-12-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/588/2025	05-12-2025	BANK OF BARODA Vs M/S DIVINE SUTRA PROP SUSHANTJEE	Chitra malhotra	9212888057	Chitramalhotrasobli@gmail.com	05-12-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/589/2025	06-12-2025	Devender singh Vs M/S NOVATRIX DESIGNS PVT LTD	Seema Khatri	9999903919	advseema07@gmail.com	06-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1299/2025	08-12-2025	KAMAL GUPTA Vs M/S KISHAN ENTERPRIZES	Manoj kumar	9868714805	Advocatemktyagi@gmail.com	08-12-2025

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			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/601/2025	10-12-2025	VIVA BOOKS PRIVATE LTD Vs V9 Enterprises	Narender vasisht			10-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1322/2025	12-12-2025	MEENAKSHI JAIN Vs HARSH KHANNA	Naveen kumar	9811603963	simransingh.98@gmail.com	12-12-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/616/2025	15-12-2025	ASHIND INDUSTRIES PVT LTD Vs UPASANA JANDIAL	Anmol chadha			15-12-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/625/2025	18-12-2025	G B SINGH Vs AADHARSHREE PAPER MILLS PVT LTD	Anil kumar			18-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1340/2025	18-12-2025	TIRUPATI TRADING CORPORATION through its partner Parul Bansal Vs RAJESH KUMAR PROPRIETOR OF M/S CAPITAL GRAINS	Nitin Sharma	9650466233	Attorneynitinsharma@gmail.com	18-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1353/2025	20-12-2025	RADHEY SHYAM Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.com	20-12-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1199/2025	24-12-2025	TATA CAPITAL LTD Vs M/S PAAWAN ENERGY INDIA PVT LTD	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	24-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1362/2025	24-12-2025	A.R. JOSHI PROP DELHI COPIER Vs SHAMIM AHMAD PROP ASI ENTERPRISES	Satish kumar	9717973422		24-12-2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL)	WEST	201 Extn Block	EX	Execution (Comm)/415/2025	01-12-2025	Somnath Yadav Vs Jai Nath Yadav	Himanshu(P),			01-12-2025	

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	COURT)			OMP (I)	OMP (I) (COMM)/1967/2025	01-12-2025	AXIS BANK LTD Vs AJAY	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	29-11-2025
				OMP (I)	OMP (I) (COMM)/1980/2025	02-12-2025	AXIS BANK LIMITED Vs SHAWETA MADAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	02-12-2025
				OMP (I)	OMP (I) (COMM)/1981/2025	02-12-2025	IDFC FIRST BANK LIMITED Vs PRAVEEN KUMAR and Anr	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	02-12-2025
				OMP (I)	OMP (I) (COMM)/1982/2025	02-12-2025	AXIS BANK LTD Vs IRSHAD	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02-12-2025
				OMP (I)	OMP (I) (COMM)/1983/2025	02-12-2025	AXIS BANK LTD Vs JASPREET	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02-12-2025
				OMP (I)	OMP (I) (COMM)/1984/2025	02-12-2025	AXIS BANK LTD Vs KRISHNA KUMAR SONI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02-12-2025
				CS	CS (COMM)/978/2025	02-12-2025	ATUL JAIN (Proprietor of M/s Vardhman Sales Corporation Vs SATISH CHAUDHARY ALIAS SATISH KUMAR (Proprietor of M/s	Mohd Bilal Ansari(P),	7373738694	dalalmohit75@gmail. com	02-12-2025
				OMP (I)	OMP (I) (COMM)/1985/2025	02-12-2025	AXIS BANK LTD Vs MOHD RAHAT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02-12-2025
				OMP (I)	OMP (I) (COMM)/1979/2025	02-12-2025	AXIS BANK LIMITED Vs SIDDHANT	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	02-12-2025
				OMP (I)	OMP (I) (COMM)/2004/2025	03-12-2025	Yes Bank Ltd Vs JATIN KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	02-12-2025
				OMP (I)	OMP (I) (COMM)/2005/2025	03-12-2025	Yes Bank Ltd Vs SANJEEV SANJEEV	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	02-12-2025
				OMP (I)	OMP (I) (COMM)/2002/2025	03-12-2025	Yes Bank Ltd Vs VIJENDER MEHAR CHAND	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	02-12-2025
				OMP (I)	OMP (I) (COMM)/2003/2025	03-12-2025	Yes Bank Ltd Vs SONU SONU	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	02-12-2025

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				OMP (I)	OMP (I) (COMM)/2001/2025	03-12-2025	Yes Bank Ltd Vs ARUN CHAUHAN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	02-12-2025
				CS	CS (COMM)/986/2025	04-12-2025	Batra Breweries and Distilleries Pvt Ltd Vs Deep Mohan Singh Arneja	trajeev kumar tewari(P),	9312276651	r.tewari88@gmail.com	03-12-2025
				CS	CS (COMM)/987/2025	04-12-2025	SANJAY BANSAL Vs FIROZ ABDULKADAR KHIMANI	Rakesh Kumar(P),	9711771000	rakesh.advocae18@gmail.com	02-12-2025
				OMP (I)	OMP (COMM)/2028/2025	06-12-2025	TSC FINSERV PRIVATE LIMITED Vs NEW APNA CAR BAZAR and Anr	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	04-12-2025
				OMP (I)	OMP (COMM)/2030/2025	06-12-2025	AXIS BANK LTD Vs VRIJAKISHOR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (I) (COMM)/2029/2025	06-12-2025	AXIS BANK LTD Vs NIRMAL KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (I) (COMM)/2047/2025	08-12-2025	AXIS BANK LTD Vs HANUMAN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (COMM)/2048/2025	08-12-2025	AXIS BANK LTD Vs BHARAT BHUSHAN RAI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (I) (COMM)/2046/2025	08-12-2025	AXIS BANK LTD Vs DINESH KUMAR PANDEY	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (I) (COMM)/2059/2025	09-12-2025	AXIS BANK LTD Vs DHIRENDR BAHADUR SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	06-12-2025
				OMP (I)	OMP (I) (COMM)/2070/2025	10-12-2025	AXIS BANK LTD Vs UTTAM SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	08-12-2025
				OMP (I)	OMP (I) (COMM)/2069/2025	10-12-2025	AXIS BANK LTD Vs GAURAV SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	08-12-2025
				CS	CS (COMM)/997/2025	10-12-2025	BANK OF BARODA Vs DHARAM VIR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	08-12-2025

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				OMP (I)	OMP (I) (COMM)/2093/2025	12-12-2025	AXIS BANK LTD Vs PRAMOD DULARE	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	11-12-2025
				CS	CS (COMM)/1010/2025	12-12-2025	M/s Divit Industries LLP Vs M/s Impulse Travel Gears (P) Ltd and Ors	SUNIL SINGH(P),	9654224557	advsunilsinghp@gmail.com	11-12-2025
				OMP (I)	OMP (COMM)/2089/2025	(I)12-12-2025	AXIS BANK LTD Vs RICHASHUKLA	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	11-12-2025
				OMP (I)	OMP (COMM)/2090/2025	(I)12-12-2025	Shriram Finance Ltd Vs ISHANANDA	Manoj Kumar(P),	9811133644	manoj.adv@gmail.com	11-12-2025
				OMP (I)	OMP (I) (COMM)/2091/2025	12-12-2025	AXIS BANK LTD Vs RAKSHARAM	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	11-12-2025
				OMP (I)	OMP (I) (COMM)/2092/2025	12-12-2025	Shriram Finance Ltd Vs VASUDEV HARI	Manoj Kumar(P),	9811133644	manoj.adv@gmail.com	11-12-2025
				OMP (I)	OMP (I) (COMM)/2097/2025	13-12-2025	AXIS BANK LTD Vs MAHENDRA	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	12-12-2025
				CS	CS (COMM)/1015/2025	13-12-2025	Indian Bank Vs Ankit Kumar	MANOJ KUMAR ARORA(P),	9811254078	manvakil1378@gmail.com	12-12-2025
				CS	CS (COMM)/1014/2025	13-12-2025	Indian Bank Vs Pratima Yadav	MANOJ KUMAR ARORA(P),	9811254078	manvakil1378@gmail.com	12-12-2025
				OMP (I)	OMP (I) (COMM)/2115/2025	15-12-2025	AXIS BANK LTD Vs MANNA DEVI	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	13-12-2025
				CS	CS (COMM)/1023/2025	15-12-2025	M/S SHAILAUM MACHINE MANUFACTURERS PVT LTD Vs M/S SV INDUSTRIES	VIPUL GUPTA(P),	9899191983	mr.guptavipul@gmail.com	13-12-2025
				MISC	Misc DJ/1195/2025	15-12-2025	JAYA PRADEEP AND ANR Vs PUNJAB NATIONAL BANK	SHIV KUMAR KUSHWAH(P),	8506880938	not mentioned	13-12-2025
				OMP (I)	OMP (I) (COMM)/2123/2025	16-12-2025	Yes Bank Ltd Vs MANISH NAND	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	15-12-2025

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				OMP (I)	OMP (I) (COMM)/2122/2025	16-12-2025	Yes Bank Ltd Vs PANKAJ SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocial tes@gmail.com	15-12-2025
				CS	CS (COMM)/1024/2025	16-12-2025	Reliance Projects and Property Management Services Ltd Vs NORTH WEST SALES AND MARKETING LTD	HIMANSHU GARG(P),	8750618722	sswaniassociates@gm ail.com	15-12-2025
				OMP (I)	OMP (I) (COMM)/2145/2025	17-12-2025	AXIS BANK LIMITED Vs ANSHU SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2150/2025	17-12-2025	AXIS BANK LIMITED Vs RUKHSAD AHMAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2149/2025	17-12-2025	AXIS BANK LIMITED Vs SARABJIT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2146/2025	17-12-2025	Yes Bank Ltd Vs ARUN ARYA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocial tes@gmail.com	16-12-2025
				OMP (I)	OMP (I) (COMM)/2147/2025	17-12-2025	AXIS BANK LIMITED Vs AARATI WO SABHJIT	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2148/2025	17-12-2025	AXIS BANK LIMITED Vs MO SALMAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2151/2025	17-12-2025	Yes Bank Ltd Vs AARTI SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocial tes@gmail.com	16-12-2025
				OMP (I)	OMP (I) (COMM)/2152/2025	17-12-2025	AXIS BANK LIMITED Vs ARCHNA SHUKLA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2154/2025	17-12-2025	AXIS BANK LIMITED Vs MANOJ KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				MISC	Misc DJ/1214/2025	19-12-2025	AARTI Vs YES BANK LTD	VISHAL Khanna(P),	9999123492	not mentioned	18-12-2025
				CS	CS (COMM)/1036/2025	19-12-2025	SBWOOD LAM LLP Vs KRISHNA PLYWOOD	Vikrant Mehta(P),	9013001400	advocatevikrantmeht a@gmail.com	19-12-2025

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				OMP (I)	OMP (COMM)/2208/2025	20-12-2025	Yes Bank Ltd Vs VIKASH KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				CS	CS (COMM)/1043/2025	20-12-2025	STATE BANK OF INDIA Vs RAM PAAL	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2206/2025	20-12-2025	Yes Bank Ltd Vs GAJENDRA KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2207/2025	20-12-2025	Yes Bank Ltd Vs ABHISHEK SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2199/2025	20-12-2025	YES BANK LTD Vs NEERAJ MEHAR CHAND	KARTIK KUMAR(P),	9811250543	legal@katyalassociates.com	19-12-2025
				OMP (I)	OMP (COMM)/2200/2025	20-12-2025	Yes Bank Ltd Vs ANAMIKA KOHLI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2202/2025	20-12-2025	Yes Bank Ltd Vs AMARJOT KAUR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2203/2025	20-12-2025	Yes Bank Ltd Vs BITTU RAGHURAJ SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2204/2025	20-12-2025	YES BANK LTD Vs MD TAUFIQ ALVI	KARTIK KUMAR(P),	9811250543	legal@katyalassociates.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2205/2025	20-12-2025	YES BANK LTD Vs MAZHAR AHMAD	KARTIK KUMAR(P),	9811250543	legal@katyalassociates.com	19-12-2025
				EX	Execution (Comm)/444/2025	22-12-2025	MS GOYAL CHEMICALS Vs SHALINI WADHWA	Rajeev Bansal(P),	8368307264	advsnarmatush@gmail.com	20-12-2025
				CS	CS (COMM)/1049/2025	22-12-2025	GANT AB AND ANR Vs ASHOK KUMAR AND ANR	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	20-12-2025
				OMP (I)	OMP (I) (COMM)/2235/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SHASHANK THAKUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025

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				OMP (I)	OMP (I) (COMM)/2236/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SACHIN TOMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				CS	Counter Claim/57/2025	23-12-2025	M/S ONEX INDUSTRIES PVT LTD Vs MOHD ZAKI PROP M/S AMIR ELECTROPLATING WORKS	Sameer Dewan(P),	9810134864	sameerdewan123@rediffmail.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2229/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs CANDY COMMUNICATIONS AND ANR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2230/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs UMESH TIWARI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				EX	Execution (Comm)/447/2025	23-12-2025	PUNJAB NATIONAL BANK Vs RENU	NITIN GARG(P),	9958986363	info@knowlex.in	22-12-2025
				OMP (I)	OMP (I) (COMM)/2232/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SUSHIL KUMAR THAKUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2234/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MANISH MISHRA AND ANR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				CS	CS (COMM)/1052/2025	23-12-2025	SUDHANSHU BAJAJ (PROPRIETOR OF SCHOLARS ACADEMY FOR IIT-JEE) Vs Scholars A Plus Academy	Vikas Sharma(P),	9999010507	jurislaw@outlook.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2231/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MD DILSHAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2233/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs NEERAJ AHIRWAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				CS	CS (COMM)/1053/2025	23-12-2025	ON CLOUDS GMBH Vs KHALSA OVERSEAS AND ORS	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2248/2025	24-12-2025	AXIS BANK LTD Vs SHALU	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	23-12-2025
				CS	CS (COMM)/1055/2025	24-12-2025	NIKE INNOVATE CV and Anr Vs ASHOK KUMAR	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	23-12-2025

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				OMP (I)	OMP (I) (COMM)/2247/2025	24-12-2025	AXIS BANK LTD Vs NAGENDRA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	23-12-2025
				EX	Execution (Comm)/419/2025	04-12-2025	TECHWELL ENTERPRISES THROUGH ITS PROP OF SH ANIL KANT Vs VIMAL PLAST INDIA PVT LTD THROUGH ITS DIRECTOR SH	SANIL KUMAR(P),	9810695699	anilsaini@lawyer.com	03-12-2025
				OMP (I)	OMP (I) (COMM)/2201/2025	20-12-2025	Yes Bank Ltd Vs AKHIL KAPOOR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				EX	Execution (Comm)/451/2025	26-12-2025	Indo Laminates Private Limited Vs RAM KARAN SHESHA RAMJI DEWASI	Shikhar Gupta(P),	9999443512	shikhargupta@advsgllegal.in	24-12-2025
				CS	CS (COMM)/1059/2025	26-12-2025	GENETIX BIOTECH ASIA LIMITED Vs BHARAT IMMUNOLOGICALS AND BIOLOGICALS CORPORATION LIMITED	Madhav Gawri(P),	8700568976	madhav@rkgco.com	24-12-2025
				OMP (I)	OMP (I) (COMM)/2255/2025	26-12-2025	HDFC BANK LTD Vs AMARJEET SINGH	NAVEEN SHARMA(P),	9350569040	not mentioned	24-12-2025
15	MS. AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	971/2025	01.12.2025	BANK OF MAHARSHTRA VS. LAL BIHARI YADAV	BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	01.12.2025
				OMP(I)(COMM)	1965/2025	01.12.2025	AXIS BANK LTD VS. NARESH KUMAR BARALA	SANJIT PATHAK	9717028845	litigation@srcslegal.com	01.12.2025
				OMP(I)(COMM)	1966/2025	01.12.2025	AXIS BANK LTD VS. SUNIL KUMAR	SANJIT PATHAK	9717028845	litigation@srcslegal.com	01.12.2025
				OMP(I)(COMM)	1977/2025	02.12.2025	AXIS BANK LTD VS. VED PARKASH	SANJIT PATHAK	9717028845	litigation@srcslegal.com	02.12.2025
				OMP(I)(COMM)	1978/2025	02.12.2025	AXIS BANK LTD VS. JITENDRA SINGH SHAKTAWAT	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.12.2025
				OMP(I)(COMM)	1994/2025	03.12.2025	YES BANK VS. ABHISHEK DIXIT	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	03.12.2025
				OMP(I)(COMM)	1997/2025	03.12.2025	YES BANK VS. NAVEEN YADAV	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	03.12.2025

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				OMP(I)(COMM)	1999/2025	03.12.2025	YES BANK VS. NAVEEN YADAV	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	03.12.2025
				OMP(I)(COMM)	2000/2025	03.12.2025	YES BANK VS. TARUN ASSOCIATES	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	03.12.2025
				OMP(COMM)	13/2025	04.12.2025	MANI SADH VS. KOTAK MAHINDRA BANK LTD	VIKAS BHATIA	9811379676	vksbht6@gmail.com	04.12.2025
				CS(COMM)	984/2025	04.12.2025	CANARA BANK VS. PREETI SINGHAL	KUMAR VISHWJEET	888264250	adv.vishwjeet@gmail.com	04.12.2025
				CS(COMM)	985/2025	04.12.2025	DUROPLY INDUSTRIES VS. PANKAJ KUMAR SHARMA	JITENDER GAHIYAN	9968237035	jitenderkumargahiyans@gmail.com	04.12.2025
				MISC. DJ	1150/2025	04.12.2025	ARYA SAMAJ MANDIR VS. SARABJIT SINGH	VINEET BAHL	9210092100	advocatebahl@hotmail.com	04.12.2025
				CS(COMM)	988/2025	05.12.2025	BANK OF BARODA VS. SUNIL KUMAR	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	05.12.2025
				OMP(I)(COMM)	2036/2025	08.12.2025	AXIS BANK LTD VS. SAKET BHARI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	08.12.2025
				CS(COMM)	992/2025	08.12.2025	VINEET TANEJA VS. ROJLACK ASTA LTD	ANJANI KUMAR CHOUDHARY	9811675024	anjanichoudhari@gmail.com	08.12.2025
				OMP(I)(COMM)	2052/2025	09.12.2025	AXIS BANK LTD VS. MOHD. ISHRAQ	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.12.2025
				OMP(I)(COMM)	2053/2025	09.12.2025	AXIS BANK LTD VS. NITIN KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.12.2025
				OMP(I)(COMM)	2054/2025	09.12.2025	AXIS BANK LTD VS. NANKU MANSUR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.12.2025
				OMP(I)(COMM)	2067/2025	10.12.2025	AXIS BANK LTD VS. RAM BAX SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	10.12.2025

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				OMP(I)(COMM)	2068/2025	10.12.2025	AXIS BANK LTD VS. PREMA DEVI	LALIT PANDEY	8130383143	lalitpandeyadvassocials@gmail.com	10.12.2025
				CS(COMM)	995/2025	10.12.2025	AMIT GUPTA VS. NEELAM GOYAL	LOVEKESH	9873300964	lovekesh27@gmail.com	10.12.2025
				CS(COMM)	996/2025	10.12.2025	SHAKTI ENTERPRISES VS. M/S DIAMOND MODULAR PVT LTD	MAHINDER SINGH	9873027484		10.12.2025
				CS(COMM)	1002/2025	11.12.2025	JUHIE INDIA PVT LTD VS. KSV TRADING THROUGH PROP. SANGEETA YADAV	SAMMAN VARDHAN	7717730165	officeofsammangautam@gmail.com	11.12.2025
				CS(COMM)	1005/2025	12.12.2025	MAHENDER KUMAR VS. PRATEEK SINGHAL	KROHIT GOEL	9312248785	rohitgoel1975@gmail.com	12.12.2025
				OMP(I)(COMM)	2077/2025	12.12.2025	AXIS BANK LTD VS. NAFISA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	12.12.2025
				OMP(I)(COMM)	2078/2025	12.12.2025	AXIS BANK LTD VS. GAYA PRASAD	LALIT PANDEY	8130383143	lalitpandeyadvassocials@gmail.com	12.12.2025
				OMP(I)(COMM)	2079/2025	12.12.2025	AXIS BANK LTD VS. PUSHPA SUNIL	LALIT PANDEY	8130383143	lalitpandeyadvassocials@gmail.com	12.12.2025
				OMP(I)(COMM)	2107/2025	15.12.2025	YES BANK VS. DEEPAK KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassocials@gmail.com	15.12.2025
				OMP(I)(COMM)	2108/2025	15.12.2025	AXIS BANK LTD VS. GURDEV SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	15.12.2025
				OMP(I)(COMM)	2109/2025	15.12.2025	AXIS BANK LTD VS. ASHA DEVI	SUNITA SINGH	9871040589	indolexlaw@gmail.com	15.12.2025
				OMP(I)(COMM)	2118/2025	16.12.2025	YES BANK VS. RAJESH KUMAR VARYANI	LALIT PANDEY	8130383143	lalitpandeyadvassocials@gmail.com	16.12.2025
				OMP(I)(COMM)	2119/2025	16.12.2025	YES BANK LTD VS. HARISHREE MEHTA PANIGARHI	LALIT PANDEY	8130383143	lalitpandeyadvassocials@gmail.com	16.12.2025

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S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)(COMM)	2174/2025	18.12.2025	YES BANK VS. ANWAR AHMED	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	18.12.2025
				CS(COMM)	1026/2025	18.12.2025	PANKAJ JAIN VS. ALLIANZETECH REALCON PVT LTD	D.R. JAIN	9871059347	djain5857@gmail.com	18.12.2025
				CS(COMM)	1027/2025	18.12.2025	GIRISH DEV MISHRA VS. SURESH KUMAR MISHRA	PANKAJ KUMAR	9318348798	pankajverma0855@yahoo.com	18.12.2025
				CS(COMM)	1041/2025	20.12.2025	RELAXO FOOTWEARS LTD VS. ASHOK KUMAR	MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	20.12.2025
				CS(COMM)	1042/2025	20.12.2025	MS. ROHIN INFOTECH PVT LTD VS. M/S TRYCAM INDIA	PRASHANT KR	9311279764	legalprashant2018@gmail.com	20.12.2025
				OMP(I)(COMM)	2194/2025	20.12.2025	YES BANK VS. NIDHI GHAI	SACHIN KATYAL	011-26211488	legal@katyalassociate.com	20.12.2025
				OMP(I)(COMM)	2195/2025	20.12.2025	YES BANK VS. MOHD. DANISH AKHTAR	SACHIN KATYAL	011-26211488	legal@katyalassociate.com	20.12.2025
				OMP(I)(COMM)	2196/2025	20.12.2025	YES BANK VS. ALOK ANJAN	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	20.12.2025
				OMP(I)(COMM)	2197/2025	20.12.2025	YES BANK VS. ARVIND SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	20.12.2025
				OMP(I)(COMM)	2198/2025	20.12.2025	YES BANK VS. HIMANSHU	SACHIN KATYAL	011-26211488	legal@katyalassociate.com	20.12.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		OMP (I) (COMM)/1969/2025	02-12-2025	AXIS BANK LTD Vs GURWINDER SINGH SANDHU 2596	ADV DHEERAJ(P),	987 I O-10589 / 8920586266	indilexlaw@gamil.com	01-12-2025
					OMP (I) (COMM)/1968/2025	02-12-2025	AXIS BANK LTD Vs SHALU SINGH 7849	ADV DHEERAJ(P),	987 I O-10589 / 8920586266	indilexlaw@gamil.com	01-12-2025
					ExCOMM - Award by Arb Comm/80/2025	10-12-2025	INDUSIND BANK LTD Vs M/S BROWN BIRD ENTERPRISES PVT	PANKAJ KUMAR(P),			09-12-2025

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					Execution (Comm)/429/2025	10-12-2025	Kotak Mahindra Prime Ltd Vs SUNNY KHURANA	Sunny Arora(P),			09-12-2025
					Execution (Comm)/430/2025	10-12-2025	Canara Bank Vs SHYAM SAHNI PROPRIETOR OF S ENTERPRISES	sumit Svirmani(P),			09-12-2025
					CS (COMM)/1004/2025	11-12-2025	ANYA ENTERPRISES EXIM PVT LTD Vs SANCHIT SETIA	MANDEEP SINGH(P),	9873811588	saneevsoniadvocate2@gmail.com	10-12-2025
					OMP (COMM)/2082/2025 (I)	12-12-2025	Shriram Finance Ltd Vs SAURABH SALUJA	Manoj Kumar(P),	981113644		11-12-2025
					CS (COMM)/1012/2025	13-12-2025	Indian Bank Vs inder Singh	MANOJ KUMAR ARORA(P),	9811254078 9560262990	/manvakil378s@gmail.com	12-12-2025
					OMP (I) (COMM)/2095/2025	13-12-2025	AXIS BANK LTD Vs ANIRAJ	Sunita Singh(P),	987 I O-10589 8920586266	/indilexlaw@gamil.com	12-12-2025
					OMP (I) (COMM)/2096/2025	13-12-2025	AXIS BANK LTD Vs KAMLA VAISHNAV	Sunita Singh(P),	987 I O-10589 8920586266	/indilexlaw@gamil.com	12-12-2025
					CS (COMM)/1011/2025	13-12-2025	RAJESH ARORA Vs CRYSTAL CAPS	RAJESH BANATI(P),	9810294894	RAJESHBANTI@YAHOO.CO.IN	12-12-2025
					OMP (I) (COMM)/2125/2025	16-12-2025	Yes Bank Ltd Vs MANISH KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	15-12-2025
					OMP (I) (COMM)/2126/2025	16-12-2025	Yes Bank Ltd Vs MAHESH SHARMA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	15-12-2025
					OMP (I) (COMM)/2124/2025	16-12-2025	Yes Bank Ltd Vs SUJEET SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	15-12-2025
					OMP (I) (COMM)/2158/2025	17-12-2025	AXIS BANK LIMITED Vs JAGSEER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025
					OMP (I) (COMM)/2159/2025	17-12-2025	AXIS BANK LIMITED Vs SUNITA DEVI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/2153/2025	17-12-2025	AXIS BANK LIMITED Vs GURPREET SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025
					OMP (I) (COMM)/2157/2025	17-12-2025	AXIS BANK LIMITED Vs URMILA NARESH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025
					OMP (I) (COMM)/2155/2025	17-12-2025	AXIS BANK LIMITED Vs SIYARAM SO RAM SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025
					CS (COMM)/1031/2025	18-12-2025	PURPLE UNITED SALES LTD THROUGH ITS AUTHORISED REPRESENTATIVE SH JATINDER DEV SETH Vs UTKARSH	PRIYANK MOHAN(P),	9810719339,9810649496	Not Mentioned	17-12-2025
					M-Ex/438/2025	18-12-2025	RAJ BALA TANWAR Vs DHIRUV KUMAR SINHA	Sauraj Yadav(P),			17-12-2025
					CS (COMM)/1030/2025	18-12-2025	MS RUDRAKSH SALES AND ANR Vs MS GANDHI STORE	Anshul Garg(P),	9810717949, 8920831715	piyvushmittaladvocate@gmail.com	17-12-2025
					Execution (Comm)/440/2025	19-12-2025	Atlas Logistics Private Limited Vs STAR CEILING THROUGH ITS PROPRIETOR MS RAMAWATI PANDEY	Parshant Arora(P),			18-12-2025
					OMP (I) (COMM)/2180/2025	19-12-2025	YES BANK LTD Vs MUKESH MANAK CHAND	KARTIK KUMAR(P),			18-12-2025
					CS (COMM)/1040/2025	20-12-2025	DEV ELECTRICAL AND ENGINEERING SERVICES Vs ADVANCE PANEL AND SWITCHGEARS PVT LTD	PRIYANKA CHAUDHARY(P),	8077665773	kashiyaandassociates@amail.com	19-12-2025
					OMP (I) (COMM)/2192/2025	20-12-2025	Yes Bank Ltd Vs ASHWANI KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	19-12-2025
					OMP (I) (COMM)/2190/2025	20-12-2025	Yes Bank Ltd Vs ADITYA KUMAR SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	19-12-2025
					OMP (I) (COMM)/2221/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MAHENDER GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
					OMP (I) (COMM)/2218/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs NAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/2249/2025	24-12-2025	AXIS BANK LTD Vs RAJNEESH KUMAR	ADV DHEERAJ(P),			23-12-2025
					CS (COMM)/1056/2025	26-12-2025	POWERCAM ELECTRICALS PVT LTD Vs JOHN BASHA SHAIK	Rishi Sehgal(P),	9811056275	arvindsingh56275@gmail.com	24-12-2025
					CS (COMM)/1057/2025	26-12-2025	ULTIMATE LOGISTICS PVT LTD Vs M M ASSOCIATES	Pardeep Sachdeva(P),	9891373332	adv.rohit@gamil.com	24-12-2025
					CS (COMM)/1058/2025	26-12-2025	MKM TECHNOLOGIES PVT LTD Vs ONKAR ENGINES AND GENERATOR PVT LTD	Yash Sarawat(P),	98 10240028	sanjayadvocate123@gmail.com	24-12-2025
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	202 Extn Block	CS (COMM)	CS (COMM)/972/2025	01-12-2025	JASMINE KAUR Vs BESSONS AND CO PARTNERSHIP CONCERN	GAGAN DEEP SINGH	9310905051	team@sslegalsolution.com	27.11.2025
				CS (COMM)	CS (COMM)/974/2025	01-12-2025	PRASHANT PRAJAPATI Vs KAMLADITYA CONSTRUCTION PVT LTD	JITENDER SAHAY	9212413759	itendersahayadvocate@gmail.com	29.11.2025
				CS (COMM)	CS (COMM)/979/2025	02-12-2025	vipul printers Vs M/S Umanath Press	NARENDRA KALRA	9811403864	kalra.narender@gmail.com	26.11.2025
				CS (COMM)	CS (COMM)/981/2025	02-12-2025	Balaji Action Buildwell Pvt Ltd Vs ROCKY DODANI	ABHISHEK HARIJA	9310008854	aharjikal12@gmail.com	01.12.2025
				CS (COMM)	CS (COMM)/982/2025	02-12-2025	THREE N PRODUCTS PRIVATE LIMITED Vs KASANA RAM CHAUDHARY	DAVESH VASHISHTHA	7982104633	mail@dvipattomeys.com	01.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1992/2025	(I) 03-12-2025	AXIS BANK LTD Vs SHAHRUKH KHAN 8560	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1993/2025	(I) 03-12-2025	AXIS BANK LTD Vs MILAN KUMAR 6413	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1995/2025	(I) 03-12-2025	AXIS BANK LTD Vs AKHIL AGRAHARI 1712	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1996/2025	(I) 03-12-2025	AXIS BANK LTD Vs PARVEEN	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025

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				OMP (I) (COMM.)	OMP (COMM.)/1998/2025	(I)03-12-2025	AXIS BANK LTD Vs DEEPANSHU TYAGI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2010/2025	(I)04-12-2025	Yes Bank Ltd Vs AMAAN TRADERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2011/2025	04-12-2025	Yes Bank Ltd Vs TARUN ASSOCIATES	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2012/2025	(I)04-12-2025	Yes Bank Ltd Vs SUNITA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2013/2025	(I)04-12-2025	Yes Bank Ltd Vs RAHUL RAHUL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2014/2025	(I)04-12-2025	Yes Bank Ltd Vs ARVIND SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				CS (COMM)	CS (COMM)/989/2025	05-12-2025	BANK OF BARODA Vs PURAN	DEEPA GUPTA	9312292558	advocate.deepa.gupta@email.com	04.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2015/2025	(I)05-12-2025	IDFC FIRST BANK LIMITED Vs DEEPAK RAJENDER SINGH YADAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2016/2025	(I)05-12-2025	IDFC FIRST BANK LIMITED Vs GURDEV SINGH BHATTI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2017/2025	(I)05-12-2025	AXIS BANK LIMITED Vs SATISH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2031/2025	(I)06-12-2025	AXIS BANK LTD Vs ABHISHEK JADOUN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2032/2025	(I)06-12-2025	AXIS BANK LTD Vs RUDRA PRATAP	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2049/2025	(I)08-12-2025	AXIS BANK LTD Vs SALAHUDDIN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025

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				OMP (I) (COMM.)	OMP (COMM.)/2065/2025	(I)09-12-2025	AXIS BANK LTD Vs FATEH BAHADUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2066/2025	(I)09-12-2025	AXIS BANK LTD Vs SATEESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2071/2025	(I)10-12-2025	AXIS BANK LTD Vs BANSHI LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
				CS (COMM)	CS (COMM)/1003/2025	11-12-2025	SH KESHAV KHANNA PROPRIETOR OF MS ROSHAN LAL KHANNA AND SONS Vs SH VISHAL GUPTA PROPRIETOR OF	YAKSHU JINDAL	9211462592	sadashivlegalassociates@gmail.com	10.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2110/2025	15-12-2025	AXIS BANK LTD Vs ARSHAD	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2111/2025	15-12-2025	AXIS BANK LTD Vs RANJAN TYAGI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2117/2025	15-12-2025	AXIS BANK LTD Vs KOMAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2127/2025	16-12-2025	M/S IIFL FINANCE LTD. Vs Kotak Mahindra Bank Limited	GOPAL JHA	935933844	jhagopaladv@gmail.com	15.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2128/2025	(I)17-12-2025	Yes Bank Ltd Vs VARUN DAGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2129/2025	(I)17-12-2025	Yes Bank Ltd Vs SUKHVINDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2130/2025	(I)17-12-2025	Yes Bank Ltd Vs HARGYAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2131/2025	17-12-2025	Yes Bank Ltd Vs RAJ KUMAR YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2132/2025	(I)17-12-2025	AXIS BANK LTD Vs ANAND KUMAR SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025

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				OMP (I) (COMM.)	OMP (COMM.)/2133/2025	(I)17-12-2025	AXIS BANK LTD Vs KANHIYA LAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2134/2025	(I)17-12-2025	AXIS BANK LTD Vs ASHOK SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2135/2025	(I)17-12-2025	AXIS BANK LTD Vs ASHA	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				CS (COMM)	CS (COMM)/1028/2025	18-12-2025	PURPLE UNITED SALES LTD THOURGH ITS AUTHORISED REPRESENTATIVE SH JATINDER DEV SETH Vs CHOICE TRADES	MAN MOHAN GUPTA	9810719339	MANMOHAN123@YAHOO.COM	17.12.2025
				CS (COMM)	CS (COMM)/1033/2025	18-12-2025	CANTECH ENGINEERS PVT LTD Vs EMPIRE FURNITURE CO	KAVITA NAILWAL	9873725564	kavita@jvkassociates.com	13.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2170/2025	(I)18-12-2025	Yes Bank Ltd Vs AMIT GOYAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2171/2025	18-12-2025	Yes Bank Ltd Vs APOORVA THAKUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2172/2025	18-12-2025	Yes Bank Ltd Vs ASHOK SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2173/2025	18-12-2025	Yes Bank Ltd Vs DEEPAK SAINI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				CS (COMM)	CS (COMM)/1038/2025	19-12-2025	RAHUL MITTAL Vs REGALIA BANQUET	SANJAY KUMAR	9818974450	LEGALLEGALCOMPANY@REDIFFMAIL.COM	18.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2179/2025	(I)19-12-2025	Yes Bank Ltd Vs AMIT AMIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.12.2025
				CS (COMM)	CS (COMM)/1045/2025	20-12-2025	Sehdev Sehgal Vs YouTube LLC	MAHIMA MALHOTRA	9868510397	contact@illlvuditjain.com	19.12.2025
				CS (COMM)	CS (COMM)/1047/2025	20-12-2025	SBWOOD LAM LLP Vs SHIV SHAKTI PLYWOOD	VIKRANT MEHTA	9013001400	advocatevikrantmelita@gmail.com	19.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	OMP (COMM.)/2189/2025	(I)20-12-2025	Axis Bank Limited Vs MIRZA SULTAN FIROZ	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	25.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2191/2025	20-12-2025	AXIS BANK LTD Vs AMIT SHARMA	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/2215/2025	(I)22-12-2025	Yes Bank Ltd Vs MUHAMMAD RAYHAN RAHMAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2217/2025	22-12-2025	AXIS BANK LTD Vs DEVENDRA SINGH BISHT	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2237/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs MUNNA GOVIND	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2238/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs JAHEER SHABBEER	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	01.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2239/2025	(I)23-12-2025	AXIS BANK LIMITED Vs HARDAYAL GURJAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	29.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2240/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs RAJPAL SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	01.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2241/2025	(I)23-12-2025	IDFC FIRST BANK LTD Vs PRABAL KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	29.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2250/2025	(I)24-12-2025	AXIS BANK LTD Vs PANKAJ SAINI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2251/2025	(I)24-12-2025	AXIS BANK LTD Vs SUNNY KUMAR MANDAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2252/2025	(I)24-12-2025	YES BANK LTD Vs SHAILENDER SINGH	ANANJAY SINGH	9030378800	singh.ananjay@gmail.com	22.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2254/2025	(I)24-12-2025	YES BANK LTD Vs VIZHEN	ANANJAY SINGH	9030378800	singh.ananjay@gmail.com	22.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	OMP (COMM.)/2263/2025	(I)26-12-2025	AXIS BANK LIMITED Vs SUSHILA DEVI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2264/2025	(I)26-12-2025	AXIS BANK LIMITED Vs RINJU SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2265/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MANNU PANDEY	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2266/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MANJU WO PAPPU	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2267/2025	(I)26-12-2025	AXIS BANK LIMITED Vs SUKHDEV SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/980/2025	CS (COMM)/980/2025	02-12-2025	Balaji Action Buildwell Pvt Ltd Vs Orange And Green Interiors Pvt Ltd	Abhishek Harjika	9310008854	aharjika12@gmail.com	02-12-2025
				CS (COMM)/993/2025	CS (COMM)/993/2025	08-12-2025	STATE BANK OF INDIA Vs RAJENDER SINGH	LOVEKESH AGGARWAL	9873300964	lovekesh27@gmail.com	08-12-2025
				OMP (I) (COMM.)/2037/2025	OMP (COMM.)/2037/2025	(I)08-12-2025	Yes Bank Ltd Vs AASHIF AASHIF	Saakaar Sardana	9811600007	info@saakaarsardana.com	08-12-2025
				OMP (I) (COMM.)/2038/2025	OMP (COMM.)/2038/2025	(I)08-12-2025	Yes Bank Ltd Vs B M ENTERPRISES	Ms S. SOOD	9811786067	msssoodadvocate@gmail.com	08-12-2025
				OMP (I) (COMM.)/2039/2025	OMP (COMM.)/2039/2025	(I)08-12-2025	Yes Bank Ltd Vs ASHISH TYAGI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	08-12-2025
				OMP (I) (COMM.)/2040/2025	OMP (COMM.)/2040/2025	(I)08-12-2025	Yes Bank Ltd Vs AKHIL AHMED	Sachin Katyal	011-26211488	legal@Katyalassociates.com	08-12-2025
				OMP (I) (COMM.)/2041/2025	OMP (COMM.)/2041/2025	(I)08-12-2025	Yes Bank Ltd Vs SANTOSH SANTOSH	Sachin Katyal	011-26211488	legal@Katyalassociates.com	08-12-2025
				OMP (I) (COMM.)/2042/2025	OMP (COMM.)/2042/2025	(I)08-12-2025	Yes Bank Ltd Vs MANOJ KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	08-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2043/2025	OMP (COMM.)/2043/2025 (I)	08-12-2025	TSC FINSERV PRIVATE LIMITED Vs NEW APNA CAR BAZAR	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	08-12-2025
				OMP (I) (COMM.)/2044/2025	OMP (COMM.)/2044/2025 (I)	08-12-2025	TSC FINSERV PRIVATE LIMITED Vs NEW APNA CAR BAZAR	PRAMOD AGARWAL	9810682372	shekhawatilegal@yahoo.in	08-12-2025
				OMP (I) (COMM.)/2045/2025	OMP (COMM.)/2045/2025 (I)	08-12-2025	AXIS BANK LTD Vs SULTAN	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	08-12-2025
				Execution (Comm.)/426/2025	Execution (Comm.)/426/2025	09-12-2025	SH VIRENDER KUMAR Vs SH JASMEEN SINGH WADHWA	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	09-12-2025
				CS (COMM)/994/2025	CS (COMM)/994/2025	09-12-2025	JINDAL SANITARYWARE PVT LTD Vs SANTOSH KUMAR KUNTAL	Archit Singhal	9599043045	legal@sugmalegal.in	09-12-2025
				Ex.COMM - Award by Arb. Comm./81/2025	Ex.COMM - Award by Arb. Comm./81/2025	11-12-2025	Kotak Mahindra Prime Ltd Vs AMIT KUMAR	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	11-12-2025
				CS (COMM)/1001/2025	CS (COMM)/1001/2025	11-12-2025	NAYASA SUPERPLAST Vs SHREEJI INDUSTRIES	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	11-12-2025
				Misc DJ/1174/2025	Misc DJ/1174/2025	11-12-2025	RADHA RANI Vs VARUN SAHANI	GYAN VARDHAN SINGH,	9971883579	ardhanslawfirm@gmail.com	11-12-2025
				OMP (I) (COMM.)/2072/2025	OMP (COMM.)/2072/2025 (I)	11-12-2025	AXIS BANK LTD Vs RAJENDRA SINGH	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	11-12-2025
				OMP (I) (COMM.)/2073/2025	OMP (COMM.)/2073/2025 (I)	11-12-2025	AXIS BANK LTD Vs ASHISH KUMAR PRAJAPATI	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	11-12-2025
				OMP (I) (COMM.)/2087/2025	OMP (COMM.)/2087/2025 (I)	12-12-2025	AXIS BANK LTD Vs ALOK KUMAR SINGH	Himanshu Ahuja	9654546559	advocate.himanshuahuja23@gmail.com	12-12-2025
				OMP (I) (COMM.)/2088/2025	OMP (COMM.)/2088/2025 (I)	12-12-2025	AXIS BANK LTD Vs DAL SINGAR SINGH	Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	12-12-2025
				OMP (I) (COMM.)/2094/2025	OMP (COMM.)/2094/2025 (I)	12-12-2025	Shriram Finance Ltd Vs SARVJEET SINGH	Ajay Uppal	9811740125	Virtuous.people@rnail.com	12-12-2025

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				CS (COMM)/1013/2025	CS (COMM)/1013/2025	13-12-2025	YES BANK LTD Vs RAKESH KUMAR alias RAKESH CHAUHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-12-2025
				CS (COMM)/1019/2025	CS (COMM)/1019/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs SUSHIL BAJAJ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-12-2025
				CS (COMM)/1020/2025	CS (COMM)/1020/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs M/S SMIT ADVERTISERS PVT LTD	MGA Law Office	9811504426	mgalawoffice@gmail.com	15-12-2025
				CS (COMM)/1021/2025	CS (COMM)/1021/2025	15-12-2025	M/S EMPIRE ALCOBREV PVT LTD Vs RANJANA SHARMA	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	15-12-2025
				CS (COMM)/1022/2025	CS (COMM)/1022/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs RAMAN PREET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-12-2025
				OMP (I) (COMM.)/2101/2025	OMP (I) (COMM.)/2101/2025	15-12-2025	AXIS BANK LTD Vs ARSHAD ALI	Narender Lakra	9810157128	nlakraadv@gmail.com	15-12-2025
				OMP (I) (COMM.)/2116/2025	OMP (I) (COMM.)/2116/2025	15-12-2025	Yes Bank Ltd Vs PARVEEN SAINI	Vijay Prakash	9810210832	Not Provided	15-12-2025
				CS (COMM)/1025/2025	CS (COMM)/1025/2025	17-12-2025	SUNITA DEVI Vs RAVINDRA POONAMCHAND ANGARA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	17-12-2025
				OMP (I) (COMM.)/2160/2025	OMP (I) (COMM.)/2160/2025	17-12-2025	Yes Bank Ltd Vs SACHIN AGGARWAL	Sachin Katyal	011-26211488	legal@Katyalassociates.com	17-12-2025
				OMP (I) (COMM.)/2161/2025	OMP (I) (COMM.)/2161/2025	17-12-2025	Yes Bank Ltd Vs RUCHI RUCHI	Mukuk Rawal	9899000289	mukul_rawal@yahoo.com	17-12-2025
				OMP (I) (COMM.)/2162/2025	OMP (I) (COMM.)/2162/2025	17-12-2025	Yes Bank Ltd Vs PRISHA TRADERS	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	17-12-2025
				OMP (I) (COMM.)/2167/2025	OMP (I) (COMM.)/2167/2025	18-12-2025	AXIS BANK LTD Vs SANJEEV KUMAR	Uday Kumar	8882303942	advudaykumar@gmail.com	18-12-2025
				OMP (I) (COMM.)/2168/2025	OMP (I) (COMM.)/2168/2025	18-12-2025	AXIS BANK LTD Vs RIZWAN MANSURI	Aadesh Saraswat	9999359053	aadesh9696@gmail.com	18-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2169/2025	OMP (COMM.)/2169/2025 (I)	18-12-2025	AXIS BANK LTD Vs GOVIND SINGH	Manoj Kumar	9811133644	MANOJK.ADV@GM AIL.COM	18-12-2025
				OMP (I) (COMM.)/2175/2025	OMP (I) (COMM.)/2175/2025	18-12-2025	Yes Bank Ltd Vs DEBU K DASGUPTA	Rakesh kumar	9711771000	rakesh.advocate18@g mail.com	18-12-2025
				OMP (I) (COMM.)/2176/2025	OMP (COMM.)/2176/2025 (I)	18-12-2025	Yes Bank Ltd Vs ARPAN SACHDEVA	Vinod Kumar	9350999608	advocatevinod1969@ gmail.com	18-12-2025
				OMP (I) (COMM.)/2177/2025	OMP (I) (COMM.)/2177/2025	18-12-2025	Yes Bank Ltd Vs ASHWANI KUMAR	Vijay Lakshmi Jain	9811373999	advvijaylakshmi jain@gmail.com	18-12-2025
				CS (COMM)/1035/2025	CS (COMM)/1035/2025	19-12-2025	RAJAT JAIN Vs ABDUL MANNAN	Uday Kumar	8882303942	advudaykumar@gmai l.com	19-12-2025
				CS (COMM)/1037/2025	CS (COMM)/1037/2025	19-12-2025	MCB ELECTRO CONTROLS THROUGH AR MT BIRBAL Vs SAHIL ENTERPRISES THROUGH ITS PROP	Sanjeev Singh	9811129304	Sanjeev.singh@singh nassociates.com	19-12-2025
				CS (COMM)/1039/2025	CS (COMM)/1039/2025	19-12-2025	CANARA BANK Vs Jitender Kumar	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	19-12-2025
				CS (COMM)/1046/2025	CS (COMM)/1046/2025	20-12-2025	FAST TRANSPORT CARRIER PVT LTD Vs KAMLA DEVI PROPRIETOR SATNARAIN SANJEEV KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	20-12-2025
				OMP (I) (COMM.)/2214/2025	OMP (COMM.)/2214/2025 (I)	20-12-2025	Shriram Finance Ltd Vs DITTEN BAKSHI	Varun Mehlawat	9873486348	VARUN_MEHLAWA T@YAHOO.CO.IN	20-12-2025
				CS (COMM)/1050/2025	CS (COMM)/1050/2025	22-12-2025	GANT AB AND ANR Vs ASHOKA KUMAR AND ORS	A. K. Raut	9999132159	akroutadvocate@gma il.com	22-12-2025
				CS (COMM)/1060/2025	CS (COMM)/1060/2025	26-12-2025	PEX ENGINEERING LLP Vs JOHN BASHA SHAIK	Manoj Pandey	9654371824	advpandeymanoj@g mail.com	26-12-2025
				CS (COMM)/1062/2025	CS (COMM)/1062/2025	26-12-2025	GIRISH KUMAR Vs GAGANDEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	26-12-2025
				OMP (I) (COMM.)/2256/2025	OMP (COMM.)/2256/2025 (I)	26-12-2025	IDFC FIRST BANK LIMITED Vs SAJID SHAH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	26-12-2025

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				OMP (I) (COMM.)/2257/2025	OMP (COMM.)/2257/2025	(I)26-12-2025	IDFC FIRST BANK LIMITED Vs RAMLAKHAN SHARMA	Ananjay Singh	7030378800	Not Provided	26-12-2025
				OMP (I) (COMM.)/2258/2025	OMP (COMM.)/2258/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MO ALAM BADARE ALAM	Ananjay Singh	7030378800	Not Provided	26-12-2025
				OMP (I) (COMM.)/2259/2025	OMP (COMM.)/2259/2025	(I)26-12-2025	AXIS BANK LIMITED Vs RATNISH MISHRA	Ananjay Singh	7030378800	Not Provided	26-12-2025
				OMP (I) (COMM.)/2260/2025	OMP (COMM.)/2260/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MAYANK KUMAR SHUKLA	Rohan Taneja	9953542080	rohan.taneja@kred- jure.in	26-12-2025
				OMP (I) (COMM.)/2261/2025	OMP (COMM.)/2261/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MANOJ SINGH	Manoj Kumar	9811133644	MANOJK.ADV@GM AIL.COM	26-12-2025
				OMP (I) (COMM.)/2262/2025	OMP (COMM.)/2262/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MINAXI JAISWAL	Ananjay Singh	7030378800	Not Provided	26-12-2025
				Execution (Comm.)/442/2025	Execution (Comm.)/442/2025	20-12-2025	M/s Suprabhat Textures Pvt Ltd Vs Sanjay Kumar Singh	Sudhir Gupta	9313885241	SGADV0472@GMAI L.COM	20-12-2025
				Execution (Comm.)/438/2025	Execution (Comm.)/438/2025	16-12-2025	ANANDI DEVI Vs MAYASHEEL RETAIL INDIA LTD	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16-12-2025
				OMP (I) (COMM.)/2060/2025	OMP (COMM.)/2060/2025	(I)09-12-2025	AXIS BANK LTD Vs BABBLU RAMPAL	Siddhant Juyal	8375868868	adv.siddhantjuyal@g mail.com	09-12-2025
				OMP (I) (COMM.)/2062/2025	OMP (COMM.)/2062/2025	(I)09-12-2025	AXIS BANK LTD Vs ROHIT SINGH	Sanjeet Kumar Singh	9868588173	sanjeetadvo@yahoo.c o.in	09-12-2025
				OMP (I) (COMM.)/2063/2025	OMP (COMM.)/2063/2025	(I)09-12-2025	AXIS BANK LTD Vs ASHRAF IBRAR	Girish Verma	9811135305	legal.gva@gmail.com	09-12-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)/975/2025	CS (COMM)/975/2025	01-12-2025	NAVEEN SABHARWAL Vs SHOPZO BRAND PVT LTD	RAJESH MAHINDRU	9810194135	RMAHINDRU@RED IFFMAIL.COM	29-11-2025
				CS (COMM)/976/2025	CS (COMM)/976/2025	01-12-2025	RAJAN WAHI Vs THE IDBI BANK THROUGH GM CEO	KAMAKSHI GARG	9818602711	ADVOCATEVARUNO 5@GMAIL.COMS	29-11-2025

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				Execution (Comm.)/416/2025	Execution (Comm.)/416/2025	02-12-2025	Canara Bank Vs Anil sharma prop Ms perfect fire equipment				
				CS (COMM)/977/2025	CS (COMM)/977/2025	02-12-2025	Rajesh Gupta Vs Ramadhin Yadav	ANKIT GUPTA	9717134040	ADVOCATEANKITG @GMAIL.COM	01-12-2025
				OMP (I) (COMM.)/1971/2025	OMP (I) (COMM.)/1971/2025	02-12-2025	AXIS BANK LTD Vs NEERAJ KUMAR o888	DHEERAJ	9258048444		01-12-2025
				OMP (I) (COMM.)/1972/2025	OMP (I) (COMM.)/1972/2025	02-12-2025	AXIS BANK LTD Vs ANZUM 6937	DHEERAJ	9258048444		01-12-2025
				OMP (I) (COMM.)/1973/2025	OMP (I) (COMM.)/1973/2025	02-12-2025	AXIS BANK LTD Vs GAGAN KUMAR 2376	DHEERAJ	9258048444		01-12-2025
				OMP (I) (COMM.)/1974/2025	OMP (I) (COMM.)/1974/2025	02-12-2025	IDFC FIRST BANK LIMITED Vs VIKASH KUMAR PRASAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	01-12-2025
				OMP (I) (COMM.)/1975/2025	OMP (I) (COMM.)/1975/2025	02-12-2025	AXIS BANK LIMITED Vs PARAS KOHLI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	01-12-2025
				OMP (I) (COMM.)/1976/2025	OMP (I) (COMM.)/1976/2025	02-12-2025	IDFC FIRST BANK LIMITED Vs SANJAY RAJENDER	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	01-12-2025
				Execution (Comm.)/417/2025	Execution (Comm.)/417/2025	04-12-2025	AJAY MANDAL Vs SYED IMRAN				
				CS (COMM)/983/2025	CS (COMM)/983/2025	04-12-2025	CENTRAL BANK OF INDIA Vs SURAJ KUMAR PROPRIETOR OF M/S UNNATI TRADING COMPANY	MANOJ KUMAR SINGH	7042814207		03-12-2025
				OMP (I) (COMM.)/2006/2025	OMP (I) (COMM.)/2006/2025	04-12-2025	Yes Bank Ltd Vs SANT RAM	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	02-12-2025
				OMP (I) (COMM.)/2007/2025	OMP (I) (COMM.)/2007/2025	04-12-2025	Yes Bank Ltd Vs SUDHARAJ GURJAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	02-12-2025
				OMP (I) (COMM.)/2008/2025	OMP (I) (COMM.)/2008/2025	04-12-2025	Yes Bank Ltd Vs MOHIT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	02-12-2025

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				OMP (I) (COMM.)/2009/2025	OMP (COMM.)/2009/2025	(I)04-12-2025	Yes Bank Ltd Vs ANJANI KUMARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (I) (COMM.)/2024/2025	OMP (COMM.)/2024/2025	(I)06-12-2025	AXIS BANK LTD Vs CHANDRA PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (I) (COMM.)/2025/2025	OMP (COMM.)/2025/2025	(I)06-12-2025	AXIS BANK LTD Vs AGYADEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (I) (COMM.)/2026/2025	OMP (COMM.)/2026/2025	(I)06-12-2025	AXIS BANK LTD Vs NAFIS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (I) (COMM.)/2027/2025	OMP (COMM.)/2027/2025	(I)06-12-2025	TSC FINSERV PRIVATE LIMITED Vs ONKAR CARS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				CS (COMM)/991/2025	CS (COMM)/991/2025	08-12-2025	Bank of Maharashtra Vs Ankush Mittal	BIJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	06-12-2025
				OMP (I) (COMM.)/2033/2025	OMP (COMM.)/2033/2025	(I)08-12-2025	AXIS BANK LTD Vs SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (I) (COMM.)/2034/2025	OMP (COMM.)/2034/2025	(I)08-12-2025	AXIS BANK LTD Vs TRIBHUVAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (I) (COMM.)/2035/2025	OMP (COMM.)/2035/2025	(I)08-12-2025	AXIS BANK LTD Vs SUSHIL SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (I) (COMM.)/2061/2025	OMP (COMM.)/2061/2025	(I)09-12-2025	AXIS BANK LTD Vs ANUJ VERMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-12-2025
				OMP (I) (COMM.)/2064/2025	OMP (COMM.)/2064/2025	(I)09-12-2025	AXIS BANK LTD Vs PRAMOD KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-12-2025
				CS (COMM)/998/2025	CS (COMM)/998/2025	10-12-2025	BANK OF BARODA Vs Pramod Kumar	DEEPA GUPTA	9312295558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	09-12-2025
				CS (COMM)/999/2025	CS (COMM)/999/2025	10-12-2025	SHELLZ INDIA LIMITED Vs SARITA DEVI	PRAMOD KUMAR AGARWAL	9868920473	PKAGG.ADV@GMAIL.COM	09-12-2025

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				CS (COMM)/1000/2025	CS (COMM)/1000/2025	10-12-2025	SUMAN BALA Vs MUKESH RAMPUTRA	SHANTNU AGGARWAL	9319934092		10-12-2025
				Ex.COMM - Award by Arb. Comm./82/2025	Ex.COMM - Award by Arb. Comm./82/2025	11-12-2025	INDUSIND BANK LTD Vs MRS NIRMALA P				
				Execution (Comm.)/431/2025	Execution (Comm.)/431/2025	11-12-2025	IG Enterprises Vs SHUBH LAXMI BABY CARE				
				OMP (I) (COMM.)/2074/2025	OMP (COMM.)/2074/2025 (I)	11-12-2025	AXIS BANK LTD Vs SANGAM DEI	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	09-12-2025
				OMP (I) (COMM.)/2075/2025	OMP (COMM.)/2075/2025 (I)	11-12-2025	AXIS BANK LTD Vs ARVIND KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	09-12-2025
				OMP (I) (COMM.)/2076/2025	OMP (COMM.)/2076/2025 (I)	11-12-2025	AXIS BANK LTD Vs DEVI DEEN	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	09-12-2025
				Execution (Comm.)/433/2025	Execution (Comm.)/433/2025	12-12-2025	EQUITAS SMALL FINANCE BANK LTD Vs M/S BHAVYA ENTERPRISES				
				CS (COMM)/1007/2025	CS (COMM)/1007/2025	12-12-2025	THE FEDERAL BANK LTD Vs ARAVIND P BABU	KIRAN MAHAJAN	9810472145	10-12-2025	10-12-2025
				Misc DJ/1179/2025	Misc DJ/1179/2025	12-12-2025	MINOCHA ENTERPRISES PVT LTD Vs SAISIDDI ENGINEERING PVT LTD	JUSNEET SINGH KOHLI			11-12-2025
				Ex.COMM - Award by Arb. Comm./84/2025	Ex.COMM - Award by Arb. Comm./84/2025	15-12-2025	KOTAK MAHINDRA PRIME LTD Vs TIRLOCHAN SINGH				
				Execution (Comm.)/435/2025	Execution (Comm.)/435/2025	15-12-2025	LANCER FOOTWEAR INDIA PVT LTD Vs RAISA BEGUM				
				Execution (Comm.)/437/2025	Execution (Comm.)/437/2025	15-12-2025	GMNC TECHNOLOGIES PRIVATE LIMITED Vs MANU MOHIT WADHWA ALIAS MANU WADHWA				
				OMP (I) (COMM.)/2114/2025	OMP (I) (COMM.)/2114/2025	15-12-2025	Yes Bank Ltd Vs SHRIPAL KESHRI	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	13-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2163/2025	OMP (COMM.)/2163/2025 (I)	17-12-2025	Yes Bank Ltd Vs DEEPANSHU SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-12-2025
				OMP (I) (COMM.)/2164/2025	OMP (COMM.)/2164/2025 (I)	17-12-2025	Yes Bank Ltd Vs ARUN TYAGI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (I) (COMM.)/2165/2025	OMP (COMM.)/2165/2025 (I)	17-12-2025	Yes Bank Ltd Vs ARIS ANSARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (I) (COMM.)/2166/2025	OMP (COMM.)/2166/2025 (I)	17-12-2025	Yes Bank Ltd Vs FARHAN MEWATI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				Execution (Comm.)/441/2025	Execution (Comm.)/441/2025	19-12-2025	CANARA BANK Vs SHREE VANSI MISHRA				
				CS (COMM)/1034/2025	CS (COMM)/1034/2025	19-12-2025	VIJAY KUMAR Vs ICICI BANK	RAKSHIT KOCHHAR			15-12-2025
				OMP (I) (COMM.)/2178/2025	OMP (COMM.)/2178/2025 (I)	19-12-2025	YES BANK LTD Vs CHHAYA BHARANA	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	18-12-2025
				OMP (I) (COMM.)/2181/2025	OMP (I) (COMM.)/2181/2025	19-12-2025	Yes Bank Ltd Vs MOHD SHAHZAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	18-12-2025
				OMP (I) (COMM.)/2182/2025	OMP (COMM.)/2182/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs GHANASHYAM SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2183/2025	OMP (COMM.)/2183/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs ARIF	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2184/2025	OMP (COMM.)/2184/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs SANJAY KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2185/2025	OMP (COMM.)/2185/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs SHIV MOHAN SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2186/2025	OMP (COMM.)/2186/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs NARAYAN SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025

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				OMP (I) (COMM.)/2187/2025	OMP (COMM.)/2187/2025	(I)19-12-2025	AXIS BANK LIMITED Vs RAKESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2188/2025	OMP (COMM.)/2188/2025	(I)19-12-2025	AXIS BANK LIMITED Vs MAHESH SO ROOP SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				CS (COMM)/1044/2025	CS (COMM)/1044/2025	20-12-2025	Saraswati Lamifab Vs Faizi Industries	AJAY KUMAR	9350730425	ADV.AJAY.KHOWAL@GMAIL.COM	19-12-2025
				OMP (I) (COMM.)/2209/2025	OMP (COMM.)/2209/2025	(I)20-12-2025	YES BANK LTD Vs JAGRIT SAHNI	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	16-12-2025
				OMP (I) (COMM.)/2210/2025	OMP (COMM.)/2210/2025	(I)20-12-2025	Shriram Finance Ltd Vs DITTEN BAKSHI	MANOJ KUMAR			17-12-2025
				OMP (I) (COMM.)/2211/2025	OMP (I) (COMM.)/2211/2025	20-12-2025	Yes Bank Ltd Vs AMIT VERMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (I) (COMM.)/2212/2025	OMP (COMM.)/2212/2025	(I)20-12-2025	YES BANK LTD Vs MITHELESH KUMAR MISHRA	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	16-12-2025
				OMP (I) (COMM.)/2213/2025	OMP (COMM.)/2213/2025	(I)20-12-2025	YES BANK LTD Vs NIRDESH KUMAR	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	16-12-2025
				CS (COMM)/1051/2025	CS (COMM)/1051/2025	22-12-2025	SBWOOD LAM LLP Vs SHIV SHAKTI LAMINATES	VIKRANT MEHTA	9013001400	ADVOCATEVIKRANTMEHTA@GMAIL.COM	20-12-2025
				Execution (Comm.)/448/2025	Execution (Comm.)/448/2025	23-12-2025	Aqualite Industries Private Limited Vs Boni Footwear				
				OMP (I) (COMM.)/2242/2025	OMP (COMM.)/2242/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs MURGAN SO LAXMI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (I) (COMM.)/2243/2025	OMP (COMM.)/2243/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs AMIT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (I) (COMM.)/2244/2025	OMP (COMM.)/2244/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs MOHD HANIF	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025

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				OMP (I) (COMM.)/2245/2025	OMP (COMM.)/2245/2025 (I)	23-12-2025	IDFC FIRST BANK LIMITED Vs SAPPHIRE WELLNESS	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (I) (COMM.)/2246/2025	OMP (COMM.)/2246/2025 (I)	23-12-2025	IDFC FIRST BANK LIMITED Vs SHAHBAZ HAIDER 50	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				CS (COMM)/1061/2025	CS (COMM)/1061/2025	26-12-2025	RAM PAL SINGH Vs SUNIL KUMAR	MANISH TANWAR	9891139408	MANISHADV@GMAIL.COM	24-12-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	912/2025	01.12.2025	HERO INVESTCORP PRIVATE LIMITED & ANR. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	27.11.2025
			1	EX.COMM BY ARB. COMM	108/2025	01.12.2025	AXIS BANK VS. RANJIT BISHTA	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	27.11.2025
			1	CS(COMM)	911/2025	01.12.2025	STATE BANK OF INDIA VS. ARUN SHARMA	ANSHU SHUKLA	9210043774	ADVOCATEANSHU@GMAIL.COM	24.11.2025
			1	CS(COMM)	910/2025	01.12.2025	RAISHUDDIN VS. INDIAN COUNCIL OF HISTORICAL RESEARCH (ICHR)	JAGDISH PRASAD	9953207294	NOT AVAILABLE	27.11.2025
			1	CS(COMM)	909/2025	01.12.2025	GARDGIL VOHRA VENTURES PVT. LTD. VS. AAMRAKUNJ REALTY LIMITED AND ANR.	JUJHAR SINGH	9711968186	JUJHARSINGHADVOCATE@GMAIL.COM	27.11.2025
			1	MISC. DJ	5877/2025	02.12.2025	HT MEDIA VS. WINGS ADVERTISING	LEGAL KNIGHTS LAW FIRM	9999886478	ABHINAY@LEGALKNIGHTS.IN	28.11.2025
			1	MISC. DJ	5895/2025	05.12.2025	DR. JAIKISHAN ROHRA VS. DR.HIMANSHU BHASIN	RAHUL KUMAR	9717776572	NOT AVAILABLE	01.12.2025
			1	MISC. DJ	5896/2025	05.12.2025	DR. JAIKISHAN ROHRA VS. DR.HIMANSHU BHASIN	RAHUL KUMAR	9717776572	NOT AVAILABLE	01.12.2025
			1	CS(COMM)	921/2025	04.12.2025	MR. ABDUL ALIM QURESHI VS. M/S SATKARTAR SHOPPING LIMITED	M. TARIQ FAROOQI	9811037869	MTF2474@GMAIL.COM	29.11.2025
			1	CS(COMM)	914/2025	03.12.2025	R L POLYMERS VS. SSO PROPLAST INDIA LLP	SURESH CHAUDHARY	9811293938	CHAUDHARY3938@GMAIL.COM	29.11.2025

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			1	CS(COMM)	915/2025	03.12.2025	M/S KNM SOURCE INDIA VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN AKHIL KRISHAN MAGGU,	8826872049	LEXWORKSS@GMAIL.COM	27.11.2025
			1	CS(COMM)	916/2025	03.12.2025	ARP ENTERPRISES VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN AKHIL KRISHAN MAGGU,	8826872049	LEXWORKSS@GMAIL.COM	27.11.2025
			1	CS(COMM)	917/2025	03.12.2025	M/S STYLE MART IMPEX VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN AKHIL KRISHAN MAGGU,	8826872049	LEXWORKSS@GMAIL.COM	27.11.2025
			1	CS(COMM)	925/2025	06.12.2025	FARMART SERVICE PVT. LTD. VS. SV TRADERS THROUGH ITS PROPRIETOR DONTI MADHU	SONDHI PARTNERS	9999925860	DEEPANKUR@SONDHI PARTNERS.COM	02.12.2025
			1	CS(COMM)	924/2025	06.12.2025	HUGO BOSS AG VS. HARSH RATHOD & ORS.	SHRAVAN KUMAR BANSAL	0120-4511311, 4939659	RISHI@UNITEDANDUNITED.COM	05.12.2025
			1	MISC. DJ	5902/2025	08.12.2025	RAJESH KUMAR JAIN VS. TATA TELESERVICES	DEEPAK KR. AGGARWAL	9650335116	AGARWALANDROY@GMAIL.COM	03.12.2025
			1	CS(COMM)	929/2025	08.12.2025	M/S AAHAN ENTERPRISES VS. MADHAVI SINHA PROP OF M/S SAI PACKAGES	ELITE ETHICS LEGAL	9999062018, 8586862018	ELITEETHICSLEGAL@GMAIL.COM	02.12.2025
			1	OMP(I)COMM	325/2025	09.12.2025	M/S JAGDAMBA TRACK FASTENERS CHOPANKI VS. UNION OF INDIA	DHIRAJ SACHDEVA	9818114050	SACHDEVA.DHIRAJ@GMAIL.COM	04.12.2025
			1	CS(COMM)	934/2025	11.12.2025	NIRMAL FIBRES (PVT.) LTD. V. GAURAV KAPOOR	ARTI GUPTA/ AMAN ASHT	9999755355, 9999556939	AMANASHT99@GMAIL.COM	08.12.2025
			1	MISC. DJ	5920/2025	11.12.2025	STATE BANK OF INDIA VS. MR. JAI PRAKASH & ANR.	ASHOK KUMAR BAHL	9810019614	BAHL.ASSOCIATES1995@GMAIL.COM	06.12.2025
			1	OMP(COMM)	197/2025	12.12.2025	M/S BOOTES IMPEX TECH. LTD. VS. MR. YOGESH MALHOTRA	GAURAV JAIN	9891421096	GAURAVJAIN1824@GMAIL.COM	08.12.2025
			1	CS(COMM)	943/2025	12.12.2025	WELL FREIGHT (P) LTD. VS. INDIGO COLLECTIONERS (P) LTD.	SANTANU KUMAR PATRA	9650059372	PATRASANTANU1972@GMAIL.COM	09.12.2025
			1	CS(COMM)	942/2025	12.12.2025	STATE BANK OF INDIA VS. MR. PETER RAESH PREM & ANR.	A. K. RAUT	9999132159	AKROUTADVOATE@GMAIL.COM	05.12.2025

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			1	MISC. DJ	5921/2025	12.12.2025	STATE BANK OF INDIA VS. MR. RAM NARESH	SNEHASHISH PYNE	9743851643	PYNESNP@GMAIL.COM	08.12.2025
			1	OMP(I)COMM	335/2025	13.12.2025	M/S BLINK FIX PVT .LTD. VS. M/S VVSIN TECH PVT. LTD.	ANAND SHANKAR	9899617989	ANAND.JHA@ASJLEGAL.IN	01.11.2025
			1	CS(COMM)	946/2025	15.12.2025	M/S AXSYS SOLUTIONS VS. M/S ASIAN HOTEL	SANJAY BAJAJ	9811082913, 9872505902	BBLS@GMAIL.COM	11.12.2025
			1	CS(COMM)	945/2025	15.12.2025	HERO INVESTCORP PV. LTD. VS. ASHO K KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@gmail.com	13.12.2025
			1	CS(COMM)	947/2025	15.12.2025	SUPRABHA MITRA VS MUDA SSIR HUSSAIN	U K SINGHAL, ARDCHIT SINGHAL	9599043047	LEGAL@SIGMALEGAL.IN	09.12.2025
			1	CS(COMM)	959/2025	17.12.2025	SBI VS. MS. SWATI	SH. VIJAY PRAKASH	9810210832	NOT AVAILABLE	12.12.2025
			1	EX.COMM BY ARB. COMM/114/2025	114/2025	16.12.2025	MR. SHASHANK DEWAN VS. M/S DELHI 6 DEVELOPERS PVT. LTD. AND ANR.	SH. SAURABH SHARMA	9953614717	CHAMBERSSHARMA@GMAIL.COM	11.12.2025
			1	EX.COMM BY ARB. COMM	115/2025	16.12.2025	M/S DRESIER COMMODITIES PVT. LTD. VS. M/S DELHI 6 DEVELOPERS PVT. LTD AND ANR	SH. SAURABH SHARMA	9953614717	CHAMBERSSHARMA@GMAIL.COM	11.12.2025
			1	EX.COMM BY ARB. COMM	113/2025	16.12.2025	MR. AKSHAY DEWAN VS. M/S DELHI 6 DEVELOPERS PVT. LTD. AND ANR	SH. SAURABH SHARMA	9953614717	CHAMBERSSHARMA@GMAIL.COM	11.12.2025
			1	CS(COMM)	951/2025	16.12.2025	REVEX PLASTICISERS PVT. LTD. VS. DEVENDRA NATH SAHNI	BHARAT GUPTA/ VARUN TYAGI	45640851	LEGISTAUXILIARY@GMAIL.COM	11.12.2025
			1	OMP(I)COMM	337/2025	16.12.2025	AXIS BANK VS. PALAK PREET KAUR	AVINASH KUMAR	5596482, 011-41513189	AVINASH.ADV@GMAIL.COM	11.12.2025
			1	OMP(I)COMM	336/2025	16.12.2025	AXIS BANK LTD. VBS. PRAVEEN TRIPATHI	AVINASH KUMAR	5596482, 011-41513189	AVINASH.ADV@GMAIL.COM	15.12.2025
			1	EX(COMM)	205/2025	16.12.2025	NITESH BANSAL VS. ANSHUL GOEL	RAM ANUGRAH	8750746465	ramanugrahlegalcompany@gmail.com	12.12.2025

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			1	CS(COMM)	950/2025	16.12.2025	ASIAN HOTELS NORTH LIMITED VS. DBS BANK INDIA LIMITED	SHIVANKAR RAO	9013410888	SHIVANKAR@SHIV ANKARRAO.NET	13.12.2025
			1	MISC. DJ	5931/2025	16.12.2025	SUNGLOW CAPITAL SERVICES VS. HARSH JINDAL	GAURAV KUMAR	9999720412	r.gaURAVSINGH@G MAIL.COM	10.12.2025
			1	OMP(I)COMM	344/2025	18.12.2025	HERO FINCORP LIMITED VS. HARISH CKUMAR GUPTA AND ORS.	HARSH SINHA	9811015339	LEGAL@KATYALAS SOCIATES..COM	12.12.2025
			1	CS(COMM)	965/2025	18.12.2025	SANJEEV KUMAR AGRAWAL VS. MANJU KUMAR AND ORS.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDDW ORLD.CO.IN	13.12.2025
			1	CS(COMM)	969/2025	19.12.2025	CINE SOUND VS. PROMS EDUCATIONAL TRUST	VIPIN TIWARI	8920765540	VIPINTIWARI107@ GMAIL.COM	15.12.2025
			1	CS(COMM)	968/2025	19.12.2025	CANARA BANK VS. RAJESH SINHA	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRA SOBTI@GMAIL.CO M	16.12.2025
			1	CS(COMM)	967/2025	19.12.2025	INDIAN OVERSEAS BANK V.S M/S SILVER NAURAL FOOD PRODUCTS AND ANR.	UJJWAL KUMAR, AND ASSOCIATES	9899596050, 9958792230	UJJWALLAWFIRM @GMAIL.COM	13.12.2025
			1	OMP(I)COMM	353/2025	19.12.2025	AXIS BANK LTYP. VS.SHYAM SUNDER SHARMA	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	15.12.2025
			1	OMP(I)COMM	354/2025	19.12.2025	AXIS BANK LTD. VS. RAMPRAKASH	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	16.12.2025
			1	OMP(I)COMM	355/2025	19.12.2025	AXIS BANK LTD. VS. ASHTBHUJA	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	13.12.2025
			1	OMP(I)COMM	352/2025	19.12.2025	AXIS BANK LTD. VS. SEEMA YADAV	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	02.12.2025
			1	OMP(I)COMM	351/2025	19.12.2025	AXIS BANK LTD. VS. BHAVNA JOSHI	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	13.12.2025
			1	CS(COMM)	970/2025	20.12.2025	M/S EAGLE CARGO MOVERS PVT. LTD. VS. M/S MM LOGISTICS	SH. AMRISH	8882288828	ADV.AMRISHMALIK @GMAIL.COM	17.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	979/2025	22.12.2025	BANK OF BARODA VS. AVIJIT BISWAS	SATYAPAL SINGH	9811538496	SATYAPSINGADV@REDIFFMAIL.COM	15.12.2025
			1	OMP(COMM)	204/2025	22.12.2025	NATIONAL INFRASTRUCTURE DEVELOPMENT AGENCY VS. A DECCAN CONSULTING	RURAL MS. AMRITANAND CHAKRAVORT	9971846684	AMRITANANDA@CSMCHAMBERS.COM	17.12.2025
			1	OMP(COMM)	203/2025	22.12.2025	MYDSM GLOBAL SERVICES PRIVATE LIMTIED VS. AXALTA COSATING SYSTEMS INDIA PVT LTD.	MANISH RAGHAV	9873645048	MANISHRAGHAV@GMAIL.COM, RAGHAVLAWEFILES@GMAIL.COM	18.12.2025
			1	MISC. DJ	5961/2025	23.12.2025	SUNGLOW CAPITAL SERVICES VS. HARSH JINDAL	FIDES AND FIDUCIA LAW FIRM	9999720412	R.GAURAVSINGH@GMAIL.COM	19.12.2025
			1	CS(COMM)	986/2025	24.12.2025	HERO INVESTCORP PRIVATE VERSUS MATESWARI ENTERPSEISE	PRAMOD KUMAR SINGH	9810481016	MAIL@THELEGIST.COM	22.12.2025
			1	CS(COMM)	985/2025	24.12.2025	HERO INVESTCORP PRIVATE LIMITED VS. ASHOK KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM, LITIGATION.KUNALKHANNACO@GMAI	23.12.2025
			1	EX.COMM AWARD BY ARB. COMM	117/2025	24.12.2025	JANKI KAPOOR VS. M/S CASTLE 9 RESTAURANTS PVT. LTD.	RAHUL KOLHAR	9099031237	RAHULKOLHARADVOCATE@GMAIL.COM	23.12.2025
			1	MISC. DJ	5975/2025	24.12.2025	PRIMEOVER MOBILITY TECHNOLOGIES PVT. LTD. VS. SANMARG INFRA TECH PVT. LTD.	AMAN SINGH	7678644513	SHREESH.CHADHA@KAARYALAW.COM	24.12.2025
			1	EX.COMM AWARD BY ARB. COMM	126/2025	26.12.2025	M/S KUMAR CASHEW EXPORT VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025
			1	EX.COMM AWARD BY ARB. COMM	122/2025	26.12.2025	M/S GUJARAT STATE CO-OP GRAIN GROWERS FED .LTD VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025
			1	EX.COMM AWARD BY ARB. COMM	123/2025	26.12.2025	M/S GUJARAT STATE CO-OP GRAIN GROWERS FED .LTD VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025
			1	EX.COMM AWARD BY ARB. COMM	124/2025	26.12.2025	M/S KUMAR CASHEW EXPORT VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025
			1	EX.COMM AWARD BY ARB. COMM	125/2025	26.12.2025	M/S KUMAR CASHEW EXPORT VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025

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			1	OMP(1)COMM	366/2025	26.12.2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS SH PRASHANT SARUP &ANR	MEHVISH KHAN	9319212148	KHANMEHVISH2189@GMAIL.COM	22.12.2025
			1	CS(COMM)	989/2025	2612.2025	CANARA BANK VS GEETA RAO	PRATAP CHANDRA RANA	9990366723	PRANA25000@GMAIL.COM	22.12.2025
21	SH. BHUPESH KUMAR, JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	ExCOMM - Award by Arb Comm	107/2025	01-12-2025	AXIS BANK Vs TIKA SAWAD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	25.11.2025
			25	CS (COMM)	908/2025	01-12-2025	GLOBAL TOURS AND TRAVELS THROUGH ITS PROPRIETOR MR RISHI SAPRA Vs CHHATAR SINGH DARBAR	Rajat Bhalla(P),	9868858012	adv.pankaj.s@gmail.com	26.11.2025
			25	OMP (I) (COMM)	319/2025	01-12-2025	HERO FINCORP LTD Vs GOYAL SALES CORPORATION AND ORS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.11.2025
			25	OMP (I) (COMM)	320/2025	02-12-2025	M/s Clix Capital Services Pvt Ltd Vs VENTURE MULTISPECIALITY PVT LTD	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	29.11.2025
			25	CS (COMM)	918/2025	03-12-2025	ABC TRADING COMPANY Vs SHEVAM GIFTING SOLUTION	vikas sareen(P),	8826872049	lexworkss@gmail.com	20.11.2025
			25	CS (COMM)	920/2025	03-12-2025	VEE PEE INTERNATIONAL Vs SHEVAM GIFTING SOLUTION	vikas sareen(P),	8826872049	lexworkss@gmail.com	20.11.2025
			25	CS (COMM)	919/2025	03-12-2025	UTOPIA GLOBAL Vs SHEVAM GIFTING SOLUTION	vikas sareen(P),	8826872049	lexworkss@gmail.com	20.11.2025
			25	CS (COMM)	922/2025	04-12-2025	MOHAMMAD AFSAR KHAN Vs M/S SATKARTAR SHOPPING LIMITED THROUGH THE MANAGING DIRECTOR	Mohd Bilal Ansari(P),	8826872049	not provided	28.11.2025
			25	CS (COMM)	923/2025	04-12-2025	SMT SUNTTA DEVI Vs NATIONAL INSURANCE COMPANY LTD	Gurmit Singh Hans(P),	9810209575, 9307495779	legalask@gmail.com	01.12.2025
			25	OMP (I) (COMM)	321/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs HARISH KURSEJA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.10.2025
			25	Misc DJ	5889/2025	04-12-2025	PRIMATEL FIBCOM LIMITED Vs GAIL (INDIA) LIMITED	Aman Madan(P),	7838805393,	aman@clslegal.in	29.11.2025

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			25	ARB A (COMM)	15/2025	04-12-2025	Reframat Enterprises Pvt Ltd Vs DCM Limited	Mukti Ghai(P),	9971447700	mokshajuris@gmail.com	01.12.2025
			25	Execution (Comm)	193/2025	05-12-2025	ALOK CHUGH Vs M/S ELIOS FINTECH PRIVATE LIMITED	Kanika Chugh(P),	9999846566	igaurav99@gmail.com	28.11.2025
			25	OMP (I) (COMM)	322/2025	06-12-2025	IDFC FIRST BANK LTD Vs AZIM KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.10.2025
			25	OMP (I) (COMM)	324/2025	08-12-2025	M/S CLIX CAPITAL SERVICES PVT LTD Vs MANJEET SINGH BHATIA	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	102.12.2025
			25	OMP (I) (COMM)	327/2025	09-12-2025	HERO FINCORP LTD Vs PEACOCK PACKING INDUSTRIES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.11.2025
			25	Counter Claim	57/2025	09-12-2025	TRAVOINSPIRE GLOBAL PVT LTD Vs EODB SERVICES OPC P LTD	NARENDRA KUMAR(P),	9811167195	bksingh.adv@gmail.com	03.12.2025
			25	OMP (I) (COMM)	326/2025	09-12-2025	HERO FINCORP LTD Vs MOHAMMAD SALAHUDDIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.11.2025
			25	OMP (I) (COMM)/	328/2025	10-12-2025	AXIS FINANCE LTD Vs ANMOL B PATIL AND ANR	Bavinash kumar(P),	011 41513189	avinash.adv@gmail.com	09.12.2025
			25	CS (COMM)	933/2025	11-12-2025	AERO WHEELS EXPRESS PRIVATE LIMITED Vs SIDDHANT SINGH	Aarya Kumar(P),	9810035893	chamberofjoy@outlook.com	01.12.2025
			25	CS (COMM)	932/2025	11-12-2025	NIRMAL FIBERS PVT LTD Vs LEDERFIELD	ARTI GUPTA(P),	9999755355	amanasht99@gmail.com	30.11.2025
			25	CS (COMM)	931/2025	11-12-2025	NIRMAL FIBRES PVT LTD Vs M/S SHUBHAM ENTERPRISES	ARTI GUPTA(P),	9999755355	amanasht99@gmail.com	30.11.2025
			25	OMP (COMM)	195/2025	12-12-2025	Bharat Sanchar Nigam Limited Vs Quick Services	KRISHAN KUMAR(P),	9910577700	krishenkumar@gmail.com	04.12.2025
			25	CS (COMM)	937/2025	12-12-2025	THE PRESS TRUST OF INDIA LIMITED THROUGH ITS AUTHORIZED SIGNATORY MR MR MISHRA Vs OPOYI PRIVATE	Jagriti Vij(P),	not provided	wasim@lectiolaw.com	06.12.2025

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			25	Execution (Comm)	196/2025	12-12-2025	SAMEER NARANG Vs ALLIANCE TELENET PVT LTD	Rajat Bhalla(P),	9811661193	raj.atbhalla@hotmail.com	10.12.2025
			25	CS (COMM)	938/2025	12-12-2025	EN Communications Private Limited Vs SANDEEP SHARMA	Geetashi Chandna(P),	9711882887	geetanshichandana@gmail.com	11.12.2025
			25	OMP (I) (COMM)	334/2025	13-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANKUR KUMAR TYAGI	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025
			25	Execution (Comm)	197/2025	13-12-2025	R B ENTERPRISES Vs UNION OF INDIA AND OTHERS	GAURAV AGGARWAL(P),	-9999846475	igaurav99@gmail.com	28.11.2025
			25	OMP (I) (COMM)	332/2025	13-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANIL KUMAR	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025
			25	OMP (I) (COMM)	333/2025	13-12-2025	KOTAK MAHINDRA PRIME LTD Vs VARUN MARWAH	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025
			25	ExCOMM - Award by Arb Comm	112/2025	15-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANKUR KUMAR	Ritu Rana(P),	9310817303	codelegalconsultants@gmail.com	09.12.2025
			25	Execution (Comm)	204/2025	15-12-2025	BASUDEV CHANDRA MALIK Vs Sradya Lifecare Pvt Ltd	Roshan Lal Saini(P),	9312210067	lawyersaini@yahoo.com	08.12.2025
			25	CS (COMM)	949/2025	15-12-2025	GURDAYAL AND SONS Vs MANJU LATA	ARCHIT SINGHAL(P),	-9599043045	legal@sigmalegal.in	08.12.2025
			25	OMP (I) (COMM)	339/2025	16-12-2025	AXIS BANK LTD Vs SIKANDAR SINGH TANDON	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	22.11.2025
			25	OMP (COMM)	198/2025	16-12-2025	Oriel Financial Solutions Pvt Ltd Vs Bestech Advisors Private Limited	Harshad Gupta(P),	9818834488	: khatriadvocates@gmail.com	12.12.2025
			25	Execution (Comm)	206/2025	16-12-2025	RSWM LIMITED Vs M/S LAMBA TEXTILE	SATISH	9810675719	- advocatesindia@yahoo.co.in	06.01.2026
			25	OMP (I) (COMM)	338/2025	16-12-2025	M/s Clix Capital Services Pvt Ltd Vs Salasar Enterprises	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	129.11.2025

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			25	OMP (COMM)	200/2025	17-12-2025	REALCARE BUILDING MAINTENANCE SERVICES PVT LTD Vs LUXRA ENTERPRISES PVT LTD	Suditi Batra(P),	9916919942	-manmeet.kaur@kara njawala.in	10.12.2025
			25	CS (COMM)	954/2025	17-12-2025	FARMART SERVICE PVT LTD Vs DIAMOND FOOD GRAINS THROUGH ITS PARTNERS ANWAR AND AZAAR	DEEPANKUR SONDHI(P),	011- 41745180	Deepankur@ sondhipartners.com	04.12.2025
			25	CS (COMM)	955/2025	17-12-2025	STATE BANK OF INDIA Vs BALRAM JHA	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@g mail.com	11.11.2025
			25	CS (COMM)	956/2025	17-12-2025	STATE BANK OF INDIA Vs SANJAY RAUL	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@g mail.com	11.11.2025
			25	CS (COMM)	957/2025	17-12-2025	STANDARD CHARTERED BANK Vs B K ENTERPRISES	NAZIA PARVEEN(P),	01 1 -47543981, 22375422	not provided	30.10.2025
			25	CS (COMM)	958/2025	17-12-2025	STANDARD CHARTERED BANK Vs SHREE SHAKTI STEEL	NAZIA PARVEEN(P),	01 1 -47543981, 22375422	not provided	30.10.2025
			25	OMP (I) (COMM)	343/2025	17-12-2025	HERO FINCORP LTD Vs VAASTA FOODS AND BEVERAGES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.11.2025
			25	CS (COMM)	962/2025	18-12-2025	STATE BANK OF INDIA Vs AJEET KUMAR	ANSHUMAN SRIVASTAVA(P)	-9990042551	not provided	29.11.2025
			25	OMP (COMM)/	201/2025	18-12-2025	M/s B Enterprise Vs Superwave Communication and Infra Solution Private Limited	CHIRANTAN SAHA(P),	8376904762	sanjibdutta1967@yah oo.com	08.01.2026
			25	CS (COMM)	963/2025	18-12-2025	PAHARPUR COOLING TOWERS LTD THROGH AR Vs AIR SAIKIA(P), SOLUTIONS	ATANU SAIKIA(P),	9810463278	lawyer.saikia@gmail. com	07.12.2025
			25	OMP (I) (COMM)	346/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs NAJMUDDIIN S/O AKTHAR ALI	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025
			25	CS (COMM)	/966/2025	19-12-2025	HT Music and Entertainment Company Limited Vs R Rajkumar Proprietor M/S Media Circle and Anr	Madhur Dhingra(P),	011-43032555	not provided	12.12.2025
			25	OMP (I) (COMM)	345/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs RAJKUMAR R	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025

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			25	CS (COMM)	972/2025	20-12-2025	CURRIE AND BROWN INDIA PRIVATE LIMITED Vs KEAN CONSTRUCTION LLP	AMAR KUMAR(P),	9899397290 9717101829	sksi.hgh01@gmail.com	01.12.2025
			25	CS (COMM)	973/2025	20-12-2025	Ht Media Ltd Vs Mezbaan Restaurant	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.com	11.12.2025
			25	CS (COMM)	971/2025	20-12-2025	CURRIE AND BROWN INDIA PVT LTD Vs OMKAR REALTORS AND DEVELOPERS PRIVATE LIMITED	AMAR KUMAR(P),	9899397290 9717101829	sksi.hgh01@gmail.com	01.12.2025
			25	OMP (COMM)	202/2025	20-12-2025	Delhi Jal Board Vs DRA Consultants Pvt Ltd	TUSHAR SANNU DAHIYA(P),	9911991166	adv.tusharsannu@gmail.com	19.12.2025
			25	OMP (I) (COMM)	358/2025	22-12-2025	HERO FINCORP LTD Vs KAMALJIT KAUR AND ANR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.11.2025
			25	OMP (I) (COMM)	359/2025	22-12-2025	HERO FINCORP LTD Vs RAKESHKUMAR TILAK RAJ BAWEJA AND ANR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.11.2025
			25	CS (COMM)	978/2025	22-12-2025	BANK OF BARODA Vs MANJU	SATYAPAL SINGH(P),	9811538496	: satvapsinghadv@rediffmail.com	12.12.2025
			25	CS (COMM)	977/2025	22-12-2025	BANK OF BARODA Vs HEMLATA MISHRA	SATYAPAL SINGH(P),	9811538496	: satvapsinghadv@rediffmail.com	12.12.2025
			25	CS (COMM)	976/2025	22-12-2025	M/S JSM ENERGY PVT LTD Vs M/S BLUEBIRD SOLAR PRIVATE LIMITED	Rishi Didwania(P),	-9958259265	advrshididwania@gmail.com	13.12.2025
			25	ARB A (COMM)	16/2025	22-12-2025	NARENDRA CHAWLA AND ANR Vs Puri Construction Pvt Ltd	Narender Kumar(P),	7048983964	kansalrakesh@yahoo.com	14.12.2025
			25	CS (COMM)	984/2025	23-12-2025	NIKE INNOVATE CV Vs ASHOK KUMAR AND ANR	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	05.01.2026
			25	OMP (I) (COMM)	361/2025	23-12-2025	KOTAK MAHINDRA PRIME LTD Vs MOHIT K	AMIT KUMAR SINHA(P),	9990659331	not provided	09.12.2025
			25	OMP (I) (COMM)	360/2025	23-12-2025	KOTAK MAHINDRA PRIME LTD Vs MURASSLEEN SO TOHIDKAN	AMIT KUMAR SINHA(P),	9990659331	not provided	09.12.2025

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			25	CS (COMM)	981/2025	23-12-2025	CANON INDIA PRIVATE LIMITED Vs ASSMAT MEDIA PRIVATE LIMITED	Saurabh Kumar(P),	8269070908	: djain@luthra.com	20.12.2025
			25	Misc DJ	5970/2025	24-12-2025	Balraj Tuli Vs Vinod Kumar Tuli	Saumay Kapoor(P),	8375849491	not provided	19.12.2025
			25	CS (COMM)	987/2025	24-12-2025	MS KML MOLDINGS A UNIT OF KRISHNA MARUTI LIMITED Vs VIMAL PLAST (INDIA) PRIVATE LIMITED	Sunil Ojha(P),	9311181478	: sunilkojha.adv@gmail.com	20.11.2025
			25	OMP (I) (COMM)	362/2025	24-12-2025	CREDITWISE CAPITAL PVT LTD Vs MANJESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.12.2025
			25	OMP (I) (COMM)	363/2025	24-12-2025	M/s Clix Capital Services Pvt Ltd Vs R K Sunil Babu	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	23.12.2025
			25	OMP (I) (COMM)	364/2025	24-12-2025	Idfc First Bank Ltd Vs KESHAV SINGH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.11.2025
			25	Misc DJ	5971/2025	24-12-2025	Bodycentive Vs Rhiti Sports Management Private Limited	AMAN KUMAR THAKUR(P),	8860908989	harneet646@gmail.com	19.12.2025
			25	OMP (I) (COMM)	368/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs PAWAN KUMAR SINGH	AMIT KUMAR SINHA(P),	9990659331	not provided	15.12.2025
			25	OMP (I) (COMM)	367/2025	26-12-2025	M/S CLIX CAPITAL SERVICES PRIVATE LIMITED Vs R K SUNIL BABU	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com associatesrsgarg13@gmail.com	23.12.2025
			25	OMP (I) (COMM)	369/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs SUNAINA YADAV	AMIT KUMAR SINHA(P),	9990659331	not provided	05.12.2025
			25	CS (COMM)	990/2025	26-12-2025	KTC INDIA LIMITED Vs ABSOLUTE LEGENDS SPORTS PRIVATE LIMITED	Ghanshyam Sharma(P),	9716662014	gssharmalawchambers@gmail.com law.sharmachambers	22.12.2025
			25	ExCOMM - Award by Arb Comm	120/2025	26-12-2025	Gujarat State Processing Cooperative Federation Limited Vs UNION OF INDIA	Saurav Singh Yadav(P),	99818306115	khorranaassociates@gmail.com	19.12.2025
			25	ExCOMM - Award by Arb Comm	121/2025	26-12-2025	VIVEK TRAVELS PRIVATE LIMITED Vs NORTHERN RAILWAY	Gurpreet Sachdeva(P),	9910850147	sachdeva.gurpreet@yahoo.com	20.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)	936/2025	12-12-2025	International Law Affiliates Sole Proprietor Mr Amir Z Singh Pasrich Vs M/S HEROME COSMATICS	KARAN BAHMANI(P),	-41011920	inbox@ilaindia.com	09.12.2025
			25	Execution (Comm)	198/2025	13-12-2025	SOLOMON CAPITAL PVT LTD Vs BIKON WATER TREATMENT PVT LTD	MANISH DEWAN(P),	9811898418	asterismslegal@gmail .com	02.12.2025
			25	Execution (Comm)	199/2025	13-12-2025	MOGLI LABS INDIA PVT LTD Vs M S CLOTHING Through its Partners and Ors	Tarun Verma(P),	+91 98714 95838	cstarunverma@gmail .com	19.11.2025
			25	Execution (Comm)	202/2025	15-12-2025	HT MEDIA LTD Vs LOTUS CREATIONS AND ORS	Madhur Dhingra(P),	011-43032555	not provided	08.12.2025
			25	Execution (Comm)	203/2025	15-12-2025	HT MEDIA LTD Vs D CONNECT MEDIA	Madhur Dhingra(P),	011-43032555	not provided	10.12.2025
			25	Execution (Comm)	208/2025	20-12-2025	Homeshree Housing Finance Limited Vs Ravi Kumar	Chelsy Singhal(P),	9149350584	advocate chel sysin ghal@grnai l. Com	13.12.2025
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/106/2025	01-12-2025	AXIS BANK LTD Vs SANDEEP PAIDI	Shobha Gupta(P),	9810073568	NOT AVAILABLE	19-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/907/2025	01-12-2025	INDERJIT MEHTA CONSTRUCTIONS PVT LTD Vs ANAND WOOD CRAFT	Anay Khandelwal(P),	NOT AVAILABLE	NOT AVAILABLE	22-11-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/105/2025	01-12-2025	AXIS BANK LTD Vs NAND LAL MAHTO	Shobha Gupta(P),	9810073568	NOT AVAILABLE	27-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/913/2025	02-12-2025	CAPTAIN JASKARAN BHULLAR Vs SPICEJET LIMITED	ANAND PRAKASH(P),	9310511420	prakash.law@gmail.c om	13-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/109/2025	02-12-2025	KOGTA FINANCIAL (INDIA) LTD Vs VIVEK TAANK AND ORS	MANISHA BARUAH(P),	8826750777	manishabaruahlegal@gmail.com	26-11-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/111/2025	04-12-2025	Ms Raj And Company Vs G M R Power and Urban Infrastructure Ltd	Anupam Pandey(P),	8718835454	ANUPAM1090@GMAIL.COM	28-11-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/110/2025	04-12-2025	M/s ORTHO NEURO PHYSIOTHERAPY CLINIC Vs EMPLOYEES STATE INSURANCE CORPORATION	Urvi Syal(P),	NOT AVAILABLE	NOT AVAILABLE	01-12-2025
			20	EXECUTION PETITION	Execution (Comm)/192/2025	04-12-2025	HT DIGITAL STREAMS LTD. Vs PAPERBOY ONLINE PVT. LTD.	Madhur Dhingra	9810640303	Madhur@amsassociates.co.in	25-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/193/2025	05-12-2025	VANCON MODULAR PVT LTD Vs Karan Kumar Surana	Deepak Tyagi(P),	9811120780	nobilitasjuris@gmail.com	03-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/323/2025	06-12-2025	KOTAK MAHINDRA PRIME LTD Vs YOGESH GOEL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/927/2025	06-12-2025	FARMART SERVICE PVT LTD Vs PRAKRUTHI PROTEIN FOODS INDIA PVT LTD AND ORS	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	27-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/194/2025	06-12-2025	UNION OF INDIA Vs ECARTES TECHNOLOGY PVT LTD	Jyoti Advocate(P),	9554140690	NOT AVAILABLE	01-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/926/2025	06-12-2025	HT MEDIA LTD Vs INDERJIT SINGH SONI	puneet bajaj(P),	9711166242	NOT AVAILABLE	20-11-2025
			20	EXECUTION PETITION	Execution (Comm)/194/2025	08-12-2025	HIGH SPIRITS EXIM PVT LTD Vs TGI FRIDAYS RESTT	ONKAR PANDEY(P),	9999671955	onkarpandeybhu@gmail.com	09-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/928/2025	08-12-2025	MS SHRI MAHAVIR ENTERPRISES Vs AJAY ARORA	SUKRIT GUPTA(P),	9999913968	sukrit.gupta2718@gmail.com	21-11-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/930/2025	10-12-2025	SHUBHAM GOLDIEE MASALE PVT LTD Vs GOLD SPICES AND DRY FRUITS	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	05-12-2025
			20	EXECUTION PETITION	Execution (Comm)/195/2025	10-12-2025	KOGTA FINANCIAL INDIA LTD Vs JONNY RANA and Ors	MANISHA BARUAH(P),	8826750777	manishabaruahlegal@gmail.com	03-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/329/2025	11-12-2025	VIRENDER KUMAR DHINGRA Vs NINANIYA ESTATE LTD	Rajeev Kapoor(P),	9811116256	rajeevkapoor1969@gmail.com	19-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/935/2025	11-12-2025	NIRMAL Vs B K REXINE HOUSE KHAIR NAGAR	ARTI GUPTA(P),	9810236090	NOT AVAILABLE	01-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/940/2025	12-12-2025	Greatech Easy Solutions Pvt Ltd Vs Lexus Corp Solutions	Shivam Gupta(P),	9911113105	shivamg895@gmail.com	18-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/941/2025	12-12-2025	UNION BANK OF INDIA TANVIR AHMAD	Vs	rajendra yadav(P),	7982870432	advrajenrayadav@gmail.com	01-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/196/2025	12-12-2025	GTL INFRASTRUCTURE LTD TECHNOMAT COMPOSHEET PVT LTD	Vs	Ankit Kumar(P),	9910027367	NOT AVAILABLE	03-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/939/2025	12-12-2025	ARUN JULKA Vs DOUBLE TICKET MEDIA PVT LTD		RAHUL MALHOTRA(P),	9899218215	RAHULSSMALHOTRA@GMAIL.COM	09-12-2025
			20	EXECUTION PETITION	Execution (Comm)/200/2025	13-12-2025	MOGLI LABS INDIA PVT LTD Vs SAXENA MARINE TECH PVT LTD AND ANR		Tarun Verma(P),	9310705005	tarunverma.law@gmail.com	20-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/330/2025	13-12-2025	AXIS FINANCE LTD Vs KS AND CO ORS		Shikhar Gupta(P),	9999443512	shikharg3010@gmail.com	05-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/331/2025	13-12-2025	AXIS FINANCE LTD Vs NATRAJ CHEMICALS		Shikhar Gupta(P),	9999443512	shikharg3010@gmail.com	04-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/944/2025	13-12-2025	LAKSHAY AHUJA Vs M/S JUVENTAS CLOTHING TECHNOLOGIES PVT LTD		SUNIL LALWANI(P),	9891880710	NOT AVAILABLE	26-11-2025
			20	EXECUTION PETITION	Execution (Comm)/201/2025	15-12-2025	HT MEDIA LTD. Vs. GOLDSIKKA LTD.		Madhur Dhingra	9810640303	Madhur@amsassociates.co.in	08-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/948/2025	15-12-2025	Pearl Packaging Industries Ltd Vs Sampark Industries Ltd	Babli kala(P),	9953249558	NOT AVAILABLE	08-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/953/2025	16-12-2025	M/s RAL CONSUMER PRODUCTS LTD Vs M/s REDSON RETAIL AND REALITY PVT LTD AND ORS	Smansi chadha(P),	9910772005	mans_i_chadha@hotmail.com	19-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/341/2025	16-12-2025	AXIS BANK LTD Vs SERAJ AHMAD	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	20-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/340/2025	16-12-2025	AXIS BANK LTD Vs SHRIMAHABIR ELECTRONICALS INDIA PVT LTD	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	21-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/199/2025	16-12-2025	DR ER RAJAINDERR JAINA Vs INDUS TOWERS LIMITED	SHAGUN MEHTA(P),	9891111129	NOT AVAILABLE	04-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/952/2025	16-12-2025	SMILEY GARMENTS Vs S S MART RETAIL LLP	Neelam Malik(P),	9813226176	NOT AVAILABLE	09-12-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/116/2025	16-12-2025	M S GAYTRI INTERNATIONAL Vs M/S BHARAT SANCHAR NIGAM LTD	Utsav Garg(P),	NOT AVAILABLE	NOT AVAILABLE	02-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/342/2025	16-12-2025	AMIT KUMAR MITTAL Vs INDIAN OIL CORPORATION LTD	Suresh Chandra Sharma(P),	9891954800	eximiuslegal@gmail.com	13-12-2025

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			20	SUIT FOR RECOVERY	CS (COMM)/961/2025	17-12-2025	STATE BANK OF INDIA Vs PRITY KUMARI	Gopal Chand Sharma(P),	7838929829	Sharma9683@gmail.com	11-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/960/2025	17-12-2025	PRIME COMFORT PRODUCTS PVT LTD Vs M/s SHREE SIDDHIVINAYAK TRADING COMPANY	BHUVANESH SEHGAL(P),	9810149006	bhuvanesh@abcolawoffices.com	08-12-2025
			20	EXECUTION PETITION	Execution (Comm)/207/2025	18-12-2025	PAHARPUR COOLING TOWERS LTD Vs AIRWAVES ENGINEERS PVT LTD	ATANU SAIKIA(P),	9810463278	lawyer.saikia@gmail.com	07-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/964/2025	18-12-2025	STATE BANK OF INDIA Vs MS SIMRAN AGGARWAL	ANSHUMAN SRIVASTAVA(P),	NOT AVAILABLE	NOT AVAILABLE	29-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/350/2025	19-12-2025	AXIS BANK LTD Vs SUDHIR SINGH	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	20-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/348/2025	19-12-2025	AXIS BANK LTD Vs TARIF KHAN	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	20-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/349/2025	19-12-2025	AXIS BANK LTD Vs RADHA DEVI	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	21-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/347/2025	19-12-2025	AXIS BANK LTD Vs JITENDRA KUMAR MEENA	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	22-11-2025

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			20	SUIT FOR RECOVERY	CS (COMM)/974/2025	20-12-2025	LIFE LINE UNIVERSAL PVT LTD Vs SIO VASUNDHRA INTERNATIONAL PVT LTD AND ORS	Kaushal Aggarwal(P),	NOT AVAILABLE	NOT AVAILABLE	27-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/356/2025	20-12-2025	AXIS FINANCE LTD Vs Rashikbhai Laxmanbhai Parmar And Anr	Ashish kumar singh(P),	9304583849	AASHISH.AASHISH 37@GMAIL.COM	11-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/357/2025	20-12-2025	AXIS FINANCE LTD Vs RAKESH AND ANR	Ashish kumar singh(P),	9304583849	AASHISH.AASHISH 37@GMAIL.COM	11-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/975/2025	20-12-2025	SYNAPSEINDIA OUTSOURCING PVT LTD Vs SOURCE FUSE TECHNOLOGIES INDIA PVT LTD AND ORS	BHUVANESH SEHGAL(P),	9810149006	bhuvanesh@abcolaw offices.com	13-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/980/2025	22-12-2025	TRACK MANUFACTURING CO PVT LTD Vs M/s KWALITY PHARMACEUTICALS LTD	BIJENDRA SINGH METHIALA(P),	9810393638	bijendram@gmail.co m	15-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/983/2025	23-12-2025	AGCS AGGREGATION PRIVATE LIMITED Vs BANSI MORENA WALA AND ANR	Ayush Kumar Singh(P),	NOT AVAILABLE	NOT AVAILABLE	20-12-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/982/2025	23-12-2025	SOBHAGYA MEDIA PVT LTD Vs AUTHENTIC PRESS NETWORK PVT LTD AND ORS	DAVESH VASHISHTHA(P),	9958445115	dvashishth@gmail.co m	22-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/206/2025	24-12-2025	JAGDISH TYRES PVT LTD Vs INDAG RUBBER LIMITED AND ANR	Dushyant Bhargava(P),	9013173324	bhargavalegal@gmail .com	16-12-2025

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			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/118/2025	24-12-2025	M/S CENTURION LABORATORIES LTD Vs CENTRAL MEDICAL SERVICE SOCIETY	Bishwajit singh(P),	9811068051	bishwajitsingh.2008 @rediffmail.com	19-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/205/2025	24-12-2025	INTELLIGENT COMMUNICATION SYSTEMS INDIA LTD ICSIL THROUGH ITS MANAGING DIRECTOR Vs DELHI JAL BOARD THROUGH ITS AUTHORIZED SIGNATORY	Shivnath Kumar(P),	9873198385	adv.shivnath@gmail. com	19-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/988/2025	24-12-2025	CANARA BANK Vs SUMIT PUNIA	KUMAR VISHWJEET(P)	NOT AVAILABLE	NOT AVAILABLE	19-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/365/2025	24-12-2025	BALAJI HOTEL BOARDING AND LODGING Vs THE CHAIRMAN MANAGING DIRECTOR INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD	Rajeshwar Singh(P),	9811319051	rsingh.adv65@gmail. com	22-12-2025
			20	EXECUTION PETITION	Execution (Comm)/209/2025	24-12-2025	REVEX PLASTICISERS PVT. LTD. Vs. INOVA ENTERPRISES PVT. LTD.	Bharat Gupta	9013534938	bharat.gupta@outloo k.in	19-12-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/119/2025	24-12-2025	PUNEET KAPOOR AND ANR Vs M/S CASTLE 9 RESTAURANTS P LTD	Junaid Qureshi(P),	9654855894	ADVOCATEJUNAID QURESHI@GMAIL. COM	22-12-2025
			20	APPLICATION U/S 151 CPC	Misc DJ/5977/2025	26-12-2025	UDAY VIRI Vs BHAWNA BHATIA	Brijesh Yadav(P),	8287222088	advbrijeshyadav@out look.com	19-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/207/2025	26-12-2025	Delhi Development Authority Vs Rajinder Parshad Gupta	Promila kapoor(P),	9811106945	NOT AVAILABLE	20-12-2025

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			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/128/2025	26-12-2025	M/S GUJARAT STATE CO-OP GRAIN GROWER FED LTD Vs UNION OF INDIA	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail .com	10-12-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/129/2025	26-12-2025	M/s Kumar Cashew Export Vs Union of India	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail .com	20-12-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/127/2025	26-12-2025	M/S GUJARAT STATE PROCESSING CO-OP FED LTD Vs UNION OF INDIA	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail .com	19-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/371/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs MANDIP KAMAL	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	15-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/370/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs MANOJ BANSAL	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	15-12-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8784/2025	02/12/2025	Axis Bank Ltd Vs PUSHPENDRA KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8781/2025	02/12/2025	Axis Bank Ltd Vs ASFAK	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8785/2025	02/12/2025	Axis Bank Ltd Vs VANISH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8783/2025	02/12/2025	Axis Bank Ltd Vs AJRUDDIN	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8786/2025	02/12/2025	Axis Bank Ltd Vs AMARJEET SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8780/2025	02/12/2025	AXIS BANK LTD Vs RASVINDER SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8774/2025	02/12/2025	AXIS BANK LTD Vs JATIN PAHWA	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8775/2025	02/12/2025	Axis Bank Ltd Vs SUBHASH SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8773/2025	02/12/2025	Axis Bank Ltd Vs MAHENDER SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8820/2025	03/12/2025	Axis Bank Ltd Vs JANGBIR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	02.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8778/2025	02/12/2025	Axis Bank Ltd Vs SULTAN SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8817/2025	03/12/2025	Axis Bank Ltd Vs SUNIL KUMAR DIVEDI	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	02.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8777/2025	02/12/2025	Axis Bank Ltd Vs DHARMRAJ R UPADHYAY	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8819/2025	03/12/2025	Axis Bank Ltd Vs RAJEEV GANESH BABU	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	02.12.2025
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/69/2025	03/12/2025	KOTAK MAHINDRA PRIME LTD Vs AKASH GUPTA	Kushal Kumar(P),	7009793548	rishabh.eruditelegal @gmail.com	02.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8812/2025	03/12/2025	AXIS BANK LTD Vs SHAHKUL 9174	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8813/2025	03/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAJAT KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	02.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/547/2025	04/12/2025	UNION BANK OF INDIA Vs VARUN AGGARWAL	Sunil Choudhary(P),	9312872882	advlalitkumar3700@ gmail.com	03.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8861/2025	04/12/2025	AXIS BANK LTD Vs RAVINDERPAL SINGH GREWAL	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8860/2025	04/12/2025	AXIS BANK LTD Vs VIKASH KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8858/2025	04/12/2025	KOTAK MAHINDRA PRIMERAJESH LIMITED Vs Sahib KunwarjeetJANGRA(P), Singh	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8856/2025	04/12/2025	PIRAMAL CAPITAL AND HOUSINGRAJESH FINANCE LIMITED Vs GajendraJANGRA(P), Verma	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8853/2025	04/12/2025	PIRAMAL CAPITAL AND HOUSINGRAJESH FINANCE LIMITED Vs Raj KumarJANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8857/2025	04/12/2025	PIRAMAL CAPITAL AND HOUSINGRAJESH FINANCE LIMITED Vs MUKESHJANGRA(P), PAL	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8854/2025	04/12/2025	Cnh Industrial Capital India Pvt Ltd Vs HANSAPAL SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8855/2025	04/12/2025	AXIS BANK LTD Vs MUKESHShobha KUMAR Gupta(P),	9811192158	srshobhagupta@gmai l.com	03.12.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8928/2025	06/12/2025	AXIS BANK LTD Vs MANDEEPShobha KAUR Gupta(P),	9811192158	srshobhagupta@gmai l.com	05.12.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8926/2025	06/12/2025	AXIS BANK LTD Vs RAJUShobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	05.12.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8964/2025	08/12/2025	AXIS BANK LIMITED Vs PRERNA GUPTA	Rahul Chauhan(P),	9971891788	info@aualegal.com	06.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8967/2025	08/12/2025	AXIS BANK LIMITED Vs VINOD KUMARI	Rahul Chauhan(P),	9971891788	info@aualegal.com	06.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8965/2025	08/12/2025	Axis Bank Ltd Vs KAUSHLYA DEVI BHATT	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co in	06.12.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8966/2025	08/12/2025	Axis Bank Ltd Vs ADESH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	06.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8968/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ANIL CHOUDHARY	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	06.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8969/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AJAY SURJIT SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	06.12.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/174/2025	09/12/2025	BLOOMSBURY PUBLISHING INDIA PRIVATE LIMITED Vs NCBA EXPORTS PRIVATE LIMITED	MOHD FAHAD(P),	9711049871	adv.m.fahad72@gmai l.com	06.12.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/173/2025	09/12/2025	BIMAL KUMAR JAIN Vs BIOLYTICS RESEARCH AND INNOVATIONS PRIVATE LIMITED	Anant Bhushan(P),	9312401165	bhushan_anant@hot mail.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9019/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs RITESH KUMAR SAHU	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9018/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs GANGADHAR NAIK	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9016/2025	09/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NISHAN SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.12.2025
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/72/2025	09/12/2025	AMBA ELECTRICALS Vs TOLLWAYS INFRA PROJECTS	Nitin Jain(P),	9999650755	najandcompany@gm ail.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9015/2025	09/12/2025	AXIS BANK LIMITED Vs Pankaj Chauhan	Rahul Chauhan(P),	9971891788	info@aualegal.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9059/2025	10/12/2025	AXIS BANK LTD Vs SUMIT KUMAR GAUTAM	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	09.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9058/2025	10/12/2025	AXIS BANK LTD Vs ABHAY KUMAR SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	09.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9055/2025	10/12/2025	AXIS BANK LTD Vs HASEEN AHMED	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	09.12.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9056/2025	10/12/2025	AXIS BANK LTD Vs SANJAY GARG	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	09.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9054/2025	10/12/2025	AXIS BANK LTD Vs ANITA JAIN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	09.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9052/2025	10/12/2025	AXIS BANK LTD Vs DEEN MAUHHMAD	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	09.12.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/175/2025	11/12/2025	IDBI Bank Ltd Vs ASHU SAROHA	Vivek Kumar(P),	9811867703	kumarvivekadv@gma il.com	10.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/558/2025	11/12/2025	Outlook Publishing India Private Limited Vs Brandfosys Media and Technologies	Setu Niket(P),	9873109672	mail@curarelegal.co m	10.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9081/2025	11/12/2025	AXIS BANK LTD Vs RAMA RAM DHAYAL	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	10.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9079/2025	11/12/2025	AXIS BANK LTD Vs JAGATLAL	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	10.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9080/2025	11/12/2025	AXIS BANK LTD Vs DIMPLE KHAROUR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	10.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9078/2025	11/12/2025	AXIS BANK LTD Vs DIMPLE KHAROUR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	10.12.2025
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/74/2025	11/12/2025	KOGTA FINANCIAL INDIA LTD Vs MD JAHID KHAN	Ankur Katyal(P),	9811809439	ankurkatyal@asklega .co.in	10.12.2025
			12, New Court Block-I	CIVIL CASES	Misc DJ/319/2025	12/12/2025	PRASHANT SHARMA Vs HDFC BANK LTD AND ORS	NOT AVAILABLE	9555255500	psharma1414@gmail. com	11.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9101/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Rahul Aniruddha Nakhate	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	11.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9102/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Lalit Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	11.12.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9100/2025	12/12/2025	Cnh Industrial Capital India Pvt Ltd Vs USMAN DILSHAD	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	11.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9148/2025	15/12/2025	AXIS BANK LTD Vs SHEETAL DUBEY	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	12.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9150/2025	15/12/2025	AXIS BANK LTD Vs VINOD	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	12.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9149/2025	15/12/2025	AXIS BANK LTD Vs RABITA YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	12.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/562/2025	15/12/2025	CANARA BANK Vs DEVA ENTERPRISES	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.com	12.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9147/2025	15/12/2025	AXIS BANK Vs JITENDRA SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	12.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9198/2025	17/12/2025	AXIS BANK LTD Vs GAURAV SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9199/2025	17/12/2025	AXIS BANK LTD Vs JITENDER KUMAR GARG	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9197/2025	17/12/2025	AXIS BANK LTD Vs RIHAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9196/2025	17/12/2025	AXIS BANK LTD Vs PRAMOD KUMAR UPADHYAYA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9195/2025	17/12/2025	AXIS BANK LTD Vs PANKAJ GUPTA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9194/2025	17/12/2025	AXIS BANK LIMITED Vs ABDUL AJIJ	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9159/2025	16/12/2025	YES BANK LTD Vs RAMESH AURANI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15.12.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9161/2025	16/12/2025	YES BANK LTD Vs TABASSUM NISHA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9160/2025	16/12/2025	YES BANK LTD Vs SAKIR RAJUDDIN	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9180/2025	16/12/2025	OM SAI RAM ENTERPRISES Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION	AKSHAT BAJPAI(P),	7985177435	bajpaiakshat@gmail. com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9182/2025	16/12/2025	Axis Bank limited Vs MOTI RAM	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9181/2025	16/12/2025	Axis Bank limited Vs SHALOM N RAJWADI	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9189/2025	17/12/2025	Axis Bank limited Vs VINAY CHAUHAN	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9190/2025	17/12/2025	Axis Bank limited Vs VIJAY SAXENA	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9192/2025	17/12/2025	Axis Bank limited Vs JASWINDER SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9187/2025	17/12/2025	Axis Bank limited Vs SATISH KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9191/2025	17/12/2025	Axis Bank limited Vs SAHIL TRANSPORT COMPANY	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9188/2025	17/12/2025	Axis Bank limited Vs PAWAN KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9193/2025	17/12/2025	Axis Bank limited Vs MUKESH	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/564/2025	17/12/2025	MRG CONSULTANTS PVT LTD Vs COLOR PALETTE PVT LTD	Shubh Mathur(P),	9354028785	advshubmathur@gm ail.com	16.12.2025

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			12, New Court Block-I	Execution Petition	Execution (Comm)/178/2025	17/12/2025	Abhishek Enterprises Vs MUNICIPAL CORPORATION OF DELHI	Aseem Mehrotra(P),	9811062351	mehrotra_aseem@ya hoo.co.in	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9186/2025	17/12/2025	Axis Bank limited Vs RAMBHAJAN	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9240/2025	19/12/2025	AXIS BANK Vs JAYPAL SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9239/2025	19/12/2025	AXIS BANK LTD Vs CHANCHAL CARPENTER	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9233/2025	19/12/2025	AXIS BANK LTD Vs AZIM ALI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9234/2025	19/12/2025	AXIS BANK LTD Vs SUNIL JAISWAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9235/2025	19/12/2025	AXIS BANK LTD Vs NIJAKAT A	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9236/2025	19/12/2025	AXIS BANK LTD Vs NARESH KHATRI	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9237/2025	19/12/2025	AXIS BANK LTD Vs BHOM SINGH PARIHAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9238/2025	19/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Naveen Kumar Anand	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9230/2025	19/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Amit Bidlan	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9229/2025	19/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Mohd Arshan	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9228/2025	19/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Monu Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	18.12.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9232/2025	19/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Hriday Kumar Pandey	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9231/2025	19/12/2025	KOTAK MAHINDRA PRIME LTD Vs SUNIL GOYAL	AMIT KUMAR SINHA(P),	7030378800	asaplegalandadvocate@gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9227/2025	19/12/2025	AXIS BANK LTD Vs MANISH KUMAR PANDEY	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9225/2025	19/12/2025	AXIS BANK LTD Vs MOHD ZAHAIB	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9226/2025	19/12/2025	AXIS BANK LTD Vs SAMREEN NAINI	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9224/2025	19/12/2025	AXIS BANK LIMITED Vs MANISH SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	18.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/568/2025	20/12/2025	Amritsar Haveli Cuisines Private Limited Vs Kulwinder Singh	ANSHUMAN(P) ,	9911373783	info@markshield.in	19.12.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/182/2025	20/12/2025	POONAM BHARADWAJ Vs DR T CHANDAN	MANOJ KUMAR SINGH(P),	98101126707	Not provided	19.12.2025
			12, New Court Block-I	CIVIL CASES	Misc DJ/321/2025	20/12/2025	M S CHANDAN DAIRY Vs M S YOUNG MIND RESTAURANT PVT LTD	Urmila(P),	8700399846	Not provided	19.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9299/2025	22/12/2025	Axis Bank Ltd Vs ANAND KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9298/2025	22/12/2025	AXIS BANK LTD Vs ANUJ KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9297/2025	22/12/2025	AXIS BANK LIMITED Vs RAKESH KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9292/2025	22/12/2025	AXIS BANK LIMITED Vs MS LUCKY AGENCIES	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9295/2025	22/12/2025	AXIS BANK LIMITED Vs LALITA DEVI	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9296/2025	22/12/2025	AXIS BANK LIMITED Vs SHRI SHYAM CONSTRUCTION COMPANY	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9293/2025	22/12/2025	AXIS BANK LIMITED Vs GAURAV MAAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9294/2025	22/12/2025	YES BANK LTD Vs VEER TRADING CO	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	20.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/573/2025	24/12/2025	Punjab National Bank Vs Pradeep	Pratap Chandra Rana(P),	9990366723	prana25000@gmail.c om	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9336/2025	24/12/2025	AXIS BANK LTD Vs INDRAJEET Y ADA V	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9333/2025	24/12/2025	AXIS BANK LTD Vs SHAHID RANA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9334/2025	24/12/2025	AXIS BANK LTD Vs SWAROOP SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9337/2025	24/12/2025	YES BANK LTD Vs SONU SONU	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9338/2025	24/12/2025	YES BANK LTD Vs VARUN KANT BHUSHAN	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9339/2025	24/12/2025	AXIS BANK LTD Vs PRAMOD KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9332/2025	24/12/2025	AXIS BANK LTD Vs VARIS KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9340/2025	24/12/2025	AXIS BANK LTD Vs UDA Y CONSTRUCTIONS CO	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23.12.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9335/2025	24/12/2025	AXIS BANK LTD Vs SITA DEVI RATHI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9341/2025	24/12/2025	AXIS BANK LTD Vs SUJATA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9342/2025	24/12/2025	AXIS BANK LTD Vs ANITA GUPTA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9439/2025	26/12/2025	axis bank ltd Vs FARHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9441/2025	26/12/2025	Axis Bank Ltd Vs RAKESH MALI	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9440/2025	26/12/2025	Axis Bank Ltd Vs KUMRPAL S/O HARACHANDI	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9438/2025	26/12/2025	Axis Bank Ltd Vs VEER BAHADUR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9437/2025	26/12/2025	Axis Bank Ltd Vs RAKESH SO PEMA RAM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9431/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs CHETANBHAI HIRALAL VAGADIYA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9432/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs NAYANA KHANDUBHAI PATEL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9433/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs MUKESH KUMAR PANWAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9436/2025	26/12/2025	Cnh Industrial Capital India Pvt Ltd Vs Sarvodaya Agriculture Appliances	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9434/2025	26/12/2025	Cnh Industrial Capital India Pvt Ltd Vs Arif Khan	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	Execution (Comm)/169/2025	02-12-2025	Pharma Sales Corporation Vs Fenway Pharmaceuticals Pvt Ltd	Sahil Talwar(P),	9711592772	sahiltalwar@yahoo.co	29.11.2025
			6, New Court Block-I	Commercial	Execution (Comm)/170/2025	02-12-2025	MS ASHWMEGH SPICES PVT LTD Vs WELLNESS QED PVT LTD	JYOTI ADVOCATE(P),	9599072552	iyotiinsa11@gmail.co	29.11.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8711/2025	02-12-2025	Fingrow Capital Private Limited Vs BRANCLEY IMPLEX PRIVATE LIMITED	JITENDRA KUMAR SINGH(P),	8700133713	jkschauhan@rediffm	01.12.2025
			6, New Court Block-I	Commercial	CS (COMM)/544/2025	03-12-2025	Punjab National Bank Vs Kapil Jain	Vikram Gola(P),	9811244509	vikramgola2010@gm	02.12.2025
			6, New Court Block-I	Commercial	CS (COMM)/545/2025	03-12-2025	Sh SANJAY GUPTA Vs Sh Sanjay Rastogi and Anr	Chandra Mohan Goyal(P),	9810652956	cmgoyaladvocate@g	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8822/2025	03-12-2025	Cnh Industrial Capital India Pvt Ltd Vs M N CONSTRUCTIONS 84919	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8823/2025	03-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SACHIN KISAN JADHAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8828/2025	03-12-2025	Axis Bank limited Vs BRAHMA SHARMA	Niraj Kumar(P),	9811306559	nirajkumar1976@gm	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8829/2025	03-12-2025	Axis Bank limited Vs SHUSHIL KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gm	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8830/2025	03-12-2025	Axis Bank limited Vs NAWAZISH	Niraj Kumar(P),	9811306559	nirajkumar1976@gm	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8831/2025	03-12-2025	Axis Bank limited Vs MOHD SHAHZAD	Niraj Kumar(P),	9811306559	nirajkumar1976@gm	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8832/2025	03-12-2025	Axis Bank limited Vs KHURSHID KHAN	Niraj Kumar(P),	9811306559	nirajkumar1976@gm	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8872/2025	04-12-2025	Axis Bank Ltd Vs PAWAN SONI 7172	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05	03.12.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/8862/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GAUS MOHAMMAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8863/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs HIMANSHU PANDEY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8864/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs HIREN H PRAJAPATI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8865/2025	04-12-2025	Axis Bank Ltd Vs MANPREET SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/70/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs JAGJIT GREWAL	Kushal Kumar(P),	7009793548	NOT PROVIDED	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8866/2025	04-12-2025	Axis Bank Ltd Vs JASWINDER SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8867/2025	04-12-2025	Axis Bank Ltd Vs PARTAP SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8868/2025	04-12-2025	Axis Bank Ltd Vs Vijay singh	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8869/2025	04-12-2025	Axis Bank Ltd Vs RAHUL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8870/2025	04-12-2025	Axis Bank Ltd Vs MEHAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8871/2025	04-12-2025	Axis Bank Ltd Vs SUGANA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8906/2025	05.12.2025	M/s PiramalFinance Ltd Vs Nawab Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8907/2025	05.12.2025	Axis Bank Ltd Vs Gursewak Singh	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	04.12.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/8908/2025	05.12.2025	IDFC Bank Ltd Vs Firoj Aleem	SANJEEV PATHAK(P),	971702885	litigation@srcslegal.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8909/2025	05.12.2025	IDFC Bank Ltd Vs Chirag Yadav	SANJEEV PATHAK(P),	971702885	litigation@srcslegal.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8910/2025	05.12.2025	IDFC Bank Ltd Vs Upasana Bhardwaj	SANJEEV PATHAK(P),	971702885	litigation@srcslegal.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8911/2025	05.12.2025	Yes Bank Ltd Vs Preeti Upadhyay	SANJEEV PATHAK(P),	971702885	litigation@srcslegal.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8912/2025	05.12.2025	Axis Bank Ltd Vs AS Logistic & Ors	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8913/2025	05.12.2025	Axis Bank Ltd Vs BJY Construction & Anr	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	01.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8938/2025	06.12.2025	Axis Bank Ltd Vs Pravin	Avinash Kumar	1141513189	avinash.adv@gmail.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8939/2025	06.12.2025	Axis Bank Ltd Vs Shabnam	Avinash Kumar	1141513189	avinash.adv@gmail.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8940/2025	06.12.2025	Axis Bank Ltd Vs Sumit Yadav	Avinash Kumar	1141513189	avinash.adv@gmail.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8941/2025	06.12.2025	Axis Bank Ltd Vs Nagwanshi Building Material & Ors	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8993/2025	08.12.2025	Axis Bank Ltd Vs Atval Singh	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8992/2025	08.12.2025	Axis Bank Ltd Vs Jisan Malik	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8991/2025	08.12.2025	Axis Bank Ltd Vs Raviraj Singh	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	05.12.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/8990/2025	08.12.2025	Axis Bank ltd Vs Gafur Mohammad	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8989/2025	08.12.2025	Axis Bank Ltd Vs Manish Kumar	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8988/2025	08.12.2025	Axis Bank ltd Vs Vikramjit Singh	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8987/2025	08.12.2025	Axis Bank ltd Vs Eshant Sharma	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8986/2025	08.12.2025	Axis Bank ltd Vs Suneet Gupta	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8985/2025	08.12.2025	Axis Bank ltd Vs Amritpal Singh	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8984/2025	08.12.2025	Axis Bank ltd Vs Jatin Singhal	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8983/2025	08.12.2025	Axis Bank ltd Vs Vikram Jakhar	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8982/2025	08.12.2025	Axis Bank ltd Vs Suraj Kumar	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9035/2025	09.12.2025	M/s Piramal Finance Ltd Vs Jitendra Parmer	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9036/2025	09.12.2025	M/s Piramal Finance Ltd Vs Kapil Veer Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9037/2025	09.12.2025	Kotal Mahindra Prime Ltd Vs Pukhraj Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9038/2025	09.12.2025	M/s Piramal Finance Ltd VS Manish Ashok Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	05.12.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/9039/2025	09.12.2025	M/s Piramal Finance Ltd VS Deepak Tyagi	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9040/2025	09.12.2025	Axis Bank Vs Ram Babu	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9041/2025	09.12.2025	Axis Bank Vs Naveen Kumar Agnihotri	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9042/2025	09.12.2025	M/s Piramal Finance Ltd Vs Rasheed Moothodathil Hamsa	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9090/2025	11.12.2025	Axis Bank Ltd VS Najis	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9091/2025	11.12.2025	Axis Bank Ltd Vs Anwar Husain	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9092/2025	11.12.2025	Axis Bank Ltd Vs Abbas	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	08.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9093/2025	11.12.2025	Axis Bank Ltd Vs Sahroon	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	08.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9094/2025	11.12.2025	Axis Bank Ltd Vs Manju	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	08.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9095/2025	11.12.2025	Axis Bank Ltd VS Sandeep	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	08.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9096/2025	11.12.2025	Axis Bank Ltd Vs Parminder Singh	Avinash Kumar	1141513189	avinash.adv@gmail.com	10.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9097/2025	11.12.2025	Cnh Industrial Capital India Pvt Ltd Vs Shree Dadhibaman Stone Crusher	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9098/2025	11.12.2025	Cnh Industrial Capital India Pvt Ltd Vs Chandan Maharana	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/9099/2025	11.12.2025	Cnh Industrial Capital India Pvt Ltd Vs Kailash Singh 79889	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9106/2025	12.12.2025	Axis Bank Ltd Vs Avinash Chander	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	10.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9107/2025	12.12.2025	Axis Bank Vs Navjot Singh GICL	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	10.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9108/2025	12.12.2025	Axis Bank Ltd Vs Sarabjit Kaur	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	10.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9109/2025	12.12.2025	Axis Bank Ltd Vs Heeralal	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9110/2025	12.12.2025	Axis Bank Ltd Vs Maskur	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9111/2025	12.12.2025	Axis Bank Ltd Vs Sombir Chajju	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9112/2025	12.12.2025	Axis Bank Ltd Vs Raj Kali	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9113/2025	12.12.2025	Axis Bank Ltd Vs Shiv Shanker	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9114/2025	12.12.2025	Cnh Industrial India Pvt Ltd Vs Dilip Naik	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9115/2025	12.12.2025	Cnh Industrial India Pvt Ltd Vs Ratnakar Behera	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9116/2025	12.12.2025	Cnh Industrial India Pvt Ltd Vs Ramchandra Pradhan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9135/2025	15.12.2025	AXIS BANK LTD VS VAIBHAV TYAGI	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/9136/2025	15.12.2025	AXIS BANK LTD VS SHIVPOOJAN BABOO LALI	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9137/2025	15.12.2025	AXIS BANK LTD VS MAHUB ALI	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9138/2025	15.12.2025	AXIS BANK LTD VS YASH PAL	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9139/2025	15.12.2025	AXIS BANK LTD VS NAKUL KUMAR GUPTA	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9140/2025	15.12.2025	AXIS BANK LTD VS PUSHKAR LAL AHIR	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9141/2025	15.12.2025	AXIS BANK LTD VS BHUJANG INFRA OPC PVT LTD	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9142/2025	15.12.2025	AXIS BANK LTD VS DHARMENDRA & ANR	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9142/2025	15.12.2025	AXIS BANK LTD VS DHARMENDRA & ANR	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9143/2025	15.12.2025	AXIS BANK LTD VS BHUJANG INFRA OPC PVT LTD	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9144/2025	15.12.2025	AXIS BANK LTD VS DHARMENDRA & ANR	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9145/2025	15.12.2025	AXIS BANK LTD VS PAWAN KUMAR SONI	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9146/2025	15.12.2025	AXIS BANK LTD VS VIKASH KUMAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	13.12.2025
			6, New Court Block-I	Commercial	EX. (COMM)/176/2025	16.12.2025	M/s Jai Maa Enterprise Vs M/S Sai Print Pack	GAUTMI SEJWAL	9667560803	NOT PROVIDED	12.12.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/9162/2025	16.12.2025	AXIS BANK LTD VS MOHD PANKAJ KHAN	AVINASH KUMAR	1141513189	avinash.adv@gmail.c om	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9163/2025	16.12.2025	AXIS BANK LTD VS JAGPREET SINGH	AVINASH KUMAR	1141513189	avinash.adv@gmail.c om	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9164/2025	16.12.2025	AXIS BANK LTD VS ASHOK KUMAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.c om	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9165/2025	16.12.2025	M/S PIRAMAL FINANCE LTD VS PUKHRAJ D MALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	12.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9166/2025	16.12.2025	CNH INDUSTRIAL INDIA PVT LTD VS TILAK SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	12.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9167/2025	16.12.2025	M/S PIRAMAL FINANCE LTD VS SATPAL CHOTU RAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	12.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9168/2025	16.12.2025	AXIS BANK LTD VS AMRIT AHARI	RAHUL CHAUHAN	9971891788	info@aualegal.com	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9169/2025	16.12.2025	AXIS BANK VS SAMI AHMAD	Shobha Gupta(P),	98911192158	srshobhagupta@gmai l.com	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9205/2025	17.12.2025	Axis Bank Ltd Vs Rahul Transport Service	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9206/2025	17.12.2025	Axis Bank Ltd Vs Surendra Nath Pandey	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9207/2025	17.12.2025	Axis Bank Ltd Vs Jaswinder Singh	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9208/2025	17.12.2025	Axis Bank Ltd Vs RAVI SAXENA	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9209/2025	17.12.2025	Axis Bank Ltd Vs AMIT KUMAR SIKARWAR	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/9210/2025	17.12.2025	Axis Bank Ltd Vs SHIKHA	Niraj Kumar	9811306559	nirajkumar1976@gmail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9211/2025	17.12.2025	Axis Bank Ltd Vs AMARJEET KUMAR	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	16.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9223/2025	18-12-2025	YES BANK LTD Vs NIDHI GHAI	ANANJAY SINGH(P),	7030378800	ASAPLEGALAndadvocates@gmail.com	16.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9222/2025	18-12-2025	YES BANK LTD Vs JASVIR SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALAndadvocates@gmail.com	16.12.2025
			6, New Court Block-I	Commercial	Execution (Comm)/179/2025	18-12-2025	MS SHIVESH UDYOG PVT LTD THROUGH ITS DIRECTOR AR SH VIPIN GOEL Vs ANUJ DAYAL PROP OF M/S SAI PRINT AND	JAGRITI JAIN(P),	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	17.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9218/2025	18-12-2025	AXIS BANK Vs CHHATHU MAHTO	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	16.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9219/2025	18-12-2025	AXIS BANK Vs SOMNATH	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9220/2025	18-12-2025	YES BANK LTD Vs MADHU	ANANJAY SINGH(P),	7030378800	ASAPLEGALAndadvocates@gmail.com	16.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9221/2025	18-12-2025	YES BANK LTD Vs ABHISHEK PRATAP SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALAndadvocates@gmail.com	16.12.2025
			6, New Court Block-I	Commercial	Execution (Comm)/181/2025	19-12-2025	JATINDER NATH THROUGH LEGAL HEIRS VAISHALI SOOD AND ANR Vs M/S CHOPRA LAND DEVELOPERS PVT LTD	AVNIT KAUR(P),	9873342989	AVNITWARAICH@GMAIL.COM	18.12.2025
			6, New Court Block-I	Commercial	Execution (Comm)/180/2025	19-12-2025	SHRI SAURABH RAJPUT Vs OYO HOTELS AND HOMOEVS PVT LTD	RAJAN TYAGI(P),	9958523388	RAJANTYAGI17@GMAIL.COM	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9279/2025	22.12.2025	AXIS BANK VS MD FURKAN	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9280/2025	22.12.2025	AXIS BANK VS NIKUNJ PANWAR	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.12.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/9281/2025	22.12.2025	AXIS BANK VS SHIV PARKASH AGIWAL	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9282/2025	22.12.2025	AXIS BANK VS VINOD KUMAR	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9283/2025	22.12.2025	KOTAK MAHINDRA PRIME LTD VS SHABHANA H	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9284/2025	22.12.2025	KOTAK MAHINDRA PRIME LTD VS RAHUL SHANSHAR SINGH	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9285/2025	22.12.2025	KOTAK MAHINDRA PRIME LTD VS SATISH KUMAR DHINGRA	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9286/2025	22.12.2025	YES BANK LTD VS ASHISH AGGARWAL	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9287/2025	22.12.2025	AXIS BANK LTD VS BP SINGH MEENA & ANR	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9288/2025	22.12.2025	AXIS BANK LTD VS MEENA DEVI	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9289/2025	22.12.2025	AXIS BANK LTD VS RAVI MISHRA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9290/2025	22.12.2025	AXIS BANK LTD VS BALAVINDAR SINGH	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	19.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 570/2025	22.12.2025	Canara Bank Vs Kamalni, Prop.	Ankur Singh	9910482995	ankursinghbhadana@gmail.com	12.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9382/2025	24.12.2025	FINGROW CAPITAL PRIVATE LTD VS NITESH TRADERS	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffmail.com	22.12.2025
25	SH. SANDEEP YADAV,	SOUTH	17, New Court Block-I	Commercial	OMP (I) (COMM)/8710/2025	01/12/2025	AXIS BANK LIMITED Vs KALU LAL MEENA	Vibhor Mathur(P)	9971680687	support@arlawchambers.co.in	13/11/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/8709/2025	01/12/2025	AXIS BANK LTD Vs ZEESHAN AHMAD	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	21/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8708/2025	01/12/2025	AXIS BANK LTD Vs ASHOK KUMAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	21/11/2025
			17, New Court Block-I	Commercial	CS (COMM)/543/2025	01/12/2025	SMALL FARMERS ARGUMENTS BUSINESS CONSORTIUM Vs SHANTI INDUSTRIES	Shantanu Garg(P)	7535066000	delhi@maheshwariandco.com	25/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8743/2025	02/12/2025	IDFC FIRST BANK LTD Vs RAJINDER SINGH	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	18/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8745/2025	02/12/2025	IDFC FIRST BANK LTD Vs AJAY KAMAL	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	21/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8744/2025	02/12/2025	IDFC FIRST BANK LTD Vs MOHD AZIM	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	21/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8772/2025	02/12/2025	Axis Bank Ltd Vs Sharif	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	19/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8771/2025	02/12/2025	AXIS BANK LIMITED Vs KAVITA	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	20/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8770/2025	02/12/2025	AXIS BANK LIMITED Vs LOKESH DALAL	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	20/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8768/2025	02/12/2025	AXIS BANK LIMITED Vs BALDEV SINGH	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	20/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8769/2025	02/12/2025	AXIS BANK LIMITED Vs PARKAHS MASIH	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	20/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8761/2025	02/12/2025	CNH Industrial Capital India Private Limited Vs Raju Nirmal	Sagar Aggarwal(P)	9266434371	legal12@arenesslaw.com	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8760/2025	02/12/2025	axis bank limited Vs JAYPAL SINGH	Vibhor Mathur(P)	9971680687	support@arlawchambers.co.in	21/11/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/8762/2025	02/12/2025	Axis Bank Ltd Vs SURENDER S/O BHAGMAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8766/2025	02/12/2025	Axis Bank Ltd Vs KUMRPAL S/O HARACHANDI	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8767/2025	02/12/2025	Axis Bank Ltd Vs ABHISHEK MOTLA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8765/2025	02/12/2025	Axis Bank Ltd Vs NOOR MOHAMMAD	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8763/2025	02/12/2025	Axis Bank Ltd Vs Omkar	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8764/2025	02/12/2025	Axis Bank Ltd Vs SHRI KRISHNA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8755/2025	02/12/2025	AXIS BANK LIMITED Vs RAJ KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8758/2025	02/12/2025	AXIS BANK LIMITED Vs PRERNA GUPTA	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8757/2025	02/12/2025	AXIS BANK LIMITED Vs AJAY KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8754/2025	02/12/2025	AXIS BANK LIMITED Vs PUSHKAR LAL AHIR	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8756/2025	02/12/2025	AXIS BANK LIMITED Vs MOHAMMAD FURKAN	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8759/2025	02/12/2025	AXIS BANK LIMITED Vs AMRIT AHARI	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8752/2025	02/12/2025	AXIS BANK LIMITED Vs JITENDRA	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/8753/2025	02/12/2025	AXIS BANK LIMITED Vs SALIM	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8742/2025	02/12/2025	YES BANK LTD Vs POONAM RAM SINGH	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	28/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8850/2025	03/12/2025	AXIS BANK LIMITED Vs NAKUL KUMAR GUPTA	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8851/2025	03/12/2025	AXIS BANK LIMITED Vs Pankaj Chauhan	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8849/2025	03/12/2025	AXIS BANK LIMITED Vs VAIBHAV TYAGI	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8845/2025	03/12/2025	AXIS BANK LIMITED Vs MOHIT SHARMA	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8847/2025	03/12/2025	AXIS BANK LIMITED Vs Mahbub Ali	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8843/2025	03/12/2025	AXIS BANK LIMITED Vs VINOD KUMARI	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8844/2025	03/12/2025	AXIS BANK LIMITED Vs Surender Singh	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8848/2025	03/12/2025	AXIS BANK LIMITED Vs YASH PAL	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8846/2025	03/12/2025	AXIS BANK LIMITED Vs Shivpoojan Baboolal	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8841/2025	03/12/2025	Axis Bank Ltd Vs MANJEET	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8839/2025	03/12/2025	Axis Bank Ltd Vs RAJ PAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	22/11/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/8842/2025	03/12/2025	Axis Bank Ltd Vs RAJVEER	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8840/2025	03/12/2025	Axis Bank Ltd Vs RAJU SO BHAY SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8836/2025	03/12/2025	AXIS BANK LTD Vs AKHILESH KUMAR GUPTA	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	25/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8835/2025	03/12/2025	AXIS BANK LTD Vs RISHABH TANEJA	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	24/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8833/2025	03/12/2025	Axis Bank Ltd Vs SUSHEEL KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	26/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8834/2025	03/12/2025	Axis Bank Ltd Vs RAVI SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	26/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8838/2025	03/12/2025	Axis Bank Ltd Vs PARMJEET KAUR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8837/2025	03/12/2025	Axis Bank Ltd Vs DALAVEER SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8852/2025	03/12/2025	AXIS BANK LTD Vs RACHNA 4491	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.co m	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8821/2025	03/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs VIVEK KHITOLIYA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8904/2025	04/12/2025	Axis Bank Ltd Vs MANOJ KUMAR DUBEY	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8905/2025	04/12/2025	Axis Bank Ltd Vs VEER BAHADUR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8902/2025	04/12/2025	Axis Bank Ltd Vs VIMLESH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/8903/2025	04/12/2025	Axis Bank Ltd Vs Shubham Yadav	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8901/2025	04/12/2025	AXIS BANK LTD Vs SHEKHAR CHAUHAN	avinash kumar(P)	9811182985	avinash.adv@gmail.com	26/11/2025
			17, New Court Block-I	Commercial	ExCOMM - Award by Arbitration Comm/71/2025	04/12/2025	KOTAK MAHINDRA PRIME LTD Vs SURAJ AND ANR	Kushal Kumar(P)	7009793548	rishabh.eruditelegal@gmail.com	25/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8887/2025	04/12/2025	IDFC FIRST BANK LTD Vs SWATI GUPTA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	28-11-225
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8888/2025	04/12/2025	IDFC FIRST BANK LTD Vs ANIL CHAUHAN	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	28/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8899/2025	04/12/2025	AXIS BANK LTD Vs CHINTA	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8900/2025	04/12/2025	AXIS BANK LTD Vs KARMVEER SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8898/2025	04/12/2025	AXIS BANK LTD Vs MOHAMAD SAMEER	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8897/2025	04/12/2025	AXIS BANK LTD Vs SAVAN SHRIVASTAV	avinash kumar(P)	9811182985	avinash.adv@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8896/2025	04/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Hemant Bhalla	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8885/2025	04/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Raju Singh	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8895/2025	04/12/2025	AXIS BANK LTD Vs ISTEKHAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8894/2025	04/12/2025	AXIS BANK LTD Vs HUMAYU	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/8971/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Vimala Devi	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8970/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Kishor Dattatray Dond	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8972/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Krishna Choudhary	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8981/2025	08/12/2025	AXIS BANK LIMITED Vs PUSHKAR LAL AHIR	Rahul Chauhan(P)	9971891788	info@aualegal.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8975/2025	08/12/2025	AXIS BANK LIMITED Vs RAJ KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8977/2025	08/12/2025	Axis Bank Ltd Vs KAMALDEEP SHARMA	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8979/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MANISH KUMAR MAHESHWARI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8974/2025	08/12/2025	AXIS BANK LTD Vs RANJEET KUMAR PATRA	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8973/2025	08/12/2025	AXIS BANK LTD Vs SUKHPREET KAUR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8980/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAM SAHAY KUMAWAT	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8976/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KAMALJIT SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8978/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs JUGINDER PAL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	CS (COMM)/556/2025	09/12/2025	UNION BANK OF INDIA Vs ASHISH KUMAR SRIVASTAVA AND ORS	Sunil Choudhary(P)	9312933300, 9540009991	Not provided	05/12/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/9048/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs DIPTIRANJAN MOHAPATRA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9047/2025	09/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GURMINDER SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9046/2025	09/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NAVEEN NARULA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9043/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs MANAS KUMAR NANDA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9045/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs SHYAMAL PARAMANIK	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9044/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs KRIPAL VISHAMBHAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9074/2025	10/12/2025	Axis Bank Ltd Vs RAJ PAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	03/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9073/2025	10/12/2025	AXIS BANK LTD Vs VIVEK CHAUHAN	avinash kumar(P)	9811182985	avinash.adv@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9072/2025	10/12/2025	AXIS BANK LTD Vs MOHD FIROZ SIDDIQUI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9077/2025	11/12/2025	AXIS BANK LTD Vs DIMPLE KHAROUR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9076/2025	11/12/2025	AXIS BANK LTD Vs ANURAG SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	09/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9075/2025	11/12/2025	AXIS BANK LTD Vs SUNITA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	09/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9105/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Anita Upadhyay	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11/12/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/9104/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KISHAN SINGH RANA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9103/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs TASEEN VALA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11/12/2025
			17, New Court Block-I	Commercial	Misc DJ/308/2025	12/12/2025	Devvrat Impex Pvt Ltd Vs Envirotech	Natwar Rai(P)	9818906064	natwarrai@gmail.com	04/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9134/2025	13/12/2025	AXIS BANK LTD Vs SHEETAL DUBEY	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9133/2025	13/12/2025	AXIS BANK LTD Vs NASIBUNISHA	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9132/2025	13/12/2025	AXIS BANK LTD Vs JAVED AKHTAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9131/2025	13/12/2025	AXIS BANK LTD Vs RAHUL	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	04/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9155/2025	15/12/2025	AXIS BANK Vs SAROJ KUMAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9156/2025	15/12/2025	axis bank Vs UMA SHARMA	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9153/2025	15/12/2025	AXIS BANK Vs ARUN DUBEY	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9154/2025	15/12/2025	AXIS BANK LTD Vs BANMEET SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9152/2025	15/12/2025	AXIS BANK LTD Vs MANOJ KUMAR JAIN	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	08/12/2025
			17, New Court Block-I	Commercial	Misc DJ/317/2025	15/12/2025	PARAMPREET SINGH AHUJA Vs COFFEE DAY GLOBAL LTD	BHAGAT SINGH(P)	Not provided	Not provided	11/12/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	Execution (Comm)/177/2025	16/12/2025	AKRITI TRADING COMPANY Vs N H TRADERS	Gauti Sejwal(P)	9667560803	Not provided	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9185/2025	16/12/2025	AXIS BANK LTD Vs GAURAV	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.co m	08/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9184/2025	16/12/2025	AXIS BANK LIMITED Vs SAKUR KHAN	Vibhor Mathur(P)	9971680687	support@arvlawcham bers.co.in	08/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9183/2025	16/12/2025	YES BANK LTD Vs NAVIN KUMAR CHANDIWAL	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	09/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9214/2025	17/12/2025	Axis Bank limited Vs SAURABH SINGH	Niraj Kumar(P)	9811306559	nirajkumar1976@gm ail.com	10/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9212/2025	17/12/2025	Axis Bank limited Vs RAVI SAXENA	Niraj Kumar(P)	9811306559	nirajkumar1976@gm ail.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9213/2025	17/12/2025	Axis Bank limited Vs MEENAKSHI	Niraj Kumar(P)	9811306559	nirajkumar1976@gm ail.com	10/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/565/2025	17/12/2025	MOOL CHAND Vs Safderjang Hospital	Deepak kumar(P)	9999600506	deepakkumar0506@ gmail.com	16/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/566/2025	18/12/2025	WELLVERSED HEALTH PRIVATE LIMITED Vs MACH NUTRITION STORE Through its Proprietor Manish Pahalwan	KUNAL KHANNA(P)	999757185	ip.kunalkhanna@gm ail.com	17/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9242/2025	19/12/2025	KOTAK MAHINDRA PRIME LTD Vs JITENDRA SINGH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail. com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9241/2025	19/12/2025	KOTAK MAHINDRA PRIME LTD Vs ANIL PATEL	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail. com	12/12/2025
			17, New Court Block-I	Commercial	Misc DJ/322/2025	20/12/2025	Union Bank of India Vs Sh Devender Sharma	NAVANEET KUMAR(P)	8851411733	chamberssakil@gmail. com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9269/2025	20/12/2025	AXIS BANK Vs NAUMAN	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	09/12/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/9268/2025	20/12/2025	AXIS BANK LTD Vs RAJENDRA JAGA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.co m	10/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9270/2025	20/12/2025	AXIS BANK LTD Vs SANGEETA	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	10/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9267/2025	20/12/2025	AXIS BANK LTD Vs MOINUDDIN	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9310/2025	22/12/2025	Axis Bank Ltd Vs RAKESH MALI	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co o.in	09/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9275/2025	22/12/2025	KOTAK MAHINDRA PRIMER LIMITED Vs Varun Sethi	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9274/2025	22/12/2025	KOTAK MAHINDRA PRIMER LIMITED Vs Karan So Bansi	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9276/2025	22/12/2025	KOTAK MAHINDRA PRIMER LIMITED Vs Pooja Daughter of kali Dass	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9278/2025	22/12/2025	KOTAK MAHINDRA PRIMER LIMITED Vs Manoj So Mahender	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9277/2025	22/12/2025	KOTAK MAHINDRA PRIMER LIMITED Vs Ajay Om Prakash	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9308/2025	22/12/2025	AXIS BANK LIMITED Vs MOHIT VAISHNAV	AMIT KUMAR(P)	8860939556	amitkumar.294@redi ffmail.com	13/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9309/2025	22/12/2025	Axis Bank Ltd Vs MANJEET S/O RAM KISHAN	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co o.in	13/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9307/2025	22/12/2025	Axis Bank Ltd Vs RAVI SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co o.in	13/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9306/2025	22/12/2025	AXIS BANK LTD Vs NAROTAM SHARMA	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	16/12/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/9305/2025	22/12/2025	AXIS BANK LTD Vs GUDDI	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	17/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9304/2025	22/12/2025	AXIS BANK LTD Vs LAL BABU YADAV	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	17/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9300/2025	22/12/2025	AXIS BANK LIMITED Vs KAILASH	Rahul Chauhan(P)	9971891788	info@aualegal.com	18/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9302/2025	22/12/2025	AXIS BANK LIMITED Vs M S LAXMI ENTERPRISES	Rahul Chauhan(P)	9971891788	info@aualegal.com	18/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9303/2025	22/12/2025	AXIS BANK LIMITED Vs OM PRAKASH	Rahul Chauhan(P)	9971891788	info@aualegal.com	18/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9301/2025	22/12/2025	IDFC FIRST BANK LTD Vs RAJENDRA PRASAD GUPTA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/569/2025	22/12/2025	MYSORE DEEP PERFUMERY HOUSE Vs MANASH LIFESTYLE PRIVATE LIMITED	ANIL KUMAR SAHU(P)	980134793	allipcare@gmail.com	18/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/571/2025	23/12/2025	CANARA BANK Vs M/S DESIGN ENSURE	SAURABH KUSHAWAHA(P)	9999797421	sk.lawnexus@gmil.co m	11/12/2025
			17, New Court Block-I	Commercial	Misc DJ/327/2025	23/12/2025	IDFC FIRST BANK LTD Vs TAJINDER PAL SINGH	Tajinder Singh(P)	Not provided	Not provided	19/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/572/2025	23/12/2025	M/s AAKRITI TRADING COMPANY Vs POWER HEALTH NUTRITION AND ORS	Paras Chawla(P)	9999148514	paras.chawla34@gma il.com	20/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9346/2025	24/12/2025	YES BANK LTD Vs SANJAY MAHENDER PAL	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	20/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9343/2025	24/12/2025	AXIS BANK LTD Vs SUSHIL KUMAR SINGH	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.co m	20/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9347/2025	24/12/2025	YES BANK LTD Vs SURAJ PRAKASH	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	20/12/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/9344/2025	24/12/2025	YES BANK LTD Vs SHASHI SHARMA	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	20/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9348/2025	24/12/2025	IDFC FIRST BANK LIMITED Vs PRITPAL SINGH DHIMAN	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9349/2025	24/12/2025	AXIS BANK LTD Vs SURYAMANI SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9350/2025	24/12/2025	AXIS BANK LTD Vs VIKAS TRIVEDI	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9351/2025	24/12/2025	Axis Bank Ltd Vs NOOR MOHAMMAD	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	20/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9352/2025	24/12/2025	IDFC FIRST BANK LTD Vs RAVI KATARIA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9345/2025	24/12/2025	IDFC FIRST BANK LTD Vs RAHUL JAIVIR	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9353/2025	24/12/2025	IDFC FIRST BANK LTD Vs NILISH AGGARWAL	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9354/2025	24/12/2025	AXIS BANK LTD Vs NAEEM KHAN	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9427/2025	26/12/2025	AXIS BANK LTD Vs SHIVRAJ SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	23/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9428/2025	26/12/2025	AXIS BANK LTD Vs LOKESH KUMAR JAIN	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9429/2025	26/12/2025	Axis Bank Ltd Vs RAVI SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	20/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9430/2025	26/12/2025	Axis Bank Ltd Vs DALAVEER SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	20/12/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/9426/2025	26/12/2025	AXIS BANK LTD Vs SANJEEV KUMAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	18/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9422/2025	26/12/2025	AXIS BANK LTD Vs BALBIR SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	22/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9423/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs PRIYARANJAN KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9424/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs LAKHWINDER SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9425/2025	26/12/2025	Cnh Industrial Capital India Pvt Ltd Vs Raghvendra Latoori Singh	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	24/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9421/2025	26/12/2025	Cnh Industrial Capital India Pvt Ltd Vs Mukut Bihari	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	24/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9420/2025	26/12/2025	AXIS BANK LTD Vs KIRAN DEVI	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	24/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/576/2025	26/12/2025	ANIL KUMAR RAIZADA Vs INDUS TOWER LIMITED THROUGH ITS DIRECTOR/S	LALIT SHARMA(P)	9818772001	adv.lalitsharma09@gmail.com	24/04/2024
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)- 04	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/8707/2025	01-12-2025	AXIS BANK LTD Vs YAMEEN KHAN	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8703/2025	01-12-2025	AXIS BANK LTD Vs ATUL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8702/2025	01-12-2025	AXIS BANK LTD Vs MUKEEM KHAN	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8706/2025	01-12-2025	AXIS BANK LTD Vs AAKIL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8704/2025	01-12-2025	AXIS BANK LTD Vs LAXMI ELECTRICAL WORKS	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	25.11.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/8705/2025	01-12-2025	AXIS BANK LTD Vs PRAVEEN KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	25.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8700/2025	01-12-2025	AXIS BANK LTD Vs RAJENDER SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8697/2025	01-12-2025	AXIS BANK LTD Vs RAVI SHANKAR KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	25.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8698/2025	01-12-2025	AXIS BANK LTD Vs PRATAP SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8699/2025	01-12-2025	AXIS BANK LTD Vs BRIJESH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	27.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8701/2025	01-12-2025	AXIS BANK LTD Vs HARIPAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	27.11.2025
			29, New Court Block-II	Commercial	Execution (Comm)/167/2025	01-12-2025	STATE BANK OF INDIA Vs SANDEEP	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	20.11.2025
			29, New Court Block-II	Commercial	Execution (Comm)/168/2025	01-12-2025	STATE BANK OF INDIA Vs RANVEER	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	20.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8695/2025	01-12-2025	YES BANK LTD Vs SURJEET KASHYAP	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8696/2025	01-12-2025	YES BANK LTD Vs RIYAZ BAIG	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/542/2025	01-12-2025	UNION BANK OF INDIA Vs VINAY PRASAD	DHANANJAY KUMAR	9540009991	adv.lalitkumar5700@gmail.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8749/2025	02-12-2025	AXIS BANK LTD Vs AMIT MITTAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8747/2025	02-12-2025	AXIS BANK LTD Vs GRIJESH GUPTA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/8751/2025	02-12-2025	AXIS BANK LTD Vs ANKIT TAILOR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8750/2025	02-12-2025	AXIS BANK LTD Vs CHAND MOHAMMAD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8746/2025	02-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MANISH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8748/2025	02-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SUNDAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8811/2025	03-12-2025	AZAM Vs MANOJ SEJWAL	ANANT RAO(P),	9210029087	advocaterkgupta1984@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/548/2025	04-12-2025	Jugal Kishore Chowdhury Charitable Educational Trust Vs Brace Radical Credit Rating Private Limited	P.K. AGARWAL	8285230770	Office@pkagrawaladvocates.com	02.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/549/2025	04-12-2025	M/S NATURE MAGIC WORLD Vs Reliance Retail Limited	ARUNI PODDAR(P),	9540555810	poddarlegal@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8876/2025	04-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Amar Nath Jagdish Rai	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8874/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Sunitha Kumari S	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8873/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Saurabh Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8875/2025	04-12-2025	Cnh Industrial Capital India Pvt Ltd Vs INDERBHAN CHIRANJI LAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02.12.2025
			29, New Court Block-II	Commercial	Execution (Comm)/172/2025	05-12-2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs SHRING CRAFT INC	NAVDEEP SINGH(P),	9560523320, 8860751228	mail.attriandattri@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/552/2025	06-12-2025	M/S NEELAM ENTERPRISES Vs M/S MP PHARMACEUTICAL AND ANR	Deepal Goel(P),	9999048001	deepal@deepalgoel.in	04.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/8944/2025	06-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SHOBHIT KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8945/2025	06-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs VISHAL UPADHAYAY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8943/2025	06-12-2025	AXIS BANK LTD Vs WASHIM AKRAM	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8942/2025	06-12-2025	AXIS BANK LTD Vs SURAJ PRAKASH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9014/2025	08-12-2025	M/S FINGROW CAPITAL PVT LTD Vs M/S SPEEDWAYS ROADLINE AND ORS	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffm ail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9013/2025	08-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs HEYNA RAM AVTAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9011/2025	08-12-2025	AXIS BANK LTD Vs AMAN DEEP SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	03.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9012/2025	08-12-2025	AXIS BANK LTD Vs SURENDER KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9009/2025	08-12-2025	AXIS BANK LTD Vs MOHIT SHARMA	Rahul Chauhan(P),	9971891788	info@aualegal.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9010/2025	08-12-2025	AXIS BANK LTD Vs JITENDRA	Rahul Chauhan(P),	9971891788	info@aualegal.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9007/2025	08-12-2025	AXIS BANK LTD Vs SANSAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9008/2025	08-12-2025	AXIS BANK LTD Vs SHASHANK TRIPATHI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	03.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9033/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAILASH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	05.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/9032/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAILASH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9034/2025	09-12-2025	M/S TATA CAPITAL LTD Vs D S HOME CONSTRUCTION PRIVATE LIMITED	SHARMA(P), SHARMA(P),	9350569040	naveenk101a@yahoo. com	03.12.2025
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/73/2025	09-12-2025	UGRO CAPITAL LTD Vs ISHANVI ENTERPRISES AND ORS	Rajiv Narain	9810318803, 8130224461	leagumdelhi@gmail.c om	04.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9031/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DEBANANDA PANI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9030/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SANATANA BEHERA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9051/2025	10-12-2025	AXIS BANK LTD Vs RAUSHAN KUMAR SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9060/2025	10-12-2025	Axis Bank Ltd Vs SAURABH SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/557/2025	10-12-2025	CHIMES AVIATION PVT LTD Vs THE NATIONAL INSURANCE COS LTD	NAVDEEP SINGH(P),	9811311360	nsingh_1908@yahoo. co.in	04.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9050/2025	10-12-2025	AXIS BANK LTD Vs MOHD BILAL	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	04.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9049/2025	10-12-2025	AXIS BANK LTD Vs SANJAY SINGH	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9089/2025	11-12-2025	AXIS BANK LTD Vs SURENDER KUMAR	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9088/2025	11-12-2025	AXIS BANK LTD Vs DEVENDER	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9087/2025	11-12-2025	AXIS BANK LTD Vs PARAMJIT KOUR	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	09.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/9120/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GAJENDRA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9121/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AAFTAB OSAF ALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9119/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs BALJIT KAUR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9117/2025	12-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs BHARAT LAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9118/2025	12-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs M N CONSTRUCTIONS	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/561/2025	13-12-2025	KEYSTONE SOLUTIONS Vs AMBROSIA BRANDS PRIVATE LIMITED	Chetan Roy(P),	011-46541551, 011- 45036338	chetan@integritaslaw firm.co	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9126/2025	13-12-2025	AXIS BANK LTD Vs HARISH CHANDRA SHUKLA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/56/2025	15-12-2025	PRANAY ARUN PANDIT Vs M/S PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	BHIDE KALYANI DILIP(P),	7709954317	kalyanidilipbhide@g mail.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9151/2025	15-12-2025	AXIS BANK LTD Vs HARBIR SINGH	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.co m	08.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9179/2025	16-12-2025	AXIS BANK LTD Vs SHASHI BHUSHAN KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	08.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9178/2025	16-12-2025	AXIS BANK LTD Vs SARANSH MATHUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	08.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9176/2025	16-12-2025	AXIS BANK LTD Vs PUNIT	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	08.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9177/2025	16-12-2025	AXIS BANK LTD Vs VIKASH	Vibhor Mathur(P),	9971680687	support@arvlawcham bers.co.in	08.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/9173/2025	16-12-2025	YES BANK LTD Vs NAVIN KUMAR CHANDIWAL	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9174/2025	16-12-2025	YES BANK LTD Vs KAILASH CHANDRA BHATT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9175/2025	16-12-2025	AXIS BANK LTD Vs RAMESH BASANDANI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9201/2025	17-12-2025	AXIS BANK LTD Vs VINAY CHAUHAN	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9203/2025	17-12-2025	AXIS BANK LTD Vs PRASHANT KUMAR MISHRA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9204/2025	17-12-2025	AXIS BANK LTD Vs DHARMENDRA PAL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9202/2025	17-12-2025	AXIS BANK LTD Vs SUNEETA TIWARI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9200/2025	17-12-2025	AXIS BANK LTD Vs VAIBHAV CHAUHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9261/2025	19-12-2025	AXIS BANK LTD Vs GOPALJI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9253/2025	19-12-2025	AXIS BANK LTD Vs SAJIDA AKHTAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9256/2025	19-12-2025	AXIS BANK LTD Vs KULDEEP	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9252/2025	19-12-2025	AXIS BANK LTD Vs ASHOK KUMAR	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9255/2025	19-12-2025	AXIS BANK LTD Vs IMRAN KHAN	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	10.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/9257/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs PANKAJ TOMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9258/2025	19-12-2025	AXIS BANK LTD Vs LALIT KUMAR MITTLE	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9260/2025	19-12-2025	AXIS BANK LTD Vs UMESH PRASAD KHARWAR	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9259/2025	19-12-2025	AXIS BANK LTD Vs SUNIL KUMAR TANWAR	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9254/2025	19-12-2025	AXIS BANK LTD Vs PINKI CHAUHAN	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9251/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs NITIN N	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9250/2025	19-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs KAWAL BHADANA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9249/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs ROBIN GUPTA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9248/2025	19-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs GEETANSHU J	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9246/2025	19-12-2025	AXIS BANK LTD Vs SUMIT GUPTA	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9247/2025	19-12-2025	AXIS BANK LTD Vs JITENDER GUPTA	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9244/2025	19-12-2025	AXIS BANK LTD Vs OMKAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	13.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9243/2025	19-12-2025	AXIS BANK LTD Vs PARMJEET KAUR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	13.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/9245/2025	19-12-2025	AXIS BANK LTD Vs SHARIF	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	13.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9321/2025	22-12-2025	IDFC FIRST BANK LTD Vs NAVIN DUTT MISHRA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	15.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9320/2025	22-12-2025	IDFC FIRST BANK LTD Vs ANIL CHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	15.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9318/2025	22-12-2025	AXIS BANK LTD Vs DURGESH KUMAR MISHRA	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.com	16.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9317/2025	22-12-2025	AXIS BANK LTD Vs DHEERAJ SHARMA	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.com	16.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9319/2025	22-12-2025	AXIS BANK LTD Vs ARCHNA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9316/2025	22-12-2025	IDFC FIRST BANK LTD Vs URMILA SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9314/2025	22-12-2025	AXIS BANK LTD Vs PATHAK CONSTRUCTION COMPANY	Rahul Chauhan(P),	9971891788	info@aualegal.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9291/2025	22-12-2025	AXIS BANK LTD Vs DHARMENDRA SINGH GURJAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9312/2025	22-12-2025	AXIS BANK LTD Vs SATISH CHANDRA	Rahul Chauhan(P),	9971891788	info@aualegal.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9315/2025	22-12-2025	AXIS BANK LTD Vs JAHUL	Rahul Chauhan(P),	9971891788	info@aualegal.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9313/2025	22-12-2025	AXIS BANK LTD Vs SHANU	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9311/2025	22-12-2025	AXIS BANK LTD Vs RAJENDRA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	Execution (Comm)/183/2025	23-12-2025	M/S FISHPOND DESIGN STUDIO Vs 12 CURE PVT LTD	DEEPAK KUMAR(P),	9958688517	deepakmenon1986@gmail.com	16.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9331/2025	23-12-2025	AXIS BANK LTD Vs RAKESH KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	17.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/575/2025	24-12-2025	Max Healthcare Institute Limited Vs Eye Max Hospital	RAUNAQ KAMATH	9999947699	raunaq@ira.law	23.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9368/2025	24-12-2025	AXIS BANK LTD Vs SIDHARTH SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9377/2025	24-12-2025	AXIS BANK LTD Vs MUKESH KUMAR SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9371/2025	24-12-2025	YES BANK LTD Vs SURENDER KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9372/2025	24-12-2025	AXIS BANK LTD Vs TUBBY IMPEX PRIVATE LIMITED	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9373/2025	24-12-2025	YES BANK LTD Vs SHIBATA PNENMETICS INDUSTRIES	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9374/2025	24-12-2025	YES BANK LTD Vs SUKHINDER RANA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9378/2025	24-12-2025	YES BANK LTD Vs RUCHI BHATNAGAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9370/2025	24-12-2025	YES BANK LTD Vs POOJA GAUTAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9375/2025	24-12-2025	AXIS BANK LTD Vs TUSHAR SRIVASTAVA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9379/2025	24-12-2025	AXIS BANK LTD Vs AKSHAY YADAV	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/9380/2025	24-12-2025	IDFC FIRST BANK LTD Vs SHASHI BHUSHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9376/2025	24-12-2025	IDFC FIRST BANK LTD Vs SAGEER VALI MOHAMMAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9381/2025	24-12-2025	IDFC FIRST BANK LTD Vs HEENA SETHI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9369/2025	24-12-2025	AXIS BANK LTD Vs NAVAL KISHORE	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9418/2025	26-12-2025	AXIS BANK LTD Vs POOJA VERMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9419/2025	26-12-2025	AXIS BANK LTD Vs YASH MAYAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9413/2025	26-12-2025	AXIS BANK LTD Vs SHRI KRISHNA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9412/2025	26-12-2025	AXIS BANK LTD Vs MANOJKUMAR DUBEY	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9415/2025	26-12-2025	AXIS BANK LTD Vs SHUBHAM YADAV	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9390/2025	26-12-2025	YES BANK LTD Vs SEEMA SEEMA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9416/2025	26-12-2025	AXIS BANK LTD Vs SUSHEEL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9417/2025	26-12-2025	AXIS BANK LTD Vs NATHU LAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9414/2025	26-12-2025	AXIS BANK LTD Vs CHAND GIAN CHAND	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	18.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/9389/2025	26-12-2025	YES BANK LTD Vs YUSUF CHAHAT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9410/2025	26-12-2025	AXIS BANK LTD Vs raj singh	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	22.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9409/2025	26-12-2025	PIRAMAL FINANCE LIMITED Vs VISHWAJIT OM PRAKASH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	23.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9411/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs UDAY JIVABHAI MORI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	24.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9407/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Mukesh Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	24.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9406/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Dharmesh Narayan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	24.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9408/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Jasakaran Vijay	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	24.12.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/8694/2025	01-12-2025	KOTAK MAHINDRA BANK Vs ASS MOHAMMED 154	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	02-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8691/2025	01-12-2025	KOTAK MAHINDRA BANK Vs NARESH S	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	02-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8693/2025	01-12-2025	KOTAK MAHINDRA BANK Vs SAHIL KHATRI	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	02-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8692/2025	01-12-2025	YES BANK LTD Vs NAWAL GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-07-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8690/2025	01-12-2025	YES BANK LTD Vs NEERAJ RUHELA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8689/2025	01-12-2025	YES BANK LTD Vs VIPIN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8688/2025	01-12-2025	YES BANK LTD Vs SUSHEEL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8687/2025	01-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHYAM BABU 1433	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8686/2025	01-12-2025	Axis Bank limited Vs RAIS ALAM	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	08-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8685/2025	01-12-2025	AXIS BANK LTD Vs BRAJESH KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	09-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8684/2025	01-12-2025	AXIS BANK Vs ASHOK KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	09-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8681/2025	01-12-2025	KOTAK MAHINDRA BANK Vs MANISH BANSAL	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	14-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8682/2025	01-12-2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI 952	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	14-07-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8683/2025	01-12-2025	KOTAK MAHINDRA BANK Vs SAHIL KHATRI	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	14-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8680/2025	01-12-2025	AXIS BANK LTD Vs SANTOSH KUMAR GUPTA	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	06-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8675/2025	01-12-2025	AXIS BANK LTD Vs BHUPINDER SINGH	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8676/2025	01-12-2025	Axis Bank Ltd Vs KULDEEP 5232	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8678/2025	01-12-2025	Axis Bank Ltd Vs AMIT NAGAR 9065	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8679/2025	01-12-2025	Axis Bank Ltd Vs SHAMBHU KUMAR GUPTA 3154	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8677/2025	01-12-2025	Axis Bank Ltd Vs AASTHA SACHDEVA 2489	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8730/2025	02-12-2025	AXIS BANK LIMITED Vs KAPOOR CHAND	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	18-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8728/2025	02-12-2025	IDFC FIRST BANK LTD Vs KARTAR SINGH YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-11-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8722/2025	02-12-2025	Axis Bank Ltd Vs MANGALA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8723/2025	02-12-2025	Axis Bank Ltd Vs PUSHPA DEVI	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8725/2025	02-12-2025	Axis Bank Ltd Vs ASHISH BENJAAMIN EGBERT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8724/2025	02-12-2025	Axis Bank Ltd Vs SUMIT KUMAR SINGH 8679	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8721/2025	02-12-2025	Axis Bank Ltd Vs AJAY KUMAR GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8726/2025	02-12-2025	Axis Bank Ltd Vs SUNITA YADAV	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8720/2025	02-12-2025	Axis Bank Ltd Vs TIKAM SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8727/2025	02-12-2025	Axis Bank Ltd Vs BALRAM SINGH 5669	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8719/2025	02-12-2025	AXIS BANK LTD Vs GURPREET KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	21-11-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8738/2025	02-12-2025	AXIS BANK LTD Vs BALJIT KAUR	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	28-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8741/2025	02-12-2025	AXIS BANK LTD Vs APURV SHARMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	28-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8740/2025	02-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHESHKUMAR AMBARAMBHAI SARDAVA 1219	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	19-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8739/2025	02-12-2025	AXIS BANK LTD Vs RAJA PURI	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	24-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8729/2025	02-12-2025	AXIS BANK LIMITED Vs RADHA	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	24-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8731/2025	02-12-2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI 524	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	12-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8732/2025	02-12-2025	AXIS BANK LTD Vs DEEPAK KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8733/2025	02-12-2025	AXIS BANK LTD Vs AJAY	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	08-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8734/2025	02-12-2025	KOTAK MAHINDRA BANK Vs PRATYKSHA ENTERPRISES 173	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	12-08-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8735/2025	02-12-2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA 764	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	12-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8736/2025	02-12-2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA 585	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	12-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8737/2025	02-12-2025	AXIS BANK LTD Vs MOHAMMAD AKEEL	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	08-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8810/2025	03-12-2025	Cnh Industrial Capital India Pvt Ltd Vs AMANDEEP SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	11-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8804/2025	03-12-2025	Axis Bank Ltd Vs CHARAN JEET	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co in	24-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8805/2025	03-12-2025	Axis Bank Ltd Vs Angapal	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co in	24-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8803/2025	03-12-2025	Axis Bank Ltd Vs SAHID	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co in	24-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8802/2025	03-12-2025	Axis Bank Ltd Vs MAHESH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co in	24-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8809/2025	03-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NITIN KISHANRAO KADAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	11-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/546/2025	03-12-2025	MR PRAMIT SANGHAVI Vs LABNEH		DAVESH VASHISHTHA(P),	7982104633	davesh@dvipattorney s.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8797/2025	03-12-2025	AXIS BANK Vs DUSHY ANT SINGH PUNDHIR		Shobha Gupta(P),	9811192158	srshobha@gmail.com	05-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8792/2025	03-12-2025	AXIS BANK Vs DHARAMVIR SINGH		Shobha Gupta(P),	9811192158	srshobha@gmail.com	05-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8793/2025	03-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Prabhat Singh Tiger		RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	11-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8794/2025	03-12-2025	AXIS BANK LTD Vs KRISHAN PAL SINGH		avinash kumar(P),	1141513189	avinash.adv.@gmail. com	08-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8795/2025	03-12-2025	AXIS BANK LTD Vs MOHD RAHAT (9203)		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	13-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8796/2025	03-12-2025	AXIS BANK LIMITED Vs RAJU SINGH CHOUHAN		AMIT KUMAR(P),	8860939556	amitkumar294@refill mail.com	07-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8798/2025	03-12-2025	TATA CAPITAL LTD Vs D S HOME CONSTRUCTION PRIVATE LIMITED		NAVEEN SHARMA(P),	9350569048	naveenk101@yahoo.c om	12-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8799/2025	03-12-2025	AXIS BANK LTD Vs BIKRAMJIT SINGH		Shobha Gupta(P),	9811192158	srshobha@gmail.com	11-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8800/2025	03-12-2025	AXIS BANK LTD Vs SIMERJIT KAUR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8801/2025	03-12-2025	AXIS BANK LTD Vs OMPRAKASH GEHRILAL JOSHI	Shobha Gupta(P),	9811192158	srshobha@gmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8806/2025	03-12-2025	AXIS BANK LIMITED Vs MAHAVIR JAT	Vibhor Mathur(P),	79711680687	support@arvlawchambers.co.in	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8807/2025	03-12-2025	AXIS BANK LIMITED Vs PARTA	Vibhor Mathur(P),	79711680687	support@arvlawchambers.co.in	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8808/2025	03-12-2025	AXIS BANK LIMITED Vs GURVINDER SINGH	Vibhor Mathur(P),	79711680687	support@arvlawchambers.co.in	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8787/2025	03-12-2025	Cnh Industrial Capital India Pvt Ltd Vs SURJEET MAHENDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8788/2025	03-12-2025	AXIS BANK LIMITED Vs RAJEEV KUMAR	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	19-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8789/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARYAN DHANRAJ 3041	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	21-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8790/2025	03-12-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs PK PRADHAN AND CO Through its Managing Partner	Kanika Baweja(P),	9266434371	legal12@arenesslaw.com	24-08-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8791/2025	03-12-2025	AXIS BANK LTD Vs DHANRAJ MOHINDERSINGH SODHI	avinash kumar(P),	1141513189	avinash.adv@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8890/2025	04-12-2025	Axis Bank Ltd Vs RAVENDR KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co.in	24-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8893/2025	04-12-2025	Axis Bank Ltd Vs ASHOK KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co.in	24-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8892/2025	04-12-2025	Axis Bank Ltd Vs VIKRAM SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co.in	24-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8891/2025	04-12-2025	Axis Bank Ltd Vs GAJRAJ S/O ATAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co.in	24-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8884/2025	04-12-2025	YES BANK LTD Vs MOHIT CHAUDHARY	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8883/2025	04-12-2025	YES BANK LTD Vs SANJAY MISTRI	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8889/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs MOHD FAISAL	AMIT KUMAR SINHA(P),	9990659331	kampspartner@gmail.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8877/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PUKHRAJ D MALI	GRAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20-08-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8886/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs AVINASH SHARMA	AMIT KUMAR SINHA(P),	9990659331	kampspartner@gmail.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8878/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Mukesh Kumar Panwar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8879/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Vishwajit Om Prakash	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8880/2025	04-12-2025	IDFC FIRST BANK LTD Vs DEEPIKA VASHISHT	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8881/2025	04-12-2025	IDFC FIRST BANK LTD Vs RISHI GAUTAM	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8882/2025	04-12-2025	IDFC FIRST BANK LTD Vs NAVIN DUTT MISHRA	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8921/2025	05-12-2025	Axis Bank limited Vs RAJU	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8919/2025	05-12-2025	Axis Bank limited Vs SANOJ KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	20-11-2025
			40, New Court Block-II	Commercial	CS (COMM)/551/2025	05-12-2025	MS SIKKIMS AQUATECH BLISS PVT LTD Vs MS Aditi Techno Craft	Akash Mishra(P),	9310673258	advocatemishra367@gmail.com	24-11-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8924/2025	05-12-2025	Axis Bank Ltd Vs Raju	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8922/2025	05-12-2025	Axis Bank Ltd Vs MUKTA PRASAD	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8915/2025	05-12-2025	AXIS BANK LTD Vs JAI BHAGWAN	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8916/2025	05-12-2025	AXIS BANK LTD Vs IQBAL AHMAD	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8914/2025	05-12-2025	AXIS BANK LTD Vs SHEELA SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8920/2025	05-12-2025	Axis Bank limited Vs A S LOGISTICS	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8923/2025	05-12-2025	Axis Bank Ltd Vs HAFEEJ	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	22-11-2025
			40, New Court Block-II	Commercial	CS (COMM)/550/2025	05-12-2025	M/S SMOKIN STONE KAFZ P LTD Vs M/S SAI SHAKTI CIVIL ENGINEERING	SUSHIL RATAN(P),	9999260020	not given	02-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8917/2025	05-12-2025	KOTAK MAHINDRA PRIME LTD Vs KAMAL NEEL SHUKLA	AMIT KUMAR SINHA(P),	9990659331	kampspartner@gmail .com	28-11-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8918/2025	05-12-2025	KOTAK MAHINDRA PRIME LTD Vs RAJU RAJU	AMIT KUMAR SINHA(P),	9990659331	kampspartner@gmail.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8935/2025	06-12-2025	AXIS BANK LTD Vs SUKHMINDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8932/2025	06-12-2025	AXIS BANK LTD Vs SATYENDRA NATH	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8933/2025	06-12-2025	AXIS BANK LTD Vs RANJEET	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8934/2025	06-12-2025	AXIS BANK LTD Vs SHIV CHARAN	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8937/2025	06-12-2025	AXIS BANK LTD Vs RAVINDER KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8929/2025	06-12-2025	Axis Bank limited Vs BJY CONSTRUCTION	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	25-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8930/2025	06-12-2025	Axis Bank limited Vs A S LOGISTIC	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	25-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8931/2025	06-12-2025	Axis Bank limited Vs A S LOGISTIC	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	25-11-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8936/2025	06-12-2025	Axis Bank Ltd Vs ROHAN KUMAR	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8953/2025	06-12-2025	AXIS BANK LTD Vs DAL CHAND SAINI	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	14-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8946/2025	06-12-2025	AXIS BANK LTD Vs DINESH YADAV	Shobha Gupta(P),	981192158	srshobha@gmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8947/2025	06-12-2025	AXIS BANK LIMITED Vs ASHA KANWAR	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8948/2025	06-12-2025	AXIS BANK LIMITED Vs HARDEV SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8949/2025	06-12-2025	AXIS BANK LIMITED Vs SYED NAYAB AHMAD RIZVI	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8950/2025	06-12-2025	KOTAK MAHINDRA BANK LTD Vs Gopal Vyankatrao Hasule	Arun Kumar Sharma(P),	9990151720	gloriouslawassociates @gmail.com	12-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8951/2025	06-12-2025	AXIS BANK LIMITED Vs NAWAL KISHOR	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8952/2025	06-12-2025	KOTAK MAHINDRA BANK LTD Vs Bebibai Rameshrao Askar	Arun Kumar Sharma(P),	9990151720	gloriouslawassociates @gmail.com	12-09-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8954/2025	06-12-2025	AXIS BANK LTD Vs SHYAMENDRA SINGH	Shobha Gupta(P),	981192158	srshobha@gmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8955/2025	06-12-2025	AXIS BANK LIMITED Vs RAJEEV LOHAR	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8956/2025	06-12-2025	KOTAK MAHINDRA BANK LTD Vs Gunaji Motirnt Deshmukh	Arun Kumar Sharma(P),	9990151720	gloriouslawassociates@gmail.com	12-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8957/2025	06-12-2025	AXIS BANK LIMITED Vs VIJAY SAINI	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8958/2025	06-12-2025	AXIS BANK LIMITED Vs PARAS JAIN	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8959/2025	06-12-2025	AXIS BANK LTD Vs DAVINDER SINGH	avinash kumar(P),	1141513189	avinash.adv.@gmail.com	15-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8960/2025	06-12-2025	AXIS BANK LIMITED Vs MANISH SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8961/2025	06-12-2025	AXIS BANK LTD Vs RAHUL KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8962/2025	06-12-2025	AXIS BANK LTD Vs SHAHNAZ BEGUM	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	20-09-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/8995/2025	08-12-2025	Axis Bank Ltd Vs RAMAN DEVI	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8999/2025	08-12-2025	Axis Bank Ltd Vs UTTAM KUMAR	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8996/2025	08-12-2025	Axis Bank Ltd Vs JAGDEESH KUMAR	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8997/2025	08-12-2025	Axis Bank Ltd Vs JAGAT PAL SINGH	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8998/2025	08-12-2025	Axis Bank Ltd Vs NETRAPAL	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8994/2025	08-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Manjeet Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	02-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/553/2025	08-12-2025	Dassault Systmes SE Vs Mehbubul Alam Barbhuiya Director Barak and Brazos Engineering Pvt Ltd	Dinesh Jotwani(P),	9730049704	litigation@jotwani.co m	04-012-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9003/2025	08-12-2025	AXIS BANK LIMITED Vs LALITA	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9004/2025	08-12-2025	axis bank Vs manoj kumar	Shobha Gupta(P),	981192158	srshobha@gmail.com	02-09-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/9005/2025	08-12-2025	AXIS BANK LIMITED Vs ROMIL	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9006/2025	08-12-2025	AXIS BANK LIMITED Vs LALITA	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9000/2025	08-12-2025	AXIS BANK LTD Vs PARMINDER SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9001/2025	08-12-2025	AXIS BANK LTD Vs SATNAM SINGH	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	17-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9002/2025	08-12-2025	AXIS BANK LTD Vs BHNGAT SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9023/2025	09-12-2025	AXIS BANK LTD Vs KRISHAN KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9021/2025	09-12-2025	AXIS BANK LTD Vs KAPIL DEV	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/554/2025	09-12-2025	Banwari Lal Soni Proprietor of Soni Jewellers Vs M/S SONI JEWELLERS through its proprietor Amarnath Soni	GAUTAM PANJWANI(P),	9891212667	gautampanjwani12@ gmail.com	06-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9027/2025	09-12-2025	AXIS BANK LIMITED Vs NISHAN SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	07-10-2025

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			40, New Court Block-II	Commercial	CS (COMM)/555/2025	09-12-2025	M/s Appy Pie Llp Vs cloudflare india pvt ltd	Raj Kumar(P),	9958031223	rajadvocat1985@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9029/2025	09-12-2025	AXIS BANK LIMITED Vs JASHANDEEP SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9028/2025	09-12-2025	AXIS BANK LIMITED Vs DAYA KISHAN	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9020/2025	09-12-2025	YES BANK LTD Vs SANJEEV KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9022/2025	09-12-2025	AXIS BANK LTD Vs KANCHAN CAUSIK	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9024/2025	09-12-2025	AXIS BANK LIMITED Vs SANTOSH SHARMA	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9025/2025	09-12-2025	Tata Capital LTD Vs D S HOMENAVEEN CONSTRUCTION PRIVATE LIMITED	SHARMA(P),	9350569048	naveenk101@yahoo.com	06-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9026/2025	09-12-2025	AXIS BANK LIMITED Vs VARINDER SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9067/2025	10-12-2025	AXIS BANK LTD Vs HARENDRA SINGH	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/9068/2025	10-12-2025	AXIS BANK LTD Vs MOHAMMAD FURKAN	Rahul Chauhan(P),	9971891788	info@aualegal.co.	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9066/2025	10-12-2025	AXIS BANK LTD Vs SURENDRA SINGH	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9069/2025	10-12-2025	AXIS BANK LTD Vs Surender Singh	Rahul Chauhan(P),	9971891788	info@aualegal.co.	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9071/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAVEENDRA KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9070/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MOHINDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9062/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAJU YADAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9063/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NIZAM ALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9061/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ROHIT PAPPU	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9065/2025	10-12-2025	Axis Bank Ltd Vs MAGADE JOTIRAM GANGADHAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-12-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/9064/2025	10-12-2025	Axis Bank Ltd Vs ABHISHEK SINGH 4703	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/559/2025	11-12-2025	UNION BANK OF INDIA Vs Vipin Kumar	Sunil Choudhary(P),	9810424400	hbajaj99@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (COMM)/9083/2025	(I)11-12-2025	AXIS BANK LTD Vs SAADHANADEEXHIT	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (COMM)/9082/2025	(I)11-12-2025	AXIS BANK LTD Vs AKHLAK AHMED	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (COMM)/9086/2025	(I)11-12-2025	Cnh Industrial Capital India Pvt Ltd Vs BHARAT ENGINEERING	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9085/2025	11-12-2025	Cnh Industrial Capital India Pvt Ltd Vs KIRANMAY PALIT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	CS (COMM)/560/2025	11-12-2025	TARC LIMITED Vs PHEONIX EXPOVENT	Akshit Navaney(P),	9650944850	info@reignlegal.in	08-12-2025
			40, New Court Block-II	Commercial	OMP (COMM)/9084/2025	(I)11-12-2025	AXIS BANK LTD Vs DHANANJAY KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	ExCOMM - Award by Arbitration Comm/75/2025	13-12-2025	INDUSIND BANK LTD Vs PHOOL SINGH	NAGENDER SINGH(P),	9717850496	not given	10-12-2025

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			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/76/2025	13-12-2025	INDUSIND BANK LTD Vs JCT TRANSPORT SERVICE	NAGENDER SINGH(P),	9717850496	not given	10-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9125/2025	13-12-2025	IDFC FIRST BANK LTD Vs SHESHAM NARULA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	25-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9122/2025	13-12-2025	AXIS BANK LIMITED Vs MOHIT VAISHNAV	AMIT KUMAR(P),	8860939556	amitkumar294@refill mail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9123/2025	13-12-2025	AXIS BANK LIMITED Vs ALTAF	AMIT KUMAR(P),	8860939556	amitkumar294@refill mail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9124/2025	13-12-2025	Cnh Industrial Capital India Pvt Ltd Vs AMIT KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9127/2025	13-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Chetanbhai Hiralal Vagadiya	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9128/2025	13-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Nayana Khandubhai Patel	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9129/2025	13-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Priyaranjan Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9130/2025	13-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Lakhwinder Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025

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			40, New Court Block-II	Commercial	Misc DJ/315/2025	15-12-2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P),	9717728017	deepaklegal1985@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9158/2025	15-12-2025	AXIS BANK LTD Vs VANITA GUPTA	Shobha Gupta(P),	9811192158	srshobha@gmail.com	06-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9157/2025	15-12-2025	AXIS BANK LTD Vs USHA DEVI	Shobha Gupta(P),	9811192158	srshobha@gmail.com	06-12-2025
			40, New Court Block-II	Commercial	Misc DJ/316/2025	15-12-2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P),	9717728017	deepaklegal1985@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9172/2025	16-12-2025	AXIS BANK LTD Vs BACCHUS ENTERPRISES LTD	avinash kumar(P),	1141513189	avinash.adv.@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/563/2025	16-12-2025	ALASHORE MARINE EXPORTS PVT LTD Vs MINISTRY OF FOOD PROCESSING INDUSTRIES GOVERNMENT OF INDIA AND ANR	Aasheesh Gupta(P),	9560284991	kgconsorsllp@gmail.com	12-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9170/2025	16-12-2025	YES BANK Vs SURENDER KUMAR SHARMA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	09-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9171/2025	16-12-2025	YES BANK Vs KAKA GOODS TRANSPORT CO	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	09-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9217/2025	18-12-2025	Axis Bank limited Vs RAMESH BASANDANI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10-12-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/9216/2025	18-12-2025	Axis Bank limited Vs MOHAMMAD UMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9215/2025	18-12-2025	Axis Bank limited Vs SANJAY YADAV	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/567/2025	18-12-2025	WELLVERSED HEALTH PVT LTD Vs OWN FITNESS UPPLEMENT NUTRITION	KUNAL KHANNA(P),			
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9262/2025	20-12-2025	AXIS BANK LTD Vs OM PRAKASH MADAAN	avinash kumar(P),	1141513189	avinash.adv@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9263/2025	20-12-2025	AXIS BANK LTD Vs SANJAY CHAUDHARY	avinash kumar(P),	1141513189	avinash.adv@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9264/2025	20-12-2025	AXIS BANK LTD Vs IMRAN	avinash kumar(P),	1141513189	avinash.adv@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9266/2025	20-12-2025	axis bank limited Vs MEHARAM	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9265/2025	20-12-2025	AXIS BANK LIMITED Vs HANUMAN SINGH	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9273/2025	22-12-2025	Axis Bank Ltd Vs ABHISHEK MOTLA	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co.in	13-12-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/9272/2025	22-12-2025	Axis Bank Ltd Vs JAVED S/O HAMIDA	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	13-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9271/2025	22-12-2025	KOTAK MAHINDRA PRIME LTD Vs VISHAL SO VIKRAM SINGH	AMIT KUMAR SINHA(P),	990659331	kampspartner@gmail .com	12-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9322/2025	22-12-2025	YES BANK LTD Vs MAHESH CHANDRA	SANJEEV PATHAK(P),	9717028845	litigation@jotwani.co m	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9323/2025	22-12-2025	YES BANK LTD Vs PRASANJEET BANDOPADHYAY	SANJEEV PATHAK(P),	9717028845	litigation@jotwani.co m	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9325/2025	23-12-2025	AXIS BANK LTD Vs GORA INFRA	Rahul Chauhan(P),	9971891788	info@aualegal.co.	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9326/2025	23-12-2025	AXIS BANK LTD Vs VINOD VISHWAKARMA	Rahul Chauhan(P),	9971891788	info@aualegal.co.	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9324/2025	23-12-2025	AXIS BANK LTD Vs KIRAN SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.co.	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9327/2025	23-12-2025	AXIS BANK LTD Vs AMANDEEP KAUR	Sunita Singh(P),	9871040589	srshobha@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9330/2025	23-12-2025	AXIS BANK LTD Vs KAMAL SINGH	Sunita Singh(P),	9871040589	srshobha@gmail.com	08-12-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/9329/2025	23-12-2025	AXIS BANK LTD Vs SHIFAT AHMAD	ADV DHEERAJ(P),	9871040589	srshobha@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (E) (COMM)/3/2025	23-12-2025	AXIS BANK LTD Vs SHAILESH KUMAR 9832	ADV DHEERAJ(P),	9871040589	srshobha@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9328/2025	23-12-2025	AXIS BANK LTD Vs VINNIL MARKAN 2451	ADV DHEERAJ(P),	9871040589	srshobha@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9361/2025	24-12-2025	AXIS BANK LTD Vs MANOJ GAUR	avinash kumar(P),	1141513189	avinash.adv@gmail.com	18-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9357/2025	24-12-2025	IDFC FIRST BANK LTD Vs HILAL AHMAD MIR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	18-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9363/2025	24-12-2025	AXIS BANK LIMITED Vs SITA BAI	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9360/2025	24-12-2025	AXIS BANK LIMITED Vs ROHIT NARANG	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9362/2025	24-12-2025	AXIS BANK LIMITED Vs PRIYA GUPTA	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9364/2025	24-12-2025	AXIS BANK LIMITED Vs SUSHANT KUMAR	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	20-11-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/9359/2025	24-12-2025	AXIS BANK LIMITED HARVINDER SALUJA	Vs	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9358/2025	24-12-2025	AXIS BANK LTD BANSAL	Vs	PIYUSH Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9365/2025	24-12-2025	AXIS BANK LTD JANA	Vs	SHANTANU Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9366/2025	24-12-2025	AXIS BANK LTD YADAV	Vs	SANJAY avinash kumar(P),	1141513189	avinash.adv.@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9367/2025	24-12-2025	AXIS BANK LTD RAIS	Vs	MASOOM avinash kumar(P),	1141513189	avinash.adv.@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/574/2025	24-12-2025	M/S GREAT GALLION VENTURE LTD Vs M/S EVERGOOD LEASING AND FINANCE PVT LTD		NAGENDRA PRATAP SINGH(P),	8510005604	npsinghandassociates@gmail.com	10-12-2025
			40, New Court Block-II	Commercial	Execution (Comm)/184/2025	24-12-2025	Punjab National Bank FABRICS	Vs	RJ Sheepali Patial(P),	9717387978	advsheepali@gmail.com	12-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9355/2025	24-12-2025	AXIS BANK LTD KUMAR JAT	Vs	RAJESH Shobha Gupta(P),	9811192158	srshobha@gmail.com	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9356/2025	24-12-2025	AXIS BANK LTD GUPTA	Vs	RASHMI Shobha Gupta(P),	9811192158	srshobha@gmail.com	18-12-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/9387/2025	24-12-2025	IDFC FIRST BANK LTD Vs MANJU DEVI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9383/2025	24-12-2025	YES BANK LTD Vs RAJWARDHAN TOKAS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9385/2025	24-12-2025	YES BANK LTD Vs REKHA REKHA 17	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9386/2025	24-12-2025	YES BANK LTD Vs POOJA BHAGWAN SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9384/2025	24-12-2025	YES BANK LTD Vs RAVI PRAKASH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9392/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Sachin P	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9395/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Amit R	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9391/2025	26-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MOHAMMAD SHAHID	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9405/2025	26-12-2025	AXIS BANK LIMITED Vs NISHAN SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	13-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9404/2025	26-12-2025	IDFC FIRST BANK LTD Vs SWATI GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9403/2025	26-12-2025	AXIS BANK LIMITED Vs OMPRAKASH AMARSING KUSHWAHA	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	13-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9402/2025	26-12-2025	AXIS BANK LTD Vs VARSHA	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	17-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9398/2025	26-12-2025	AXIS BANK LTD Vs SALEEM ADIL KHAN	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9400/2025	26-12-2025	AXIS BANK LTD Vs YATENDRA SINGH CHAUHAN	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9401/2025	26-12-2025	AXIS BANK LTD Vs GURWINDER SINGH	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9399/2025	26-12-2025	AXIS BANK LTD Vs MAHAVEER	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9394/2025	26-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs Amitab Jaiswal	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9397/2025	26-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs Nagendra Pratap Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9393/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Sunny Bhatia	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9396/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Sameer Sircar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19-12-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	974/2025	01-12-2025	MANTU MANDAL PROPRIETOR MSM PERIPHERALS POINT Vs AVADH KISHOR PROPRIETOR WAKE UP MARKETING INDIA	CHANDRA SHEKHAR	9810209981	legal.shebang@gmail.com	26-11-205
				CS(COMM)	981/2025	02-12-2025	DR. VARUN AGARWAL Vs TELEGRAM FZ LLC AND ORS	MANISH	9813607617	chambersofkte@gmail.com	28-11-2025
				OMP(I) (COMM)	113/2025	04-12-2025	RATNA DEEP LAL Vs M/S ARAMBH EDUCATION AND WELFARE SOCIETY	SALOK SAXENA	98114141931	law.aloksaxena@gmail.com	01-12-2025
				CS(COMM)	991/2025	04-12-2025	SHRI UDIT KAUSHIK Vs SHRI GAURAV KUMAR GUPTA AND ANR	IMADAN LAL SHARMA	9810693008	madanlal.ml@gmail.com	27-11-2025
				EX(COMM)	395/2025	05-12-2025	K K SEHGAL HUF (THROUGH KARTA) AND ANR Vs M/S AUREUS CAPITAL AND ANR	NITESH KUMAR	9810047680	dhananjaypuri27@gmail.com	08-11-2025
				CS(COMM)	996/2025	05-12-2025	R K ASSOCIATES AND HOTELIERS PVT LTD Vs M/S BLUE STAR PACK KRAFT THROUGH PROPRIETOR MR PARASMALJI JEETHMAL	VIJAY KUMAR KAUNDAL	9811264777	vijay.kundal@sarafrpartners.com	03-12-225
				CS(COMM)	997/2025	05-12-2025	SUNITA KALRA Vs ADITYA BIRLA FASHION AND RETAIL LTD	ANUPAM JINDAL	9891475320	pankajsinghal.advocate@gmail.com	03-12-2025
				MISC DJ	1316/2025	06-12-2025	VELOCITY CARGO SOLUTIONS PVT LTD Vs PARDEEP KUMAR MALHOTRA	AMARJEET YADAV SAMARTH KAPOOR	9599106390	NOT MENTIONED IN PLAINT	04-12-2025
				CS(COMM)	1006/2025	08-12-2025	HETTICH INDIA PVT. LTD. Vs M/s VCURVE INFRA SOLUTIONS LLP AND ORS.	ANUPAM KUMARI	9910721966	rka.advocate@gmail.com	14-11-2025
				CS(COMM)	1007/2025	08-12-2025	M/s MOGLI LABS (INDIA) PVT. LTD. Vs SUPERTECH INDIA PVT. LTD.	TARUN VERMA	9871495838	estahunverma@gmail.com	18-11-2025

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				CS(COMM)	1009/2025	09-12-2025	THE FOUNDRY VISIONMONGERS LIMITED Vs SRIRAM CHANDRASEKARAN AND ANR.	PUNEET MAHUJA	0120-4059300	shantanu@anandand anand.com	06-12-2025
				CS(COMM)	1014/2025	10-12-2025	BANK OF INDIA Vs THE UNIQUE UNISEX SALON	AMRENDRA NATH SHUKLA	9910717081	advamrendra22@gm ail.com	07-12-2025
				CS(COMM)	1027/2025	13-12-2025	DEEPAK KUMAR Vs MOHD. NAZISH KHAN	TUSHAR THAREJA	9899324444	tharejatushar29@gm ail.com	02-12-2025
				CS(COMM)	1032/2025	15-12-2025	MAGUNTA AGRO FARMS PRIVATE LIMITED Vs M/S EXQUISITE TRADELINKS LLP	RAHUL ANIL KHANDANNA	9958995824	rahul@rklaw.co.in	11-12-2025
				CS(COMM)	1033/2025	15-12-2025	STATE BANK OF INDIA Vs RAJ KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gm ail.com	12-12-2025
				CS(COMM)	1039/2025	16-12-2025	ALK ENTERPRISES AND ANR. Vs RANI AGGARWAL AND ORS.	AKANSHA SISODIA	9717321989	advocateakanshasiso dia@gmail.com	12-12-2025
				CS(COMM)	1049/2025	17-12-2025	SOHINI SINGH Vs KRS EXPORTS	SHALAJ MRIDUL	9810656757	shalaj.mridul@legalc orpus.co.in	15-12-2025
				CS(COMM)	1059/2025	18-12-2025	M/S FOREVER EXIM INDIA PVT LTD Vs M/S NUMBER ONE ADVERTISING AND MARKETING CO	SAKSHI JAIN	8800214656	sakshijain@jaincham bers.com	17-12-2025
				CS(COMM)	1061/2025	18-12-2025	RAHUL SIWACH Vs VENUS ESTATE PVT LTD	VISHAL PANWAR	9717686645	vishalpanwar2003@g mail.com	10-12-2025
				CS(COMM)	1082/2025	23-12-2025	P. ARYAN ART GALLERY PVT. LTD. Vs EJAAZ COUTURE PRIVATE LTD. AND ANR.	AYUSH GUPTA	9818402326	ayush@guptalegal.in	21-12-2025
				EX(COMM)	406/2025	23-12-2025	ASHOK SHARMA Vs INDOSPIRIT BARS (P) LTD.	SWADESH BANSAL	9899848679	swadeshbansal73804 @gmail.com	17-12-2025
				OMP(COMM)	73/2025	24-12-2025	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs GAJENDRA SINGH	MEENAKSHI	9810589773	meenakshikataria89 @gmail.com	20-12-2025
				EX.(COMM)-AWARD BY ARB. COMM	115/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs VIKRAM SO VIJAY SINGH AND ANR	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail. com	23-12-2025

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29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH- EAST	14	COMMERCIAL SUIT	CS (COMM)/1062/2025	19.12.2025	State Bank of India Vs BRIJLAL	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.co m	18.12.25
					CS (COMM)/987/2025	03.12.2025	MOHAMMED JUNAID Vs THE STARK VISAS through its managing director	Mohd Shuaib Khan(P),	9711876418	mohdshuaibkhan007 @gmail.com	02.12.25
					CS (COMM)/975/2025	01.12.2025	MANTU MANDAL Vs BIMILESH KUMAR DUBEY	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail. com	30.11.25
					CS (COMM)/982/2025	03.12.2025	M/S ALLIANCE QUARRIES MINES PVT LTD Vs RAHUL SUKHWAL AND ANR	Akhil Pratap Singh(P),	9868503817	dineshchawla@yahoo .com	02.12.25
					CS (COMM)/995/2025	05.12.2025	PORTRONICS DIGITAL PRIVATE LIMITED Vs NEW SHOP CSTORE NETWORK PVT LTD	Sumit Nagpal(P),	9911995000	mail@nagpal.law	04.12.25
					CS (COMM)/1019/2025	12.12.2025	Shilpkar India Designers and contractors private limited Vs Buildcon Developers	Ashok Kumar(P),	8178802330	adv.ashokkumar84@ gmail.com	11.12.25
					CS (COMM)/1020/2025	12.12.2025	NUMBER ONE ADVERTISING AND MARKETING CO Vs TRUSTCAP PVT LTD	Rajeev Kapoor(P),	9899785517	info@kandbpartners. com	11.12.25
					CS (COMM)/1012/2025	09.12.2025	M/S ZOMA ENGINEERS Vs M/S JSC INSTITUTES GIPROSTROYOMOST	SANURAG SINGH(P),	9958879724	nelawnetwork@gmail. .com	08.12.25
					CS (COMM)/1024/2025	13.12.2025	CANARA BANK Vs SANDEEP GAHLAWAT PROP KC RESTURANT CHAYLO	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.co m	12.12.25
					CS (COMM)/1028/2025	13.12.2025	SHRI VIJAY KUMAR AGGARWAL THROUGH HIS AR Vs M/S PIONEER MEGA PRINTERS	Hemant Gupta(P),	9811249331	legalteam.plc@gmail. com	12.12.25
					CS (COMM)/1017/2025	11.12.2025	DR HARRY CONSULTANTS PVT LTD Vs indian oil corporation limited	Rohit Taneja(P),	9810945207	jusjurisofc@gmail.co m	10.12.25
					CS (COMM)/1045/2025	17.12.2025	VIJAY GARG Vs M/S IREO GRACE REALTECH PVT LTD AND ORS	MUKESH KUMAR(P),	9810682372	shekhawatilegal@yah oo.co.in	16.12.25
					CS (COMM)/1053/2025	18.12.2025	BANK OF BARODA Vs SHATRUGHAN KUMAR PODDAR	Eram Khan(P),	9717099220	eramadv2000@gmail. .com	17.12.25

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					CS (COMM)/1081/2025	23.12.2025	VISHWAS SINGHAL (Prop of M/s Analco India Company) Vs M/S SEETU KOHLI CONCEPTS PVT LTD(THR ITS DIRECTOR/AR	SHALU KARDAM(P),	9811041494	radheyshyamadv@g mail.com	22.12.25
					CS (COMM)/1070/2025	22.12.2025	M/S RX INFOTECH PVT LTD Vs M/S A P Peripherals	Maneesh Gumber(P),	9911315304	axentlawfirm@gmail. com	21.12.25
					CS (COMM)/1093/2025	24.12.2025	MANTU MANDAL Vs SHIVAM YADAV	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail. com	23.12.25
					OMP (COMM)/71/2025	16.12.2025	SWATI ARUN PANDIT Vs M/S PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	BHIDE KALYANI DILIP(P),	7709954317	Kalyanidilipbhide@g mail.com	15.12.25

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30	SH. KUMARI	VRINDA SOUTH-EAST	20	Commercial Suit	OMP MISC (COMM)/1/2025	01-12-2025	FACILITY PLUS ESTATE MANAGEMENT PRIVATE LIMITED Vs INNOVISION LTD	mukti bodh(P),	9958944220	muktibodhl@gmail.com	29.11.2025
					OMP MISC (COMM)/2/2025	01-12-2025	FACILITY PLUS ESTATE MANAGMENT PRIVATE LIMITED Vs INNOVISION LTD	mukti bodh(P),	9958944220	muktibodhl@gmail.com	29.11.2025
					CS (COMM)/986/2025	03-12-2025	THREE-N-PRODUCTS PRIVATE LIMITED Vs TEAMEX RETAIL LIMITED	DAVESH VASHISHTHA(P),	79821046333	mail@dvipattorneys.com	29.11.2025
					CS (COMM)/984/2025	03-12-2025	IRFAN HUSSAIN Vs ARVIND JAIN	ADVOCATE AYYUB AHMAD(P),	9811661342	ayyubahmad@gmail.com	01.12.2025
					ExCOMM - Award by Arb Comm/106/2025	06-12-2025	DHARMENDER THAKUR Vs M/S INTERNATIONAL PRINT O-PAC LTD	SUNIL OJHA(P),	8800972470	advocate.skojha@gmail.com	03.12.2025
					CS (COMM)/1002/2025	06-12-2025	M/S KAILASH CHANDRA SAHOO Vs HARJI ENGINEERING WORKS PVT LTD	Abhishek Sharma(P),	9711477106	advocateabhisheksharma2324@gmail.co	04.12.2025
					Contempt Petition/9/2025	06-12-2025	M/S ANU PRODUCTS LTD Vs M/S DECAN AGRO CHEMICALS	MUKESH AGGARWAL(P),	9811311360	nsingh_1908@yahoo.co.in	03.12.2025
					CS (COMM)/1021/2025	12-12-2025	INDIAN BANK Vs RAMAN KUMAR GUPTA	RAJESH KUMAR SHANDILYA(P)	931299343 7	shandilyalawof:fices@gmail.com	10.12.2025
					Misc DJ/1342/2025	12-12-2025	PRAMOD JAIN Vs ISH CHAWLA	Harsh Rajput(P),	9810047548	Adv.satishpandit@gmail.com	10.12.2025
					CS (COMM)/1035/2025	15-12-2025	M/S FABYARN INC Vs REKHA GOSWAMI PROP M/S DAKSH GARMENTS CO AND ANR	Shivam Bedi(P),	9810068578	advkumarkrishan@gmail.com	12.12.2025
					Misc DJ/1348/2025	15-12-2025	Integral International Vs NA Container Terminal Pvt Ltd	Sandeep Singh(P),	9810336233	nalcindia@gmail.com	11.12.2025
					ExCOMM - Award by Arb Comm/112/2025	15-12-2025	GOYAL AND GOEL STAINLESS STEELS Vs AGRO LIFE SCIENCE CORPORATION	NITIN MITTAL(P),	9811191761	mittal782004(d.vahoo.co.in	09.12.2025
					CS (COMM)/1040/2025	16-12-2025	KRISHAN KUMAR GUPTA Vs POOJA WANG	Ishan Dewan(P),	8800473474	siddharth@circlepartners.in	13.12.2025

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					EXECUTION (COMM)/403/2025	17-12-2025	ABHISHEK KUMAR Vs MGA MOBILES INDIA PVT LTD	Arsh(P),	9560956484	angad@amehta.co.in	15.12.2025
					CS (COMM)/1057/2025	18-12-2025	THE NAINITAL BANK LTD Vs MS POOJA YADAV	Manoj Gupta(P),	9999846390	advocatemanoj16@g mail.com	15.12.2025
					CS (COMM)/1055/2025	18-12-2025	BANK OF BARODA Vs HARISH KUMAR	Eram Khan(P),	9717099220	eramadv2000@gmail .com	16.12.2025
					CS (COMM)/1056/2025	18-12-2025	RAJBALI VERMA Vs FASHION FLASHER INDIA PVT LTD	Ishpreet Singh(P),	-	-	16.12.2025
					Misc DJ/1363/2025	18-12-2025	DEEPAK SAWHNEY Vs BHARAT BHUSHAN DUA	DEEKSHA KAKAR(P),	931311925	DEEKSHA.KAKAR@ SCLADI.COM	17.12.2025
					CS (COMM)/1065/2025	19-12-2025	BENI HORA PROPRIETOR OF M/S SUN SHINE PRINTERS Vs POONAM CHOPRA PROPRIETOR OF M/SPRIME OUTDOORS	ISHPREET SINGH(P),	9990325209	isplegalsolutions@gm ail.com	17.12.2025
					CS (COMM)/1063/2025	19-12-2025	CASIO KEISANKI KABUSHIKI Vs XXXXXXXXXX	Dinesh Jotwani(P),	9730049704	litigation@jotwani.co m	17.12.2025
					CS (COMM)/1073/2025	22-12-2025	M/S GRYPHON APPLIANCES LTD Vs M/S NAVYA ENTERPRISES	Kishan Kumar(P),	9811113569	advocateashwanikr@ gmail.com	19.12.2025
					CS (COMM)/1079/2025	23-12-2025	M/S HSPS TEXTILE PRIVATE LIMITED Vs N SUBRAMANIAM	RISHABH MEHTA(P),	99996670	ADVRISHABHMEHT A@GMA	20.12.2025
					CS (COMM)/1078/2025	23-12-2025	MOHD AKRAM Vs MOHAMMAD HAROON	Nazim uddin Ahmed(P),	9718156319	RAASHIDAAZAM@G MAIL.COM	20.12.2025
					ExCOMM - Award by Arb Comm/114/2025	23-12-2025	KOTAK MAHINDRA PRIME LTD Vs JAMEEL J and ors	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	20.12.2025
					OMP (COMM)/72/2025	24-12-2025	M/S GTL INFRASTRUCTURE LIMITED Vs HANSRAJ	Ankit Kumar(P),	9818058809	legalconsultus@gmail .com	23.12.2025
					M-Ex/82/2025	24-12-2025	NISHA GUPTA Vs M/S MOBILE TECHNOLOGY CO	TAPAN KUMAR JHA(P),	9811778900	attin@iolegal.com	23.12.2025

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31	MS. ANU GROVER BALIGA	SOUTH- EAST	21	Execution Petition	Ex - Award by Arb/14/2025	03-12-2025	UGRO CAPITAL LTD Vs KRISHNA ELECTRONICS AND ORS	Sanjay Kumar Singh(P),	9810318803	leagumdelhi@gmail.com	45985
				Commercial Suit	CS (COMM)/989/2025	03-12-2025	M/S ANGEL NETWORKING SOLUTIONS Vs POWER NETWORKS AND ORS	GAURAV SEHRAWAT(P),	9717219890	advpiyali2021@gmail.com	45989
				Commercial Suit	CS (COMM)/994/2025	04-12-2025	SHRI AKHILESH SINGH Vs SAARTHI PEDAGOGY PVT LTD	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	45992
				Commercial Suit	CS (COMM)/992/2025	04-12-2025	M/s Ismartu India Private Limited Vs K K OVERSEAS PRIVATE LIMITED	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	45992
32	MS. NEELAM SINGH	SOUTH- EAST	22	Execution Petition	EXECUTION (COMM.)/389/2025	02-12-2025	STATE BANK OF INDIA Vs Rahul	Dharmendra Singh	---	---	22-11-2025
				Commercial Suit	Misc DJ/1289/2025	02-12-2025	M/S SANICOS SANITATIONS AND ANR. Vs M/S AADIDEVA INFOTECH PVT. LTD. AND ORS.	---	---	---	02-12-2025
				Commercial Suit	Misc DJ/1290/2025	02-12-2025	Devesh Kumar Singh Vs Royal Sundaram general insurance company	INDRAJEET	94168002154,	---	27-11-2025
				Execution Petition	Ex. - Award by Arb./12/2025	02-12-2025	KOGTA FINANCIAL INDIA LTD. Vs MAAN SINGH	Ankur Katyal	9811809439	nkurkatyal@asklegal.co.in	28-11-2025
				Execution Petition	Ex.COMM - Award by Arb. Comm./105/2025	03-12-2025	M/S INDUSIND BANK LTD. Vs MOHAMMAD SHAREEF AND ORS.	NAGENDER SINGH	9717850496	PANK1AJKUMARSI NcYAHOO.COM	28-11-2025
				Commercial Suit	CS (COMM)/985/2025	03-12-2025	CSAT SYSTEMS PRIVATE LIMITED Vs ABHINAV BIRLA AND ORS.	MD SAZID RAYEEN	9818499323	litigation@ashwathhl egal.com	01-12-2025
				Commercial Suit	OMP (COMM.)/68/2025	04-12-2025	M/s. KRISHI RASAYAN EXPORTS PVT. LTD. Vs M/S GOYAL and GOEL STAINLESS STEELS	SHIV SHANKAR	9810148367	legalvibes.lawfirm@g mail.com	28-11-2025
				Commercial Suit	CS (COMM)/999/2025	05-12-2025	M/S BIOREX HEALTHCARE PVT. LTD. Vs M/S BIOCRUZ PHARMACEUTICALS PVT. LTD.	SHYAM KUMAR	9999154100	shyamkumar@altindi alegal.com	27-11-2025
				Execution Petition	Ex.COMM - Award by Arb. Comm./108/2025	09-12-2025	KOTAK MAHINDRA PRIME LTD. Vs RAVINDRA KUMAR	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	14-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution Petition	M-Ex/79/2025	12-12-2025	N Satyanarayana Vs National Labour Cooperatives Federation of India Limited	Naresh Talwar	8510009009	vls.co.lawfirm@}gmail.com	10-12-2025
				Commercial Suit	CS (COMM)/1025/2025	13-12-2025	Badri Prasad Goyal Vs Gannon Dunckely And Co. Ltd.	Arnab Pal	+919899399424,	palsk3@rediffmail.com	11-12-2025
				Commercial Suit	CS (COMM)/1034/2025	15-12-2025	STATE BANK OF INDIA Vs MR. DEVENDER	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	12-12-2025
				Commercial Suit	CS (COMM)/1038/2025	16-12-2025	SH. PIYUSH MATHUR Vs M/S. BIOME AIR PURIFIER PVT. LTD. AND ORS.	Pashupati Singh Yadav	8700295024	dashmaheswar73@gmail.com	12-12-2025
				Commercial Suit	RP/15/2025	18-12-2025	M/S NAKSH JEWELLERS Vs RISHI SEHDEV AND ANR.	Chaaitanya Jain	8585954922	Advanshul.s@gmail.com	11-12-2025
				Commercial Suit	CS (COMM)/1052/2025	18-12-2025	PUNJAB NATIONAL BANK Vs MS. SANJANA CHHABRA	Vikram Gola	9811244209	Vikramgola2010@gmail.com	16-12-2025
				Commercial Suit	CS (COMM)/1054/2025	18-12-2025	MASCOT HEALTH SERIES PVT. LTD. Vs MS. TRIPTI SRIVASTAVA	Naveen Chandra	9810078786	advocatenaveenchandra@gmail.com	04-12-2025
				Execution Petition	EXECUTION (COMM.)/404/2025	19-12-2025	M/S KAPAS TECHNO FABRS PVT. LTD. Vs M/S Q N TRADERS	Vijay Waghey	9810244197	wagheyvi@yahoo.co.in	12-12-2025
				Commercial Suit	CS (COMM)/1077/2025	23-12-2025	BANK OF BARODA Vs JAGBIR	Eram Khan	9717099220	eramadv2000@gmail.com	18-12-2025
				Commercial Suit	CS (COMM)/1083/2025	23-12-2025	UNION BANK OF INDIA Vs MEENA DEVI AND ANR.	AYUSH KUMAR	9971839717	advpriyamagrawal@gmail.com	19-12-2025
				Commercial Suit	CS (COMM)/1084/2025	23-12-2025	UNION BANK OF INDIA Vs SHAKUNTLA AND ANR.	AYUSH KUMAR	9971839717	advpriyamagrawal@gmail.com	19-12-2025
				Commercial Suit	Misc DJ/1382/2025	06-12-2025	VATIKA LIMITED AND ANR Vs MS. VANDANA KHATTAR	---	---	---	06-12-2025
				Commercial Suit	CS (COMM)/1085/2025	18-12-2025	VIVEK KHANNA AND ANR. Vs GMS CONSULTANT PRIVATE LIMITED	PUBLIC PROSECUTOR	---	---	18-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Commercial Suit	CS (COMM)/1094/2025	26-12-2025	COMAC INDIA PVT. LTD. Vs MR. CLEAN AND ORS.	Kunal Kukreja	9871236226	whilcandblacklawycrs@gmail.com	22-12-2025
				Commercial Suit	CS (COMM)/1096/2025	26-12-2025	GURUJI KA ASHRAM TRUST Vs P J SIKAND AND ORS.	Pardeep Dahiya	9717720707	akshitagoyal121@gmail.com	24-12-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH- EAST	Commercial Suit	Commercial Suit	CS (COMM)/1050/2025	17-12-2025	SPG SHIPPING PVT. LTD. VS. P. K. FINE FOODS THROUGH ITS PARTNER	AMOGH NATH PAL	7827770007	Advocateamogh@gmail.com	12-12-2025
					CS (COMM)/1067/2025	22-12-2025	BANK OF BARODA VS. CHANDERERAM KHAN BHAN	ERAM KHAN	9717099220	eramadv2000@gmail.com	18-12-2025
					CS (COMM)/1076/2025	22-12-2025	M/S G & G RMC SOLUTION VS. M/S H.S. BUILDTECH AND ORS.	SUMIT KUMAR	9711791072	sumit_yadav1984@yahoo.in	17-12-2025
					CS (COMM)/1080/2025	23-12-2025	M/S GRYPHON APPLIANCES LTD. VS. M/S ALPAS CORPORATION	ASHWANI KUMAR	9811113569	advocateashwanikr@gmail.com	19-12-2025
					MISC DJ/1377/2025	22-12-2025	BEC CONDUCTS PRIVATE LIMITED VS. S.R. ENGINEERING	RUCHIN MIDHA	9650033995	ruchin7@gmail.com	19-12-2025
					CS (COMM)/1087/2025	23-12-2025	Gleneagles Healthcare India Private Limited Vs. One 97 Communications Limited	BHARGAVI KANNAN	+919870108783	bhargavikamrnnalv@grnail.com	22-12-2025
					CS (COMM)/1089/2025	23-12-2025	UNION BANK OF INDIA VS. GEETA AND ORS.	PRIYAM AGRAWAL	9971839717	priyamagrawal@gmail.com	19-12-2025
					CS (COMM)/1016/2025	11-12-2025	M/S THE TIMES TRAVEL VS. M/S NARBADA TRAVEL	KARAN NAGPAL	+91-9999641617, 9354379617,	karannagpal1991@gmail.com/Karan@querylegal.in	09-12-2025
					OMP (I) (COMM.)/112/2025	01-12-2025	TATA CAPITAL HOUSING FINANCE LTD. VS. KAILASH NATH SINGH	ANAND SHARMA	9971550603	office@anandsharmaassociates.com	24-11-2025
					CS (COMM)/972/2025	01-12-2025	UNITED INDIA EXPORTS VS. SATSHAHZEB ACCURATE EXIM PRIVATE LIMITED	SHAHZEB AHMED	9911150016	office@acechambers.in	20-11-2025
					CS (COMM)/973/2025	01-12-2025	STATE BANK OF INDIA VS RAJ KUMAR	SHIV K. TYAGINA AND ASSOCIATES	NA	NA	27-11-2025

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					CS (COMM)/976/2025	01-12-2025	KALPWISH CONCEPTS LLP VS. SATYA M/S LDD BIOSCIENCE PRIVATE PRAKASH LIMITED BHARDWAJ		9871260076	law.spbhardwaj@gmail.com	26-11-2025
					CS (COMM)/977/2025	01-12-2025	SANJEEV KUMAR VS. AMRITA RAJENDRA VERMA YADAV		9312046733	yadavrazen@gmail.com	22-11-2025
					CS (COMM)/978/2025	01-12-2025	CANARA BANK VS. JATINDER ANSHUMAN ARNEJA PARTNER AND SRIVASTAVA GUARANTOR OF M/S JATINDER BROTHERS		-9990042642	NA	20-11-2025
					CS (COMM)/1000/2025	06-12-2025	M/S USHA ALUMINIUM PVT. LTD. JAIN & VERMA VS. ABANOS FURNITURE PVT. ASSOCIATES LTD.		9660729214	e3legal@gmail.com	24-11-2025
					CS (COMM)/1001/2025	06-12-2025	ZAHOO AHMED VS. AMIT MOHD. BHATIA RASHID		9811225408	NA	19-11-2025
					CS (COMM)/1010/2025	09-12-2025	BENTLEY SYSTEMS INC. AND SHANTANU ANR. VS. ANTO BERCHMANS SAHAY JESURAJ AND ANR.		0120-4059300	shantanu@anandand anand.com	05-12-2025
					EXECUTION (COMM.)/387/2025	01-12-2025	POONAM BHARDWAJ VS. DR. T. M.N. SIDDIQUI CHANDRAN		9810126707	NA	26-11-2025
					EXECUTION (COMM.)/388/2025	01-12-2025	BOJ LIMITED YUGEN KISHA VS. CHIRAYU JAIN GIRISH SHARMA		7406073670	chamberschirayuj@gmail.com	21-11-2025
					EX.-Award by Arb./11/2025	02-12-2025	KOGTA FINANCIAL INDIA LTD. Ankur Katyal VS. DURGESH		9811809439	ankurkatyal@asklegal.co.in	24-11-2025
					M-Ex/74/2025	02-12-2025	HINDUSTAN PREFAB LTD. VS. PARVEEN CENTRAL RESERVE POLICE MEHDIRATTA FORCE		9810042189	parveenmehdiratta@hotmail.com	02-12-2025
					EXECUTION (COMM.)/392/2025	03-12-2025	GSI ENTERPRISES PRIVATE VALI AND CO. LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED		9910358225	office@vali.co.in	24-11-2025
					Ex. COMM-Award by Arb. Comm./109/2025	09-12-2025	KOTAK MAHINDRA PRIME LTD. ERUDITE VS. PINKU CHAUHAAN LEGAL, KUSHAL KUMAR		7009793548	Rishabh.eruditelegal@gmail.com	25-11-2025
					EXECUTION (COMM.)/399/2025	09-12-2025	VIDHUR KOHLI VS. MANOJ AVTAR SINGH KAPOOR AND ASSOCIATES		9810910333	avtarsingh78@yahoo.com	05-12-2025

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					EXECUTION (COMM.)/401/2025	15-12-2025	RAJYESH KUMAR PATNI VS. WALNUT PICTURES	JITIN TEWATHIA	9899934315	NA	11-12-2025
					M-Ex/81/2025	16-12-2025	FRIEGHT BRIDGE LOGISTICS PVT. LTD. VS. AMBASSADOR LOGISTICS PVT. LTD.	ARVIND KUMAR SINGH	8800849986	advaks@yahoo.co.in	13-12-2025
					EXECUTION (COMM.)/405/2025	19-12-2025	MOHD. IDREES VS. DEEPS MANNIQUINS	NA			19-12-2025
					EX/361/2025	23-12-2025	J.H.PARABIA TRANSPORT PRIVATE LIMITED COMPANY JT. D ZARKSIS JAHANGIR PARABIA VS. ZAGSON ENGINEERING	NA			NA
					EXECUTION (COMM.)/407/2025	23-12-2025	MESSERS H DOHIL CONSTRUCTIONS CO. PVT. LTD. VS. MESSERS BBN FINCON PVT. LTD.	MANCHANDA AND CO.	9811010461	info@manchandco.co m	22-12-2025

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34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH- DISTRICT EAST	30	CS(Comm)	990/2025	03.12.2025	Petra Global Logistic Pvt. Ltd. Vs Thermoking & Anr.	Lalit Sharma	9810299997	lalit.sharma@hotmail.com	19.11.2025
				Execution	398/2025	03.12.2025	M/S Fishpond Design Studio Vs 12 Cure pvt ltd	Deepak Kumar	9958688517	DEEPAKMENON1986@GMAIL.COM	01.12.2025
				CS(Comm)	1008/2025	03.12.2025	M/s Usha Aluminium Vs Abanos furniture	Nancy Jain	9660729214	e3legal@gmail.com	01.12.2025
				CS(Comm)	993/2025	03.12.2025	Krishan Chawla Vs Sanjeev Jain	Shubhankar Sen Gupta	9636359055	shubhankarsen@gmail.com	28.11.2025
				CS(Comm)	1013/2025	09.12.2025	M/S Twenty four Secure Services Vs M/S Rolta	Aayush Kumar	8527274542	aayush@rvslegal.in	04.12.2025
				Execution	110/2025	10.12.2025	M/S Sundram Finance Vs Anand Kumar	Nitin Mehta	9773667288	advocate.mehtaassociate09@gmail.com	13.11.2025
				CS(Comm)	1018/2025	11.12.2025	Deepak Agarwal Vs M/S A.V Hospitality	Puneet Dhawan	9899141610	aorpuneet@gmail.com	13.11.2025
				CS(Comm)	1030/2025	13.12.2025	Vijay Agarwal Vs M/S DC Project	Pawan Kumar Mittal	9873938816	mittalpk08@Gmail.com	11.12.2025
				CS(Comm)	1029/2025	13.12.2025	Ms. Akansha Gupta Vs M/S New Shop	Harsh Goyal	9711513525	goyal.harsh345@gmail.com	11.12.2025
				CS(Comm)	1036/2025	15.12.2025	State Bank of India Vs Mr Ganesh Wakchaure	Shuchita Dixit	8896932838	agnihotrisuchita@gmail.com	12.12.2025
				CS(Comm)	1047/2025	17.12.2025	Rohit Agarwal Vs The State Bank of India	Bhuvnesh Sehgal	9810149006	sehgalbhuvnesh2gmail.com	16.12.2025
				CS(Comm)	1066/2025	20.12.2025	Vinay Sharma Vs Veer Raju Kanakam	Apoorva Thakral	9873046401	apoorva@saanco.in	19.12.2025
				CS(Comm)	1069/2025	22.12.2025	Bank of Baroda Vs Sanoj Kumar	Eram Khan	9717099220	eramadv20002gmail.com	16.12.2025

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				CS(Comm)	1068/2025	22.12.2025	Bank of Baroda Vs Anita		Eram Khan	9717099220	eramadv20002gmail.com	18.12.2025
				CS(Comm)	1071/2025	22.12.2025	Canara Bank Vs Anita Devi		Fahad Khan	9219701292	fahadadvocatekhan2gmail.com	19.12.2025
				CS(Comm)	1060/2025	18.12.2025	Mannan R.Dattah Vs Mo Shadab		Shubham Verma	8439151682	vermashubham9352gmail.com	17.12.2025
				Misc DJ	1370/2025	20.12.2025	Indian Overseas Bank Vs M/S Arora Namkeen		Surendra Kumar	8130522481	surendralawoffices@gmail.com	02.12.2025
				Execution	393/2025	03.12.2025	Sandeep Gupta Vs M/S Pand G		Ravinder Kumar	9910617978	advarp26@gmail.com	19.11.2025
				OMP(I)(Comm)	115/2025	23.12.2025	Car 24 Services Vs Ayush		Rahul Chauhan	9971891788	INFO@AUALEGAL.COM	22.12.2025
				CS(Comm)	1086/2025	23.12.2025	Union Bank of India Vs Sunita		Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	19.12.2025
				CS(Comm)	1088/2025	23.12.2025	Union Bank of India Vs Chandra		Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	19.12.2025
				Misc DJ	1383/2025	23.12.2025	Montu Mandal Vs Ms Roshni		Chandra Shekhar	9810209981	legal-shebang@gmail.com	20.12.2025
				Misc DJ	1390/2025	24.12.2025	Sandeep Gupta Vs M/S Pand G		Ravinder Kumar	9910617978	advarp26@gmail.com	22.12.2025
35	MS. VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 Block II		CS (COMM)/971/2025	MANTU MANDAL Vs KARMKANDI LTD.	01-12-2025		CHANDRA SHEKHAR YADAV	9810209981	legal.shebang@gmail.com	26-11-2025
					Ex. - Award by Arb./13/2025	KOGTA FINANCIAL INDIA LTD Vs VIRENDER SINGH	02-12-2025		ANKUR KATYAL	9811809439	ankurkatyal@asklegal.co.in	02-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/983/2025		UNILINE ENERGY SYSTEMS Vs TANISI IT SERVICES PVT. LTD.	03-12-2025	SANCHIT GOYAL	9999605495	advsanchitgoyal@gmail.com	27-11-2025
					CS (COMM)/988/2025		MUHAMMAD RAFIK Vs ARVIND JAIN	03-12-2025	AYYUB AHMAD	9811661342, 9212661342	ayyubahmad@gmail.com	01-12-2025
					CS (COMM)/998/2025		ALKA AGGARWAL Vs AKASH TIWARI	05-12-2025	SHARAD JAIN	8860499812	advsharadjain@grnail.com	17-11-2025
					CS (COMM)/1003/2025		Shalendra Singh Vs sudhir power projects ltd	06-12-2025	SACHIN KR. JAIN	9873586359	SKJAINADVOCATE9@gmail.com	02-12-2025
					CS (COMM)/1011/2025		COMAC INDIA PVT LTD Vs PEYUSH TRADERS	09-12-2025	KUNAL KUKREJA	9871236226	whilcandblacklawyersfiyjgmail.com	22-11-2025
					CS (COMM)/1015/2025		M S Welcon Fabtech India Vs Ahluwalia Contract (I) Limited	10-12-2025	MOHD. ZUBAIR	9810070449	ADVZUBAIR70@GMAIL.COM	08-12-2025
					EXECUTION (COMM.)/400/2025		BHAWARLAL RIDAMALJI MUNOT Vs RDEVIS ENGINEERS PRIVATE LIMITED	11-12-2025	MUKESH AGGARWAL	9811365575	mukesh_aggarwalx25a@yahoo.co.in	08-11-2025
					CS (COMM)/1022/2025		BANK OF INDIA Vs POOJA TYAGI	12-12-2025	AMRENDRA NATH SHUKLA	advamrendra22@gmail.com	advamrendra22@gmail.com	10-12-2025

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					CS (COMM)/1026/2025	13-12-2025	SHRI VIJAY KUMAR AGGARWAL THROUGH HIS AR Vs M/S SUN INDUSTRIES		RITU GUPTA	9811249331	legalteam.plc@gmail.com	09-12-2025
					OMP (COMM.)/70/2025	15-12-2025	Amit Kumar Rai Vs Rajendra Pradhaan		AMRENDRA KUMAR GIRI	9990298248	amrendrakg@gmail.com	25-09-2025
					CS (COMM)/1031/2025	15-12-2025	Vikram Wasandi Proprietor of Saga Papers Vs BPI INDIA PRIVATE LIMITED		ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	28.11.2025
					Misc DJ/1347/2025	15-12-2025	OM PRAKASH Vs NIVA BUPA HEALTH INSURANCE CO LTD		GUFRANALI	9868671320	gufranadv79@gmail.com	19.11.2025
					CS (COMM)/1041/2025	16-12-2025	MESSERS GREAT GALLON VENTURE LTD Vs MESSERS A TO Z TRADE LINK P LTD		N.P Singh	8510005604	npsinghandassociates@gmail.com	11.12.2025
					CS (COMM)/1042/2025	16-12-2025	BANK OF BARODA Vs SHRAWAN KUMAR		Nirmal kumar	9953128141	amb.nirmal@gmail.com	12.12.2025
					CS (COMM)/1043/2025	16-12-2025	BANK OF BARODA Vs ANEESHA SHARMA		Nirmal kumar	9953128141	amb.nirmal@gmail.com	12.12.2025
					CS (COMM)/1044/2025	16-12-2025	BANK OF BARODA Vs DIMPY JOHN		Nirmal kumar	9953128141	amb.nirmal@gmail.com	12.12.2025

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					CS (COMM)/1046/2025		artesa Living Pvt Ltd Vs payal mittal	17-12-2025	Mukesh kumar	9711694968	shekhawatilegal@yahoo.in	10-12-2025
					CS (COMM)/1048/2025		MUKESH KUMAR Vs SAMVARDHANA MOTHERSON HAMAKYOREX ENGINEERED LOGISTIC LTD	17-12-2025	H. K PANDA	9213188157	pandarishikesh308@gmail.com	07.03.2025
					CS/COMM/1051/2025		UNION BANK OF INDIA V/S M/S HOLLY CRAFT		AKHILGUPTA	9811085046	gupta26a@yahoo.co.in	05.12.2025
					CS/COMM/1058/2025		BANK OF BARODA V/S KUSHAL	17-12-2025	ERAM KHAN	9717099220	eramadv2000@gmail.com	17.12.2025
					MISC DJ/1364/2025		MR. ANIL BANA V/S SM FINLEASE	19.12.2025	neeraj gautam	9810338446	gautamneeraj19@gmail.com	18.12.2025
					CS/COMM/1072/2025		HALDIRAM INDIA PVT. LTD. V/S BABA HALDIRAM & ANR.	22.12.2025	Mohd. Bilal	9958000637	akansha385@gmail.com	10.12.2025
					EXECUTION (COMM.)/408/2025		SPARSH FASHION LTD V/S BAJAJ ENTERPRISES	24.12.2025	HARSHIT JAIN & ASSOCIATES	9899113806	contact@harshitjain.co.in	18.11.2025
					CS/COMM/1092/2025		GUJRAL RESTAURANTS MANagements Pvt Ltd V/S SKY HIGH	24.12.2025	M.P BHARGAVA	9560016017	madhurprabhat@gmail.com	19.12.2025

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					CS/COMM/944/2025	INTERCORP BIOTECH V/S NUTRAX BIOTECH PVT. LTD	21.11.2025	RAJAT MATHUR	9811556470	rajat.mathur@bsmla wassociates.com	14.11.2025
					CS/COMM/979/2025	BENTLEY SYSTEM V/S ROTHER LEHMANN	21.11.2025	ANKUR KATYAL	9811809439	ANkurkatyal@askleg al.co.in	17-11-2025
					CS/COMM/980/2025	BENTLEY SYSTEM V/S DETHEL DESIGN SOLUTIONS	21.11.2025	ANKUR KATYAL	9811809439	ankurkatyal@asklegal .co.in	13.11.2025
					CS/COMM/1095/2025	PRITAM CHHABRA V/S NEERAJ KUMAR JAIN	26.12.2025	SANTOSH CHAUDHARY	9811102173	vineetchaudhary21 @gmail. com	24.12.2025
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	3367/2025	03-12-2025	MANJU B PVT. LTD. VS CHITRA DIDWANI	SH BHANU GUPTA	9953546358	guptabhanu197@gma il.com	03.12.25
			209	CS COMM 74	3368/2025	03-12-2025	STATE BANK OF INDIA VS DHAJENDRA KUMAR	MS SHALINI UPADHYAY	9899408618	shaliniupadhyay.advo cate@gmail.com	03.12.25
			209	CS COMM 74	3372/2025	03-12-2025	GURATH PHARMA P. LTD. VS MORPEN LTD.	TANUJA SHARMA	8527118714	advocatetanuja1885 @gmail.com	03.12.25
			209	CS COMM 74	3374/2025	03-12-2025	BANK OF BARODA VS KUNAL SHARMA	SH UMESH JOSHI	9910568669	advumeshjoshi@gma il.com	03.12.25
			209	CS COMM 74	3380/2025	04-12-2025	STATE BANK OF INDIA VS RAMPAL	MS SHALINI UPADHYAY	9899408618	shaliniupadhyay.advo cate@gmail.com	03.12.25
			209	CS COMM 74	3387/2025	04-12-2025	BANK OF BARODA VS NILESH	MS SUDHA SHUKLA	9899918203	advsudhashukla@gm ail.com	04.12.25
			209	CS COMM 74	3407/2025	06-12-2025	RAMKESH SHARMA VS DELHI URBAN SHELTER IMPROVEMENT BOARD	SH KUMAR SUSHOBHAN	9810137773	advocatesushobhan@ gmail.com	05.12.25

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			209	CS COMM 74	3409/2025	06-12-2025	ROHIT SACHDEVA VS S K ATIYAR RAHMAN	SH ARSH BHALLA	9711575152	legalbhalla@gmail.co m	06.12.25
			209	CS COMM 74	3438/2025	09-12-2025	BANK OF INDIA VS RAJESH	SH VARUN SHARMA	9811161300	adv.varunsharma@g mail.com	09.12.25
			209	CS COMM 74	3451/2025	10-12-2025	ELPRON EXCHANGE WATERS ENGG. PVT. LTD. VS AVINASH SHARMA	SH PRAMOD SINGH	9871724396	chauhanpramod833 @gmail.com	10.12.25
			209	CS COMM 74	3473/2025	11-12-2025	UNITED METALIK P LTD. VS GAURAV SRIVASTAVA	SH GURKAMAL HORA AROA	9811208191	g3alegal@gmail.com	11.12.25
			209	CS COMM 74	3475/2025	11-12-2025	3D COMPUTING VS MANAS DAS	SH YOGESH KUMAR GOEL	9289470666	ykgael55@gmail.com	11.12.25
			209	CS COMM 74	3504/2025	15-12-2025	CANARA BANK VS SATPAL SINGH CHAUDHARY	SH SHORYA GOEL	8800313195	Parth_tandon28@ya hoo.co.in	13.12.25
			209	CS COMM 74	3508/2025	15-12-2025	OMNI FUTURE OF SURFACE PMS LTD. VS SPACE TIME MEDICAL SYSTEM AND HOSPITAL FURNITURE	GYAN MITRA	9891240460	gyanmita9@gmail.co m	15.12.25
			209	CS COMM 74	3539/2025	17-12-2025	JASPAL SINGH VS OM SAIMS HEALTHCARE THRU RADHY SHYAM	PRATISH THA MAJUMDAR	9873079397	thejusticeallyofficial @gmail.com	16.12.25
			209	CS COMM 74	3592/2025	20-12-2025	KRYSTAL TRADERS VS 3S MULTIVENTURES P LTD.	SH ANURAG GUPTA	8588862272	anurag.aretilegal@g mail.com	20.12.25
			209	CS COMM 74	3596/2025	20-12-2025	SURENDER SURI VS HITESH KOHLI	SH ROHIT SINGHA	9811751675	hotservelegal@gmail. com	20.12.25
			209	CS COMM 74	3621/2025	03-01-2026	KAMDHENU RICE MILL VS FOOD CORPORATION OF INDIA	SH GAGAN KUMAR	9971287776	advsunilsinghp@gma il.com	23.12.25
			209	CS COMM 74	3627/2025	03-01-2026	SHRI RAM MOHAN GUPTA PROP MS GUPTA AUTO DEALS VS OM PRAKASH YADAV PROP MS SONA AUTO FINANCE	SH S K ARYA	9958314706	aandalegal24@gmail. com	23.12.25
			209	CS COMM 74	3632/2025	03-01-2026	RAM MOHAN GUPTA PROP GUPTA AUTO DEALS VS OM PRAKASH YADAV PROP SONA AUTO FINANCE	SH S K ARYA	9958314706	aandalegal24@gmail. com	23.12.25

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			209	CS COMM 74	3642/2025	24-12-2025	PARASNATH LOOMTEX PVT. LTD. VS SHUBH INTERPRISES	SH LAVKUSH	8808633231	lavkush1979@gmail.com	23.12.25
			209	OMP COMM73	3652/2025	26-12-2025	P K A CAPITAL PVT. LTD.VS HITANI ENTERPRISES PVT. LTD.	SH AJAY KOHLI	9910040471	kohlisobti@gmail.com	24.12.25
			209	CS COMM 74	3659/2025	26-12-2025	PUNJAB NATIONAL BANK VS ANURAGINI MALIK	SH DEEPAK SINGH	9999170066	D221173@GMAIL.COM	24.12.25
			209	CS COMM 74	3690/2025	03-01-2026	SWATI HANAD VS MARRY KON PAINT, NITIN GARG	SH PRADEEP KUMAR SHARMA	9350516145	sharma.pradeepkumar3300@gmail.com	31.12.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	3342/2025	02-12-2025	SHRI RAM MOHAN GUPTA VS UDAYVEER	SH S.K.ARYA	9958314706	aandalegal24@gmail.com	01.12.25
			101	CS COMM 74	3354/2025	02-12-2025	UNION BANK OF INDIA VS EXPORT KING PVT. LTD. AND ORS	SH AMIT KUMAR MISHRA	9717743446	amitmishramanu14@gmail.com	02.12.25
			101	CS COMM 74	3371/2025	04-12-2025	BHARTI GOYAL VS NAVEEN GUPTA	SH MOHIT BHARDWAJ	9811070701		03.12.25
			101	CS COMM 74	3388/2025	06-12-2025	LEPAKSHI TUBES PVT. LTD. VS B N SHANKER SUBRAMANIUM	SH YUDHISTAR SHARMA	9818555913	lexlionlawchambers@gmail.com	04.12.25
			101	CS COMM 74	3392/2025	06-12-2025	CHEMSYNTH DRUGS AND PHARMACEUTICALS PVT. LTD. VS ALCHEMYMEDICINE PVT. LTD.	SH R.C.TIWARI	9868118015	rctiwariadv@gmail.com	04.12.25
			101	CS COMM 74	3417/2025	06-12-2025	BANK OF BARODA VS KISHAN NAGAR	SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	06.12.25
			101	CS COMM 74	3460/2025	08-12-2025	BOB VS PANKAJ SABHARWAL PROP SABHARWAL ENTERPRISES	MS SUDHA SHUKLA	9899918203	advsudhashukla@gmail.com	10.12.25
			101	CS COMM 74	3564/2025	19-12-2025	RANCHODMAL POONAMKISH RATHOD PROP BHARAT LIGHT HOUSE VS SHALINI BANSAL PROP BANSAL WIRES	SH DHARMENDRA YADAV	9650508945	advdk.yadav79@gmail.com	18.12.25
			101	CS COMM 74	3617/2025	22-12-2025	CHEMSYNTH SYNERGIES VS AMREE SOFT CAPS	SH R.C. TIWARI	9868118015	rctiwariadv@gmail.com	22.12.25

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			101	CS COMM 74	3667/2025	26-12-2025	PUNJAB NATIONAL BANK VS JAYANT D KASHYAP	SH DEEPAK SINGH	9999170066	D221173@GMAIL.COM	26.12.25
			101	CS COMM 74	3681/2025	03-01-2026	AVJ GLOBAL VENTURE PVT. LTD. VS PARTH STONE	SH SURYANS AGRRWAL	9811329325	mani.abhay@gmail.com	27.12.25
			101	CS COMM 74	3684/2025	05-01-2026	STATE BANK OF INDIA VS CHEENU SHARMA	SH SURESH KUMAR SHARMA	9810099445	suresh.sharma717@gmail.com	29.12.25
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S.(COMM)	147/2025	01-12-2025	STATE BANK OF INDIA Vs ABHILASH MITTAL	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	27-11-2025
			---do--	C.S.(COMM)	148/2025	01-12-2025	NITIN RASTOGI Vs SHAILI TYAGI	HAMANSHU GUPTA	8527962690	sba.himanshu@gmail.com	29-11-2025
			---do--	C.S.(COMM)	149/2025	08-12-2025	IDBI BANK LTD Vs SAPNA DEVI	VIVEK KUMAR	9811867703	kumarvivekadv@gmail.com	06-12-2025
			---do--	C.S.(COMM)	150/2025	09-12-2025	RUVIENT PRIVATE LIMITED Vs MOCKBOARD EDUTECH PRIVATE LIMITED	ALOK SHARMA	9953433853	aloksharma@live.com	05-12-2025
			---do--	C.S.(COMM)	151/2025	11-12-2025	HAJI WASIQ AHMED Vs AWEZ	MOHD HASAN	8860404848	sahoo.heema@gmail.com	10-12-2025
			---do--	C.S.(COMM)	152/2025	11-12-2025	HAJI WASIQ AHMED Vs MOHD ZUBAIR	MOHD HASAN	8860404848	sahoo.heema@gmail.com	10-12-2025
			---do--	C.S.(COMM)	153/2025	12-12-2025	BADAR ABBAS Vs BHUSHAN KUMAR SHARMA	BRIJESH KUMAR SHARM	9899222783, 9136609699	lawsolutionpoint@gmail.com	11-12-2025
			---do--	C.S.(COMM)	154/2025	18-12-2025	STATE BANK OF INDIA Vs HIMANSHU RATHOR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	17-12-2025
			---do--	C.S.(COMM)	155/2025	18-12-2025	STATE BANK OF INDIA Vs MOHD VASEEM	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	17-12-2025
			---do--	C.S.(COMM)	156/2025	20-12-2025	STATE BANK OF INDIA Vs SEEMA CHAUHAN PROPRIETOR OF RANA AGRICULTURE INDUSTRIES	SUCHITA DIXIT	8896932848	agnihotrisuchita@gmail.com	19-12-2025

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			---do--	C.S.(COMM)	157/2025	23-12-2025	V K METAL Vs SUPERIOR INDUSTRIES LTD & ORS.	SANJEET KUMAR	9540421497	sanjeetadvocate@gmail.com	20-12-2025
			---do--	EX. (COMM)	98/2025	01-12-2025	MOHD AMIR Vs DIWAN SINGH YADAV	MOHD SARFRAJ	-	-	27-11-2025
			---do--	EX. (COMM)	99/2025	01-12-2025	SH VIKASH NAHAR Vs MS ARVIND KUMAR AND SONS	SIDHANT DHINGRA AND ASSOCIATES	9650677902	adv.sidhantdhingra@gmail.com	27-11-2025
			---do--	EX. (COMM)	100/2025	06-12-2025	CACHET PRAMECUTICALS PVT LTD Vs DYNAMIC MEDIWAVES PVT LTD	AKSHAY KUMAR CHAUHAN	8285312893	akshayrajput54@gmail.com	04-12-2025
			---do--	EX. (COMM)	101/2025	11-12-2025	PREM LATA JAIN AND ANR Vs JITENDER SINGH	AMIT JAIN	9911525000	amitoswal14@gmail.com	09-12-2025
			---do--	EX. (COMM)	102/2025	12-12-2025	UNION BANK OF INDIA Vs REKHA	RAVI KUMAR	9911118926	advocateravi79@gmail.com	10-12-2025
			---do--	EX. (COMM)	103/2025	15-12-2025	POONAM AGGARWAL PROPRIETOR TRYCA PRODUCTS Vs JAGDISH PROPRIETOR ANSHU ENTERPRISES	-	-	-	-
			---do--	EX. (COMM)	104/2025	17-12-2025	PREHLAD RAI GARG Vs YES SIRS CATERING SERVICES PVT LTD	SAHIBA SINGH	9873435255	sahibasingh1192@yahoo.in	16-12-2025
			---do----	EX.(COMM) AWARD	27/2025	01-12-2025	UGRO CAPITAL LTD Vs VIRAT FITNESS	SANJAY KUMAR SINGH	9999310970	sanjayksingh.adv@gmail.com	20-11-2025
			---do----	EX.(COMM) AWARD	28/2025	09-12-2025	KOGTA FINANCIAL INDIA LTD Vs ASFAK MOHD	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.co.in	09-12-2025
			---do----	EX.(COMM) AWARD	29/2025	11-12-2025	KOTAK MAHINDRA PRIME LTD. Vs MOHD AKRAM	SAGAR MISHRA	7053284188	sagarmishra2490@gmail.com	28-11-2025
			---do----	EX.(COMM) AWARD	30/2025	23-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs CHOUDHRY MEHKAR SINGH	DEEPAK YADAV	9999980081	deepkayadavadvocate@gmail.com	16-12-2025
			---do----	EX.(COMM) AWARD	31/2025	23-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs SUDHIR SINGH	DEEPAK YADAV	9999980081	deepkayadavadvocate@gmail.com	16-12-2025

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			---do----	EX.(COMM) AWARD	32/2025	24-12-2025	KOTAK MAHINDRA BANK LTD Vs NASIM KHAN	MONTY SINGH	9999988060	advmontysingh@gmail.com	03-12-2025
			---do----	MISC DJ	413/2025	01-12-2025	NAR DEVELOPERS PVT LTD Vs RAJ IRON AND CONSTRUCTION PVT LTD	ARUN KUMAR	9868227076	adv.arunkr@gmail.com	28-11-2025
			---do----	MISC DJ	414/2025	01-12-2025	BEENA TRIPATHI Vs VIJAY BANSAL	BRAHAM PAL	9811117255	bpsingh9811@gmail.com	29-11-2025
			---do----	MISC DJ	423/2025	09-12-2025	RESHMA COLLECTION Vs NYSAA RETAIL VENTURE PVT LTD	NAEEM AHMED	9210386190	naeemadv2021@gmail.com	09-12-2025
			---do----	MISC DJ	429/2025	18-12-2025	JOY BATH FITTINGS THROUGH ITS PROPRIETOR VISHRAM SINGH Vs MAA KALI EMPORIUM	DUSHYANT BHARGAVA	9013173324	bhargavalegal@gmail.com	18-12-2025
			---do----	MISC DJ	431/2025	22-12-2025	BANK OF BARODA Vs AJAY KUMAR PANDEY	CHITRA SINGH	-	-	19-12-2025
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	03-12-2025	CS (COMM)/681/2025	State Bank of India Vs Deep Narayan Yadav	Rohit Kumar Mahiya	9811139553	rmahiya31O@gmail.com	26.11.2025
			301, New Court Building	CS (COMMERCIAL)	03-12-2025	MISC DJ/1087/2025	Amrit trading company Vs Shukla Hardware and Machinery Store	Jai Kimar	9568204722	jk.sinha07@gmail.com	30.11.2025
			301, New Court Building	CS (COMMERCIAL)	04-12-2025	Ex. - Award by Arb./59/2025	UGRO CAPITAL LTD Vs USHA TRADING COMPANY	Sanjay Kumar Singh	9810318803	leagumdelhi@gmail.com	03.12.2025

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			301, New Court Building	CS (COMMERCIAL)	04-12-2025	Ex. - Award by Arb./60/2025	KOGTA FINANCIAL INDIA LTD Vs NAFEES AHMAD	Ankur Katiyal	9811809439	ankurkatiyal@asklegal .co.in	03.12.2025
			301, New Court Building	CS (COMMERCIAL)	04-12-2025	Ex. - Award by Arb./61/2025	KOGTA FINANCIAL INDIA LTD Vs ZAKIR	Ankur Katiyal	9811809439	ankurkatiyal@asklegal .co.in	03.12.2025
			301, New Court Building	CS/COMMERCIAL	06-12-2025	CS (COMM)/685/2025	FCB GARMENT TEX INDIA PVT LTD Vs Maa Garments	Arpit jain	9811595800	arpitjain2099@gmail .com	13.11.2025
			301, New Court Building	CS (COMMERCIAL)	08-12-2025	CS (COMM)/688/2025	Progressive Auto Sports Vs Anil Kumar Gupta	Praveen Mahajan	9810620827	Advocatemahajan27 @gmail.com	28.11.2025
			301, New Court Building	CS (COMMERCIAL)	09-12-2025	CS (COMM)/690/2025	STATE BANK OF INDIA Vs NARENDER KUMAR	Paras Agarwal	9810600656	parasaggarwaladv@g mail.com	04.12.2025
			301, New Court Building	CS (COMMERCIAL)	12-12-2025	CS (COMM)/699/2025	ABHYUDAYA TELE INFRA Vs Zudio Trent ltd	A K DANISH	9810706377	advocatezeemkhan1 @gmail.com	04.12.2025
			301, New Court Building	CS (COMMERCIAL)	12-12-2025	CS (COMM)/700/2025	MOHAMMAD SAGIR MALIK Vs AZHAR BASHIR	Osama Suhail	9717345345	osamasuhailadv@gm ail.com	10.12.2025

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			301, New Court Building	CS (COMMERCIAL)	15-12-2025	OMP (COMM)/16/2025	UNION OF INDIA THROUGH CPWD Vs VOID FIRE CONSULTANTS AND ORS		Sandeep Tyagi	9811912208	sandeptyagiadv@gm ail.com	06.12.2025
			301, New Court Building	CS (COMMERCIAL)	15-12-2025	CS (COMM)/706/2025	Kanha Enterprises Vs M/s Ridhi Sidhi Enterprises		SUNITA GUPTA	9267964747	sunita0071991@gmai l.com	09.12.2025
			301, New Court Building	CS (COMMERCIAL)	16-12-2025	Ex. - Award by Arb./64/2025	KOTAK MAHINDRA PRIME LTD Vs DURGESH KUMAR		Sagar Mishra	7053284188	sagarmishra2490@g mail.com	12.12.2025
			301, New Court Building	CS (COMMERCIAL)	16-12-2025	OMP (COMM)/83/2025	(I) MONEYWISE FINANCIAL SERVICES PVT LTD Vs Manish Hoseiry		PAWAN KUMAR YADAV	7011673219	pawan1832@gmail.co m	11.12.2025
			301, New Court Building	CS (COMMERCIAL)	16-12-2025	CS (COMM)/708/2025	MANOJ TEXTILES THROUGH KARTA PRAVEEN ARORA Vs M/S Maa Vaishno Enterprises PROP OF MOHAN SHARMA		NAMRATA JOSHI	9582265779	lawaidconsultants@g mail.com	10.12.2025
			301, New Court Building	CS (COMMERCIAL)	23-12-2025	CS (COMM)/719/2025	MOHIT JAIN Vs MANI SETH		RAVI BHARGAVA	9811139553	pawan1832@gmail.co m	17.12.2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	01-12-2025	CS (COMM)/674/2025	Ruchi Collection Pvt Ltd Vs Shri Khatu Shyam Megawee MartAe LLP		Avinash Kumar Singh(P),	9871550208	advavinashkumar202 o@gmail.com	01-12-2025
			ROOM NO 208	COMMERCIAL	01-12-2025	Ex - Award by Arb/55/2025	KOTAK MAHINDRA PRIME LTD Vs VIJAY GUPTA		Sagar Mishra(P),	9811062351	mehrotra_aseem@ya hoo.co.in	01-12-2025

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			ROOM NO 208	COMMERCIAL	01-12-2025	CS (COMM)/673/2025	Canara Bank Vs Ravinder Kumar	Amit gupta(P),	9810224624	amitguptaad366@gmailcom	01-12-2025
			ROOM NO 208	COMMERCIAL	01-12-2025	CS (COMM)/677/2025	Dharampal Arora Vs Uma Devi	Nitin Sharma(P),	9599779195	not available	01-12-2025
			ROOM NO 208	COMMERCIAL	02-12-2025	CS (COMM)/678/2025	Canara Bank Vs Hrishikesh Roy	Amit gupta(P),	9810224624	amitguptaad366@gmailcom	02-12-2025
			ROOM NO 208	COMMERCIAL	03-12-2025	Execution (Comm)/252/2025	M/S BALAJI CREATIONS Vs M/S RAHUL FASHION PRIVATE LIMITED	SR. S. Bansal	9540440406	advocate.rs Bansal@gmail.com	03-12-2025
			ROOM NO 208	COMMERCIAL	03-12-2025	CS (COMM)/682/2025	KULDEEP CHAKRAVARTY Vs CHANDRA KISHOR JOSHI	M Choudhary(P),	8588826768	mpchaudhary 07@gmail.com	03-12-2025
			ROOM NO 208	COMMERCIAL	06-12-2025	CS (COMM)/687/2025	Wrap Fashion Private Limited Vs Bansal Enterprises	SUNIL OJHA(P),	8800972470	advocate.skojha@gmail.com	06-12-2025
			ROOM NO 208	COMMERCIAL	09-12-2025	CS (COMM)/689/2025	State Bank Of India Vs Braj Pal	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	09-12-2025
			ROOM NO 208	COMMERCIAL	09-12-2025	CS (COMM)/692/2025	ADEERA PACKAGING PRIVATE LIMITED Vs FIBS LOGISTICS & INDIA PRIVATE LIMITED	SIMRAN BRAR & RUCHI ANNSARI	9650204869	officesbk123@gmail.com	09-12-2025
			ROOM NO 208	COMMERCIAL	10-12-2025	CS (COMM)/695/2025	MOHD HAROON Vs JAMIATUL HUDA	Mohd Asif(P),	9818576258	advmojdashif@gmail.com	10-12-2025
			ROOM NO 208	COMMERCIAL	10-12-2025	Execution (Comm)/254/2025	MUDIT GARG Vs ARM FINANCIAL MARKETING PRIVATE LIMITED	Padam Kumar Khanna(P),	9818539988	padamkumarkhanna@gmail.com	10-12-2025
			ROOM NO 208	COMMERCIAL	13-12-2025	Execution (Comm)/255/2025	M/s Suresh Apparels Vs SHEKHAR SHARMA	Bharat Prakash(P),	9268300000	bharat.guptarkca@gmail.com	13-12-2025
			ROOM NO 208	COMMERCIAL	13-12-2025	CS (COMM)/702/2025	M G Books Vs Modern Book Distributors	Ajit Bidhuri(P),	9599338558	seemasinghad38@gmail.com	13-12-2025
			ROOM NO 208	COMMERCIAL	15-12-2025	CS (COMM)/707/2025	State Bank of India Vs Bhubnesh Sharma Proprietor of New Anuradha Engg Works	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	15-12-2025

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			ROOM NO 208	COMMERCIAL	15-12-2025	Execution (Comm)/256/2025	SMT SANGEETA Vs M/S AAR KAY FINLEASE PVT LTD	Subhash Chandra Lochakia(P),	8213861442	not available	15-12-2025
			ROOM NO 208	COMMERCIAL	16-12-2025	Execution (Comm)/258/2025	JAGDISH AND SONS INDIA LLP Vs SUSHIL KUMAR	Neelam Malik	7303296156	neelam.malik8512@g mail.com	16-12-2025
			ROOM NO 208	COMMERCIAL	16-12-2025	CS (COMM)/709/2025	Sh Akshat Jain Prop Of M/s Arihant Traders Through SPA Holder Vs M/s Lueur Vestures Pvt Ltd Through its directors	Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	16-12-2025
			ROOM NO 208	COMMERCIAL	19-12-2025	CS (COMM)/713/2025	BANK OF BARODA Vs RAJ NARAYAN SHARMA	AMIT PANCHAL(P),	9899913203	advavinashkumar202 o@gmail.com	19-12-2025
			ROOM NO 208	COMMERCIAL	19-12-2025	Execution (Comm)/261/2025	IDBI BANK LTD Vs SAHIB DHIMAN	Kunal Kumar(P),	9811191050	satish@klfindia.com	19-12-2025
			ROOM NO 208	COMMERCIAL	20-12-2025	CS (COMM)/715/2025	SHREE BANKEY BEHARI FABRICS PVT LTD Vs JAGDISH PRASAD SWAMI PROP K D JEANS	Sehdev Rana(P),	9718565756	rakeshnautiyal21@g mail.com	20-12-2025
			ROOM NO 208	COMMERCIAL	22-12-2025	CS (COMM)/717/2025	Bansal Enterprises Vs Rachil Pharma	Atul Sahi(P),	9873355153	atulsahi@live.com	22-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	CS (COMM)/724/2025	Canara Bank Vs Naman Grover	Eshu Chaudhary(P),	9711275696	eshuadvocate@gmail. com	23-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	Execution (Comm)/262/2025	SHIV KUMAR GANDHI Vs M/S MAYASHEEL RETAIL INDIA LIMITED	Manish Kumar(P),	9968466963	aormanishkumar@g mail.com	23-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	CS (COMM)/720/2025	V P INDUSTRIES Vs Vaidik Electricals	ASHOK KUMAR(P),	9811241972	vspanwar.associate20 6@gmail.com	23-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	CS (COMM)/722/2025	Robin Jain / Robin Kumar Jain Vs Santosh Kumar Gupta	Padam Kumar Khanna(P),	9818539988	padamkumarkhanna @gmail.com	23-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	CS (COMM)/723/2025	AMAR KANT JHA Vs YUVRAJ SHARMA	Hardik Vashisht(P),	8510004533	hdkvashisth@gmail.c om	23-12-2025
			ROOM NO 208	COMMERCIAL	24-12-2025	Execution (Comm)/266/2025	Mahender Kumar Gupta Vs Iqbal Singh Chhachi deceased Through LRs	Gulzar Ali(P),	9868260509	not available	24-12-2025

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			ROOM NO 208	COMMERCIAL	24-12-2025	CS (COMM)/729/2025	DEEPANKAR SHARMA Vs RAJESH TANEJA	Varun Sikka(P),	9810777375	varunsikka.adv@gmail.com	24-12-2025
			ROOM NO 208	COMMERCIAL	24-12-2025	CS (COMM)/731/2025	SUNEHREE THROUGH ITS PROP JATIN ARORA Vs THE SUNHERI STUDIO	HARSHIT KHANNA(P),	9718975363	legonomics2017@gmail.com	24-12-2025
			ROOM NO 208	COMMERCIAL	24-12-2025	CS (COMM)/728/2025	OSHO OM TEXTURES Vs KEWAL SOOTI KAPDE KI DUKAN	Mayank Shekhar Kushwaha(P),	9990849579	advocate.mskushweta@gmail.com	24-12-2025
			ROOM NO 208	COMMERCIAL	26-12-2025	CS (COMM)/732/2025	BSES YAMUNA POWER LTD Vs SANJAY KUMAR	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail.com	26-12-2025
			ROOM NO 208	COMMERCIAL	26-12-2025	OMP (COMM)/17/2025	MINISTRY OF INFORMATION AND BROADCASTING Vs KULWANT SINGH	Vertika Sharma(P),	9811542620	chambervertikasharma@gmail.com	26-12-2025
41	SH. SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SANJAY SHAHDARA			EX(COMM) 250/2025	01.12.2025	MADHAV PUFOAM PVT LTD VS DLITE FOAM PVT LTD & ORS	NEERAJ KUMAR	9810061735	v4legalaid@gmail.com	27.11.2025
					EX ARB 56/2025	02.12.2025	AXIS BANK VS MITHLESH KUMAR THAKUR	SHOBHA GUPTA	9811192158	shobhagupta74@gmail.com	25.11.2025
					EX(COMM) 251/2025	03.12.2025	NAVIN VISHNU BHATIA VS VIRENDRA KUMAR JIAN	M V CHAUHAN	9845741254	mvchauhan@gmail.com	02.12.2025
					EX AWARD 57/2025	03.12.2025	M/S KOTAK MAHINDRA PRIME LTD VS SUMIT KUMAR	AJAY UPPAL	9811740125	virtuous.people@gmail.com	15.11.2025
					CS(COMM) 680/2025	03.12.2025	FCB GARMENT TEX INDIA PVT LTD VS RV MARTS	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	24.11.2025
					EX AWARD 62/2025	05.12.2025	KOGTA FINANCIAL INDIA LTDE VS DEEPANKAR KUMAR	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.co.in	03.12.2025
					MISC DJ 1093/2025	05.12.2025	SURESH GUPTA VS RAJAT SHARMA	PRATEEK MEHTA	9911886609	prateekadv@gmail.com	03.12.2025
					CS(COMM) 684/2025	05.12.2025	HASHIM ALI VS PATEL	DILSHAD ALI	9818261222	alidilshad718@gmail.com	04.12.2025

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					CS(COMM)686/2025	06.12.2025	MS PHOOL KUMARI VS SH. PULKIT GOEL	DHRUV SHARMA	85877030456	dhruv@ailegal.co.in	04.12.2025
					CS(COMM) 691/2025	09.12.2025	STATE BANK OF INDIA VS PREETI SINHA	JEEVAN PARKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	08.12.2025
					CS(COMM) 698/2025	12.12.2025	SAVITA BATRA VS ADESH KUMAR	MOHD ZAHID	9811750070	zahid9811750070@gmail.com	09.12.2025
					CS(COMM) 701/2025	12.12.2025	STATE BANK OF INDIA VS NAVEEN AGGARWARL	SHALINI UPADHYAY	9899408618	shaliniadvocate@gmail.com	08.12.2025
					CS(COMM) 703/2025	13.12.2025	INNOVISION LIMITED VS SODEXO INDIA SERVICES PVT LTD	VARUN CHUGH	988799877	adv.varunchugh@gmail.com	02.12.2025
					EX(COMM) 257/2025	15.12.2025	SANJEEV KUMAR BHARDWAJ VS MS NKG INFRASTRUCTURE LTD	SATUL SINGH	9568808835	tsindiaandassociates@gmail.com	12.12.2025
					EX(COMM) 259/2025	17.12.2025	BIJENDER KUMAR JAIN VS BILAS RAI BABBAR	PADAM KHANNA	8800268148	padamkumarkhanna@gmail.com	14.12.2025
					MISC DJ 1132/2025	17.2.2025	ASHFAQ VS JOLLY VERMA	AFTAB RASHEED	9810122399	ar_advocate@rediffmail.com	11.12.2025
					EX AWARD ARB 66/2025	18.12.2025	JANA SMALL FINANCE BANK LTD VS A G ENTERPRISES	LALIT PANDEY	8130383143	lalitpandeyassociates@gmail.com	10.11.2025
					CS(COMM) 710/2025	18.12.2025	STATE BANK OF INDIA VS R K INNOVATIVE SOLUTIONS	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	17.12.2025
					CS(COMM) 716/2025	20.12.2025	M/S VTP FILMS VS M/S ALSTONE MANUFACTURING PVT LTD	GAURAV MEHTA	9958904033	mehtalegalconsultant@gmail.com	18.12.2025
					MISC DJ 1144/2025	22.12.2025	M/S PM IMPEX PVT LTD VS M/S AUTO METAL TECH	DEVASHISH BHADAURIA	7838743919	infor@bhadauriaassociates.com	26.11.2025
					CS(COMM) 721/2025	23.12.2025	RD SONS VS TIRUMALA ENVELOP MAKERS AND CARD CENTRE	ADITI SINGHAL	9582253870	advaditi40@gmail.com	17.12.2025

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42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA			EX(COMM) 265/2025	24.12.2025	RAKESH BAJAJ VS MOHD SHAKIR	GAGANDEEP SINGH	9870800950adv.ga		20.12.2025
					CS(COMM) 727/2025	24.12.2025	CANARA BANK VS M/S ROZI JEANS & ANR	KAMAL MEHTA	9868249232	kamal77@gmail.com	21.12.2025
			C. No. 304	COMMERCIAL	CS (COMM)/675/2025	01-12-2025	M/S K K ENTERPRISES Vs M/S HP TILES MACHINERY	Sunil Kumar(P),	9811144965	nga.legal@hotmail.co m	28.11.2025
				COMMERCIAL	CS (COMM)/676/2025	01-12-2025	MR GHANSHYAM DAS MOHTA Vs MS ANU KUMARI	Subhash Chandra Lochakia(P),	9891323730	jainandjainadvocates@gmail.com	28-11-2025
				COMMERCIAL	CS (COMM)/679/2025	02-12-2025	NISHANT JAIN Vs PRATEEK MALHOTRA PROPRIETOR OF SA ECOM ENTERPRISES	Ankush Yadav(P),	9999930291	advocateankushyadav@gmail.com	28-11-2025
				COMMERCIAL	Ex - Award by Arb/58/2025	03-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs HARENDER SINGH	ajay uppal(P),	9811740125	virtuous.people@gmail. Com	21-11-2025
				COMMERCIAL	Execution (Comm)/253/2025	04-12-2025	M/s Bansal enterprises Through its Partner Rohit Bansal Vs M/s Alzan Pharmaceuticals PvtLtd	Atul Sahi(P),	9873355153	atulsahi@live.com	04-12-2025
				COMMERCIAL	CS (COMM)/683/2025	04-12-2025	SH JAYANT BHOLA Vs M/S TOP TUITIONS AND COMPUTER CENTRE	Monica Goel(P),	9971853567	advocatemonicagoel@gmail.com	03.12.2025
				COMMERCIAL	MISC DJ/1094/2025	05-12-2025	CANARA BANK Vs GREESH PRAKASH	ESHU CHAUDHARY	9711275697	eshuadvocate@gmail. Com	03-12-2025
				COMMERCIAL	CS (COMM)/694/2025	09-12-2025	M/S ROLLING STONE HOTELS PVT LTD Vs MR Preet Pal Singh Dhingra	Nikhil singh(P),	9899699242	sanghi.piyush@gmail. com	09-12-2025
				COMMERCIAL	CS (COMM)/693/2025	09-12-2025	Ravinder Nath Vs Smt Poonam Rajouria	Shashi Pratap Singh(P),	9560536975	sashipratapadv@gmail. il.com	06-12-2025
				COMMERCIAL	CS (COMM)/696/2025	10-12-2025	SANJAY JAIN Vs Shyamal Garg	SACHIN KUMAR JAIN(P),	9873586359	skjainadvocates@gm ail.com	06-12-2025
				COMMERCIAL	CS (COMM)/697/2025	11-12-2025	M/S MAA PADMAWATI FABRICS Vs M/S KRISHNA GARMENTS AND ANR	Shachi Jain(P),	8800544256	adv sachijain@gmail.c om	10.12.2025

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				COMMERCIAL	CS (COMM)/705/2025	13-12-2025	Shri Bankey Behari Fabrics Pvt. Ltd. Vs Akhlesh Sharma Prop S R Collection	RAKESH RNAUTIYAL	9718565756	rakesh.nautiyal2l@zo ho.com	12.12.2025
				COMMERCIAL	CS (COMM)/704/2025	13-12-2025	DD BLESSINGS PVT. LTD. VS PRADEEP TEKCHANDANI & ANR.	SHAILENDER SINGH	7503040507	advocateshail@hotmail. ail.com	09-12-2025
				COMMERCIAL	Ex. - Award by Arb./63/2025	15-12-2025	Indusind bank Ltd Vs SAMEER MALIK	MANOJ KUMAR	9811133644	manojk.adv@yahoo.co m	10-12-2025
				COMMERCIAL	MISC DJ/1131/2025	16-12-2025	SHAMA MOHAMMAD Vs MR KHETADAN	DALIP ANAND	9873476464	dalipanand991@gmail. l.com	15-12-2025
				COMMERCIAL	Ex. - Award by Arb./65/2025	17-12-2025	Kotak Mahindra Prime Ltd Vs LILOO SINGH	MAYANK MAHAJAN	873347330	mayank_mahajan05 @yahoo.com	12-12-2025
				COMMERCIAL	CS (COMM)/711/2025	18-12-2025	PUNJAB NATIONAL BANK VS INSHARA W/O MOHD. SALEEM PROPRIETOR OF INSHARA ENTERPRISES	DEOKANT TRIPATHI	9711332383	deokanttripathi2@g mail.com	16-12-2025
				COMMERCIAL	CS (COMM)/712/2025	18-12-2025	Punjab National Bank Vs SMT. PARUL JAIN PROPRIETOR OF M/S THE YOGA STUDIO	DEOKANT TRIPATHI	9711332383	deokanttripathi2@g mail.com	16-12-2025
				COMMERCIAL	MISC DJ/1136/2025	18-12-2025	VLK ASSOCIATES PVT LTD. VS PB RETAILS PVT LTD.	AMAN BATRA	9582448961	amanbatrao1@gmail. com	17-12-2025
				COMMERCIAL	Execution (Comm.)/260/2025	18-12-2025	Ankit Mohata Vs RAMESH KUMAR PAREEK	ANUJ TOMAR	9990789695	anujtomar.advocate@ gmail.com	17-12-2025
				COMMERCIAL	CS (COMM)/714/2025	19-12-2025	ABHISHEK JAIN Vs SH. MANI SETH	ROHIT KUMAR MAHIYA	8445310310	rmahiya310@gmail.co m	17-12-2025
				COMMERCIAL	CS (COMM)/718/2025	22-12-2025	SH. RISHABH JAIN Vs SH. DEEPENDRA GOYAL	KUSHAGRA GOEL	9711443294	kushagragoel1@gmail. .com	17-12-2025
				COMMERCIAL	MISC DJ/1145/2025	22-12-2025	Mohd Qamar Ansari Vs Shobhit Bhushan	Divyanshu Tiwari(P),	NA	NA	19.12.2025
				COMMERCIAL	CS (COMM)/725/2025	23-12-2025	MR ALOK JAIN Vs HIMANSHU SHARMA	MANISH MIGLANI(P),	9717157571	manish_miglani@ya hoo.com	22.12.2025

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				COMMERCIAL	CS (COMM)/726/2025	23-12-2025	MS RUBY Vs M/S DS ENTERPRISES AND OTHERS	ARUN KUMAR SHARMA(P),	9999338484	arunkumarsharma@g22.12.2025 mail.com
				COMMERCIAL	Execution (Comm)/263/2025	23-12-2025	SHIV KUMAR GANDHI Vs SHRI KHATU SHYAM MEGA MART LLP	Manish Kumar(P),	9968466963	aormanishkumar@g13.12.2025 mail.com
				COMMERCIAL	Execution (Comm)/264/2025	23-12-2025	VLK ASSOCIATES PVT LTD Vs SHARDA RETAIL PVT LTD	Manish Kumar(P),	9968466963	aormanishkumar@g13.12.2025 mail.com
				COMMERCIAL	CS (COMM)/730/2025	24-12-2025	Ankur Jain Vs Rajesh Kumar Arora	Piyush Katyal(P),	8700925528	piyushkatyal98@gma23.12.2025 il.com
				COMMERCIAL	MISC DJ/1150/2025	24-12-2025	Punjab National Bank Vs INAYA TRADERS AND RAHUL	ANULATA KASHYAP(P),	7000041067	iyoti_gautam2010@y28.11.2025 ahoo.com
				COMMERCIAL	CS (COMM)/733/2025	26-12-2025	RAJ KAML JAIN VS RAMAN AGGARWAL	SANJAY KUMAR	9873820628	NA

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43	MS. AGARWAL DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/843/2025	01-12-2025	BANK OF MAHARASHTRA VIPIN CHANDER TIWARI	Vs	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-03-2026
					CS (COMM)/844/2025	01-12-2025	BANK OF MAHARASHTRA INDERJEET SINGH	Vs	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-03-2026
					CS (COMM)/845/2025	01-12-2025	BANK OF MAHARASHTRA UMA SABHARWAL	Vs	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-03-2026
					CS (COMM)/846/2025	01-12-2025	BANK OF MAHARASHTRA VIJAY KUMAR	Vs	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-03-2026
					CS (COMM)/854/2025	04-12-2025	GANPATI OIL COMPANY Vs P K CONSTRUCTION	Vs	KNISHANT YADAV(P),	9015656259	nishantyadavadvocate@gmail.com	11-03-2026
					CS (COMM)/858/2025	05-12-2025	Protech Distribution Pvt Ltd Dinesh Kumar	Vs	Ankit Kumar(P),	9015505737	ADV .AANKITARYA@GMAIL.COM	20-03-2026
					CS (COMM)/865/2025	09-12-2025	MOHD ANAS TRADING AS M/S HALEX COSMO INTERNATIONAL Vs MOHAMMAD SAUD TRADING AS M/S COSMO ENTERPRISES	Vs	Kapil Yadav(P),	9650508945	advdk.yadav79@gmail.com	13-02-2026
					CS (COMM)/866/2025	09-12-2025	Shyam Spectra Pvt Ltd Vs Bobby IT Services Through its Proprietor Bobby	Vs	Surendra Kumar(P),	9910860320	surendra.law@gmail.com	17-04-2026
					CS (COMM)/871/2025	11-12-2025	AB Builders Through Its Prop Atul Bansal Vs MCD and Another	Vs	Robin Bhardwaj(P),	9560905884	robinbhardwaj529@gmail.com	10-03-2026
					CS (COMM)/874/2025	12-12-2025	State Bank of India Vs Mritunjay Kumar Singh	Vs	Siddharth(P),			16-04-2026
					CS (COMM)/873/2025	12-12-2025	NICHOLAS HEALTHCARE LIMITED Vs RAGHU NATH DOGIPARTHI	Vs	Prashant Sharma(P),	8750509178	progressivclawoficesplo@gmail.com	06-01-2026
					CS (COMM)/872/2025	12-12-2025	SWIFT SECURITAS PVT LTD Vs VIDYA INFRABUILT PVT LTD	Vs	SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@gmail.com	06-01-2026
					CS (COMM)/875/2025	13-12-2025	IDBI BANK LTD Vs M/S MBS INTERNATIONAL AND ORS	Vs	Vivek Kumar(P),	9811867703	kumarvivekadvgmail.com	08-01-2026

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					CS (COMM)/877/2025	15-12-2025	SUNIL KUMAR GUPTA Vs Virraj Projects (India) Pvt Ltd	PRANAV DWIVEDI(P),	8076338675	panditmewara@gmail.com	07-01-2026
					CS (COMM)/878/2025	15-12-2025	Shreya Gupta Through Authorized Representative Vs Virraj Projects (India) Pvt Ltd	PRANAV DWIVEDI(P),	8076338675	panditmewara@gmail.com	07-01-2026
					CS (COMM)/879/2025	15-12-2025	Veena Gupta Vs Tata AIG General Insurance Company Ltd	MUDIT BANSAL(P),	9811558111		14-01-2026
					CS (COMM)/880/2025	15-12-2025	KHANAK ENTERPRISES Vs ICICI BANK	ARJUN .(P),	9711961562	advvarju11595@gmail.com	14-01-2026
					CS (COMM)/882/2025	16-12-2025	MANTORA OIL PRODUCTS PVT LTD Vs SHYAM TRADERS	Varnika Bajaj(P),	98386 60707	vamikabajajadvocate@gmail.com	08-01-2026
					CS (COMM)/883/2025	16-12-2025	NICHOLAS HEALTHCARE LTD Vs Nisha Kamath	Bhawna Jain(P),	9810905600	bhawnaadv.17@gmail.com	17-01-2026
					CS (COMM)/886/2025	18-12-2025	Union Bank of India Vs M/S ADI ENTERPRISES Through its Proprietor Mrs BHANUMATI PATRA	RAJ KUMAR(P),	9650776104	krtrkt21@gmail.com	13-01-2026
					CS (COMM)/887/2025	19-12-2025	CANARA BANK Vs SONA and Anr	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	03-02-2026
					CS (COMM)/890/2025	20-12-2025	Manjeet Vs Biolum Skin Science Pvt Ltd	Irshad Ahmed(P),	9911440422	adv.razia7268@gmail.com	07-01-2026
					CS (COMM)/895/2025	22-12-2025	PUNJAB NATIONAL BANK Vs Smt Meera Saxena AND ANR	ANJALI NEHRA(P),	9312520717	sharmasuresh590@gmail.com	07-02-2026
					CS (COMM)/898/2025	26-12-2025	ICHIBAN CROP SCIENCE LTD Vs WE ONE SEEDS PVT LTD	KAMAL GARG(P),	9899607559	kamalgarg.adv@gmail.com	20-01-2026

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44	SH.DEVENDER KUMAR JANGALA	NORTH- WEST	205	Civil	CS(Comm.)/847/25	01.12.2025	E-Green Urja Vs. Mago Thermals (P) Ltd.	Rama Bhatara	9311338803	ramabhatara@gmail.com	27.11.25
					CS(Comm.)/848/25	02.12.25	M/s Vidya Vs. Ms. Sadho The Band & Ors.	Manish Bala	9810333571	manish@anandandanand.com	26.11.25
					CS(Comm.)/849/25	02.12.25	Shyam Ji Traders Vs. M.K Logistics	Shraveen Kr. Verma	8800696082	lexactoandco@gmail.com	24.11.25
					CS(Comm.)/850/25	02.12.25	Shyam Ji Traders Vs. Angel Enterprises	Shraveen Kr. Verma	8800696082	lexactoandco@gmail.com	24.11.25
					CS(Comm.)/851/25	02.12.25	Shyam Ji Traders Vs. Balaji Traders	Shraveen Kr. Verma	8800696082	lexactoandco@gmail.com	24.11.25
					CS(Comm.)/852/25	02.12.25	Shyam Ji Traders Vs. Jay Shree Shyam Enterprises	Shraveen Kr. Verma	8800696082	lexactoandco@gmail.com	24.11.25
					CS(Comm.)/853/25	03.12.25	B. C Infra Projects (P) Ltd. Vs. Anindya Infratech (P) Ltd.	Shayuk Kr.	8595615865	shayuk@ash.associates	01.12.25
					CS(Comm.)/855/25	04.12.25	Bank of Maharashtra Vs. Praveen	Shailesh Kr.	9891285888	advshaileshkumar@gmail.com	29.11.25
					CS(Comm.)/856/25	04.12.25	Rajan Gogna Vs. Sh. Vipul	Vikas Bhardwaj	8750903300	advvikasbhardwaj@gmail.com	27.11.25
					CS(Comm.)/857/25	04.12.25	M/s Sun Control System Vs. M/s Aarcity Infrastructure (P) Ltd.	Vijay Mishra	9136346788	vijaymishra649@gmail.com	03.12.25
					CS(Comm.)/859/25	06.12.25	Canara Bank Vs. Atul Gupta	Chitra Malhotra	9212888057	chitramalhotrasobti@gmail.com	02.12.25
					CS(Comm.)/860/25	06.12.25	Canara Bank Vs. Monika Ahuja	Chitra Malhotra	9212888057	chitramalhotrasobti@gmail.com	02.12.25
					CS(Comm.)/861/25	06.12.25	United Fuel Station Vs. Ms. New Jai Maa Enterprises	Hardik Nagpal	9953302737	nagpal13.hardik@gmail.com	03.12.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/862/25	06.12.25	Amit Kr. Vs. Dinesh Kr.	Ankit Kr.	9015505737	adv.aankitarya@gmail.com	03.12.25
					CS(Comm.)/863/25	08.12.25	Rays Pharmachem Vs. Baxil Pharma (P) Ltd.	Ram Gopal Sharma	9953700748	advocateramgopal1991@gmail.com	27.11.25
					CS(Comm.)/864/25	09.12.25	Pramod Kr. Vs. JKRB Infrastructure (P) Ltd.	Pramod Agarwal	9810682372	sekhawatilegal@yahoo.co.in	28.11.25
					CS(Comm.)/867/25	10.12.25	SBI Vs. Pramod Kr.	Pankaj Kr.	8010812345	advocatepankaj2018@gmail.com	09.12.25
					CS(Comm.)/868/25	10.12.25	Kanjhawla Infra Vs. Hansraj	Ajeet Singh	8750295207	ajitkat@yahoo.co.in	06.12.25
					CS(Comm.)/869/25	11.12.25	Union Bank of India Vs. Karan Enterprises	Raj Kumar	9650776104	krtrkt21@gmail.com	06.12.25
					CS(Comm.)/870/25	11.12.25	M/s Gonsai Logistics (P) Ltd. Vs. M/s West World Enterprises	Rakesh Kr. Sharma	9868040826	sharmarakeshadv1@gmail.com	08.12.25
					CS(Comm.)/876/25	16.12.25	E I E Complete Solutions (P) Ltd. Vs. Captiva Energy Solutions (P) Ltd.	Monika Sharma	9911393913	monikasharmaadvocate@gmail.com	11.12.25
					CS(Comm.)/881/25	16.12.25	Nicholas Healthcare Ltd. Vs. Rshtriya Medical Stores	Lokender Singh Rathore	8750509178	progressivelawofficesplo@gmail.com	10.12.25
					CS(Comm.)/884/25	18.12.25	Pankaj Arora Vs. Priyanka Ranjan	R.K Bharti	9350826026	rkbhartiadvocate@gmail.com	12.12.25
					CS(Comm.)/885/25	18.12.25	M/s Aldeko Panels (P) Ltd. Vs. Soma Sunder Kashinath	Gourav Dhyani	9599469442	gouravdhyani@gmail.com	14.12.25
					CS(Comm.)/888/25	19.12.25	PSS Logistics Vs. M/s Sieger Robotek Electric (P) Ltd. & Ors.	Karan Gupta	8178993862	guptakaran833@gmail.com	17.12.25
					CS(Comm.)/889/25	19.12.25	PSS Logistics Vs. M/s Sieger Technologies & Ors.	Karan Gupta	8178993862	guptakaran833@gmail.com	17.12.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/891/25	22.12.25	Sohil Mathur Vs. M/s 7 Vows Production House	Manish Shukla	9999070992	msalawchambers@g mail.com	18.12.25
					CS(Comm.)/892/25	22.12.25	Rathi Enterprises Vs. Maggu Brothers	Rajneesh Kr. Sharma	9810613470	rajneeshsharma09@g mail.com	17.12.25
					CS(Comm.)/893/25	22.12.25	Willett Cables (P) Ltd. Vs. Shri Radha Vallabh Enterprises	Amanpreet Singh	9891845353	wslegalsolutions@gm ail.com	15.12.25
					CS(Comm.)/894/25	22.12.25	Willett Cables (P) Ltd. Vs. India Network Solutions	Amanpreet Singh	9891845353	wslegalsolutions@gm ail.com	15.12.25
					CS(Comm.)/896/25	23.12.25	Sunil Aggarwal Vs. Rahul Venkatesh Iyer	Mohinder Pal Singh	9811257078	advocatemahinderpal @gmail.com	20.12.25
					CS(Comm.)/897/25	23.12.25	Sneha Fab. (P) Ltd. Vs. Laxmi Kant Dakowal	Nikita Gupta	9711894248	advnikita@gmail.com	26.11.25

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45	SH. JAGDISH KUMAR, JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-		-	-	s	-	
					Execution (Comm.)/301/2025	01-12-2025	CANARA BANK Vs MAMTAJ ACHARYA (Prop of Simran Enterprises)	GHADLYAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/771/2025	01-12-2025	KRISHAN KUMAR PROP OF SHAKTI AUTO GREEN Vs PRAMJEET SINGH PROP OF SAHIB ENTERPRISES	VIKAS BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/772/2025	02-12-2025	Subhash Chander Gupta Vs M/S VIDYA MANTRA EDUSYSTEMS PVT LTD	SANSHUMAN SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/773/2025	02-12-2025	STATE BANK OF INDIA Vs M/S JANAKI HOME CARE	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/367/2025	03-12-2025	BINDIYA CAPITAL LTD Vs ABDUL SALIM	MOHD SHAMEEM(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/66/2025	04-12-2025	KOGTA FINANCIAL INDIA LIMITED Vs VIRENDRA KUMAR SINGH	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Ex.Comm - Award by Arb.Comm/67/2025	04-12-2025	KOGTA FINANCIAL LIMITED Vs AZRA JAMAL INDIA	BHARAT BHUSHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/777/2025	04-12-2025	CANARA BANK Vs SURAJ SHARMA	SANJAY GOEL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/778/2025	04-12-2025	CANARA BANK Vs RANI	UTKARSH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/779/2025	04-12-2025	SANDEEP GUPTA HUF Vs M/S NIRMAL OVERSEAS	IDRESH AHEMAD(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/780/2025	04-12-2025	M/S VNS TRADEVENTURE LLP Vs CHATTANYA CHOPRA (HUF)	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/781/2025	04-12-2025	TARUN JAIN Vs SANDEEP GUPTA	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1839/2025	04-12-2025	Anita Vs Devender Tanwar	Arun Kumar Shukla(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/783/2025	05-12-2025	Bank of Baroda Vs MRIGANKO SHEKHORE ROY	Sanjeev Chopra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/303/2025	06-12-2025	Punjab National Bank Vs Inder Mohan	Akshay Raj(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/369/2025	06-12-2025	AXIS BANK LTD Vs ABHISHEK	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/71/2025	08-12-2025	AXIS BANK LTD Vs SARITA	NITIN GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/304/2025	08-12-2025	M/S CHEMTECH MARKETING Vs M/S I BOND INDIA	Vikas Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/371/2025	08-12-2025	AXIS BANK LTD Vs VIMLESH KUMAR	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/787/2025	08-12-2025	STATE BANK OF INDIA Vs JAGDEV	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/788/2025	08-12-2025	STATE BANK OF INDIA Vs VARUN KUMAR	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/372/2025	09-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TENDULKAR BHARTI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/373/2025	09-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAVI KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/374/2025	09-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAJJAN KUMAR KILLA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/305/2025	10-12-2025	ARADHYA STEELS Vs CHANDRABHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/377/2025	10-12-2025	AXIS BANK LTD Vs ASHWANI SHARMA	Arvind Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/378/2025	10-12-2025	AXIS BANK LTD Vs DHAN SINGH CHAUHAN	Arjun Vachher(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/379/2025	10-12-2025	AXIS BANK LTD Vs RAM KUMAR	Neeraj Jha(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/380/2025	10-12-2025	AXIS BANK LTD Vs NIJAM KHAN	LOVEKESH AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/381/2025	10-12-2025	AXIS BANK LTD Vs ANKIT SHAKYA	MOHINI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/382/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RIAJUL HOQUE LASKAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/789/2025	10-12-2025	Punjab National Bank Vs Rakesh Sharma	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/790/2025	10-12-2025	NSD Traders Pvt Ltd Vs SHRI RAM PLASTIC AND PAPERS	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/791/2025	10-12-2025	Amit Gupta Vs SHREE GANESH PLASTIC	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/792/2025	10-12-2025	Rampal Vs Inderdeep singh	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/72/2025	11-12-2025	KOGTA FINANCIAL INDIA LTD Vs SHIV SINGH AND ORS	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/73/2025	11-12-2025	INDUSIND BANK LTD Vs MEHTAB SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/394/2025	11-12-2025	Nissan Renault Financial Services India Private Limited Vs ASHOK KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/395/2025	11-12-2025	Nissan Renault Financial Services India Pvt. Ltd Vs FATEH SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/396/2025	11-12-2025	Nissan Renault Financial Services India Private Limited Vs WASIMKHAN S SOLANKI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/397/2025	11-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NILAMADHAB BEHERA	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/398/2025	11-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MITHUN BEHERA	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/399/2025	11-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AKADASHI ROUT	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/400/2025	11-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHWNATH PRASAD JAYSWAL	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/306/2025	12-12-2025	Punjab National Bank Vs LALITA SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/401/2025	12-12-2025	AXIS BANK LTD Vs RAJESH KUMAR	NITIN GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/402/2025	12-12-2025	AXIS BANK LTD Vs AVADHESH 1958	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/403/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BISWA RANJAN BORAH	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/404/2025	12-12-2025	AXIS BANK LTD Vs DEEPAK 3345	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/405/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NIJARA HALOI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/406/2025	12-12-2025	AXIS BANK LTD Vs ANAND KUMAR 2153	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/407/2025	12-12-2025	AXIS BANK LTD Vs LILARAM 5441	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1904/2025	12-12-2025	NIKHIL GUPTA Vs PAWAN KUMAR SONI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/307/2025	13-12-2025	AJAY BANSAL Vs MOHIT JAISWAL	Rajesh Bhatia(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/408/2025	13-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MUKUT DEKA	JYOTI ADVOCATE(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/409/2025	13-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAHENDRA BEHERA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/802/2025	13-12-2025	ASHWMEGH INDUSTRIES PVT LTD Vs NIDHI AGARWAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/424/2025	15-12-2025	PEEJAY FINANCE CO LTD Vs M/S MANJU BHATI	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/75/2025	17-12-2025	Kogta Financial India Limited Vs Mamta Devi	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/76/2025	17-12-2025	KOTAK MAHINDRA PRIME LTD Vs KARANJEET SINGH	Kushal Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/77/2025	17-12-2025	INDUSIND BANK LTD Vs SAILENDER SHARMA	Ravi Shankar Garg(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/310/2025	17-12-2025	SAROJ ARORA Vs ASHISH BHATNAGAR	SAURAV PANWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/425/2025	17-12-2025	AXIS BANK LTD Vs SATYENDRA KUMAR 0240	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/426/2025	17-12-2025	AXIS BANK LTD Vs RAJ SINGH 8048	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/427/2025	17-12-2025	AXIS BANK LTD Vs MOSIM	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/807/2025	17-12-2025	TRECO WIRE INDIA PVT LTD Vs SM OVERSEAS	NARENDRA SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/428/2025	18-12-2025	AXIS BANK LTD Vs VIKASH	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/429/2025	18-12-2025	AXIS BANK LTD Vs AMAR SINGH	Umang Mittal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/430/2025	18-12-2025	AXIS BANK LTD Vs VISHAN BAINSLA	MOHIT KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/431/2025	18-12-2025	AXIS BANK LTD Vs MUNNILAL RAM	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/432/2025	18-12-2025	AXIS BANK LTD Vs BRIJESH KUMAR	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/433/2025	18-12-2025	AXIS BANK LTD Vs SARIKA	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/434/2025	18-12-2025	AXIS BANK LTD Vs SURYA KANT DWIVEDI	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/435/2025	18-12-2025	AXIS BANK LTD Vs SHYODAYAL U 9581	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/436/2025	18-12-2025	AXIS BANK LTD Vs RAVINA KAUR 6062	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/437/2025	18-12-2025	AXIS BANK LTD Vs PRADEEP KUMAR MISHRA	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/438/2025	18-12-2025	PEEJAY FINANCE CO LTD Vs YOGESH MEHLAWAT	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/808/2025	18-12-2025	VINOD KUMAR Vs SHIV SHANKAR SAH	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/809/2025	18-12-2025	SHREE RAM PACKAGING PRODUCTS Vs RLI DIE CASTING	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1929/2025	18-12-2025	SANJEEV MARWAH Vs SAVVY GRAND HOTELS PVT LTD	Kiran Mahajan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/814/2025	19-12-2025	THE FEDRAL BANK LTD Vs AJAY TIWARI	Anuj Arya(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/815/2025	20-12-2025	SATNARAYAN GOYAL Vs M/S PLM SALES INDIA PVT LTD	Prasann Prashar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/816/2025	20-12-2025	M/S SHIV SHAKTI PACKAGING Vs M/S MAHUA PLUS POLYMERS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					MISC DJ/1943/2025	20-12-2025	Arun chanana Vs Go Alubuild pvt Ltd	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/80/2025	22-12-2025	MS Cholanandalam Investment and Finance Company Ltd Vs Mukesh Kumar	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/450/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs KARTHIK M	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/451/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs SAGAR PATEL	KUSHAGRA BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/452/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs PRADIPKUMAR PUKHRAJBHAI BARIYA 6209	VIMAL KHURANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/453/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs JITENDRABHAI MANJIBHAI RANA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/454/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs AHAMED BILAL	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/455/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs MALUSARE SANTOSH BHAI SURESH BHAI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/456/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs AKHADE SUNADABEN KAUTIK	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/457/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs SUFIYANKHAN PATHAN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/458/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs SHABBIR BHAI ASGARALI NAGARIA	RAJIV RAHEJA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/817/2025	22-12-2025	M/S SHAKTI POLYMERS Vs RAJ KUMAR	ANSHIKA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/311/2025	23-12-2025	PRATEEK VATS Vs ANSHU BHATIA	KUSHAGRA BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/312/2025	24-12-2025	GUGAN SINGH Vs UNION OF INDIA	SAHIL MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					MISC DJ/1964/2025	24-12-2025	Shiv Bhola Filamentsn Pvt Ltd Vs Tony Sharma	RAM BHUSHAN PANDEY(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/313/2025	26-12-2025	CANARA BANK Vs SAJJAN KUMAR GOEL	Bharat Bagga(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/821/2025	26-12-2025	ANIL KUMAR Vs JASHAN DEEP SINGH BHULLAR	AKHLESH KUMAR GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/822/2025	26-12-2025	MASTER BATCH SOLUTIONS Vs Samudra Green Valley Pvt Ltd	naveen(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/823/2025	26-12-2025	M/S DEVSARIA IMPEX PRIVATE LIMITED Vs MAPSA TAPES PVT LTD	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/824/2025	26-12-2025	M/S Pharma Zone Vs Medi Xpert India Ltd	MOHD SHAMEEM(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1973/2025	26-12-2025	SIMARANJEET KAUR AND ORS Vs SHUBHIT CHOPRA	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	Civil								
							M/S SOLAR PRINT Vs M/S SHELLZ INDIA PVT LTD		02-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							RAGHURAJ SINGH Vs Kiran Sharma		03-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							RAKESH CHADHA Vs UPDESH SINGH		03-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Juneja finance Vs Ravinder		03-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Continental Packaging thr AR Ritesh Vs Dealberg Technologies Pvt Ltd thr its Director		04-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							KOGTA FINANCIAL INDIA LIMITED Vs PRATAP		04-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					KOGTA FINANCIAL INDIA LIMITED Vs CHANDAN SAH		Abhishek Kaushik(P),		04-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					KOGTA FINANCIAL INDIA LIMITED Vs VASIM		Abhishek Kaushik(P),		04-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Dinesh kumar Vs Diesel power		Himanshu Detwal(P),		05-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					BANK OF BARODA Vs SUNIL KUMAR CHOUDHARY		Akshay Raj(P),		05-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					BANK OF BARODA Vs Deepak Dhawan		Akshay Raj(P),		05-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					AXIS BANK LTD Vs JUMMA 9642		MAYANK MAHAJAN(P),		06-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					GOKUL PHARMA THROUGH ITS SPARUN JAIN Vs BROAD LIFECARE SCIENCES PRIVATE LIMITED		ram gopal sharma(P),		08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					2025-12-08 GOKUL PHARMAS THROUGH ITS SP ARUN JAIN Vs BROAD INJECTABLES		ram gopal sharma(P),		08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					2025-12-08 STATE BANK OF INDIA Vs RANDHIR		PARAS AGGARWAL(P),		08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					2025-12-08 STATE BANK OF INDIA Vs KAMLESH		PARAS AGGARWAL(P),		08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					2025-12-08 M/S SUPER SALES CORPORATION Vs I C INDIA CASTING PVT LTD		SUMAN KUMAR SINGH(P),		08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					2025-12-09 TOYOTA FINANCIAL SERVICES INDIA LTD Vs DIPANKAR MAJUMDER		RAJESH JANGRA(P),		09-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					2025-12-09 TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAVINDRA KUMAR		RAJESH JANGRA(P),		09-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					2025-12-10 LIBRO FOOTWEAR PVT LTD Vs RAEES AHAMAD		Rakesh Kumar(P),		10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					10-12-2025	M/S DOST FINCAP PVT LTD Vs Namkant Bhusal	Banke Bihari Sharma(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025	NSD Traders Pvt Ltd Vs SANTOSHI ENTERPRISES	Neeraj Jha(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025	NSD Traders Pvt Ltd Vs DURGA PACKAGING	Neeraj Jha(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025	VARDHMAN INOX Vs RAM MILAN PAL	BHARAT BHUSHAN(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BALJNATH SINKU	RAJESH JANGRA(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TRISHNA MEDHI	RAJESH JANGRA(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PANKAJ KUMAR	RAJESH JANGRA(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

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					10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KISKU CONSTRUCTION PRIVATE LIMITED	RAJESH JANGRA(P),		10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs SAHIL	Sunita Singh(P),		10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs AMARJEET SINGH	Sunita Singh(P),		10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs MAHIPAL	Sunita Singh(P),		10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs KARAMBIR	Sunita Singh(P),		10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs MOHD JUNAID	Sunita Singh(P),		10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs RAMKUMAR PUNIA	Sunita Singh(P),		10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

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					12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MANISH SHAW	RAJESH JANGRA(P),		11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	SHRAYANS COATINGS LTD Vs JKG AND COMPNAY	Jitender Kumar(P),		11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	Dharmender Kumar Vs Suresh Kumar	Basant Gupta(P),		11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	SH RAJAN GUPTA PROP OF MS CHIRANJILAL INDUSTRIES Vs M/S SUNBEAM PLAST THROUGH ITS DIRECTORS	Abhishek Kaushik(P),		11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	Nissan Renault Financial Services India Private Limited Vs DESAI NEHA VELABHAI	MAYANK MAHAJAN(P),		11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	SWEETY GOYAL Vs LALIT KUMAR	SAURAV PANWAR(P),		12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	INDUSIND BANK LTD Vs SANJAY KUMAR SHARMA	PANKAJ KUMAR(P),		12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

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							ROYALE RESINEX PVT LTD Vs BHANU HEALTHCARE PVT LTD		Bharat Arora(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							SUNIL KUMAR TREHAN Vs Sunny Boy Bags and Ors		Mandeep Bansal(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							TOYOTA FINANCIAL SERVICES INDIA LTD Vs AMAN SINGH		RAJESH JANGRA(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRAKASH UPADHYAYA		RAJESH JANGRA(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIVEK KUMAR		RAJESH JANGRA(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							AXIS BANK LTD Vs JUMMA 1886		MAYANK MAHAJAN(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							AXIS BANK LTD Vs MADHAV SINGH 2701		MAYANK MAHAJAN(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	

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							AXIS BANK LTD Vs MO KASIM 6300		MAYANK MAHAJAN(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							Kunal Sadana Vs M/S Array Fashions Private Limited		MAHENDRA PRASAD SINHA(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							TOYOTA FINANCIAL SERVICES INDIA LTD Vs GEOLANG BASUMATARY		RAJESH JANGRA(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							TOYOTA FINANCIAL SERVICES INDIA LTD Vs BIPRABAR SETHI		RAJESH JANGRA(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							PEEJAY FINANCE CO LTD Vs SURAJ BHAN		Banke Bihari Sharma(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							M/S PEEJAY FINANCE CO LTD Vs YOGESH MEHLAWAT		Banke Bihari Sharma(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							TOYOTA FINANCIAL SERVICES INDIA LTD Vs BIJAYA SARMA BARUA		RAJESH JANGRA(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	

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					17-12-2025	PEEJAY FINANCE CO LTD Vs PRAVESH BHATI	Banke Bihari Sharma(P),		15-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	SAPNA STAMPING Vs B D ENTERPRISES	SANDEEP SINGH NAINWAL(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	KOGTA FINANCIAL CO LTD Vs RAM SURESH PAL AND ANR	Ravi Shankar Garg(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	PEEJAY FINANCE CO LTD Vs SURAJ BHAN	Banke Bihari Sharma(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	DEEPAK ARORA Vs ASHOK KUMAR SAH	puneet bajaj(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	AXIS BANK LTD Vs RAJ KISHOR MISHRA 4955	ADV DHEERAJ(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	AXIS BANK LTD Vs RACHNA 4491	ADV DHEERAJ(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

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							AXIS BANK LTD Vs NEMICHAND PARJAPAT 8634	17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							AXIS BANK LTD Vs MOHAK MAHI 1767	17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							MAHAVIR TRANSPORT Vs PAYAL VAISH	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							INDUSIND BANK LTD Vs PREM SHANKAR	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							AAKASH JAIN Vs AVA INTERNATIONAL PVT LTD THROUGH ITS DIRECTOR ANIRUDH BANSAL	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							AXIS BANK LTD Vs SHIVAM GIRI 2242	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							AXIS BANK LTD Vs PARVEJ 4978	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

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					6783	AXIS BANK LTD Vs VIPIN KUMAR 6783	ADV DHEERAJ(P),	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					2134	AXIS BANK LTD Vs ANIL DIVAKAR 2134	ADV DHEERAJ(P),	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					1418	AXIS BANK LTD Vs SARJEENA 1418	ADV DHEERAJ(P),	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					1418	SHAGUN FURNITURE THROUGH ITS AUTHORIZED SIGNATORY Vs OM FURNITURE	Ajit Singh(P),	19-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					1418	ASP STEEL through its proprietor Amit Pareek Vs ASHIANA ISPAT LIMITED	Nikhil Daga(P),	19-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					1418	Nissan Renault Financial Services India Private Limited Vs MAYA RAIJBHAI THAKOR	MAYANK MAHAJAN(P),	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					1418	Nissan Renault Financial Services India Private Limited Vs JAVID RASHID SHAIKH	MAYANK MAHAJAN(P),	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

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							Nissan Renault Financial Services India Private Limited Vs DHARMENDRA RAMNARAYAN YADAV 2143	MAYANK MAHAJAN(P),	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs PADHAR GORDHANBHAI ABHUBHAI	MAYANK MAHAJAN(P),	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Midson Chits Pvt Ltd Through Its Ar Amit Gupta Vs Subhash Chander Mittal	J S JAISWAL(P),	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs KAILASH KUMAR VERMA	MAYANK MAHAJAN(P),	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs DISHA VASHISHTHA GUPTA	MAYANK MAHAJAN(P),	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs BHARAT LADAKU SHWALE	MAYANK MAHAJAN(P),	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							CANARA BANK Vs AMIT KUMAR AND ANR	RAM BHUSHAN PANDEY(P),	26-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

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						MASTER BATCH SOLUTIONS Vs sun polyfab	naveen(P),	26-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL			
						PEEJAY FINANCE LTD Vs SHEIKH MATIHAR REHMAN	Banke Bihari Sharma(P),	26-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL			
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH- WEST	603	PETITION U/S 9	OMP(I) COMM. 790/2025	04.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS GOPAL	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	26.11.2025	
			603	PETITION U/S 9	OMP(I) COMM. 804/2025	05.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KAPIL YADAV	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	25.11.2025	
			603	PETITION U/S 9	OMP(I) COMM. 805/2025	05.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BILAL	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	29.11.2025	
			603	PETITION U/S 9	OMP(I) COMM. 806/2025	05.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHER ALI	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	19.11.2025	
			603	PETITION U/S 9	OMP(I) COMM. 807/2025	05.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SANTOSH KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	19.11.2025	
			603	PETITION U/S 9	OMP(I) COMM. 815/2025	06.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS METROPOLIS	ASHOK KUMAR	9013493108	advocateashok1@gma il.com	27.11.2025	
			603	PETITION U/S 9	OMP(I) COMM. 816/2025	06.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SAFALTA	ASHOK KUMAR	9013493108	advocateashok1@gma il.com	27.11.2025	
			603	PETITION U/S 9	OMP(I) COMM. 817/2025	06.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIVEK KUMAR VILAS PATIL	ASHOK KUMAR	9013493108	advocateashok1@gma il.com	27.11.2025	
			603	PETITION U/S 9	OMP(I) COMM. 818/2025	06.12.2025	AXIS BANK LTD. VS ABID ALI	MAYANK MAHAJAN	9873347330	mayank_mahajan05 @yahoo.com	24.11.2025	

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			603	PETITION U/S 9	OMP(I) COMM. 819/2025	06.12.2025	AXIS BANK LTD. VS DEVENDRA SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 820/2025	06.12.2025	AXIS BANK LTD. VS SUSHEEL SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 850/2025	08.12.2025	AXIS BANK LTD. VS ARVIND KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	24.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 851/2025	08.12.2025	AXIS BANK LTD. VS SANJAY CHOUDHARY	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 852/2025	08.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KARAM PAL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	26.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 853/2025	08.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MOHD. ISMAIL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	25.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 854/2025	08.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABID MALIK	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 855/2025	08.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARSH BIDURI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 856/2025	08.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JOGENDER SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	25.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 858/2025	09.12.2025	AXIS BANK LTD. VS ROHIT KUMAR SRIVASTAVA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 859/2025	09.12.2025	AXIS BANK LTD. VS BHAVESH KUMAR JAIN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 860/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PANKAJ KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 861/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHAKIR KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 862/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ABDUL KAREEM	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 863/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUMIT RAHAL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 864/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRASHANT YADAV	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 865/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KSYP MINING PRIVATE LTD	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 882/2025	10.12.2025	AXIS BANK LTD. VS HABEEB ALI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 883/2025	10.12.2025	AXIS BANK LTD. VS KARTIK JOSHI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 884/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS DEVI PRASAD TIWARI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 885/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS SANDEEP KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 886/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS SURENDER KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 887/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS RAJESH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 888/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS SATBIR PRITHAVI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	06.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 906/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SALIM KHAN	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 907/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARMANJOT	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	27.11.2025

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			603	PETITION U/S 9	OMP(I) COMM. 908/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIJAY GANESH INGALE	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 909/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAHUL GANESH BHAI SHUKLA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 910/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANDEEP YADAV	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 939/2025	12.12.2025	M/S KOTAK MAHINDRA BANK LTD VS KAUSHAL KAMAT	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 941/2025	12.12.2025	M/S KOTAK MAHINDRA BANK LTD VS JOGINDER	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 942/2025	12.12.2025	M/S KOTAK MAHINDRA BANK LTD VS RUPENDER SHARMA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 943/2025	12.12.2025	M/S KOTAK MAHINDRA BANK LTD VS RUPENDER SHARMA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 944/2025	12.12.2025	AXIS BANK LTD. VS MUKESH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 945/2025	12.12.2025	AXIS BANK LTD. VS HARI SHANKAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 946/2025	12.12.2025	AXIS BANK LTD. VS VIJAY KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 959/2025	13.12.2025	IDFC FIRST BANK LTD. VS IRFAN FAYYAS	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 960/2025	13.12.2025	IDFC FIRST BANK LTD. VS MAHENDER KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 961/2025	13.12.2025	AXIS BANK LTD. VS DADDAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.12.2025

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			603	PETITION U/S 9	OMP(I) COMM. 962/2025	13.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MOHD NAYAB	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 963/2025	13.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAHUL RAWA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 964/2025	13.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JOLJAD GANGA PRASAD RAMESH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 965/2025	13.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVAM SODHI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 972/2025	15.12.2025	M/S KOTAK MAHINDRA BANK LTD VS MOHBIN SAIFI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 973/2025	15.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS AMIT GUPTA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 974/2025	15.12.2025	IDFC FIRST BANK LTD. VS ABHINAV SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 975/2025	15.12.2025	IDFC FIRST BANK LTD. VS RAVINDER KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 976/2025	15.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ADITYA PANJETA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 998/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS OM PRAKASH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 999/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SALMAN KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 1000/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SAPNA S	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 1001/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MD. IRFAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.12.2025

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			603	PETITION U/S 9	OMP(I)COMM 1002/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRINCE JAISWAL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	14.12.2025
			603	PETITION U/S 9	OMP(I)COMM 1003/2025	16.12.2025	IDFC FIRST BANK LTD. VS SUMIT TOMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 1004/2025	16.12.2025	AXIS BANK LTD. VS DEELIP	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 1012/2025	17.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DEVENDER TYAGI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	15.12.2025
			603	PETITION U/S 9	OMP(I)COMM. 1013/2025	17.12.2025	M/S KOTAK MAHINDRA BANK LTD VS MD. AFIR ANSARI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	15.12.2025
			603	PETITION U/S 9	OMP(I) COMM.1014/2025	17.12.2025	IDFC FIRST BANK LTD. VS LALIT KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM 1015/2025	17.12.2025	IDFC FIRST BANK LTD. VS GOPESH KHANDELWAL	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM 1016/2025	17.12.2025	IDFC FIRST BANK LTD. VS VIKRANT SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM 1017/2025	17.12.2025	IDFC FIRST BANK LTD. VS MEGHA GROVER	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM1078/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS KESHAV MAHADEV PAWAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM 1079/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS Pitambar Giridhar Lute	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	17.12.2025
			603	PETITION U/S 9	OMP(I) COMM1080/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS CHETAN JAGANNATHRAO TAPRE	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1081/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS VINAYAK BALASAHEB THENGE	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025

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			603	PETITION U/S 9	OMP(I) COMM1082/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS BHUPENDRA GANESH DHANGAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1083/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS SATWAN DEVIDAS JADHAV	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1084/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS GAUTAM GAMBHIR MORE	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1085/2025	19.12.2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs FARIDABEGUM JAMADAR	VARUN TYAGI	7503464768	varuntyagi1426@gmail.com	17.12.2025
			603	PETITION U/S 9	OMP(I) COMM1086/2025	19.12.2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs ANUSA ASHOK RUDE	VARUN TYAGI	7503464768	varuntyagi1426@gmail.com	17.12.2025
			603	PETITION U/S 9	OMP(I) COMM1105/2025	20.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANAS GUPTA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.12.2025
			603	PETITION U/S 9	OMP(I) COMM1106/2025	20.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAMESHWAR GIRI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.12.2025
			603	PETITION U/S 9	OMP(I) COMM1107/2025	20.12.2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Rignu Singh	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.12.2025
			603	PETITION U/S 9	OMP(I) COMM1108/2025	20.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VEERPAL H	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1109/2025	20.12.2025	M/S KOTAK MAHINDRA BANK LTD VS BABU RAO HIRAMAN KOLI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1110/2025	20.12.2025	M/S KOTAK MAHINDRA BANK LTD VS Prabhawati Vitthalrao Mankar	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1135/2025	22.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RADHA KRISHNA CONSTRUCTION	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1136/2025	22.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SONU P	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025

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			603	PETITION U/S 9	OMP(I) COMM1137/2025	22.12.2025	AXIS BANK LTD. VS KALYAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1138/2025	22.12.2025	AXIS BANK LTD. VS SUNIL SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1139/2025	22.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAVINDRA MALLIKARJUN KAWADE	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM1140/2025	22.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RASHMI N	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM1150/2025	23.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JANNATUN NISHA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.12.2025
			603	PETITION U/S 9	OMP(I) COMM1151/2025	23.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHANKAR B	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.12.2025
			603	PETITION U/S 9	OMP(I) COMM1152/2025	23.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHD. EHSAN	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.12.2025
			603	PETITION U/S 9	OMP(I) COMM1153/2026	23.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PARDEEP KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.12.2025
			603	PETITION U/S 9	OMP(I) COMM1154/2026	23.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS YASIN M	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1155/2027	23.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NAFEES SAIFI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1158/2027	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ISHWAR CHOUHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1159/2028	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAJWANI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1160/2028	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MAHIR SAIFI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025

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			603	PETITION U/S 9	OMP(I) COMM1161/2029	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RIHAN R	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1162/2030	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NEERAJ KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1163/2031	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DEEPAK	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1164/2032	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JAI MAA TRANSPORT SERVICE	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1173/2033	26.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VICKY	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1175/2034	26.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SALMAN KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1177/2035	26.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUNIL KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1178/2036	26.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS AAQUIB ALAM	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	22.12.2025
			603	PETITION U/S 34	OMP COMM. 23/2025	15.12.2025	THREE VEE MARKETING PLVT LTD VS M/S TRAVEL RETAIL SERVICES PVT LTD	VARUN SHARMA	9650668623	VS@lexprime.co.in	11.12.2025
			603	PETITION U/S 34	OMP COMM. 24/2025	24.12.2025	DISHYANSHU SINGH ABHISHEK INDUSTRIES	VSYASH SINGH	9795484579	singhyash066@gmail.com	23.12.2025
			603	EXECUTION PETITION	EX. COMM. 300/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS GEETALI BENBORUAH	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025
			603	EXECUTION PETITION	EX. COMM. 298/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS CHINKI RAMAWTAR	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025
			603	EXECUTION PETITION	EX. COMM. 297/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS PRINCE GAHLOT	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	EXECUTION PETITION	EX. COMM. 296/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS VINOD KUMAR UPADHYAY	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025
			603	EXECUTION PETITION	EX. COMM. 295/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS ASHISH KUMAR	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025
			603	EXECUTION PETITION	EX. COMM.326/2025	24.12.2025	RAKESH GUPTA VS M/S MANDHAR MARKETING	SNITIN GARG	9958986363	info@knowlex.in	23.12.2025
			603	EXECUTION PETITION	EX. COMM. 319/2025	18.12.2025	PRAKASH PIPES LTD VS UJJWAL AGROTECH	AVTAR SINGH	9810910333	avtarsingh78@yahoo.com	18.12.2025
			603	EXECUTION PETITION	EX. COMM. 318/2025	18.12.2025	PRAKASH PIPES LTD VS M/S NUTRIBEST AGRO PVT. LTD.	AVTAR SINGH	9810910333	avtarsingh78@yahoo.com	18.12.2025
			603	EXECUTION PETITION	EX. COMM. 322/2025	20.12.2025	PUNJAB NATIONAL BANK VS MOHD. ISRAYAL	VED PRAKESH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	19.12.2025
			603	EXECUTION PETITION	EX. COMM. 316/2025	17.12.2025	INDUSIND BANK LTD VS M/S SHVETA CARRIER	PANKAJ KUMAR	9958732424	Roy.pankaj@yahoo.co.in	09.12.2025
			603	EXECUTION PETITION	EX. COMM. 317/2025	17.12.2025	UNION BANK OF INDIA VS MS JUST JOLLY	KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	11.12.2025
			603	EXECUTION PETITION	EX. COMM. 323/2025	22.12.2025	UGRO CAPITAL LTD. VS M/S LAXMI TRADERS	RAJIV NARAIN	9810318803	Leagumdelhi@gmail.com	20.11.2025
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (I)(COMM)/742/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	12-01-2026
			613	Commercial Suit	OMP (I)(COMM)/743/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Verma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	12-01-2026
			613	Commercial Suit	OMP (I)(COMM)/744/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Anees	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	12-01-2026
			613	Commercial Suit	OMP (I)(COMM)/745/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	12-01-2026

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			613	Commercial Suit	OMP (I)(COMM)/746/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	12-01-2026
			613	Commercial Suit	OMP (I)(COMM)/751/2025	03-12-2025	AXIS BANK LTD Vs RAHUL 9931	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/752/2025	03-12-2025	AXIS BANK LTD Vs MO HASHIM 8947	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/757/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHEERAJ RAJPUT 8895	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/753/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAI KUMAR 5234	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/754/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARADISE TRAVELS 5246	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/755/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JARNAIL SINGH 3256	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/756/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU KUMAR 7563	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/758/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKASH JANARDHAN KHOSE 0599	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/775/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Saroj	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/776/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/777/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Jaisingh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/778/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Karamvir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026

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			613	Commercial Suit	OMP (I)(COMM)/779/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Dharmender	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/787/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEETAL PRAKASH SHINDE 5210	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/788/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 1188	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/782/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TEJ NARAYAN SINGH 9082	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/785/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUKUMAR VAZRADHAR PALYEKAR 6972	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/808/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/809/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ravi Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/810/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gulam Jilani	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/811/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Haseen Ahmed	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/812/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Munif J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/813/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Yashpal Builders And Earthmovers	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/814/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Sumesta	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/841/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP KUMAR 7287	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025

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			613	Commercial Suit	OMP (I)(COMM)/839/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANJIT SINGH 3592	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/833/2025	06-12-2025	AXIS BANK LTD Vs SHYAM SUNDER YADAV 2491	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/824/2025	06-12-2025	AXIS BANK LTD Vs RAJU 3706	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/842/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THAKOR MAHESHKUMAR PRATAPJI 2763	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/840/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LOKESH SANJEEVA SHETTY 0069	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/838/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANDHIR SINGH 7691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/837/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT SINGH 6882	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/836/2025	06-12-2025	AXIS BANK LTD Vs NKG INFRASTRUCTURE LTD 4494	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/835/2025	06-12-2025	AXIS BANK LTD Vs JAGTAR SINGH 6250	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/834/2025	06-12-2025	AXIS BANK LTD Vs NILESH KUMAR 2485	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/866/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs BSB Contractor	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/867/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Lokesh G	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/868/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak V	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	20-01-2026

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			613	Commercial Suit	OMP (I)(COMM)/869/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Chandrapal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/931/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAZMEEN SAYED 3554	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/932/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARSHAD KHAN 5839	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/933/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHWANI SURJEET 7285	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/940/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV TOURS AND TRAVELS 7956	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/934/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MOHD ZAHAIB 9992	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/935/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Overseas Education And Career Consultants India Pvt Ltd 9204	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/936/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs POOJA MEHRA 2220	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/937/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SANKALP SARANGI 4940	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/938/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Varun Vinay 5680	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/918/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Azad	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/919/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/920/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohammad Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026

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			613	Commercial Suit	OMP (I)(COMM)/921/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Seerat Transport Service Prop Deepak Kumar Masson	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/922/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/923/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul M	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/924/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/925/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Fuel Wings India Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/926/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Subhash Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/927/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Riyajul	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/928/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Naseem Malik	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/929/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Guddu Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/930/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Anup Massey	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/950/2025	13-12-2025	AXIS BANK LTD Vs PRAVEEN KUMAR GURJAR 5049	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/951/2025	13-12-2025	AXIS BANK LTD Vs DEVENDRA YADAV 1927	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/952/2025	13-12-2025	IDFC FIRST BANK LTD Vs SUKHPAL SINGH 8086	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026

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			613	Commercial Suit	OMP (I)(COMM)/953/2025	13-12-2025	IDFC FIRST BANK LTD Vs SANJAY KUMAR 8170	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/954/2025	13-12-2025	IDFC FIRST BANK LTD Vs RAM AVTAR 3434	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/955/2025	13-12-2025	AXIS BANK LTD Vs SURESH G 9387	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/956/2025	13-12-2025	AXIS BANK LTD Vs PAWAN SONI 5854	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/957/2025	13-12-2025	AXIS BANK LTD Vs MAYANK 4695	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/958/2025	13-12-2025	AXIS BANK LTD Vs SONIA 1028	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/966/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sayyed Imran	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/968/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akshay Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/969/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sunder D	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/970/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu B	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	15-12-2025
			613	Commercial Exe	Execution (Comm.)/314/2025	15-12-2025	KRT FOODS PVT LTD Vs K K TRADERS	SOURABH GUPTA	9999031721	sourabh@samaylaw.i n	2025-12-18
			613	Commercial Exe	Execution (Comm.)/315/2025	15-12-2025	UNION BANK OF INDIA Vs Lalan Kumar Jha	KESHAV KUMAR	9999626126	keshav.adv1@gmail.c om	
			613	Commercial Suit	OMP (I)(COMM.)/996/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Arnab Banerjee	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM.)/997/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	
			613	Commercial Exe	Execution (Comm.)/313/2025	12-12-2025	Ms B K Structural Contracts Pvt Ltd Vs Aarochan Projects Pvt Ltd	L B RAI	9810614546	No email provided	
			613	Commercial Exe	Execution (Comm.)/312/2025	11-12-2025	Kansai Nerolac Paints Limited Vs M/s International Coating Khusheel	RANEEV DAHIYA	9910685478	raneevdahiya@gmail. com	
			613	Commercial Suit	CS (COMM)/665/2025	05-12-2025	Saurabh Kapoor Vs Punjab National Bank	PRAG CHAWLA	9810048366	pragchawla@gmail.co m	
			613	Commercial Suit	CS (COMM)/664/2025	05-12-2025	GULJEET SINGH Vs FRONTIER MOTORS PVT LTD	Vaibhav Sinha(P),	9810472854	sinhavaibhav@rediff mail.com	
			613	Commercial Suit	CS (COMM)/684/2025	15-12-2025	M/S SIA REALTECH LLP Vs M/S NKG INFRASTRUCTURE LTD	Rajesh Khaware(P),	9319919165	tlas.partners@gmail.c om	
			613	Commercial Suit	CS (COMM)/686/2025	15-12-2025	CANARA BANK Vs DK Enterprises	SARITA KANWAR(P),	9560812121	info@stklegal.in	
			613	Commercial Exe	Execution (Comm.)/289/2025	01-12-2025	SATYA PARKASH AND BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR Vs MUNICIPAL CORPORATION OF DELHI	ASEEM MEHROTRA	9811062351	mehrotra- aseem@yahoo.co.in	
			613	Commercial Suit	OMP (I)(COMM)/1033/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIVYAM GUPTA 5496	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1034/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ALROUGE ENTERPRISES 0566	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1035/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASBIR SINGH 1155	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1036/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEEMA DEVI 0246	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1006/2025	17-12-2025	Kotak Mahindra Bank Ltd Vs Sandeep	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/1037/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MAHINDRA STILLER AUTO TRUCKS LTD 2640	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1038/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANGLA KAUR 2773	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1039/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJU SHARMA 2712	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Exe	MISC DJ ADJ/875/2025	17-12-2025	SUNSTAR ENTERPRISES Vs R R CLOTHING	RAMARNATH AGGARWAL(P),	9811258052	rsaggarwalana@gmai l.com	13-01-2026
			613	Commercial Suit	CS (COMM)/692/2025	18-12-2025	MECHMAARK INDUSTRIES PVT LTD Vs PRADEEP GARG	Neeraj Gupta(P),	9811267045	info@juslawoffice.co m	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1040/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Shrawan Shantaram Khairnar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1041/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Gopal Vyankatrao Hasule	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1042/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Shivraj Madhavrao Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1043/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Dhanraj Ramdas Ade	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1044/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Shivratan Babarao Solanke	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1045/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Manisha Deepak Aher	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1046/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gourav Bhati	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1047/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Naseem R	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	CS (COMM)/693/2025	18-12-2025	Concertina Coils Pvt Ltd Vs ROBUST STEEL PRODUCTS	Mohit Aggarwal(P),	9811449071	patronuslawoffices@ gmail.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1089/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHIR VIDHYADHAR NARVEKAR 3271	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1090/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR BALIRAM TAPKIR 9813	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1062/2025	19-12-2025	IDFC FIRST BANK LTD Vs AVINASH KUMAR SINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1055/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Rashidakha Sandekha Pathan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1056/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Soma Suka Sonawane	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1057/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Ramesh Uttam Ahire	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1058/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Shankar Ramrao Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1059/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1060/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Samit J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1066/2025	19-12-2025	AXIS BANK LTD Vs NKG INFRASTRUCTURE LTD 4494	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1067/2025	20-12-2025	AXIS BANK LTD Vs RAJEEV KUMAR 7781	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1068/2025	19-12-2025	AXIS BANK LTD Vs PREMDATT SHARMA 9286	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	31-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/1064/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs ANSARI SALIMAHMAD 0425	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	30-01-2026
			613	Commercial Suit	CS (COMM)/697/2025	19-12-2025	PURANSHI EVENTS AND COMMUNICATIONS Vs Straight Solutions Pvt Ltd	POONAM RIMAL(P),	9643501636	contact@priogalhelps.com	06-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1087/2025	20-12-2025	AXIS BANK LTD Vs NILESH KUMAR 2485	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1088/2025	20-12-2025	AXIS BANK LTD Vs JITESH GOYAL	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1091/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA TRAVELS 2231	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-01-2026
			613	Commercial Suit	CS (COMM)/699/2025	23-12-2025	M/s BPI India Pvt Ltd Vs Nysaa Retail Venture Pvt Ltd	RAJESH KUMAR(P),	9810195013	kumarrajeshadv@yahoo.in	21-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1112/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Nomeswar Rao Coppiseti	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1116/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Gore Lal Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1115/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Pawan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1114/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohd Shadan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1113/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mukesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1124/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Jai Maa Transport Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1122/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/1121/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Harinder	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1119/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Harsh Transport Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1117/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohit	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1126/2025	22-12-2025	KOTAK MAHINDRA BANK LTD Vs Fuel Wings India Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	02-02-2026
			613	Commercial Suit	CS (COMM)/701/2025	24-12-2025	WORKEK SOLUTIOS AND SERVICES PRIVATE LIMITED Vs BLUWHEELZ MOBILITY SERVICES PRIVATE LIMITED	KAMLESH ANAND(P),	9990948701	anandkamlesh999@g mail.com	04-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1157/2025	24-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Farman Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	03-02-2026
			613	Commercial Exe	Execution (Comm)/328/2025	24-12-2025	MS SHIV BHOLA FILAMENTS PVT LTD Vs GEETA JAIN	ANSHIKA(P),	8800475490	adv.seemagupta@gm ail.com	08-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1167/2025	26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs VISHNU LAL 0260	VARUN TYAGI(P),	7503464768	varuntyagi1426@gma il.com	07-01-2026
			613	Commercial Exe	Execution (Comm)/320/2025	18-12-2025	M/S PRAKASH PIPES LIMITED Vs M/S JAI MAAA TARA FOOD PRODUCTS	AVTAR SINGH BHAMLOT(P),	9810910333	avtarsingh78@yahoo. com	19-12-2025
			613	Commercial Suit	MISC DJ ADJ/876/2025	18-12-2025	VLK Associates Pvt Ltd Vs PB Retails Pvt Ltd	AMAN BATRA(P),	9582448961	amanbatra@gmail.co m	18-12-2025
49	SH. GAUTAM MANAN, JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	COMMERCIAL SUIT	CS (COMM)/660/2025	01-12-2025	ZETCHEM SUPPLY CHAIN SERVICES Vs INDOIN BIOLIFE	MR. PURUSHOTTA M KR JHA	9971291939	MAIL@AGNEYLEGA L.COM	30.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/661/2025	01-12-2025	RHYTHM ENETERPRISES PVT LTD Vs POOJA KHETAN	MR. SAHIL CHOPTA	9654440009	ADMIN@AMATRAL EGAL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/739/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs DEEPAK KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025

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			614	ARBITRATION	OMP (I)(COMM.)/740/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SONU SINGH YADAV	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/741/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SANDEEP SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/747/2025	02-12-2025	KOTAK MAHINDRA BANK LTD Vs SOMVIR SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	30.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/748/2025	02-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs FARUKH MOHD	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	29.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/749/2025	03-12-2025	AXIS BANK LTD Vs MAHAENDRA KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/750/2025	03-12-2025	AXIS BANK LTD Vs DINESH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/759/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD SAJID SABIT,ALI SAYYED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	EXECUTION	Execution (Comm.)/299/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs JITENDER KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	EXECUTION	Execution (Comm.)/301/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs VARUN SHARMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	EXECUTION	Execution (Comm.)/302/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs YAJNESH KAUSHIK	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/780/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Mukesh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/783/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZAHEER AHMAD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/786/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY JAIVIR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025

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			614	ARBITRATION	OMP (COMM.)/21/2025	05-12-2025	S S MOTA SINGH Vs APPALON OVERSEAS	MS. ARANYA MOULICK	8826235642	ARANYA.MOULICK @MOULICKLAWOF FICE.COM	278.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/663/2025	05-12-2025	FARAH AHMED Vs INFINITY RTETAILE INDIA	MS. JITENDER GUPTA	9911269002	ADVJITENDERGUPTA@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/791/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Mandeep Saroha	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	04.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/792/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Rajender Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	04.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/793/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Sunny Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	04.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/794/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Yashpal Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/795/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Munif Zameer Ahmad	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/796/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Asif	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/797/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gurmeet Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/798/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Alam	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/821/2025	06-12-2025	AXIS BANK LTD Vs MOHIT KUMAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/822/2025	06-12-2025	AXIS BANK LTD Vs AJAY SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.11.2025
			614	EXECUTION	OMP (I)(COMM.)/823/2025	06-12-2025	AXIS BANK LTD Vs CHANDER PARKASH o279	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/825/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs PARVEEN DHANKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/826/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs ABHINAV SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/827/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs RAGHUBIR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/828/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs LATOOR B	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/829/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs MANABHAI KHUSHALBHAI PARMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/830/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs MANSINGH BARWAD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/831/2025	06-12-2025	TOYOTA FINANCE SERVICES Vs ROHIT BABU RATHOUR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/832/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs REHAN ABDUL RASEED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (COMM.)/22/2025	08-12-2025	GOYAL AND GOEL STAINLESS STEELS Vs PRABHAT FERTILIZER AND CHEMICAL WORKS	MR. NITIN MITTAL	9891188839	MITTAL782004@G MAIL.COM	05.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/889/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AJAY ROHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	06.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/890/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs NAVDURGAB INFRAVENTURES LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	06.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/891/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs VINDU BATRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	06.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/892/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs ASHISH CHAUDHARY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	06.12.2025

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			614	ARBITRATION	OMP (I)(COMM.)/893/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs D2 GLOBAL EDUCATION AND IMMIGRATION	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/894/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JYOTI S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/895/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NEELKANTH CONSTRUCTIONS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/896/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYPAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/897/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs FARUKH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/898/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONIA DAYORA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/899/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONAL LUTHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/677/2025	11-12-2025	VIMAL FACILITY SOLUTIONS PVT LTD Vs CFM FACILITIES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/911/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Chander Prakash	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/912/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Lokesh Kumar Sharma	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/913/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Mahavir	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/914/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Chandan Ray	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/915/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shyam Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	09.12.2025

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			614	ARBITRATION	OMP (I)(COMM.)/916/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Mittal	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	09.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/917/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Tanwer	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	09.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/682/2025	15-12-2025	DOLISHA MAHANI Vs MS JYOTI ALIAS MAHI LAKRA	MR. VIVEK AGGARWAL	9811770164	<a href="mailto:INFO@AALAWCORP
.COM">INFO@AALAWCORP .COM	06.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/683/2025	15-12-2025	UNION BANK OF INDIA Vs KARAN ENTERPRISES	MR. KESHAV KUMAR	9999626126	<a href="mailto:KESHAV.ADV1@GM
AIL.COM">KESHAV.ADV1@GM AIL.COM	12.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/687/2025	15-12-2025	CANARA BANK Vs AM INFOSYSTEM	MS. SARIKA KANWAR	9560812121	<a href="mailto:INFO@STKLEGAL
IN">INFO@STKLEGAL IN	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/967/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manoj Kumar	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	10.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/971/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/990/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BHARAT AGRICULTURE WORKS	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/991/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs AISH AHMED	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/992/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN CO. LTD Vs PAWAN KUMAR	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/993/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs AMIT SHUKLA	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/994/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs ASTHA ROADLINES	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/995/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BHAVYA ENTERPRISES	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025

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			614	ARBITRATION	OMP (I)(COMM.)/1007/2025	17-12-2025	AXIS BANK LTD Vs JAHAGIR HUSSAIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1008/2025	17-12-2025	AXIS BANK LTD Vs JAINUDDEEN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1009/2025	17-12-2025	IDFC FIRST BANK LTD Vs SONU KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1010/2025	17-12-2025	IDFC FIRST BANK LTD Vs BHARTI DEVI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1011/2025	17-12-2025	IDFC FIRST BANK LTD Vs GAJENDER KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.12.2025
			614	ARBITRATION	CS (COMM)/694/2025	18-12-2025	STATE BANK OF INDIA Vs VISHAL SHARMA	MR. A.K. ROUT	9999132159	AKROUTADVOCATE @GMAIL.COM	13.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1023/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Dadarao Nagorao Kondle	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1024/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Ravindra Shahebrao Ugale	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1025/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Manas Kailas Ahire	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1026/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ankur Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1027/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kdm Public Senior Secondary School	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1028/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shriram Enterprises	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1029/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shamshad Iliyas	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025

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			614	ARBITRATION	OMP (I)(COMM.)/1030/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1031/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SUBRATA DEY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1032/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/696/2025	19-12-2025	STATE BANK OF INDIA Vs LOVE LEDER EXPORTS	SH. NIRMAL MISHRA	9311131978	ADVNRIRMALMISHR A@GMAIL.COM	09.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1069/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ashish Hooda	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1070/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Dharmender Kumar Contractor	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1071/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Datta Marotrav Kakde	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1072/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs LIDHIN CHERUTHODY	MR. VARUN TYAGI	7503464768	VARUNTYAGII426@ GMAIL.COM	17.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1073/2025	19-12-2025	AXIS BANK LTD Vs JAGTAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1074/2025	19-12-2025	AXIS BANK LTD Vs SHYAM SUNDER YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	16.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/698/2025	20-12-2025	GASKON ENGINEERS Vs M/S RUDRAPUR GREEN ENERGY PVT LIMITED	MR. SACHIN DHAMIJA	9899804192	SHUBHDHARWAL9 2@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1095/2025	20-12-2025	IDFC FIRST BANK LTD Vs HARISH KUMAR PREMI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1096/2025	20-12-2025	IDFC FIRST BANK LTD Vs NEELU JHA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	18.12.2025

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			614	ARBITRATION	OMP (I)(COMM.)/1097/2025	20-12-2025	IDFC FIRST BANK LTD Vs MANOJ KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1098/2025	20-12-2025	AXIS BANK LTD Vs JAGDISH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1099/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATVIR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1100/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA BHARDWAJ TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1101/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA BHARDWAJ TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1102/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH KUMAR AGRAHARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1103/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUBHASH PRABHAKAR PATIL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1104/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKSHAY SURESH KAMBLE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1111/2025	20-12-2025	KOTAK MAHINDRA BANK Vs KAILASH MADHAVRAO SHINDE	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1118/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MANGAL SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1120/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SAIF ALI KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1123/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs LAVIT	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1125/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs NADIM KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/1127/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs JASMEEN SINGH BIRDI	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1128/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs TUSHAR GUPTA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1129/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs NAWAB R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1130/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs IQBAL ALVI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1131/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MOHAMMAD VASIM	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1132/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SUNDER COMPNY	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1133/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MOHD YUSUF	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1134/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs VIJAY ENTERPRISE	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1148/2025	23-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AFREEN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1149/2025	23-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JAISHREESHYAM TRADERS	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1165/2025	24-12-2025	SHANKAR CRANE SERVICE Vs CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	MS. MUSKAN	9953459292	MUSKAN2440SAGA R@GMAIL.COM	23.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1166/2025	24-12-2025	AMIT Vs CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	MR. SATENDER CHAUDHARY	9818422127	S_ADVOCATE1983@ YAHOO.COM	20.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/702/2025	26-12-2025	STATE BANK OF INDIA Vs BACHI DEVI	MR. A.K. ROUT	9999132159	AKROUTADVOCATE @GMAIL.COM	22.12.2025

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			614	COMMERCIAL SUIT	CS (COMM)/703/2025	26-12-2025	M/s Sky Seater Tours And Travels Pvt Ltd Through its Director Rakesh Rai Vs Dheeraj Dogra Proprietor M/s Sea Education and Marine Services	SH. INDRAJEET KUMAR MISHRA	7836856036	ADVOCATEIKMISHRA@GMAIL.COM	23.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1168/2025	26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs SEJAL AJAY MEHTA	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	19.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1169/2025	26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs GAJJAR PRITIBEN UMESHBHAI	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1170/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JISHAD P K	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1171/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHALID MANIKOTH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1172/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIMLA DB COUTH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1174/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs FAISAL TH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1176/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VAGHELAPRAHLADJI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1179/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MITESHKUMAR KANUBHAI DHANANI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1180/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AHUJADEEVESH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1181/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANT MAURYA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1182/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH KUMAR GURJAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1183/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs B MB ENTERPRISES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/1184/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUBEEN KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	11.12.2025

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50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH- DISTRICT WEST	509	CS (COMM)	660/2025	45992	ZETCHEM SUPPLY CHAIN SERVICES Vs INDOIN BIOLIFE	Purushottam Kumar Jha	9971291939	mail@agneylegal.in	28.11.2025
			509	CS (COMM)	659/2025	01-12-2025	M S RHYTHM ENTERPRISES PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR JATINDER KUMAR BAHL Vs ASHOK KHETAN AND ANR	Amatra legal advocate	9654440009	admin@amatralegal.c om	29.11.2025
			509	Execution (Comm.)	290/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM JAISWAL	Kushal Kumar	7009793548	rishabh.eruditelegal @gmail.com	28.11.2025
			509	Execution (Comm.)	291/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs DEEPAK VERMA	Kushal Kumar	7009793548	rishabh.eruditelegal @gmail.com	28.11.2025
			509	Execution (Comm.)	292/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs VIJAY DHANI RAM	Kushal Kumar	7009793548	rishabh.eruditelegal @gmail.com	28.11.2025
			509	Execution (Comm.)	293/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs RAJ KUMAR NAIR	Kushal Kumar	7009793548	rishabh.eruditelegal @gmail.com	28.11.2025
			509	OMP (I)(COMM.)	768/2025	03-12-2025	AXIS BANK LTD Vs VIJNESH 3185	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	26.11.2025
			509	OMP (I)(COMM.)	769/2025	03-12-2025	AXIS BANK LTD Vs AMIT KUMAR 3987	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	01.12.2025
			509	OMP (I)(COMM.)	770/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASHISH B 9182	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	02.12.2025

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			509	OMP (I)(COMM.)	771/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OVO CABS PRIVATE LIMITED 1601	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	01.12.2025
			509	OMP (I)(COMM.)	772/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKISH MADHAN 6153	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	02.12.2025
			509	OMP (I)(COMM.)	773/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GOGRAJ CHOUDHARY 1530	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	01.12.2025
			509	OMP (I)(COMM.)	774/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASBIR SINGH 0810	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	02.12.2025
			509	Execution (Comm.)	294/2025	04-12-2025	AXIS BANK Vs GEETA SHARMA	Shobha Gupta	9811192158	srshobhagupta@gmail.com	26.11.2025
			509	Execution (Comm.)	304/2025	05-12-2025	M/S AAR KAY FIN LEASE PVT LTD Vs VIRENDER DESHWAL AND ORS	Vikasdeep Jain	7838963403	lawvikas99@gmail.com	17.11.2025
			509	OMP (I)(COMM.)	799/2025	05-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 7875	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	03.12.2025
			509	OMP (I)(COMM.)	800/2025	05-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAQIB MOHAMMED GUFRAN SHAIKH 6653	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	03.12.2025
			509	OMP (I)(COMM.)	801/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mehboob E	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025

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			509	OMP (I)(COMM.)	802/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shamsher Khan	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	OMP (I)(COMM.)	803/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akash Saini	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	CS (COMM)	667/2025	06-12-2025	SHRIKANT PANDEY Vs Bean Media Group PTY LTD	Harish Kumar	8285202359	barahamilegalservices.com	05.12.2025
			509	MISC DJ ADJ	836/2025	06-12-2025	SUDHIR GUPTA Vs Modi Marco Aldany Pvt Ltd	Sidharth Dias	9810626743	siddharthdias@gmail.com	05.12.2025
			509	OMP (I)(COMM.)	843/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RITU DHAMEEJA 6344	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	OMP (I)(COMM.)	844/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJNI S 7484	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	OMP (I)(COMM.)	845/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUKESH KUMAR 3626	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	OMP (I)(COMM.)	846/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIVEK KUMAR 1183	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	05.12.2025
			509	OMP (I)(COMM.)	847/2025	06-12-2025	AXIS BANK LTD Vs VIDULA PANWAR 6667	Mayank Mahajan & Co.	9873347330	mayank_mahajan@yahoo.com	05.12.2025

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			509	OMP (I)(COMM.)	848/2025	06-12-2025	AXIS BANK LTD Vs ANSHU VERMA 8320	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	03.12.2025
			509	OMP (I)(COMM.)	849/2025	06-12-2025	AXIS BANK LTD Vs ABBAS M 7773	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	05.12.2025
			509	Execution (Comm.)	307/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs HIMANSHU SO INDERJEET	Sagar Mishra	7053284188	sagarmishra2490@g mail.com	01.12.2025
			509	Execution (Comm.)	308/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs ASHWIN AMARNATH	Sagar Mishra	7053284188	sagarmishra2490@g mail.com	01.12.2025
			509	Execution (Comm.)	309/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANIL KUMAR SON OF PREM SINGH	Sagar Mishra	7053284188	sagarmishra2490@g mail.com	01.12.2025
			509	CS (COMM)	670/2025	08-12-2025	TWENTY FOUR SECURE SERVICES PRIVATE LIMITED THROUGH ITS AR MR SIVAM Vs SHASHA INFOTECH PRIVATE LIMITED	Aayush Kumar Kuchhal	8527274542	aayush@rvslegal.in	05.12.2025
			509	CS (COMM)	671/2025	08-12-2025	UMESH CHAND GARG Vs AWADH NARAYAN SINGH	Ashok Kumar Jha	8368931426	akjha.akhil@gmail.co m	06.12.2025
			509	OMP (I)(COMM.)	857/2025	08-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jogendra	Ravi Shankar Garg	9958683230	associateteersgarg2@g mail.com	24.11.2025
			509	Execution (Comm.)	310/2025	10-12-2025	PUNJAB NATIONAL BANK Vs SRI KANT SINGH	Sagar Mishra	7053284188	sagarmishra2490@g mail.com	09.12.2025

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			509	Execution (Comm.)	311/2025	10-12-2025	INDUSIND BANK LTD Vs M/S BLACK RIVER SERVICES PVT LTD	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	09.12.2025
			509	CS (COMM)	674/2025	10-12-2025	PUMA SE Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@out look.com	08.12.2025
			509	CS (COMM)	676/2025	10-12-2025	Amit Joon Vs Aurora Design Academy	Deepak Kumar	8588853481	deepakpanchaladv@g mail.com	09.12.2025
			509	OMP (I)(COMM.)	870/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs KUNAL RANA 8976	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	871/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Kavita Jaiswal 1864	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	872/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AHMAD KAMALUDDIN 5356	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	873/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURVINDER SINGH 2509	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	874/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAMVEER SINGH 2958	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	875/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARENDRA R 6674	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025

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			509	OMP (I)(COMM.)	876/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOGAL MOSINKHAN IBRAHIMKHAN 6904	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	08.12.2025
			509	OMP (I)(COMM.)	877/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PINTU KUMAR 1534	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	08.12.2025
			509	OMP (I)(COMM.)	878/2025	10-12-2025	AXIS BANK LTD Vs PRAVESH KUMAR MISHRA 5691	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			509	OMP (I)(COMM.)	879/2025	10-12-2025	IDFC FIRST BANK LTD Vs AMIT KUMAR 1659	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	09.12.2025
			509	OMP (I)(COMM.)	880/2025	10-12-2025	AXIS BANK LTD Vs SANDEEP KUMAR NISHAD 4982	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	09.12.2025
			509	OMP (I)(COMM.)	881/2025	10-12-2025	IDFC FIRST BANK LTD Vs JISHAN SHAH 8513	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	09.12.2025
			509	CS (COMM)	678/2025	11-12-2025	SH BALVINDER SINGH Vs MS VISHAKHA CHADHA	Pankaj Kumar	9311020997	pankajkumaradvocate@gmail.com	10.12.2025
			509	CS (COMM)	679/2025	12-12-2025	Puma Se Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@outlook.com	11.12.2025
			509	OMP (I)(COMM.)	947/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Raj Kumar	Ravi Shankar Garg	9958683230	associateteersgarg2@gmail.com	10.12.2025

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			509	OMP (I)(COMM.)	948/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ankit Gupta	Ravi Shankar Garg	9958683230	associateersgarg2@g mail.com	10.12.2025
			509	CS (COMM)	680/2025	13-12-2025	MOHIT GUPTA Vs MS JYOTI ALIAS MAHI LAKRA	Vivek Aggarwal	9811770164	info@aalawcorp.com	08.12.2025
			509	CS (COMM)	681/2025	15-12-2025	Under Armour Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@out look.com	13.12.2025
			509	CS (COMM)	685/2025	15-12-2025	Union Bank of India Vs F R Services	Keshav Kumar	9999626126	keshav.advl@gmail.c om	13.12.2025
			509	OMP (I)(COMM.)	977/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJEEV KUMAR 0646	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	09.12.2025
			509	OMP (I)(COMM.)	978/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMBUJ KUMAR PANDEY 1026	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	10.12.2025
			509	OMP (I)(COMM.)	979/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOTIBA DATTU BHANDURGE 9594	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	10.12.2025
			509	OMP (I)(COMM.)	980/2025	15-12-2025	IDFC FIRST BANK LTD Vs DEV ENTERPRISES 0604	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	12.12.2025
			509	OMP (I)(COMM.)	981/2025	15-12-2025	IDFC FIRST BANK LTD Vs TUSHAR BANSAL 0224	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	12.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	982/2025	15-12-2025	IDFC FIRST BANK LTD Vs MOHD AFTAB 5872	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025
			509	OMP (I)(COMM.)	983/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAJ KUMAR 5885	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	11.12.2025
			509	OMP (I)(COMM.)	984/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAVI KUMAR 0302	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	10.12.2025
			509	OMP (I)(COMM.)	985/2025	15-12-2025	IDFC FIRST BANK LTD Vs PUNEET DABAS 9182	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025
			509	OMP (I)(COMM.)	986/2025	15-12-2025	IDFC FIRST BANK LTD Vs EAGLE 4 SECURITY SOLUTIONS 5406	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	11.12.2025
			509	OMP (I)(COMM.)	987/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAHUL KUMAR BHARTIYA 5453	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	10.12.2025
			509	OMP (I)(COMM.)	988/2025	15-12-2025	AXIS BANK LTD Vs ROHIT KUMAR SRIVASTAVA 4807	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025
			509	OMP (I)(COMM.)	989/2025	15-12-2025	AXIS BANK LTD Vs JAKIR HUSSAIN 6605	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025
			509	CS (COMM)	688/2025	16-12-2025	CANARA BANK Vs SK Enterprises	Sarita Kanwar	9560812121	info@s&klegal.in	13.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1005/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jogender V	Ravi Shankar Garg	9958683230	associateersgarg2@g mail.com	15.12.2025
			509	OMP (I)(COMM.)	1018/2025	17-12-2025	IDFC FIRST BANK LTD Vs SITARAM MANDAL 4263	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	16.12.2025
			509	OMP (I)(COMM.)	1019/2025	17-12-2025	IDFC FIRST BANK LTD Vs USAMA MAKHDOOM AHMED 3101	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	15.12.2025
			509	OMP (I)(COMM.)	1020/2025	17-12-2025	IDFC FIRST BANK LTD Vs PRAMOD KUMAR 0729	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	16.12.2025
			509	OMP (I)(COMM.)	1021/2025	17-12-2025	IDFC FIRST BANK LTD Vs SANGEETA CHANDEL 8672	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	15.12.2025
			509	OMP (I)(COMM.)	1022/2025	17-12-2025	IDFC FIRST BANK LTD Vs HARI SHYAM SINGH 7080	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	15.12.2025
			509	CS (COMM)	695/2025	18-12-2025	STATE BANK OF INDIA Vs SATISH CHAND RASTOGI PROP OF M/S MAHADEV TRADERS AND FOODS	A . K. ROUT & SASSOCIATES	9999132159	akroutadvocate@gma il.com	17.12.2025
			509	OMP (I)(COMM.)	1048/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Nomula Sudhakar Reddy 1796	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	16.12.2025
			509	OMP (I)(COMM.)	1049/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SPARSH EDUCATIONAL TRUST 5996	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	16.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1050/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALKAR SINGH 7758	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.12.2025
			509	OMP (I)(COMM.)	1051/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISH SINGH 2627	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.12.2025
			509	OMP (I)(COMM.)	1052/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM THAKUR 8724	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.12.2025
			509	OMP (I)(COMM.)	1053/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHARANJEET SINGH 0221	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	15.12.2025
			509	OMP (I)(COMM.)	1054/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PANKAJ YADAV 8887	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	15.12.2025
			509	Execution (Comm.)	321/2025	19-12-2025	M/S PRAKASH PIPES LIMITED Vs m/s GEE PEE FOODS PRIVATE LIMITED	Avatar Singh & Associates	9810910333	avatarsingh78@yahoo.com	19.12.2025
			509	OMP (I)(COMM.)	1061/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs SAMIR KUMAR 3185	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	18.12.2025
			509	OMP (I)(COMM.)	1063/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs MUSTAFA KHAN 6962	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	18.12.2025
			509	OMP (I)(COMM.)	1065/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs DETHALIYA ALPESH MAHESHBHAI 9075	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1075/2025	19-12-2025	AXIS BANK LTD Vs VIKASH MISHRA 7854	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	18.12.2025
			509	OMP (I)(COMM.)	1076/2025	19-12-2025	IDFC FIRST BANK LTD Vs VICKY RAJVEER	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	18.12.2025
			509	OMP (I)(COMM.)	1077/2025	19-12-2025	IDFC FIRST BANK LTD Vs AMMAD HAROON	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	18.12.2025
			509	OMP (I)(COMM.)	1092/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH KUMAR DIXIT 8694	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	18.12.2025
			509	OMP (I)(COMM.)	1093/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAYYED RAZIYA JAMSHED ALI 1958	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	18.12.2025
			509	OMP (I)(COMM.)	1094/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISAMUDEEN T 8452	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	18.12.2025
			509	OMP (I)(COMM.)	1141/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Kashif	Ravi Shankar Garg	9958683230	associatetersgarg2@gmail.com	20.12.2025
			509	OMP (I)(COMM.)	1142/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Alimuddin	Ravi Shankar Garg	9958683230	associatetersgarg2@gmail.com	20.12.2025
			509	OMP (I)(COMM.)	1143/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Pankaj	Ravi Shankar Garg	9958683230	associatetersgarg2@gmail.com	20.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1144/2025	22-12-2025	AXIS BANK LTD Vs SHALU 9808	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	19.12.2025
			509	OMP (I)(COMM.)	1145/2025	22-12-2025	IDFC FIRST BANK LTD Vs JITENDRA JAGVEER	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	19.12.2025
			509	OMP (I)(COMM.)	1146/2025	22-12-2025	IDFC FIRST BANK LTD Vs BASANT BAHADUR SHAHI	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	19.12.2025
			509	OMP (I)(COMM.)	1147/2025	22-12-2025	AXIS BANK LTD Vs RAJU 3706	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	19.12.2025
			509	Execution (Comm.)	324/2025	23-12-2025	Auro Logistics Vs Global Logistics	Legal Finitee	8470878929	legalfinitee@gmail.com	19.12.2025
			509	OMP (I)(COMM.)	1156/2025	23-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SIB SHANKAR SEN 9361	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.12.2025
			509	Execution (Comm.)	327/2025	24-12-2025	Kotak Mahindra Bank Limited Vs MANISH SODHA	Arvind Gupta & Associates	9811317311	advocatearvindgupta@gmail.com	19.12.2025
			509	Execution (Comm.)	329/2025	26-12-2025	FIRE ENGINEERING TECHNOLOGY Vs MAHESHWARI MINING PVT LTD	Ravi Kant	9540222267	ravikantlaw@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1185/2025	27-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs DHARMVATI GHANSHYAM	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	24.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1186/2025	27-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs NAVPREET KAUR BHATIA	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	24.12.2025
			509	OMP (I)(COMM.)	1187/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP KUMAR YADAV 6919	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1188/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANSKRITI SINGH 8981	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1189/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THAKOR AMIT 7118	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1190/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDRA MANI TIWARI 0428	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1191/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUDRA TOURS AND TRAVELS 3067	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
TOTAL							2739				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF December-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1264/2025	01.12.2025	RAJEEV GOYAL PROPERTTOR OF M/S RAAJ FABS VS SHAHID ABBAS	PRAKASH AND ASSOCIATES	9899090109	PRAKASHNASSOCIATES@GMAIL.COM	26.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1287/2025	04.12.2025	CALLON IMPORTS PVT. LTD VS NIDHIKA AHUJA & ANR.	TEJAS GUPTA	9910983755	ADVTEJASGUPTA@GMAIL.COM	28.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1305/2025	10.12.2025	NEELAM JAIN VS MAHENDER KANSAL	PRAMOD SINGH	9871724396	chauhanpramod83@gmail.com	08.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1314/2025	11.12.2025	YOGESH AGGARWAL VS MCD & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	01.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1343/2025	19.12.2025	NIRAJ KUMAR VS VARSHASWA SHARMA	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	08.12.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/1295/2025	05-12-2025	ROHIT SURI LIONDEAN SERVICES PVT LTD AND ORS	Chetna Bhalla(P),	9818280772	punitbhalla@gmail.com	NA
			306	CS (COMM)	CS (COMM)/1297/2025	06-12-2025	SANJAY GOEL Vs KAMLESH PATHAK	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.com	03.12.2025
			306	CS (COMM)/	CS (COMM)/1313/2025	11-12-2025	BANK OF BARODA Vs VIJAY	Quaisar Ali(P),	9999802592	aliquaisar110@gmail.com	07.12.2025
			306	CS (COMM)/	CS (COMM)/1333/2025	15-12-2025	SUPER CASSETTES INDUSTRIES PVT LTD Vs SHIV NARAYAN AND ANR.	ANJALI NEHRA	9810389109	kkkhetan@tseries.net	31.07.2025
			306	CS (COMM)/	CS (COMM)/1352/2025	20-12-2025	RADHEY SHYAM MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	10.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1266/2025	01.12.2025	GAUTAM BHATI VS M/S MODA COCKTAIL	RAJ KUMAR SHARMA	9212084750	RAJSHARMA_DELL@YAHOO.COM	14.11.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1289/2025	04.12.2025	UNION BANK OF INDIA VS SHAHID	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	22.09.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1291/2025	05.12.2025	SINGHLA AUTOTECH PVT. LTD. VS TOSHNIWAL AUTOPARTS PVT. LTD.	SHREYAS MALIK	7838989490	SHREYASMALIK2000@GMAIL.COM	02.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1315/2025	11.12.2025	BANK OF BARODA VS DHAVENDER SINGH	QUAISAR ALI	9999802592	ALIQUAISAR110@GMAIL.COM	07.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1327/2025	13.12.2025	HARSH GOEL VS SHREEJI INDUSTRIES AND TRADING	SUMMIT KAUSHAL	9810313802	SUMMITKAUSHAL@GMAIL.COM	11.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1336/2025	16.12.2025	M/S CELESTIAL KNITS FAB PVT. LTD. VS KASHVI DESIGNS PVT. LTD.	JAWAHAR GOYAL	9873292200	nil	12.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1337/2025	16.12.2025	AKIF MOHAMMED ARIF NOORI ALKHAN DAHALWI PROPRIETOR MS SALMA PERFUME TRADING	ZULFIQAR ALI	9884102961	ZULFIQAR1971@GMAIL.COM	15.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1355/2025	20.12.2025	ANIL KUMAR AGARWAL VS SAAHIL AHUJA	SIDDHARTHA JAIN	8527224980	JAIN.JSPARTNER@GMAIL.COM	29.11.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1363/2025	26.12.2025	DAYANAND ANGLO VEDIC COLLEGE TRUSTS MANAGEMENT SOCIETY ANR VS DAV INTER COLLEGE	VIVEK SRIVASTAVA	9210107303	THEJURALSOLUTIONS@GMAIL.COM	18.12.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/1268/2025	01-12-2025	UMESH TYAGI VS MUNICIPAL CORPORATION OF DELHI	Akhil Rana(P),	7838798382	Akhilrana.adv@gmail.com	29.11.2025
			ROOM NO.304	RECOVERY	CS (COMM)/1324/2025	13-12-2025	SANJAY GOEL VS PRAMOD MEHTO	SANTOSH KUMAR KUMAR(P),	9313-780-408	SBPANDEY7@YAHOO.COM	10.12.2025
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/1281/2025	02-12-2025	SAROJ BALA VS MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghl6@gnail.com	09-10-2025
			305	RECOVERY	CS (COMM)/1271/2025	01-12-2025	Union Bank of India VS RAJ KUMAR GOYAL	KAMALJIT SINGH RANOT(P),	9582775060	goyalshivam421@gmail.com	28-11-2025
			305	RECOVERY	CS (COMM)/1269/2025	01-12-2025	Amit Mahajan VS Municipal Corporation of Delhi	UTKARSH SHARMA(P),	7289988608	utkarshsharma.adv@gmail.com	29-11-2025
			305	RECOVERY	CS (COMM)/1285/2025	03-12-2025	CISTA ESSENTIAL AROMA INNOVATION PVT LTD	Ayushi Singhal(P),	8826178008	advocatedevkinandan@gmail.com	27-08-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES
			305	RECOVERY	CS (COMM)/1307/2 025	10-12-2025	PNG ASIA THROUGH ITS PARTNER AND AUTHORISED SIGNATORY MR NARENDER KUMAR Vs SHIVLDAS RAMCHAND SAULANTI	Himanshu Dhawan(P),	9999309222	Contact@Utkrish tahalaw.co	04-12-2025
			305	RECOVERY	CS (COMM)/1323/2 025	12-12-2025	B M K DELHI Vs SHIV TEXTILES	Nishchal Joshi(P),	9891106587	adv.nishchal@gma il.com	09-12-2025
			305	RECOVERY	CS (COMM)/1317/2 025	11-12-2025	THE SUPREME INDUSTRIES LIMITED Vs ASHUTOSH TIWARI	SHRIHAR TRIPATHI(P),	9548888420	shrihargmail.com	07-12-2025
			305	RECOVERY	CS (COMM)/1329/2 025	13-12-2025	LAXMI PUBLICATIONS PVT LTD Vs V9 ENTERPRISES	GAURAV KOCHHAR(P),	9810940055	rakeshk 1 9 87 @y aho o. com	01-03-2024
			305	RECOVERY	CS (COMM)/1348/2 025	19-12-2025	RAJNISH CHOPRA Vs RISHABH SHARMA	NITIN GARG(P),	9958986363	t info@,knowlex.in	13-12-2025
			305	RECOVERY	CS (COMM)/1346/2 025	19-12-2025	Umesh Tyagi Vs Municipal Corporation of Dlehi	Akhil Rana(P),	7838798382	Akhilrana.adv@g mail.com	15-12-2025
			305	RECOVERY	Counter Claim/59/2025	22-12-2025	Bemisales Media Vs Harsh Clean Dhan Pvt Ltd	SHASHWAT TRIPATHI/	9717443903	shashwat@aeddha aslegal.com	22-12-2025
			305	RECOVERY	CS (COMM)/1298/2 025	06-12-2025	SHEKHAR GIRDHAR Vs BRLJ DWIVEDI	Rakesh Patiyal(P),	9811539888	rakeshpatiyal1975 @gmail.com	01.12.2025
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/1270/ 2025	CS (COMM)/1270/2 025	02-12-2025	Ms THE PROMOTERS THROUGH ITS PROPRIETOR MR MEHBOOB ALAM QURESHI Vs MS APEX MANPOWER SOLUTIONS THROUGH ITS PROPRIETOR MR NILESH VASANT	RAHUL GUPTA(P),	9711953429	rahulgupta219a@g mail.com	02.07.2025
			410	CS (COMM)/1286/ 2025	CS (COMM)/1286/2 025	04-12-2025	SHAH PROP OF M/S HARBOUR PRESS INTERNATIONAL Vs MRS DIPTIBEN PANKAJKUMAR PATEL propn	STUTI WASON(P),	9811227766	wasonandwason@ gmail.com	13.11.2025
			410	CS (COMM)/1330/ 2025	CS (COMM)/1330/2 025	15-12-2025	SHREE ENTERPRISES Vs SUNEJA PAPERS	Karan Jain(P),	9810367549	advocatekj@gmail .com	27.11.2025
			410	CS (COMM)/1290/ 2025	CS (COMM)/1290/2 025	05-12-2025	BANK OF BARODA Vs MR RAHUL DHILLON	SHAILENDER SINGH SISODIA	8130237770	shailender.sisodia @gmail.com	02.12.2025
			410	CS (COMM)/1309/ 2025	CS (COMM)/1309/2 025	11-12-2025	B ARUN CORPORATION Through its Partner Siddhant Jain Vs Gurpreet Singh Sole Proprietor of Prince Silver and Jewels	RISHABH GUPTA(P),	8586834657	rishabhgupta.lawy er@gmail.com	06.12.2025
			410	CS (COMM)/1350/ 2025	CS (COMM)/1350/2 025	20-12-2025	M/S SHARDA RICES MILL Vs PC MODERN RICE MILL	Sanjeev Singh(P),			
			410	CS (COMM)/1357/ 2025	CS (COMM)/1357/2 025	22.12.2025	JRS E-VEHICLES PVT LTD VS. OM BALAJEE AUTOMOBILE INDIA PVT LTD	MAYANK GOEL	9999340256	mnglawoffice@gm ail.com	16.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	EX.(COMM) 584/2025	04.12.2025	SHAILENDER SINGHAL VS ASHISH MITTAL	ANKIT JAIN	7838379763	ankit28jain10@gmail.com	
			COURT ROOM 302	CIVIL SUIT	EX.COMM.-AWARD BY ARB.COMM.72/2025	05.12.2025	MONEYWISE FINANCIAL SERVICES PVT. LTD. VS UNITED TRADING COMPANY	MEHVISH KHAN	9319212148	khanmehvish2189@gmail.com	nil
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 1168/2025	05.12.2025	URMILA DHANGER VS NEO DEVELOPERS PVT LTD	SACHIN CHAUDHARY	9311738762	sachinchoudhary.co.in@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1301/2025	09.12.2025	M/S GREAT GALLION VENTURE LTD VS RAMDIYA	NP SINGH AND ASSOCIATES	8510005604	npsinghandassociates@gmail.com	03.12.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1304/2025	10.12.2025	AMAN GOYAL VS ASHOK KUMAR SHARMA	MANISH MIGLANI	99811107462, 997171757571	manish_miglani@yahoo.com	nil
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 599/2025	10.12.2025	HINDUSTAN PIPE SALES CORPORATION VS PANKAJ SAINI	NEGIMISHRA ASSOCIATES	89999029218	shailnegi1984@gmail.co	nil
			COURT ROOM 302	CIVIL SUIT	M.EX.942/2025	11.12.2025	KIRAN ROADWAYS PRIVATE LIMITED VS MAXMECH EQUIPMENTS PVT LTD	VARUN GUPTA/SIMRAN WASON/PRAVEE N KUMAR MISHRA	981046767	gupta.varun1@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	EX. (COMM) 604/2025	11.12.2025	VIVA BOOKS (P) LIMITED VS NATIONAL BOOK HOUSE	NARENDER VASHISHTA & RENU SHARMA	9811140704	nvashishta@gmail.com	nil
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 610/2025	13.12.2025	SUDAM DAS PRASANN JEET SINGH VS	MAYANK GOEL NITIN GOEL MNG OFFICE	9999340256, 9958617492	mnglawoffice@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (COMM) 1180/2025	15.12.2025	DCB BANK LTD. VS KRIPAL SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (COMM) 1181/2025	15.12.2025	DCB BANK LTD. VS IRSHAD JAHOOOR 7310	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 1190/2025	17.12.2025	DCB BANK LTD. VS IRSHAD JAHOOOR 7724	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 1191/2025	17.12.2025	DCB BANK LTD. VS JAI PAL 4554	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1338/2025	18.12.2025	M/S SO-FINE ELECTRONICS PVT LTD VS DEEPAK SHARMA	ANUJ KUMAR	7503380065	advocate.anuj@consultant.com	28.11.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1344/2025	19.12.2025	PUNJAB NATIONAL BANK VS MEHAK KHAJURIA	NITIN GARG	9958986363	info@knowlex.in	05.12.2025

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			COURT ROOM 302	CIVIL SUIT	CS (COMM) 1349/2025	19.12.2025	SHREYAM AGRAWAL VS PAPPU	MAYANK GOEL NITIN GOEL	9999340256, 9958617492	mnglawoffice@gmail.com	16.12.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 1356/2025	22.12.2025	M/S SHARPLINE BROADCAST LIMITED VS M/S ROUND D CLOCK ENTERTAINMENT MEDIA HUB PVT LTD	J S KOHLI	9999631964	jasneetsinghkohli@gmail.com	12.12.2025
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM) 1265/2025	01-12-2025	M/S R. B. HING CO. PVT. LTD. Vs M/SAGARWALS INDIA	Sudesh Kumar	9313195031	sudeshkradvocate@gmail.com	RS. 12500/- DATED 19-11-2025
			308	RECOVERY	CS (COMM) 1279/2025	02-12-2025	UNION BANK OF INDIA Vs SHYAM SINGH PROPSUTTARAKHAND SUIT SAREE	KAMALJIT SINGH RANOT	9890410729	kamaljitsinghranot@gmail.com	NOT FILED
			308	RECOVERY	CS (COMM) 1318/2025	12-12-2025	HARMIT SINGH Vs KAPIL DEV AND ANR.	Sujatha Shirolkar	9212092763	Sujatha_shirolkar@yahoo.co.in	RS. 11500/- DATED 28-11-2025
			308	TRADE MARK ACT	CS (COMM) 1310/2025	11-12-2025	Fortune Engineer and Architect Vs MEET DARJI	CHHAVI	8950703011	adv.chhavinagpal@gmail.com	RS. 7250/- DATED 18-11-2025
			308	TRADE MARK ACT	CS (COMM) 1331/2025	15-12-2025	M/S PHARMACEUTICALS ANDMEDICAL DEVICES BUREAU OFINDIAVsJAN AUSHADHI SEVA	Anand Pandey	9818636496	570lawchambers@gmail.com	RS. 52000/- DATED 04-11-2025
			308	TRADE MARK ACT	CS (COMM) 1332/2025	15-12-2025	SUPER CASSETTES INDUSTRIES PVT.LTDVsMR NAGESH CHHABRIA AND ANR	ANJALI NEHRA	9810389109	NA	RS. 12150/- DATED 31-07-2025
			308	RECOVERY	CS (COMM) 1360/2025	24-12-2025	Samin khan Vs. Jagdeep daga	Shaiza gyaspuri	9818474218	NA	RS. 9500/- DATED 22-12-2025
			308	RECOVERY	CS (COMM) 1361/2025	24-12-2025	ASHOK KUMAR LAKHERAVsSUMEET CHAWLA	Ashu Ralhan	9582628330	arlegal266@gmail.com	RS. 6833/- DATED 16-12-2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	CS (COMM)/1263/2025	01-12-2025	M/S CONSTRUCTION COMPANY Vs Municipal Corporation of Delhi	PUJASatyendra kumar Singh(P),	9811161525	sksinghl16@gmail.com	29.11.2025
			309	RECOVERY	CS (COMM)/1284/2025	03-12-2025	Prem Dutt Arora LRs of Late Smt Anita Arora Vs Gaurav Chopra	G. P Singh	9811992006	g.p.singh@hotmail.com	02.12.2025
			309	RECOVERY	CS (COMM)/1283/2025	03-12-2025	M/S EMPIRE ALCOBREV PVT LTD Vs MIRADOR HOSPITALITY PVT LTD	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghandassociates@gmail.com	02.12.2025
			309	RECOVERY	CS (COMM)/1294/2025	05-12-2025	Parkash Machinery Company Through AR Jagdish poddar Vs M/s Kapil Logistics Service to be effected through its AR Prop Manager	Sachin Sharma(P),	8700151602		05.12.2025
			309	RECOVERY	CS (COMM)/1293/2025	05-12-2025	AJAY GUPTA KUMLESH RUSTOGI Vs	JITENDER KUMAR	9910848793	adv.jkassociates@gmail.com	05.12.2025

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			309	RECOVERY	CS (COMM)/1303/2025	09-12-2025	PURSHOTTAM GOEL Vs GEETA GULATI	PULKIT SANGHI	9555916121	advocatepulkitsanghi@gmail.com	09.12.2025
			309	RECOVERY	CS (COMM)/1312/2025	11-12-2025	RAM KISHORE SHARMA Vs Municipal Corporation of Delhi	PARAS AGGARWAL	9810600656	parasagarwaladv@gmail.com	10.12.2025
			309	RECOVERY	CS (COMM)/1311/2025	11-12-2025	YOGESH AGGARWAL Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	sksinghl16@gmail.com	11.12.2025
			309	RECOVERY	CS (COMM)/1335/2025	16-12-2025	MOHAMMAD SHAIYOOMUDDIN Vs SAYED MOHAMMAD RAZIUDDIN	NUSRAT HOSSAIN	9717952264	advrnanish.singh@yahoo.com	16.12.2025
			309	RECOVERY	CS (COMM)/1339/2025	18-12-2025	BIRENDER SINGH Vs NEGI Vs RAJAN SETH	V.P.RANA	9811165700	vpranalegalassociates@gmail.com	18.12.2025
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1267/2025	01-12-2025	AJAY JAIN Vs ANKIT GARG	Raghav Saluja	9810283700	N.A.	21-11-2025
			307	Civil	CS (COMM)/1280/2025	02-12-2025	Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi	9871441764	aktrivedilawoffices@gmail.com	28-11-2025
			307	Civil	CS (COMM)/1308/2025	10-12-2025	VJ ELECTRO SALES PRIVATE LIMITED Vs SANDEEP KUMAR	surinder kumar	9810686784	ADVOCATESANTOSH YADAV@GMAIL.COM	05-12-2025
			307	Civil	CS (COMM)/1358/2025	22-12-2025	SQUARE YARDS CONSULTING PRIVATE LIMITED Vs EKJOT SINGH	neha pamnani	9810903521	pamnanineha@yahoo.com	03-12-2025
			307	Civil	CS (COMM)/1334/2025	15-12-2025	BANK OF BARODA Vs DHARMENDRA SINGH	Quaisar Ali	9999802592	aliquaisar110@gmail.com	07-12-2025
			307	Civil	CS (COMM)/1341/2025	18-12-2025	M/S S K EDUCATIONS PVT LTD Vs MR R JOHAN PAUL AND ORS	ROHIT VASHIST	9810189223	rohit1996vashist@gmail.com	28-10-2025
			307	Civil	CS (COMM)/1354/2025	20-12-2025	Sh SONAL JAIN Prop M/s LITTLE PROFIT TRADING AND CO Vs DEEPAK AGGARWAL Prop M/s JYOTI STORES	MUNISH VOHRA	9811427955	munishlaw.vohra@gmail.com	20-11-2025
11	SH. S.S. RATHI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1262/2025	01-12-2025	BANK OF INDIA Vs BRAHAM DEV	Sandeep singh	8920646070	sandeepawansh@yahoo.com	10.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1273/2025	02-12-2025	CANARA BANK Vs S T ENTERPRISES THROUGH ITS PROPRIETOR SAUOOD HASAN	Sudesh Ranjan Singh	9015511224	sudeshadvocate12@gmail.com	26.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1274/2025	02-12-2025	Sh Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	A K Trivedi	9871441764	aktrivedilawoffices@gmail.com	28.11.2025

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			COURT ROOM 310	CS (COMM)	CS (COMM)/1288/2025	04-12-2025	Sunita Verma Proprietor of M/s Manoj Kumar Jewellerz Vs Abdul Wahid Mandal	Shri Ram Verma	7299200008	shriramverma1990@gmail.com	03.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1292/2025	05-12-2025	LITESH KUMAR Vs SUNNY BHATIA	Anuj Kumar	7503380065	advocate.anuj@consultant.com	26.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1342/2025	09-12-2025	AMIT KHANNA Prop of M/s Saarthak Trading Co. Vs ARSHAD SIDDIQUI Prop. of M/s Zam Zam Collection	Vikas Bhatia	9811379676	vksbht6@gmail.com	05.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1351/2025	20-12-2025	KOCHAR SUNG UP ACRYLIC LTD Vs M/s SIGNATURE TEXTILE COMPANY	Neeraj Grover	9810376869	groverindia@outlook.com	05.12.2025
12	SH. RAVINDER BEDI DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS (COMM)	1272/25	02-12-2025	Union Bank of India Vs MOHD SULTAN	AMRENDRA KR GIRI	9990298248	AMRENDRAKG@GMAIL.COM	11-10-2025
			401	CS (COMM)	1278/25	02-12-2025	THE SUPREME INDUSTRIES LIMITED VS MAHENDRA SINGH RAJPUROHIT	SHRIHAR TRIPATHI	91-9548888420	Advocate.shrihar@gmail.com	28-11-2025
			401	CS (COMM)	1282/25	02-12-2025	PURSHOTAM DASS SABLANIA Vs. ASHOK LEATHER COMPANY	RATNESH KANT	9990427146		01-12-2025
			401	CS (COMM)	1296/2025	06-12-2025	PNG ASIA THROUGH ITS PARTNER ANWAR ALI SHAIKH	Himanshu Dhawan	9999309222	Contact@Utkrishthalaw.com	28-11-2025
			401	CS (COMM)	1300/2025	08-12-2025	DAGA FASHION CENTRE VS DEVI ENTERPRISE	RISHABH JAIN	9953246669	Rishabh aguarius(a).gmail.com	10-12-2025
			401	CS (COMM)	1306/25	10-12-2025	Amit Khanna Prop of M/s Saarthak Trading CoVs. Akash Proprietor of M/s Fashion Love Shirts	VIKAS BHATIA	9811379676	VKSBBHT6@gmail.com	06-12-2025
			401	CS (COMM)	1320/2025	12-12-2025	M/S SHIV RATNAS PAPER P. LTD. Vs. M/S WOLKUS TECH. SOL. P.LTD.	SUBHASH CHANDRA	9810459344	chandraadvc37@gmail.com	10-12-2025
			401	CS (COMM)	1321/25	12-12-2025	M/s Simran Fab Kiran Chugh & Or	ANIL PANDEY	9810438858	----	10-12-2025
			401	CS (COMM)	1326/25	13-12-2025	Prashant Sharma v Delhi Jal Board	ASHOK MAHAJAN	9811106159 9818473203	ashokmahajan79@gmail.com	08-12-2025
			401	CS (COMM)	1328/2025	13-12-2025	M/s R.L.F. Industries Ltd. Vs. Mukesh Sethi	Deepak Yadav	9999980081	DeepakYadavAdvocate@Gmail.Com	11-12-2025
			401	CS (COMM)	1345/2025	19-12-2025	Shreyam Agrawal Vs. Evex Auto India Pvt. Ltd.	NITIN GOEL	9999340256, 9958617492	Email:mnglawoffice@gmail.com	17-12-2025

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43	SH. M.K NAGPAL DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS(COMM)	1347/2025	19-12-2025	Vikas Verma Vs. MCD & Anr.	UTKARSH SHARMA	7289988608	Utkarshsharma.adv@gmail.com	17-12-2025
			401	CS (COMM)	1364/2025	26-12-2025	Hamdard National Foundation (INDIA) & Anr v Moonstar Lifecare PvtLtd & Anr	ShivendraPratapSingh	953394364	shivendra 3itheacmeo.com	23-12-2025
			401	CS (COMM)	1365/25	26-12-2025	M/s B.K Enterpirses v M/s Modern Creation	AMITVERMA&ASOCIATES	9212422238,	amitvermalawyer80@gmail.com	12-12-2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)579/20	01-12-2025	STT GLOBEL DATACENTERS INDIA PVT. LTD. Vs Acceletrade Technologies Private Lim	Parshant Arora	9810335545		NA
			COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)1154/20	01-12-2025	TATA CAPITAL LTD Vs RAMCHANDRA BARGURJAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1275/2025	02-12-2025	Sh Rajender Kumar Gupta Vs Municipal Corporation of Delhi	AVINESH KUMAR	9871441764	AKTrivedilawoffice@gmail.com	28.11.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1276/2025	02-12-2025	ASHA GOEL Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.com	21.11.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1277/2025	02-12-2025	MKM TECHNOLOGIES PVT LTD Vs ONKAR ENGINES AND GENERATOR PVT LTD	Sanyay shrivashtra	9810240028	SanjayAdvocate123@gmail.com	14.07.2025
			COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)1161/20	03-12-2025	HDFC BANK LTD. Vs ANNU SINGH	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)588/20	05-12-2025	BANK OF BARODA Vs M/S DIVINE SUTRA PROP SUSHANTJEE	Chitra malhotra	9212888057	Chitramalhotrasobli@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)589/20	06-12-2025	Devender singh Vs M/S NOVATRIX DESIGNS PVT LTD	Seema Khatri	9999903919	advseema07@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1299/2025	08-12-2025	KAMAL GUPTA Vs M/S KISHAN ENTERPRIZES	Manoj kumar	9868714805	Advocatemktyagi@gmail.com	12.11.2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)601/20	10-12-2025	VIVA BOOKS PRIVATE LTD Vs V9 Enterprises	Narender vasishth			NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1322/2025	12-12-2025	MEENAKSHI JAIN Vs HARSH KHANNA	Naveen kumar	9811603963	simransingh.98@gmail.com	08.12.2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)616/20	15-12-2025	ASHIND INDUSTRIES PVT LTD Vs UPASANA JANDIAL	Anmol chadha			NA

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			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)625/2025	18-12-2025	G B SINGH Vs AADHARSHREE PAPER MILLS PVT LTD	Anil kumar		NA	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1340/2025	18-12-2025	TIRUPATI TRADING CORPORATION through its partner Parul Bansal Vs RAJESH KUMAR PROPRIETOR OF M/S CAPITAL GRAINS	Nitin Sharma	9650466233	Attorneynitinshar ma@gmail.com	12.12.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1353/2025	20-12-2025	RADHEY SHYAM Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmai l.com	10.12.2025
			COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)1199/2025	24-12-2025	TATA CAPITAL LTD Vs M/S PAAWAN ENERGY INDIA PVT LTD	ANISH BHOLA	9811452022	anishbhola17@yah oo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1362/2025	24-12-2025	A.R. JOSHI PROP DELHI COPIER Vs SHAMIM AHMAD PROP ASI ENTERPRISES	Satish kumar	9717973422		
14	SH. KUMAR, JUDGE (COMMERCIAL COURT)	ASHUTOSH DISTRICT WEST		CS	CS (COMM)/978/2025	02-12-2025	ATUL JAIN (Proprietor of M/s Vardhman Sales Corporation Vs SATISH CHAUDHARY ALIAS SATISH KUMAR (Proprietor of M/s Jatini Trading Company) and	Mohd Ansari(P), Bilal	7373738694	dalalmohit75@gm ail.com	28-11-2025
				CS	CS (COMM)/986/2025	04-12-2025	Batra Breweries and Distilleries Pvt Ltd Vs Deep Mohan Singh Arneja	rajeev kumar tewari(P),	9312276651	r.tewari88@gmail. com	04-11-2025
				CS	CS (COMM)/987/2025	04-12-2025	SANJAY BANSAL Vs FIROZ ABDULKADAR KHIMANI	Rakesh Kumar(P),	9711771000	rakesh.advocae18 @gmail.com	02-12-2025
				CS	CS (COMM)/1010/2025	12-12-2025	M/s Divit Industries LLP Vs M/s Impulse Travel Gears (P) Ltd and Ors	SUNIL SINGH(P),	9654224557	advsunilsinghp@g mail.com	06-12-2025
				CS	CS (COMM)/1015/2025	13-12-2025	Indian Bank Vs Ankit Kumar	MANOJ KUMAR ARORA(P),	9811254078	manvakil1378@g mail.com	06-12-2025
				CS	CS (COMM)/1014/2025	13-12-2025	Indian Bank Vs Pratima Yadav	MANOJ KUMAR ARORA(P),	9811254078	manvakil1378@g mail.com	06-12-2025
				CS	CS (COMM)/1023/2025	15-12-2025	M/S SHAILAUM MACHINE MANUFACTURERS PVT LTD Vs M/S SV INDUSTRIES	VIPUL GUPTA(P),	9899191983	mr.guptavipul@g mail.com	02-05-2025
				CS	CS (COMM)/1024/2025	16-12-2025	Reliance Projects and Property Management Services Ltd Vs NORTH WEST SALES AND MARKETING LTD	HIMANSHU GARG(P),	8750618722	sswaniassociates@ gmail.com	13-12-2025
				CS	CS (COMM)/1036/2025	19-12-2025	SBWOOD LAM LLP Vs KRISHNA PLYWOOD	Vikrant Mehta(P),	9013001400	advocatevikrantme hta@gmail.com	17-10-2025
				CS	CS (COMM)/1043/2025	20-12-2025	STATE BANK OF INDIA Vs RAM PAAL	MANOJ PANDEY(P),	9654371856	advpandeymanoj @gmail.com	16-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS	CS (COMM)/1049/2025	22-12-2025	GANT AB AND ANR VS ASHOK KUMAR AND ANR	Shravan Bansal(P)	9910888645	unitedmark@unitedandunited.com	19-12-2025
				CS	Counter Claim/57/2025	23-12-2025	M/S ONEX INDUSTRIES PVT LTD Vs MOHD ZAKI PROP M/S AMIR ELECTROPLATING WORKS	Sameer Dewan(P)	9810134864	sameerdewan123@rediffmail.com	15-12-2025
				CS	CS (COMM)/1052/2025	23-12-2025	SUDHANSHU BAJAJ (PROPRIETOR OF SCHOLARS ACADEMY FOR IIT-JEE) Vs Scholars A Plus Academy	Vikas Sharma(P)	9999010507	jurislaw@outlook.com	15-12-2025
				CS	CS (COMM)/1059/2025	26-12-2025	GENETIX BIOTECH ASIA LIMITED Vs BHARAT IMMUNOLOGICALS AND BIOLOGICALS CORPORATION	Madhav Gawri(P)	8700568976	madhav@rkgco.com	18-12-2025
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS(COMM)	984/2025	04.12.2025	CANARA BANK VS. PREETI SINGHAL	KUMAR VISHWJEET	888264250	adv.vishwjeet@gmail.com	02.12.2025
				CS(COMM)	985/2025	04.12.2025	DUROPLY INDUSTRIES VS. PANKAJ KUMAR SHARMA	JITENDER KUMAR GAHIYAN	9968237035	jitenderkumargahiyan@gmail.com	02.12.2025
				CS(COMM)	988/2025	05.12.2025	BANK OF BARODA VS. SUNIL KUMAR	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	04.12.2025
				CS(COMM)	992/2025	08.12.2025	VINEET TANEJA VS. ROJLACK ASTA LTD	ANJANI KUMAR CHOUDHARY	9811675024	anjanichoudhari@gmail.com	28.11.2025
				CS(COMM)	995/2025	10.12.2025	AMIT GUPTA VS. NEELAM GOYAL	LOVEKESH	9873300964	lovekesh27@gmail.com	01.12.2025
				CS(COMM)	996/2025	10.12.2025	SHAKTI ENTERPRISES VS. M/S DIAMOND MODULAR PVT LTD	MAHINDER SINGH	9873027484		24.09.2025
				CS(COMM)	1002/2025	11.12.2025	JUHIE INDIA PVT LTD VS. KSV TRADING THROUGH PROP. SANGEETA YADAV	SAMMAN VARDHAN	7717730165	officeofsammangautam@gmail.com	03.11.2025
				CS(COMM)	1026/2025	18.12.2025	PANKAJ JAIN VS. ALLIANZETECH REALCON PVT LTD	D.R. JAIN	9871059347	djain5857@gmail.com	02.12.2025
				CS(COMM)	1027/2025	18.12.2025	GIRISH DEV MISHRA VS. SURESH KUMAR MISHRA	PANKAJ KUMAR	9318348798	pankajverma0855@yahoo.com	04.12.2025
				CS(COMM)	1042/2025	20.12.2025	MS. ROHIN INFOTECH PVT LTD VS. M/S TRYCAM INDIA	PRASHANT KR	9311279764	legalprashant2018@gmail.com	08.12.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		OMP (COMM)	(1)1969/2025	02-12-2025	AXIS BANK LTD VS. GURWINDER SINGH SANDHU 2596	ADV DHEERAJ(P)	9871010589 8920586266	indilexlaw@gmail.com	

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					OMP (COMM)/1968/2025 (1)	02-12-2025	AXIS BANK LTD Vs SHALU SINGH 7849	ADV DHEERAJ(P),	98710105898920586266	indilexlaw@gamil.com	
					ExCOMM Award by Arb Comm/80/2025	10-12-2025	INDUSIND BANK LTD Vs M/S BROWN BIRD ENTERPRISES PVT	PANKAJ KUMAR(P),			
					Execution (Comm)/429/2025	10-12-2025	Kotak Mahindra Prime Ltd Vs SUNNY KHURANA	Sunny Arora(P),			
					Execution (Comm)/430/2025	10-12-2025	Canara Bank Vs SHYAM SAHNI PROPRIETOR OF S S ENTERPRISES	sumit virmani(P),			
					CS (COMM)/1004/2025	11-12-2025	ANYA ENTERPRISES EXIM PVT LTD Vs SANCHIT SETIA	MANDEEP SINGH(P),	9873811588	saneevsoniadvocate2@gmail.com	09-12-2025
					OMP (COMM)/2082/2025 (1)	12-12-2025	Shriram Finance Ltd Vs SAURABH SALUJA	Manoj Kumar(P),	981113644		
					CS (COMM)/1012/2025	13-12-2025	Indian Bank Vs indersingh	MANOJ KUMAR ARORA(P),	98112540789560262990	/manvakil378s@gmail.com	
					OMP (COMM)/2095/2025 (1)	13-12-2025	AXIS BANK LTD Vs ANIRAJ	Sunita Singh(P),	98710105898920586266	indilexlaw@gamil.com	
					OMP (COMM)/2096/2025 (1)	13-12-2025	AXIS BANK LTD Vs KAMLA VAISHNAV	Sunita Singh(P),	98710105898920586266	indilexlaw@gamil.com	
					CS (COMM)/1011/2025	13-12-2025	RAJESH ARORA Vs CRYSTAL CAPS	RAJESH BANATI(P),	9810294894	RAJESHBANTI@YAHOO.CO.IN	01-12-2025
					OMP (COMM)/2125/2025 (1)	16-12-2025	Yes Bank Ltd Vs MANISH KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2126/2025 (1)	16-12-2025	Yes Bank Ltd Vs MAHESH SHARMA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2124/2025 (1)	16-12-2025	Yes Bank Ltd Vs SUJEET SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2158/2025 (1)	17-12-2025	AXIS BANK LIMITED Vs JAGSEER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2159/2025 (1)	17-12-2025	AXIS BANK LIMITED Vs SUNITA DEVI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	

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					OMP (COMM)/2153/2025 (1)	17-12-2025	AXIS BANK LIMITED Vs GURPREET SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2157/2025 (1)	17-12-2025	AXIS BANK LIMITED Vs URMILA NARESH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2155/2025 (1)	17-12-2025	AXIS BANK LIMITED Vs SIYARAM SO RAMPATHAK(P), SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					CS (COMM)/1031/2025	18-12-2025	PURPLE UNITED SALES LTD THROUGH ITS AUTHORISED REPRESENTATIVE SH JATINDER DEV SETH Vs UTKARSH	PRIYANK MOHAN(P),	9810719339,9810649496	Not Mentioned	16-12-2025
					M-Ex/438/2025	18-12-2025	RAJ BALA TANWAR Vs DHHRUV KUMAR SINHA	Sauraj Yadav(P),			
					CS (COMM)/1030/2025	18-12-2025	MS RUDRAKSH SALES AND ANR Vs MS GANDHI STORE	Anshul Garg(P),	9810717949, 8920831715	piyushmittaladvocate@gmail.com	NIL
					Execution (Comm)/440/2025	19-12-2025	Atlas Logistics Private Limited Vs STAR CEILING THROUGH ITS PROPRIETOR MS RAMAWATI PANDEY	Parshant Arora(P),			
					OMP (COMM)/2180/2025 (1)	19-12-2025	YES BANK LTD Vs MUKESH MANAK CHAND	KARTIK KUMAR(P),			
					CS (COMM)/1040/2025	20-12-2025	DEV ELECTRICAL AND ENGINEERING SERVICES Vs ADVANCE PANEL AND SWITCHGEARS PVT LTD	PRIYANKA CHAUDHARY(P),	8077665773	kashiyaandassociates@amil.com	01-09-2025
					OMP (COMM)/2192/2025 (1)	20-12-2025	Yes Bank Ltd Vs ASHWANI KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2190/2025 (1)	20-12-2025	Yes Bank Ltd Vs ADITYA KUMAR SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2221/2025 (1)	23-12-2025	IDFC FIRST BANKS LIMITED Vs MAHENDER GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2218/2025 (1)	23-12-2025	IDFC FIRST BANKS LIMITED Vs NAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2249/2025 (1)	24-12-2025	AXIS BANK LTD Vs RAJNEESH KUMAR	ADV DHEERAJ(P),			
					CS (COMM)/1056/2025	26-12-2025	POWERCAM ELECTRICALS PVT LTD Vs JOHN BASHA SHAIK	Rishi Sehgal(P),	9811056275	arvindsingh56275@gmail.com	18-12-2025

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					CS (COMM)/1057/2025	26-12-2025	ULTIMATE LOGISTICS PVT LTD Vs M Sachdeva(P), ASSOCIATES	Pardeep	9891373332	adv.rohit@gamil.com	18-12-2025
					CS (COMM)/1058/2025	26-12-2025	MKM TECHNOLOGIES PVT LTD Vs ONKAR ENGINES AND GENERATOR PVT LTD	Yash Saraswat(P),	9810240028	sanjayadvocate123@gmail.com	14-12-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/972/2025	01-12-2025	JASMINE KAUR BESSONS AND PARTNERSHIP CONCERN Vs GAGAN COSINGH	DEEPA	9310905051	team@sslegalsolutions.com	27.11.2025
				CS (COMM)	CS (COMM)/974/2025	01-12-2025	PRASHANT PRAJAPATI Vs KAMLADITYA SAHAY CONSTRUCTION PVT LTD	JITENDER	9212413759	itendersahayadvocate@gmail.com	29.11.2025
				CS (COMM)	CS (COMM)/979/2025	02-12-2025	Vipul printers Vs M/ Umanath Press	NARENDRA KALRA	9811403864	kalra.narender@gmail.com	26.11.2025
				CS (COMM)	CS (COMM)/981/2025	02-12-2025	Balaji Action Buildwell Pvt Ltd Vs ROCKY DODANI	ABHISHEK HARIJA	9310008854	aharjikal12@gmail.com	01.12.2025
				CS (COMM)	CS (COMM)/982/2025	02-12-2025	THREE N PRODUCTS PRIVATE LIMITED Vs KASANA RAM CHAUDHARY	DAVESH VASHISHTHA	7982104633	mail@dvipattomeys.com	01.12.2025
				OMP (COMM.)	(DOMP (COMM.)/1992/2025	03-12-2025	AXIS BANK LTD Vs SHAHRUKH KHAN 8560	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(DOMP (COMM.)/1993/2025	03-12-2025	AXIS BANK LTD Vs MILAN KUMAR 6413	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(DOMP (COMM.)/1995/2025	03-12-2025	AXIS BANK LTD Vs AKHIL AGRAHARI 1712	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(DOMP (COMM.)/1996/2025	03-12-2025	AXIS BANK LTD Vs PARVEEN	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(DOMP (COMM.)/1998/2025	03-12-2025	AXIS BANK LTD Vs DEEPANSHU TYAGI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2010/2025	04-12-2025	Yes Bank Ltd Vs AMAAN TRADERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2011/2025	04-12-2025	Yes Bank Ltd Vs TARUN ASSOCIATES	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2012/2025	04-12-2025	Yes Bank Ltd Vs SUNITA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025

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				OMP (COMM.)	(D (COMM.)/2013/2 025	(D 04-12-2025	Yes Bank Ltd Vs RAHUL RAHUL	LALIT PANDEY	8130383143	LALITPANDEYAD V@GMAIL.COM	02.12.2025	
				OMP (COMM.)	(D (COMM.)/2014/2 025	(D 04-12-2025	Yes Bank Ltd Vs ARVIND SINGH	LALIT PANDEY	8130383143	LALITPANDEYAD V@GMAIL.COM	02.12.2025	
				CS (COMM)	CS (COMM)/989/20 25	05-12-2025	BANK OF BARODA Vs PURAN	DEEPA GUPTA	9312292558	advocate.deepa.gu pta@email.com	04.12.2025	
				OMP (COMM.)	(D (COMM.)/2015/2 025	(D 05-12-2025	IDFC FIRST BANKS LIMITED Vs DEEPAK PATHAK RAJENDER SINGH YADAV	SANJEEV PATHAK	9717028845	litigation@srcslega l.com	26.11.2025	
				OMP (COMM.)	(D (COMM.)/2016/2 025	(D 05-12-2025	IDFC FIRST BANKS LIMITED Vs GURDEV SINGH BHATTI	SANJEEV PATHAK	9717028845	litigation@srcslega l.com	26.11.2025	
				OMP (COMM.)	(D (COMM.)/2017/2 025	(D 05-12-2025	AXIS BANK LIMITED Vs SATISH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslega l.com	21.11.2025	
				OMP (COMM.)	(D (COMM.)/2031/2 025	(D 06-12-2025	AXIS BANK LTD Vs ABHISHEK JADOUN	SANJEEV PATHAK	9717028845	litigation@srcslega l.com	21.11.2025	
				OMP (COMM.)	(D (COMM.)/2032/ 2025	(D 06-12-2025	AXIS BANK LTD Vs RUDRA PRATAP	SANJEEV PATHAK	9717028845	litigation@srcslega l.com	21.11.2025	
				OMP (COMM.)	(D (COMM.)/2049/ 2025	(D 08-12-2025	AXIS BANK LTD Vs SALAHUDEEN	SANJEEV PATHAK	9717028845	litigation@srcslega l.com	21.11.2025	
				OMP (COMM.)	(D (COMM.)/2065/ 2025	(D 09-12-2025	AXIS BANK LTD Vs FATEH BAHADUR	LALIT PANDEY	8130383143	LALITPANDEYAD V@GMAIL.COM	21.11.2025	
				OMP (COMM.)	(D (COMM.)/2066/ 2025	(D 09-12-2025	AXIS BANK LTD Vs SATEESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYAD V@GMAIL.COM	09.12.2025	
				OMP (COMM.)	(D (COMM.)/2071/2 025	(D 10-12-2025	AXIS BANK LTD Vs BANSHI LAL	LALIT PANDEY	8130383143	LALITPANDEYAD V@GMAIL.COM	09.12.2025	
				CS (COMM)	CS (COMM)/1003/2 025	11-12-2025	SH KESHAV KHANNA PROPRIETOR OF MS ROSHAN LAL KHANNA AND SONS Vs SH VISHAL GUPTA PROPRIETOR OF MS AND SERVICE	YAKSHU JINDAL	9211462592	sadashivlegalassoc iates@gmail.com	10.12.2025	
				OMP (COMM.)	(D (COMM.)/2110/2 025	(D 15-12-2025	AXIS BANK LTD Vs ARSHAD	DHEERAJ	8920586266	INDOLEXLAW@ GMAIL.COM	13.12.2025	
				OMP (COMM.)	(D (COMM.)/2111/2 025	(D 15-12-2025	AXIS BANK LTD Vs RANJAN TYAGI	DHEERAJ	8920586266	INDOLEXLAW@ GMAIL.COM	13.12.2025	

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				OMP (COMM.)	(D)OMP (COMM.)/2117/2025	15-12-2025	AXIS BANK LTD Vs KOMAL	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2127/2025	16-12-2025	M/S IIFL FINANCE LTD Vs Kotak Mahindra Bank Limited	935933844	jhagopaladv(@gmail.com	15.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2128/2025	17-12-2025	Yes Bank Ltd Vs VARUN DAGAR	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2129/2025	17-12-2025	Yes Bank Ltd Vs SUKHVINDER SINGH	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2130/2025	17-12-2025	Yes Bank Ltd Vs HARGYAN SINGH	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2131/2025	17-12-2025	Yes Bank Ltd Vs RAJ KUMAR YADAV	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2132/2025	17-12-2025	AXIS BANK LTD Vs ANAND KUMAR SINGH	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2133/2025	17-12-2025	AXIS BANK LTD Vs KANHIA LAL	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2134/2025	17-12-2025	AXIS BANK LTD Vs ASHOK SINGH	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2135/2025	17-12-2025	AXIS BANK LTD Vs ASHA	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				CS (COMM)	CS (COMM)/1028/2025	18-12-2025	PURPLE UNITED SALESMAN LTD THOURGH ITS GUPTA AUTHORISED REPRESENTATIVE SH JATINDER DEV SETH Vs CHOICE TRADES SET	9810719339	MANMOHAN 123@YAHOO.COM	17.12.2025
				CS (COMM)	CS (COMM)/1033/2025	18-12-2025	CANTECH ENGINEERS KAVITA PVT LTD Vs EMPIRE NAILWAL FURNITURE CO	9873725564	kavita@jvkassociates.com	13.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2170/2025	18-12-2025	Yes Bank Ltd Vs AMIT GOYAL	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2171/2025	18-12-2025	Yes Bank Ltd Vs APOORVA THAKUR	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2172/2025	18-12-2025	Yes Bank Ltd Vs ASHOK SINGH	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025

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				OMP (COMM.)	(D)OMP (COMM.)/2173/2025	18-12-2025	Yes Bank Ltd Vs DEEPAK SAINI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				CS (COMM)	CS (COMM)/1038/2025	19-12-2025	RAHUL MITTAL Vs REGALIA BANQUET	SANJAY KUMAR	9818974450	LEGALLEGALCOMPANY@REDDIFFMAIL.COM	18.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2179/2025	19-12-2025	Yes Bank Ltd Vs AMIT AMIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.12.2025
				CS (COMM)	CS (COMM)/1045/2025	20-12-2025	Sehdev Sehgal Vs YouTube LLC	MAHIMA MALHOTRA	9868510397	contact@illvmuditjain.com	19.12.2025
				CS (COMM)	CS (COMM)/1047/2025	20-12-2025	SBWOOD LAM LLP Vs SHIV PLYWOOD	VIKRANT MEHTA	9013001400	advocatevikrantmehta@gmail.com	19.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2189/2025	20-12-2025	Axis Bank Limited Vs MIRZA SULTAN FIROZ	AMIT KUMAR	8860939556	AMITKUMAR.294@REDDIFFMAIL.COM	25.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/2191/2025	20-12-2025	AXIS BANK LTD Vs AMIT SHARMA	AMIT KUMAR	8860939556	AMITKUMAR.294@REDDIFFMAIL.COM	13.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/2215/2025	22-12-2025	Yes Bank Ltd Vs MUHAMMAD RAYHAN RAHMAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2217/2025	22-12-2025	AXIS BANK LTD Vs DEVENDRA SINGH BISHT	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2237/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MUNNA GOVIND	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2238/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs JAHEER SHABBEER	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	01.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2239/2025	23-12-2025	AXIS BANK LIMITED Vs HARDAYAL GURJAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	29.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/2240/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs RAJPAL SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	01.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2241/2025	23-12-2025	IDFC FIRST BANK LTD Vs PRABAL KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	29.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2250/2025	24-12-2025	AXIS BANK LTD Vs PANKAJ SAINI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.12.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)	(DOMP (COMM.)/2251/2025	24-12-2025	AXIS BANK LTD Vs SUNNY KUMAR MANDAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2252/2025	24-12-2025	YES BANK LTD Vs SHAILENDER SINGH	ANANJAY SINGH	9030378800	singh.ananjay@gmail.com	22.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2254/2025	24-12-2025	YES BANK LTD Vs VIZHEN	ANANJAY SINGH	9030378800	singh.ananjay@gmail.com	22.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2263/2025	26-12-2025	AXIS BANK LIMITED Vs SUSHILA DEVI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2264/2025	26-12-2025	AXIS BANK LIMITED Vs RINJU SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2265/2025	26-12-2025	AXIS BANK LIMITED Vs MANNU PANDEY	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2266/2025	26-12-2025	AXIS BANK LIMITED Vs MANJU WO PAPPU	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (COMM.)	(DOMP (COMM.)/2267/2025	26-12-2025	AXIS BANK LIMITED Vs SUKHDEV SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/980/2025	CS (COMM)/980/2025	02-12-2025	Balaji Action Buildwell Pvt Ltd Vs Orange And Green Interiors Pvt Ltd	Rahat Bansal	9899057063	advrahatbansal@gmail.com	29.07.2025
				CS (COMM)/993/2025	CS (COMM)/993/2025	08-12-2025	STATE BANK OF INDIA Vs RAJENDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	3.07.2025
				CS (COMM)/994/2025	CS (COMM)/994/2025	09-12-2025	JINDAL SANITARYWARE PVT LTD Vs SANTOSH KUMAR KUNTAL	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	04.08.2025
				CS (COMM)/1001/2025	CS (COMM)/1001/2025	11-12-2025	NAYASA SUPERPLASTI Vs SHREE JI INDUSTRIES	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	
				CS (COMM)/1013/2025	CS (COMM)/1013/2025	13-12-2025	YES BANK LTD Vs RAKESH KUMAR alias RAKESH CHAUHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	
				CS (COMM)/1019/2025	CS (COMM)/1019/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs SUSHIL BAJAJ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	
				CS (COMM)/1020/2025	CS (COMM)/1020/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs M/S SMT ADVERTISERS PVT LTD	MGA Law Office	9811504426	mgalawoffice@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)/1021/ 2025	CS (COMM)/1021/2 025	15-12-2025	M/S EMPIRE ALCOBREV PVT LTD Vs RANJANA SHARMA	Gursimar Singh	9910266125	gursimarsadana@ yahoo.in	
				CS (COMM)/1022/ 2025	CS (COMM)/1022/2 025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs RAMAN PREET SINGH	LALIT PANDEY	8130383143	LALITPANDEYAD V@GMAIL.COM	
				CS (COMM)/1025/ 2025	CS (COMM)/1025/2 025	17-12-2025	SUNITA DEVI Vs RAVINDRA POONAMCHAND ANGARA	Sachin Katyal	011-26211488	legal@Katyalassoci ates.com	
				CS (COMM)/1035/ 2025	CS (COMM)/1035/2 025	19-12-2025	RAJAT JAIN Vs ABDUL MANNAN	Uday Kumar	8882303942	advudaykumar@g mail.com	
				CS (COMM)/1037/ 2025	CS (COMM)/1037/2 025	19-12-2025	MCB ELECTRO CONTROLS THROUGH AR MT BIRBAL Vs SAHIL ENTERPRISES THROUGH ITS PROP	Sanjeev Singh	9811129304	Sanjeev.singh@sin ghnassociates.com	
				CS (COMM)/1039/ 2025	CS (COMM)/1039/2 025	19-12-2025	CANARA BANK Vs Jitender Kumar	Sachin Katyal	011-26211488	legal@Katyalassoci ates.com	
				CS (COMM)/1046/ 2025	CS (COMM)/1046/2 025	20-12-2025	FAST TRANSPORT CARRIER PVT LTD Vs KAMLA DEVI PROPRIETOR SATNARAIN SANJEEV KUMAR	Sachin Katyal	011-26211488	legal@Katyalassoci ates.com	
				CS (COMM)/1050/ 2025	CS (COMM)/1050/2 025	22-12-2025	GANT AB AND ANR Vs ASHOK KUMAR AND ORS	A. K. Raut	9999132159	akroutadvocate@g mail.com	
				CS (COMM)/1060/ 2025	CS (COMM)/1060/2 025	26-12-2025	PEX ENGINEERING LLP Vs JOHN BASHA SHAIK	Manoj Pandey	9654371824	advpandeymanoj @gmail.com	
				CS (COMM)/1062/ 2025	CS (COMM)/1062/2 025	26-12-2025	GIRISH KUMAR Vs GAGANDEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYAD V@GMAIL.COM	
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/975/2 025	CS (COMM)/975/20 25	01-12-2025	NAVEEN SABHARWAL Vs SHOPZO BRAND PVT LTD	RAJESH MAHINDRU	9810194135	RMAHINDRU@R EDIFFMAIL.COM	29-11-2025
				CS (COMM)/976/2 025	CS (COMM)/976/20 25	01-12-2025	RAJAN WAHI Vs THE IDBI BANK THROUGH GM CEO	KAMAKSHI GARG	9818602711	ADVOCATEVARU No5@GMAIL.CO MS	29-11-2025
				Execution (Comm.)/416/2 025	Execution (Comm.)/416/20 25	02-12-2025	Canara Bank Vs Anil sharma prop Ms perfect fire equipment				
				CS (COMM)/977/2 025	CS (COMM)/977/20 25	02-12-2025	Rajesh Gupta Vs Ramadhin Yadav	ANKIT GUPTA	9717134040	ADVOCATEANKI TG@GMAIL.COM	01-12-2025
				OMP (COMM.)/1971/ 2025	OMP (COMM.)/1971/2 025	02-12-2025	AXIS BANK LTD Vs NEERAJ KUMAR o888	DHEERAJ	9258048444		01-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES
				OMP (COMM.)/1972/2025	(D)OMP (COMM.)/1972/2025	02-12-2025	AXIS BANK LTD Vs ANZUM 6937	DHEERAJ	9258048444		01-12-2025
				OMP (COMM.)/1973/2025	(D)OMP (COMM.)/1973/2025	02-12-2025	AXIS BANK LTD Vs GAGAN KUMAR 2376	DHEERAJ	9258048444		01-12-2025
				OMP (COMM.)/1974/2025	(D)OMP (COMM.)/1974/2025	02-12-2025	IDFC FIRST BANKS LIMITED Vs VIKASH KUMAR PRASAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	01-12-2025
				OMP (COMM.)/1975/2025	(D)OMP (COMM.)/1975/2025	02-12-2025	AXIS BANK LIMITED Vs PARAS KOHLI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	01-12-2025
				OMP (COMM.)/1976/2025	(D)OMP (COMM.)/1976/2025	02-12-2025	IDFC FIRST BANKS LIMITED Vs SANJAY RAJENDER	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	01-12-2025
				Execution (Comm.)/417/2025	Execution (Comm.)/417/2025	04-12-2025	AJAY MANDAL Vs SYED IMRAN				
				CS (COMM)/983/2025	CS (COMM)/983/2025	04-12-2025	CENTRAL BANK OF INDIA Vs SURAJ KUMAR PROPRIETOR OF M/S UNNATI TRADING COMPANY	MANOJ KUMAR SINGH	7042814207		03-12-2025
				OMP (COMM.)/2006/2025	(D)OMP (COMM.)/2006/2025	04-12-2025	Yes Bank Ltd Vs SANT RAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (COMM.)/2007/2025	(D)OMP (COMM.)/2007/2025	04-12-2025	Yes Bank Ltd Vs SUDHARAJ GURJAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (COMM.)/2008/2025	(D)OMP (COMM.)/2008/2025	04-12-2025	Yes Bank Ltd Vs MOHIT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (COMM.)/2009/2025	(D)OMP (COMM.)/2009/2025	04-12-2025	Yes Bank Ltd Vs ANJANI KUMARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (COMM.)/2024/2025	(D)OMP (COMM.)/2024/2025	06-12-2025	AXIS BANK LTD Vs CHANDRA PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (COMM.)/2025/2025	(D)OMP (COMM.)/2025/2025	06-12-2025	AXIS BANK LTD Vs AGYADEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (COMM.)/2026/2025	(D)OMP (COMM.)/2026/2025	06-12-2025	AXIS BANK LTD Vs NAFIS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (COMM.)/2027/2025	(D)OMP (COMM.)/2027/2025	06-12-2025	TSC FINSERV PRIVATE LIMITED Vs ONKAR CARS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025

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				CS (COMM)/991/2025	CS (COMM)/991/2025	08-12-2025	Bank of Maharashtra Vs Ankush Mittal	BLJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	06-12-2025
				OMP (COMM.)/2033/2025	(D)OMP (COMM.)/2033/2025	08-12-2025	AXIS BANK LTD Vs SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (COMM.)/2034/2025	(D)OMP (COMM.)/2034/2025	08-12-2025	AXIS BANK LTD Vs TRIBHUVAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (COMM.)/2035/2025	(D)OMP (COMM.)/2035/2025	08-12-2025	AXIS BANK LTD Vs SUSHIL SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (COMM.)/2061/2025	(D)OMP (COMM.)/2061/2025	09-12-2025	AXIS BANK LTD Vs ANUJ VERMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-12-2025
				OMP (COMM.)/2064/2025	(D)OMP (COMM.)/2064/2025	09-12-2025	AXIS BANK LTD Vs PRAMOD KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-12-2025
				CS (COMM)/998/2025	CS (COMM)/998/2025	10-12-2025	BANK OF BARODA Vs Pramod Kumar	DEEPA GUPTA	9312295558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	09-12-2025
				CS (COMM)/999/2025	CS (COMM)/999/2025	10-12-2025	SHELLZ INDIA LIMITED Vs SARITA DEVI	PRAMOD KUMAR AGGARWAL	9868920473	PKAGG.ADV@GMAIL.COM	09-12-2025
				CS (COMM)/1000/2025	CS (COMM)/1000/2025	10-12-2025	SUMAN BALA Vs MUKESH RAMPUTRA	SHANTNU AGGARWAL	9319934092		10-12-2025
				Ex.COMM Award by Arb. Comm./82/2025	Ex.COMM Award by Arb. Comm./82/2025	11-12-2025	INDUSIND BANK LTD Vs MRS NIRMALA P				
				Execution (Comm.)/431/2025	Execution (Comm.)/431/2025	11-12-2025	IG Enterprises Vs SHUBH LAXMI BABY CARE				
				OMP (COMM.)/2074/2025	(D)OMP (COMM.)/2074/2025	11-12-2025	AXIS BANK LTD Vs SANGAM DEI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09-12-2025
				OMP (COMM.)/2075/2025	(D)OMP (COMM.)/2075/2025	11-12-2025	AXIS BANK LTD Vs ARVIND KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09-12-2025
				OMP (COMM.)/2076/2025	(D)OMP (COMM.)/2076/2025	11-12-2025	AXIS BANK LTD Vs DEVI DEEN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09-12-2025
				Execution (Comm.)/433/2025	Execution (Comm.)/433/2025	12-12-2025	EQUITAS SMALL FINANCE BANK LTD Vs M/S BHAVYA ENTERPRISES				

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES
				CS (COMM)/1007/2025	CS (COMM)/1007/2025	12-12-2025	THE FEDERAL BANK LTD Vs ARAVIND PMAHAJAN BABU	KIRAN	9810472145	10-12-2025	10-12-2025
				Misc DJ/1179/2025	Misc DJ/1179/2025	12-12-2025	MINOCHA ENTERPRISES PVT LTD Vs SAISIDDI ENGINEERING PVT LTD	JUSNEET SINGH KOHLI			11-12-2025
				Ex.COMM Award by Arb. Comm./84/2025	Ex.COMM Award by Arb. Comm./84/2025	15-12-2025	KOTAK MAHINDRA PRIME LTD Vs TIRLOCHAN SINGH				
				Execution (Comm.)/435/2025	Execution (Comm.)/435/2025	15-12-2025	LANCER FOOTWEAR INDIA PVT LTD Vs RAISA BEGUM				
				Execution (Comm.)/437/2025	Execution (Comm.)/437/2025	15-12-2025	GMNC TECHNOLOGIES PRIVATE LIMITED Vs MANU MOHIT WADHWA ALIAS MANU WADHWA				
				OMP (COMM.)/2114/2025	(OMP (COMM.)/2114/2025	15-12-2025	Yes Bank Ltd Vs SHRIPAL KESHRI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-12-2025
				OMP (COMM.)/2163/2025	(OMP (COMM.)/2163/2025	17-12-2025	Yes Bank Ltd Vs DEEPANSHU SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-12-2025
				OMP (COMM.)/2164/2025	(OMP (COMM.)/2164/2025	17-12-2025	Yes Bank Ltd Vs ARUN TYAGI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (COMM.)/2165/2025	(OMP (COMM.)/2165/2025	17-12-2025	Yes Bank Ltd Vs ARIS ANSARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (COMM.)/2166/2025	(OMP (COMM.)/2166/2025	17-12-2025	Yes Bank Ltd Vs FARHAN MEWATI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				Execution (Comm.)/441/2025	Execution (Comm.)/441/2025	19-12-2025	CANARA BANK Vs SHREE VANSI MISHRA				
				CS (COMM)/1034/2025	CS (COMM)/1034/2025	19-12-2025	VIJAY KUMAR Vs ICICI BANK	RAKSHIT KOCHHAR			15-12-2025
				OMP (COMM.)/2178/2025	(OMP (COMM.)/2178/2025	19-12-2025	YES BANK LTD Vs CHHAYA BHARANA	KARTIK KUMAR	1126211488	LEGAL@KATYAL ASSOCIATES.COM	18-12-2025
				OMP (COMM.)/2181/2025	(OMP (COMM.)/2181/2025	19-12-2025	Yes Bank Ltd Vs MOHD SHAHZAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	18-12-2025
				OMP (COMM.)/2182/2025	(OMP (COMM.)/2182/2025	19-12-2025	AXIS BANK LIMITED Vs GHANASHYAM SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/2183/2025	(D)OMP (COMM.)/2183/2025	19-12-2025	AXIS BANK LIMITED Vs ARIF	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2184/2025	(D)OMP (COMM.)/2184/2025	19-12-2025	AXIS BANK LIMITED Vs SANJAY KUMAR	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2185/2025	(D)OMP (COMM.)/2185/2025	19-12-2025	AXIS BANK LIMITED Vs SHIV MOHAN SINGH	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2186/2025	(D)OMP (COMM.)/2186/2025	19-12-2025	AXIS BANK LIMITED Vs NARAYAN SINGH	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2187/2025	(D)OMP (COMM.)/2187/2025	19-12-2025	AXIS BANK LIMITED Vs RAKESH KUMAR	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2188/2025	(D)OMP (COMM.)/2188/2025	19-12-2025	AXIS BANK LIMITED Vs MAHESH SO ROOP SINGH	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				CS (COMM)/1044/2025	CS (COMM)/1044/2025	20-12-2025	Saraswati Lamifab Vs Faizi Industries	AJAY KUMAR 9350730425	ADV.AJAY.KHOWAL@GMAIL.COM	19-12-2025
				OMP (COMM.)/2209/2025	(D)OMP (COMM.)/2209/2025	20-12-2025	YES BANK LTD Vs JAGRIT SAHNI	KARTIK KUMAR 1126211488	LEGAL@KATYAL ASSOCIATES.COM	16-12-2025
				OMP (COMM.)/2210/2025	(D)OMP (COMM.)/2210/2025	20-12-2025	Shriram Finance Ltd Vs DITTEN BAKSHI	MANOJ KUMAR		17-12-2025
				OMP (COMM.)/2211/2025	(D)OMP (COMM.)/2211/2025	20-12-2025	Yes Bank Ltd Vs AMIT VERMA	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (COMM.)/2212/2025	(D)OMP (COMM.)/2212/2025	20-12-2025	YES BANK LTD Vs MITHELESH KUMAR MISHRA	KARTIK KUMAR 1126211488	LEGAL@KATYAL ASSOCIATES.COM	16-12-2025
				OMP (COMM.)/2213/2025	(D)OMP (COMM.)/2213/2025	20-12-2025	YES BANK LTD Vs NIRDESH KUMAR	KARTIK KUMAR 1126211488	LEGAL@KATYAL ASSOCIATES.COM	16-12-2025
				CS (COMM)/1051/2025	CS (COMM)/1051/2025	22-12-2025	SBWOOD LAM LLP Vs SHIV SHAKTI LAMINATES	VIKRANT MEHTA 9013001400	ADVOCATEVIKRANTMEHTA@GMAIL.COM	20-12-2025
				Execution (Comm.)/448/2025	Execution (Comm.)/448/2025	23-12-2025	Aqualite Industries Private Limited Vs Boni Footwear			
				OMP (COMM.)/2242/2025	(D)OMP (COMM.)/2242/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MURGAN SO LAXMI	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/2243/2025	(1)OMP (COMM.)/2243/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs AMIT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (COMM.)/2244/2025	(1)OMP (COMM.)/2244/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MOHD HANIF	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (COMM.)/2245/2025	(1)OMP (COMM.)/2245/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SAPPHIRE WELLNESS	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (COMM.)/2246/2025	(1)OMP (COMM.)/2246/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SHAHBAZ HAIDER 50	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				CS (COMM)/1061/2025	CS (COMM)/1061/2025	26-12-2025	RAM PAL SINGH Vs SUNIL KUMAR	MANISH TANWAR	9891139408	MANISHADV@GMAIL.COM	24-12-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	912/2025	01.12.2025	HERO INVESTCORP PRIVATE LIMITED & ANR. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	24.11.2025
			1	CS(COMM)	911/2025	01.12.2025	STATE BANK OF INDIA VS. ARUN SHARMA	ANSHU SHUKLA	9210043774	ADVOCATEANSHU@GMAIL.COM	03.11.2025
			1	CS(COMM)	910/2025	01.12.2025	RAISHUDDIN INDIAN COUNCIL OF HISTORICAL RESEARCH (ICHR) VS. JAGDISH PRASAD		9953207294	NOT AVAILABLE	04.10.2025
			1	CS(COMM)	909/2025	01.12.2025	GARDGIL VOHRA VENTURES PVT. LTD. VS. AAMRAKUNJ REALTY LIMITED AND ANR.	JUJHAR SINGH	9711968186	JUJHARSINGHAADVOCATE@GMAIL.COM	20.11.2025
			1	CS(COMM)	921/2025	04.12.2025	MR. ABDUL ALIM. QURESHI VS. M/S SATKARTAR SHOPPING LIMITED	IMM. TARIQ FAROOQI	9811037869	MTF2474@GMAIL.COM	19.11.2025
			1	CS(COMM)	914/2025	03.12.2025	R L POLYMERS VS. SSO PRO PLAST INDIA LLP	SURESH CHAUDHARY	9811293938	CHAUDHARY3938@GMAIL.COM	21.11.2025
			1	CS(COMM)	915/2025	03.12.2025	M/S KNM SOURCE INDIA VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN AKHIL KRISHAN MAGGU, AYUSH MITTAL & MEHAK SHARMA	8826872049	LEXWORKSS@GMAIL.COM	19.11.2025
			1	CS(COMM)	916/2025	03.12.2025	ARP ENTERPRISES VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN AKHIL KRISHAN MAGGU, AYUSH MITTAL & MEHAK SHARMA	8826872049	LEXWORKSS@GMAIL.COM	19.11.2025
			1	CS(COMM)	917/2025	03.12.2025	M/S STYLE MART IMPEX VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN AKHIL KRISHAN MAGGU, AYUSH MITTAL & MEHAK SHARMA	8826872049	LEXWORKSS@GMAIL.COM	18.11.2025
			1	MISC. DJ	5902/2025	08.12.2025	RAJESH KUMAR JAIN VS. TATA TELESERVICES	DEEPAK KR. AGGARWAL	9650335116	AGARWALANDROY@GMAIL.COM	29.11.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			1	CS(COMM)	929/2025	08.12.2025	M/S AHAHANE LITE ENTERPRISES VS. LEGAL MADHAVI SINHA PROP OF M/S SAI PACKAGES	9999062018, 8586862018	ELITEETHICSLEGAL@GMAIL.COM	29.11.2025	
			1	OMP(1)COMM	325/2025	09.12.2025	M/S JAGDAMBA TRACK FASTENERS CHOPANKI VS. UNION OF INDIA	9818114050	SACHDEVA.DHIRAJ@GMAIL.COM	28.11.2025	
			1	OMP(COMM)	197/2025	12.12.2025	M/S BOOTES IMPEX TECH. LTD. VS. MR. YOGESH MALHOTRA	9891421096	GAURAVJAIN1824@GMAIL.COM	02.12.2025	
			1	CS(COMM)	943/2025	12.12.2025	WELL FREIGHT (P) LTD. VS. INDIGO COLLECTIONERS (P) LTD.	9650059372	PATRASANTANU1972@GMAIL.COM	28.11.2025	
			1	CS(COMM)	942/2025	12.12.2025	STATE BANK OF INDIA VS. MR. PETER RAESH PREM & ANR.	9999132159	AKROUTADVOATE@GMAIL.COM	26.11.2025	
			1	CS(COMM)	946/2025	15.12.2025	M/S AXSYS SOLUTIONS VS. M/S ASIAN HOTEL	9811082913, 9872505902	BBLS@GMAIL.COM	29.11.2025	
			1	CS(COMM)	945/2025	15.12.2025	HERO INVESTCORP PV LTD. VS. ASHOK K KUMAR	9999757185	IP.KUNALKHANNA@gmail.com	11.12.2025	
			1	CS(COMM)	947/2025	15.12.2025	SUPRABHA MITRA VS MUDA SSIR HUSSAIN	9599043047	LEGAL@SIGMAL EGAL.IN	22.11.2025	
			1	CS(COMM)	959/2025	17.12.2025	SBI VS. MS. SWATI	SH. VIJAY PRAKASH	9810210832	NOT AVAILABLE	28.10.2025
			1	CS(COMM)	951/2025	16.12.2025	REVEX PLASTICISERS PVT. LTD. VS. DEVENDRA NATH SAHNI	BHARAT GUPTA/ VARUN TYAGI	45640851	LEGISTAUXILIARY@GMAIL.COM	18.11.2025
			1	CS(COMM)	969/2025	19.12.2025	CINE SOUND VS. PROMS EDUCATIONAL TRUST	VIPIN TIWARI	8920765540	VIPINTIWARI107@GMAIL.COM	23.11.2023
			1	CS(COMM)	968/2025	19.12.2025	CANARA BANK VS. RAJESH SINHA	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	11.12.2025
			1	CS(COMM)	967/2025	19.12.2025	INDIAN OVERSEAS BANK V.S M/S SILVER AND NAURAL FOOD PRODUCTS AND ANR.	UJJWAL KUMAR ASSOCIATES	9899596050, 9958792230	UJJWALLAWFIRM@GMAIL.COM	08.12.2025
			1	CS(COMM)	970/2025	20.12.2025	M/S EAGLE CARGO MOVERS PVT. LTD. VS. M/S MM LOGISTICS	SH. AMRISH	8882288828	ADV.AMRISHMALIK@GMAIL.COM	04.11.2025
			1	CS(COMM)	979/2025	22.12.2025	BANK OF BARODA VS. AVIJIT BISWAS	SATYAPAL SINGH	9811538496	SATYAPSINGADV@REDIFFMAIL.COM	02.12.2025, 10.12.2025

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			1	OMP(COMM)	204/2025	22.12.2025	NATIONAL RURAL INFRASTRUCTURE DEVELOPMENT AGENCY VS. DECCAN CONSULTING ENGINEERS PVT.LTD.	MS. AMRITANANDA CHAKRAVORTY	9971846684	AMRITANANDA@CSMCHAMBERS.COM	17.12.2025
			1	CS(COMM)	986/2025	24.12.2025	HERO INVESTCORP PRIVATE VS MATESWARI ENTERPSEISE	PRAMOD KUMAR SINGH	9810481016	MAIL@THELEGI ST.COM	17.12.2025
			1	CS(COMM)	985/2025	24.12.2025	HERO INVESTCORP PRIVATE LIMITED VS. ASHOK KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM, LITIGATION.KUNALKHANNACO@GMAIL.COM	22.12.2025
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	908/2025	01-12-2025	GLOBAL TOURS AND TRAVELS THROUGH ITS PROPRIETOR MR RISHI SAPRA Vs CHHATAR SINGH DARBAR	Rajat Bhalla(P),	9868858012	adv.pankaj.s@gmail.com	15.11.2025
			25	CS (COMM)	918/2025	03-12-2025	ABC TRADING COMPANY Vs SHEVAM GIFTING SOLUTION	Vikas sareen(P),	8826872049	lexworkss@gmail.com	17.11.2025
			25	CS (COMM)	920/2025	03-12-2025	VEE PEE INTERNATIONAL Vs SHEVAM GIFTING SOLUTION	Vikas sareen(P),	8826872049	lexworkss@gmail.com	14.11.2025
			25	CS (COMM)	919/2025	03-12-2025	UTOPIA GLOBAL Vs SHEVAM GIFTING SOLUTION	Vikas sareen(P),	8826872049	lexworkss@gmail.com	12.11.2025
			25	CS (COMM)	922/2025	04-12-2025	MOHAMMAD AFSAR KHAN Vs M/S SATKARTAR SHOPPING LIMITED THROUGH THE MANAGING DIRECTOR	Mohd Bilal Ansari(P),	8826872049	not provided	26.11.2025
			25	CS (COMM)	923/2025	04-12-2025	SMT SUNITA DEVI Vs NATIONAL INSURANCE COMPANY LTD	Gurmit Singh Hans(P),	9810209575, 9307 495779	legalask@gmail.com	06.11.2025
			25	CS (COMM)	933/2025	11-12-2025	AERO WHEELS EXPRESS PRIVATE LIMITED Vs SIDDHANT SINGH	Aarya Kumar(P),	9810035893	chamerofojoy@outlook.com	17.11.2026
			25	CS (COMM)	932/2025	11-12-2025	NIRMAL FIBERS PVT LTD Vs LEDERFIELD	ARTI GUPTA(P),	9999755355	amanasht99@gmail.com	22.11.2025
			25	CS (COMM)	931/2025	11-12-2025	NIRMAL FIBRES PVT LTD Vs M/S SHUBHAM ENTERPRISES	ARTI GUPTA(P),	9999755355	amanasht99@gmail.com	25.10.2025
			25	CS (COMM)	937/2025	12-12-2025	THE PRESS TRUST OF INDIA LIMITED THROUGH ITS AUTHORIZED SIGNATORY MR MISHRA Vs MR OPOYI PRIVATE LIMITED ONE	Jagriti Vij(P),	not provided	wasim@lectiolaw.com	28.11.2025
			25	CS (COMM)	938/2025	12-12-2025	EN Communications Private Limited Vs SANDEEP SHARMA	Geetashi Chandna(P),	9711882887	geetanshichandana@gmail.com	30.11.2025
			25	CS (COMM)	954/2025	17-12-2025	FARMART SERVICE PVT LTD Vs DIAMONDSONDHI(P), FOOD THROUGH GRAINS ITS PARTNERS ANWAR AND AZAAR	DEEPAKUR SONDHI(P),	011- 41745180	Deepankur@sondhipartners.com	05.11.2025

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			25	CS (COMM)	955/2025	17-12-2025	STATE BANK OF INDIA Vs BALRAM JHA	Gopal Sharma(P), Chand	9810210832	vijayprakash9682@gmail.com	02.11.2025
			25	CS (COMM)	956/2025	17-12-2025	STATE BANK OF INDIA Vs SANJAY RAUL	Gopal Sharma(P), Chand	9810210832	vijayprakash9682@gmail.com	14.11.2025
			25	CS (COMM)	957/2025	17-12-2025	STANDARD CHARTERED BANK Vs B K ENTERPRISES	NAZIA PARVEEN(P),	01 1 -4754398122375422	not provided	16.11.2025
			25	CS (COMM)	958/2025	17-12-2025	STANDARD CHARTERED BANK Vs SHREE SHAKTI STEEL	NAZIA PARVEEN(P),	01 1 -4754398122375422	not provided	23.11.2025
			25	CS (COMM)	962/2025	18-12-2025	STATE BANK OF INDIA Vs AJEET KUMAR	ANSHUMAN SRIVASTAVA(P),	-9990042551	not provided	09.11.2025
			25	CS (COMM)	963/2025	18-12-2025	PAHARPUR COOLING TOWERS LTD THROUGH AR Vs AIR SOLUTIONS	GATANU SAIKIA(P),	9810463278	lawyer.saikia@gmail.com	19.11.2025
			25	CS (COMM)	966/2025	19-12-2025	HT Music and Entertainment Company Limited Vs R Rajkumar Proprietor M/S Media Circle and Anr	Madhur Dhingra(P),	011-43032555	not provided	07.11.2025
			25	CS (COMM)	972/2025	20-12-2025	CURRIE AND BROWN INDIA PRIVATE LIMITED Vs KEAN CONSTRUCTION LLP	AMAR KUMAR(P),	98993972909717101829	sksi.hgh7002@gmail.com	28.10.2025
			25	CS (COMM)	973/2025	20-12-2025	Ht Media Ltd Vs Mezbaan Restaurant	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.com	03.11.2025
			25	CS (COMM)	971/2025	20-12-2025	CURRIE AND BROWN INDIA PVT LTD Vs OMKAR REALTORS AND DEVELOPERS PRIVATE LIMITED	AMAR KUMAR(P),	98993972909717101829	sksi.hgh7002@gmail.com	24.11.2025
			25	CS (COMM)	978/2025	22-12-2025	BANK OF BARODA Vs MANJU	SATYAPAL SINGH(P),	9811538496	satvapsinghadv@rediffmail.com	29.10.2025
			25	CS (COMM)	977/2025	22-12-2025	BANK OF BARODA Vs HEMLATA MISHRA	SATYAPAL SINGH(P),	9811538496	satvapsinghadv@rediffmail.com	16.11.2025
			25	CS (COMM)	976/2025	22-12-2025	M/S JSM ENERGY PVT LTD Vs M/S BLUEBIRD SOLAR PRIVATE LIMITED	Rishi Didwania(P),	-9958259265	advrshididwania@gmail.com	30.10.2025
			25	CS (COMM)	984/2025	23-12-2025	NIKE INNOVATE CV Vs ASHOK KUMAR AND ANR	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	26.11.2025
			25	CS (COMM)	981/2025	23-12-2025	CANON INDIA PRIVATE LIMITED Vs ASSMATA MEDIA PRIVATE LIMITED	Saurabh Kumar(P),	8269070908	jdjain@luthra.com	30.11.2025

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			25	CS (COMM)	987/2025	24-12-2025	MS KML MOLDINGS AS UNIT OF KRISHNA MARUTI LIMITED Vs VIMAL PLAST (INDIA) PRIVATE LIMITED	Sunil Ojha(P),	9311181478	sunilkojha.adv@gmail.com	05.11.2025
			25	CS (COMM)	990/2025	26-12-2025	KTC INDIA LIMITED Vs ABSOLUTE LEGENDS SPORTS PRIVATE LIMITED	Ghanshyam Sharma(P),	9716662014		07.11.2025
			25	CS (COMM)	936/2025	12-12-2025	International Law Affiliates Sole Proprietor Mr Amir Z Singh Pasrich Vs M/S HEROME COSMATICS	KARAN BAHMANI(P),	-41011920	inbox@ilaindia.com	18.11.2025

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22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/907/2025	01-12-2025	INDERJIT MEHTA CONSTRUCTIONS PVT LTD Vs ANAND WOOD CRAFT	Anay Khandelwal(P),	NOT AVAILABLE	NOT AVAILABLE	14-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/913/2025	02-12-2025	CAPTAIN JASKARAN BHULLAR Vs SPICEJET LIMITED	ANAND PRAKASH(P),	9310511420	prakash.law@gmail.com	12-11-2025
			20	OBJECTION PETITION U/S 34 ARBITRATION & CONCILIATION ACT	OMP (COMM)/193/2025	05-12-2025	VANCON MODULAR PVT LTD Vs Karan Kumar Surana	Deepak Tyagi(P),	9811120780	nobilitasjuris@gmail.com	02-12-2025
			20	OBJECTION PETITION U/S 34 ARBITRATION & CONCILIATION ACT	OMP (COMM)/194/2025	06-12-2025	UNION OF INDIA Vs ECARTES TECHNOLOGY PVT LTD	Jyoti Advocate(P),	9554140690	NOT AVAILABLE	05-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/926/2025	06-12-2025	HT MEDIA LTD Vs INDERJIT SINGH SONI	puneet bajaj(P),	9711166242	NOT AVAILABLE	11-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/928/2025	08-12-2025	MS SHRI MAHAVIR ENTERPRISES Vs AJAY ARORA	SUKRIT GUPTA(P),	9999913968	sukrit.gupta2718@gmail.com	06-11-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/930/2025	10-12-2025	SHUBHAM GOLDIEE MASALE PVT LTD Vs GOLD SPICES AND DRY FRUITS	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	01-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/935/2025	11-12-2025	NIRMAL Vs B REXINE HOUSE KHAIR NAGAR	KARTI GUPTA(P),	9810236090	NOT AVAILABLE	12-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/940/2025	12-12-2025	Greotech Easy Solutions Pvt Ltd Vs Lexus Corp Solutions	Shivam Gupta(P),	9911113105	shivamg895@gmail.com	08-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/941/2025	12-12-2025	UNION BANK OF INDIA Vs TANVIR AHMAD	rajendra yadav(P),	7982870432	advrajenrayadav@gmail.com	01-12-2025
			20	OBJECTION PETITION U/S 34 ARBITRATION & CONCILIATION ACT	OMP (COMM)/196/2025	12-12-2025	GTL INFRASTRUCTURE LTD Vs TECHNOMAT COMPOSHEET PVT LTD	Ankit Kumar(P),	9910027367	NOT AVAILABLE	10-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/939/2025	12-12-2025	ARUN JULKA Vs DOUBLE TICK MEDIA PVT LTD	RAHUL MALHOTRA(P),	9899218215	RAHULSSMALHOTRA@GMAIL.COM	03-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/944/2025	13-12-2025	LAKSHAY AHUJA Vs M/S JUVENTAS CLOTHING TECHNOLOGIES PVT LTD	SUNIL LALWANI(P),	9891880710	NOT AVAILABLE	14-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/948/2025	15-12-2025	Pearl Packaging Vs Sampark Industries Ltd	Babli kala(P),	9953249558	NOT AVAILABLE	16-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/953/2025	16-12-2025	M/s RAL CONSUMER PRODUCTS LTD Vs M/s REDSON RETAIL AND REALITY PVT LTD AND ORS	mansi chadha(P),	9910772005	mansi_chadha@hotmail.com	22-07-2025

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			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/199/2025	16-12-2025	DR ER RAJAINDEER JAINA Vs INDUS TOWERS LIMITED	SHAGUN MEHTA(P),	9891111129	NOT AVAILABLE	12-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/952/2025	16-12-2025	SMILEY GARMENTS Vs S S MART RETAIL LLP	Neelam Malik(P),	9813226176	NOT AVAILABLE	09-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/961/2025	17-12-2025	STATE BANK OF INDIA Vs PRITY KUMARI	Gopal Chandra Sharma(P),	7838929829	Sharma9683@gmail.com	28-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/960/2025	17-12-2025	PRIME COMFORT PRODUCTS PVT LTD Vs M/s SHREE SIDDHIVINAYAK TRADING COMPANY	BHUVANESH SEHGAL(P),	9810149006	bhuvanesh@abcloawoffices.com	11-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/964/2025	18-12-2025	STATE BANK OF INDIA Vs MS SIMRAN AGGARWAL	ANSHUMAN SRIVASTAVA(P),	NOT AVAILABLE	NOT AVAILABLE	27-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/974/2025	20-12-2025	LIFE LINE UNIVERSAL PVT LTD Vs SIO VASUNDHRA INTERNATIONAL PVT LTD AND ORS	Kaushal Aggarwal(P),	NOT AVAILABLE	NOT AVAILABLE	12-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/975/2025	20-12-2025	SYNAPSEINDIA OUTSOURCING PVT LTD Vs SOURCE FUSE TECHNOLOGIES INDIA PVT LTD AND ORS	BHUVANESH SEHGAL(P),	9810149006	bhuvanesh@abcloawoffices.com	23-05-2025
			20	SUIT FOR RECOVERY	CS (COMM)/980/2025	22-12-2025	TRACK MANUFACTURING COSINGH PVT LTD Vs M/s KQUALITY PHARMACEUTICALS LTD	BIJENDRA SINGH METHIALA(P),	9810393638	bijendram@gmail.com	31-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/983/2025	23-12-2025	AGCS AGGREGATION PRIVATE LIMITED Vs BANSI MORENA WALA AND ANR	Ayush Kumar Singh(P),	NOT AVAILABLE	NOT AVAILABLE	09-12-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/982/2025	23-12-2025	SOBHAGYA MEDIA PVT LTD Vs AUTHENTIC PRESS NETWORK PVT LTD AND ORS	DAVESH VASHISHTHA(P),	9958445115	dvashishth@gmail.com	18-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/206/2025	24-12-2025	JAGDISH TYRES PVT LTD Vs INDAG RUBBER LIMITED AND ANR	Dushyant Bhargava(P),	9013173324	bhargavalegal@gmail.com	20-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/205/2025	24-12-2025	INTELLIGENT COMMUNICATION SYSTEMS INDIA LTD ICSIL THROUGH ITS MANAGING DIRECTOR Vs DELHI JAL BOARD THROUGH ITS	Shivnath Kumar(P),	9873198385	adv.shivnath@gmail.com	20-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/988/2025	24-12-2025	CANARA BANK Vs SUMIT PUNIA	KUMAR VISHWJEET(P),	NOT AVAILABLE	NOT AVAILABLE	19-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/207/2025	26-12-2025	Delhi Development Authority Vs Rajinder Parshad Gupta	Promila Kapoor(P),	9811106945	NOT AVAILABLE	24-12-2025
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-1	CIVIL CASES	CS (COMM)/547/2025	04/12/2025	UNION BANK OF INDIA Vs VARUN AGGARWAL	Sunil Choudhary(P),	9312872882	advlalitkumar3700@gmail.com	03.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			12, New Court Block-I	CIVIL CASES	CS (COMM)/558/2025	11/12/2025	Outlook Publishing India Private Limited Vs Brandfosys Media and Technologies	Setu Niket(P),	9873109672	mail@curarelegal.com	10.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/562/2025	15/12/2025	CANARA BANK Vs DEVA ENTERPRISES	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.com	12.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/564/2025	17/12/2025	MRG CONSULTANTS PVT LTD Vs COLOR PALETTE PVT LTD	Shubh Mathur(P),	9354028785	advshubmathur@gmail.com	16.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/568/2025	20/12/2025	Amritsar Haveli Cuisines Private Limited Vs Kulwinder Singh	ANSHUMAN(P),	9911373783	info@markshield.in	19.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/573/2025	24/12/2025	Punjab National Bank Vs Pradeep	Pratap Chandra Rana(P),	9990366723	prana25000@gmail.com	23.12.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/570/2025	22.12.2025	Canara Bank Vs Kamalini Prop.	Ankur Singh	9910482995	ankursinghbhadana@gmail.com	12.12.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/543/2025	01/12/2025	SMALL FARMERS ARGUMENT BUSINESS CONSORTIUM Vs SHANTI INDUSTRIES	Shantanu Garg(P)	7535066000	delhi@maheshwariandco.com	12/11/2025
			17, New Court Block-I	Commercial	CS (COMM)/556/2025	09/12/2025	UNION BANK OF INDIA Vs ASHISH KUMAR SRIVASTAVA AND ORS	Sunil Choudhary(P)	9312933300, 9540009991	Not provided	01/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/565/2025	17/12/2025	MOOL CHAND Vs Safderjang Hospital	Deepak kumar(P)	9999600506	deepakkumaro506@gmail.com	15/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/566/2025	18/12/2025	WELLVERSED HEALTH PRIVATE LIMITED Vs MACH NUTRITION STORE Through its Proprietor Manish Pahalwan	KUNAL KHANNA(P)	999757185	ip.kunalkhanna@gmail.com	16/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/569/2025	22/12/2025	MYSORE PERFUMERY HOUSE MANASH LIFESTYLE PRIVATE LIMITED	DEEPA NIL KUMAR SAHU(P)	980134793	allipcare@gmail.com	18/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/571/2025	23/12/2025	CANARA BANK Vs M/S DESIGN ENSURE	SAURABH KUSHAWAHA(P)	9999797421	sk.lawnexus@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/572/2025	23/12/2025	M/s AAKRITI TRADING COMPANY Vs POWER HEALTH NUTRITION AND ORS	Paras Chawla (P)	9999148514	paras.chawla34@gmail.com	19/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/576/2025	26/12/2025	ANIL KUMAR RAIZADA Vs INDUS TOWERS LIMITED THROUGH ITS DIRECTOR/S	LALIT SHARMA(P)	9818772001	adv.lalitsharma09@gmail.com	22/12/2025
26	Sh. Ajay Kumar Jain, District Judge (Commercial Digital)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/542/2025	01/12/2025	UNION BANK OF INDIA Vs VINAY PRASAD	DHANANJAY KUMAR	9540009991	adv.lalitkumar570@gmail.com	26.11.2025

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			29, New Court Block-II	Commercial	CS (COMM)/548/2025	04/12/2025	Jugal Kishore Chowdhury Charitable Educational Trust Vs Brace Radical Credit Rating Private Limited	P.K. AGARWAL	8285230770	Office@pkagrawaladvocates.com	28.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/549/2025	04/12/2025	M/S NATURE MAGIC WORLD Vs Reliance Retail Limited	ARUNI PODDAR(P),	9540555810	poddarlegal@gmail.com	04.11.2025
			29, New Court Block-II	Commercial	Execution (Comm)/172/2025	05/12/2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs SHRING CRAFT INC	NAVDEEP SINGH(P),	9560523320, 8860751228	mail.attriandattri@gmail.com	28.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/552/2025	06/12/2025	M/S NEELAM ENTERPRISES Vs M/S MP PHARMACEUTICAL AND ANR	Deepal Goel(P),	9999048001	deepal@deepalgoeil.in	17.11.2025
			29, New Court Block-II	Commercial	ExCOMM Award by Arb Comm/73/2025	09/12/2025	UGRO CAPITAL LTD Vs ISHANVI ENTERPRISES AND ORS	Rajiv Narain	9810318803, 8130224461	leagumdelhi@gmail.com	18.09.2025
			29, New Court Block-II	Commercial	CS (COMM)/557/2025	10/12/2025	CHIMES AVIATION PVT LTD Vs THE NATIONAL INSURANCE CO LTD	NAVDEEP SINGH(P),	9811311360	nsingh_1908@yahoo.co.in	12.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/561/2025	13/12/2025	KEYSTONE SOLUTIONS Vs AMBROSIA BRANDS PRIVATE LIMITED	Chetan Roy(P),	011-46541551, 011-45036338	chetan@integratawfirm.co	09.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/56/2025	15/12/2025	PRANAY ARUN PANDIT Vs M/S PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	BHIDE, KALYANI DILIP(P),	7709954317	kalyanidilipbhide@gmail.com	04.10.2025
			29, New Court Block-II	Commercial	CS (COMM)/575/2025	24/12/2025	Max Healthcare Institute Limited Vs Eye Max Hospital	RAUNAQ KAMATH	9999947699	raunaq@ira.law	23.12.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	974/2025	01-12-2025	MANTU MANDAL PROPRIETOR VS MSM PERIPHERALS POINT Vs AVADH KISHOR PROPRIETOR WAKE UP MARKETING INDIA	CHANDRA SHEKHAR	9810209981	legal.shebang@gmail.com	26-11-2025
				CS(COMM)	981/2025	02-12-2025	DR. VARUN AGARWAL Vs TELEGRAM FZ LLC AND ORS	MANISH	9813607617	chambersofkte@gmail.com	27-11-2025
				CS(COMM)	991/2025	04-12-2025	SHRI UDIT KAUSHIK Vs SHRI GAURAV KUMAR GUPTA AND ANR	MADAN LAL SHARMA	9810693008	madanlal.ml@gmail.com	17-11-2025
				CS(COMM)	996/2025	05-12-2025	R K ASSOCIATES AND HOTELIERS PVT LTD Vs M/S BLUE STAR PACK KRAFT THROUGH PROPRIETOR MR PARASMALJI	VIJAY KUMAR KAUNDAL	9811264777	vijay.kundal@saraipartners.com	01-12-2025
				CS(COMM)	997/2025	05-12-2025	SUNITA KALRA Vs ADITYA BIRLA FASHION AND RETAIL LTD	ANUPAM JINDAL	9891475320	pankajsinghal.advocate@gmail.com	26-11-2025

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				CS(COMM)	1006/2025	08-12-2025	HETTICH INDIA PVT. LTD. Vs M/s VCURVE INFRA SOLUTIONS LLP AND ORS.	RUPAM KUMARI	9910721966	rka.advocate@gmail.com	12-11-2025
				CS(COMM)	1007/2025	08-12-2025	M/s MOGLI LABS (INDIA) PVT. LTD. Vs SUPERTECH INDIA PVT. LTD.	TARUN VERMA	9871495838	estahunverma@gmail.com	18-11-2025
				CS(COMM)	1009/2025	09-12-2025	THE FOUNDRY VISIONMONGERS LIMITED Vs SRIRAM CHANDRASEKARAN AND ANR.	PUNEET AHUJA	0120-4059300	shantanu@anandanand.com	05-12-2025
				CS(COMM)	1014/2025	10-12-2025	BANK OF INDIA Vs THEAMRENDRA UNIQUE UNISEXNATH SHUKLA SALON	AMRENDRA NATH SHUKLA	9910717081	advamrendra22@gmail.com	06-12-2025
				CS(COMM)	1027/2025	13-12-2025	DEEPAK KUMAR Vs MOHD. NAZISH KHAN	TUSHAR THAREJA	9899324444	tharejatushar29@gmail.com	26-11-2025
				CS(COMM)	1032/2025	15-12-2025	MAGUNTA AGROFARMS LIMITED Vs M/S EXQUISITE TRADELINKS LLP	RAHUL ANIL KHANNA	9958995824	rahul@rklaw.co.in	19-08-2025
				CS(COMM)	1033/2025	15-12-2025	STATE BANK OF INDIA Vs RAJ KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	12-12-2025
				CS(COMM)	1039/2025	16-12-2025	ALK ENTERPRISES AND ANR. Vs RANISODIA AGGARWAL AND ORS.	AKANSHA SODIA	9717321989	advocateakanshasodia@gmail.com	16-12-2025
				CS(COMM)	1049/2025	17-12-2025	SOHINI SINGH Vs KRSHALAJ MRIDUL EXPORTS	SHALAJ MRIDUL	9810656757	shalaj.mridul@legalcampus.co.in	02-12-2025
				CS(COMM)	1059/2025	18-12-2025	M/S FOREVER EXIMS INDIA PVT LTD Vs M/S NUMBER ONE ADVERTISING AND MARKETING CO	SAKSHI JAIN	8800214656	sakshijain@jainchambers.com	03-12-2025
				CS(COMM)	1061/2025	18-12-2025	RAHUL SIWACH Vs VENUS ESTATE PVT LTD	VISHAL PANWAR	9717686645	vishalpanwar2003@gmail.com	23-07-2025
				CS(COMM)	1082/2025	23-12-2025	P. ARYAN ART GALLERY PVT. LTD. Vs EJAAZ COUTURE PRIVATE LTD. AND ANR.	AYUSH GUPTA	9818402326	ayush@guptalegal.in	18-12-2025
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/1062/2025	19.12.2025	State Bank of India Vs BRIJLAL	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.com	N/A
					CS (COMM)/987/2025	03.12.2025	MOHAMMED JUNAID Vs THE STARK VISAS through its managing director	Mohd Shuaib Khan(P),	9711876418	mohdshuaibkhan07@gmail.com	04.11.25
					CS (COMM)/975/2025	01.12.2025	MANTU MANDAL Vs BIMILESH KUMAR DUBEY	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail.com	26.11.25

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					CS (COMM)/982/2025	03.12.2025	M/S ALLIANCE QUARRIES MINES PVT LTD Vs RAHUL SUKHWAL AND ANR	Akhil Singh(P), Pratap	9868503817	dineshchawla@yahoo.com	17.11.25
					CS (COMM)/995/2025	05.12.2025	PORTRONICS DIGITAL PRIVATE LIMITED Vs NEW SHOP CSTORE NETWORK PVT LTD	Sumit Nagpal(P),	9911995000	mail@nagpal.law	N/A
					CS (COMM)/1019/2025	12.12.2025	Shilpkar India Designers and contractors private limited Vs Buildcon Developers	Ashok Kumar(P),	8178802330	adv.ashokkumar84@gmail.com	23.09.25
					CS (COMM)/1020/2025	12.12.2025	NUMBER ONE ADVERTISING AND MARKETING CO Vs TRUSTCAP PVT LTD	Rajeev Kapoor(P),	9899785517	info@kandbparthers.com	06.12.25
					CS (COMM)/1012/2025	09.12.2025	M/S ZOMA ENGINEERS Vs M/S JSC INSTITUTE GIPROSTROYOMOST	ANURAG SINGH(P),	9958879724	nelawnetwork@gmail.com	28.11.25
					CS (COMM)/1024/2025	13.12.2025	CANARA BANK Vs SANDEEP GAHLAWAT PROP KC RESTURANT CHAYLO	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	10.12.25
					CS (COMM)/1028/2025	13.12.2025	SHRI VIJAY KUMAR AGGARWAL THROUGH HIS AR Vs M/S PIONEER MEGA PRINTERS	Hemant Gupta(P),	9811249331	legalteam.plc@gmail.com	09.12.25
					CS (COMM)/1017/2025	11.12.2025	DR HARRY CONSULTANTS PVT LTD Vs indian oil corporation limited	Rohit Taneja(P),	9810945207	fusjurisofc@gmail.com	N/A
					CS (COMM)/1045/2025	17.12.2025	VIJAY GARG Vs M/S IREO GRACE REALTECH PVT LTD AND ORS	MUKESH KUMAR(P),	9810682372	shekhawatilegal@yahoo.co.in	10.12.25
					CS (COMM)/1053/2025	18.12.2025	BANK OF BARODA Vs SHATRUGHAN KUMAR PODDAR	Eram Khan(P),	9717099220	eramadv2000@gmail.com	09.12.25
					CS (COMM)/1081/2025	23.12.2025	VISHWAS SINGHAL (Prop of M/s Anaco India Company) Vs M/S SEETU KOHLI CONCEPTS PVT LTD(THR	SHALU KARDAM(P),	9811041494	radheyshyamadv@gmail.com	16.12.25
					CS (COMM)/1070/2025	22.12.2025	M/S RX INFOTECH PVT LTD Vs M/S A P Peripherals	Maneesh Gumber(P),	9911315304	axentlawfirm@gmail.com	15.12.25
					CS (COMM)/1093/2025	24.12.2025	MANTU MANDAL Vs SHIVAM YADAV	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail.com	08.11.25
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/884/2025	03-11-2025	PAI PLATFORMS PVT LTD Vs AVGSS HOSPITALITY AND RESTAURANTS LLP	AMULYA SUPADHYAY(P),	91-9807498297	office@nmlegal.in	23.08.2025
					CS (COMM)/883/2025	03-11-2025	PUNJAB NATIONAL BANK Vs ASHISH JAIN	SANCHEET SHARMA(P),	9548667393	sssanchit09@gmail.com	17.10.2025

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					CS (COMM)/889/2025	04-11-2025	CANARA BANK Vs BDN SOLUTIONS INDIA PVT LTD	FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	25.10.2025
					CS (COMM)/895/2025	06-11-2025	STATE BANK OF INDIA Vs SUDHIR KUMAR CHANDIOK(P),	VARUN CHANDIOK(P),	9818365119	chambersofvarunchandio@gmail.com	01.11.2025
					CS (COMM)/904/2025	11-11-2025	Aniket Seva Society Regd Vs MS Innovative Financial Advisors Ltd	ANSHUL RAI(P),	9971846955	anshul@dla.net.in	17.11.2025
					CS (COMM)/917/2025	14-11-2025	CANARA BANK Vs ASHOK KUMAR PROPRIETOR M/S A K SONS	Sanjeev Chopra(P),	9711142206	chopra6791@gmail.com	07.11.2025
					CS (COMM)/918/2025	14-11-2025	STATE BANK OF INDIA Vs AMAR NATH YADAV	VARUN CHANDIOK(P),	+91 9818365119	OFFICE.CHANDIOK@GMAIL.COM	01.11.2025
					CS (COMM)/935/2025	20-11-2025	A AND T ENGINEERING PVT LTD Vs SIMPLEX INFRASTRUCTURES LIMITED	GAURAV TOKAS(P),	811056644	asimnaemadv@gmail.com	17.11.2025
					CS (COMM)/934/2025	20-11-2025	VIJAY AGGARWAL Vs M/S HANSAFLO BUILDCON PVT LTD	Sandeep Kataria(P),	9873938816	Mittalpko8@gmail.Com	04.11.2025
					CS (COMM)/942/2025	21-11-2025	BOYS INDIA AND ORS Vs YES BANK LTD	YASH MUNDHRA(P),	8447654435	yashmundhra27@gmail.com	-
					CS (COMM)/954/2025	26-11-2025	ANIL NARANG Vs LOKESH KUMAR	NITIN MEHTA	9891091098	nmchambers@gmail.com	-
					CS (COMM)/957/2025	27-11-2025	PETRA GLOBAL LOGISTICS PRIVATE LIMITED Vs ELECTRIC ONE ENERGY PVT LTD	Ravi Kumar(P),	7532081904,	Ravi.Kumar17@outlook.in	14.10.2025
					CS (COMM)/956/2025	27-11-2025	M/S SOLUTIONS (INDIA) PVT LTD Vs AJEET KUMAR PROPRIETOR OF ANANYA COMPUTER	MANOJ KUMAR(P),	+91-9810675719	advocatesindia@yahoo.co.in	21.11.2025
					CS (COMM)/968/2025	29-11-2025	STATE BANK OF INDIA Vs DEEPAK KUMAR	Shiv Tyagi(P),	9811059032	shvktiyagi@gmail.com	27.11.2025
					CS (COMM)/965/2025	29-11-2025	STATE BANK OF INDIA Vs NAAFE SINGH	Shiv Tyagi(P),	9811059032	shvktiyagi@gmail.com	27.11.2025
31	MS. ANU BALIGA	GROVER EAST	21	Execution Petition	Ex - Award by Arb/14/2025	03-12-2025	UGRO CAPITAL LTD Vs KRISHNA ELECTRONICS AND ORS	Sanjay Kumar Singh(P),	9810318803	leagumdelhi@gmail.com	45946
				Commercial Suit	CS (COMM)/989/2025	03-12-2025	M/S ANGEL NETWORKING SOLUTIONS Vs POWER NETWORKS AND ORS	GAURAV SEHRAWAT(P),	9717219890	advpiyal2021@gmail.com	45967

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				Commercial Suit	CS (COMM)/994/2025	04-12-2025	SHRI AKHILESH SINGH Vs SAARTHI PEDAGOGY PVT LTD	Rajendra yadav(P),	9312046733	yadavrazen@gmail.com	45985
				Commercial Suit	CS (COMM)/992/2025	04-12-2025	M/s Ismartu India Private Limited Vs K K OVERSEAS PRIVATE LIMITED	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	45757
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	Commercial Suit	CS (COMM)/985/2025	03-12-2025	CSAT SYSTEMS PRIVATE LIMITED Vs ABHINAV BIRLA AND ORS.	SMD SAZID RAYEEN	9818499323	litigation@ashwat.hhlegal.com	28-11-2025
				Commercial Suit	CS (COMM)/999/2025	05-12-2025	M/S BIOREX HEALTHCARE PVT. LTD. Vs M/S BIOCROZ PHARMACEUTICALS PVT. LTD.	SHYAM KUMAR	9999154100	shyamkumar@altindialegal.com	14-11-2025
				Commercial Suit	CS (COMM)/1025/2025	13-12-2025	Badri Prasad Goyal Vs Gannon Duncely And Co. Ltd.	Arbab Pal	+919899399424	palsk3@rediffmail.com	08-12-2025
				Commercial Suit	CS (COMM)/1034/2025	15-12-2025	STATE BANK OF INDIA Vs MR. DEVENDER	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	12-12-2025
				Commercial Suit	CS (COMM)/1038/2025	16-12-2025	SH. PIYUSH MATHUR Vs M/S. BIOME AIR PURIFIER PVT. LTD. AND ORS.	Pashupati Singh Yadav	8700295024	dashmaheswar73@gmail.com	10-12-2025
				Commercial Suit	CS (COMM)/1052/2025	18-12-2025	PUNJAB NATIONAL BANK Vs MS. SANJANA CHHABRA	Vikram Gola	9811244209	Vikramgola2010@gmail.com	15-12-2025
				Commercial Suit	CS (COMM)/1054/2025	18-12-2025	MASCOT HEALTH SERIES PVT. LTD. Vs MS. SRIVASTAVA	Naveen Chandra	9810078786	advocatenaveenchandra@gmail.com	02-12-2025
				Commercial Suit	CS (COMM)/1077/2025	23-12-2025	BANK OF BARODA Vs JAGBIR	Eram Khan	9717099220	eramadv2000@gmail.com	09-12-2025

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33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERASA SOUTH-EAST		Commercial Suit	CS (COMM)/1083/2025	23-12-2025	UNION BANK OF INDIA Vs MEENA DEVI AND ANR.	AYUSH KUMAR	9971839717	advpriyamagrawal@gmail.com	19-12-2025
				Commercial Suit	CS (COMM)/1084/2025	23-12-2025	UNION BANK OF INDIA Vs SHAKUNTLA AND ANR.	AYUSH KUMAR	9971839717	advpriyamagrawal@gmail.com	19-12-2025
				Commercial Suit	CS (COMM)/1094/2025	26-12-2025	COMAC INDIA PVT. LTD. Vs MR. CLEAN AND ORS.	Kunal Kukreja	9871236226	whilcandblacklawyers@gmail.com	30-10-2025
				Commercial Suit	CS (COMM)/1096/2025	26-12-2025	GURUJI KA ASHRAM TRUST Vs P J SIKAND AND ORS.	Pardeep Dahiya	9717720707	akshitagoyal121@gmail.com	19-12-2025
				Commercial Suit	CS (COMM)/986/2025	03-12-2025	THREE-N-PRODUCTS PRIVATE LIMITED Vs TEAMEX LIMITED	DAVESH VASHISHTHA(P),	79821046333	mail@dvpattorneys.com	26.11.2025
				Commercial Suit	CS (COMM)/984/2025	03-12-2025	IRFAN HUSSAIN Vs ARVIND JAIN	ADVOCATE AYYUB AHMAD(P),	9811661342	ayyubahmad@gmail.com	28.11.2025
				Commercial Suit	CS (COMM)/1002/2025	06-12-2025	M/S KAILASH CHANDRA SAHOO Vs HARJI ENGINEERING WORKS PVT LTD	Abhishek Sharma(P),	9711477106	advocateabhisheksharma2324@gmail.co	04.12.2025
				Commercial Suit	CS (COMM)/1021/2025	12-12-2025	INDIAN BANK Vs RAMAN KUMAR GUPTA	RAJESH KUMAR SHANDILYA(P),	931299343 7	shandilyalawoffice@gmail.com	19.11.2025
				Commercial Suit	CS (COMM)/1035/2025	15-12-2025	M/S FABYARN INC Vs REKHA GOSWAMI PROP M/S DAKSH GARMENTS CO AND ANR	Shivam Bedi(P),	9810068578	advkumarkrishan@gmail.com	02.12.2025
				Commercial Suit	CS (COMM)/1040/2025	16-12-2025	KRISHAN KUMAR GUPTA Vs POOJA WANG	Ishan Dewan(P),	8800473474	siddharth@circlepartners.in	13.12.2025
				Commercial Suit	CS (COMM)/1057/2025	18-12-2025	THE NAINITAL BANK LTD Vs MS POOJA YADAV	Manoj Gupta(P),	9999846390	advocatemanoj16@gmail.com	15.12.2025
				Commercial Suit	CS (COMM)/1055/2025	18-12-2025	BANK OF BARODA Vs HARISH KUMAR	Eram Khan(P),	9717099220	eramadv2000@gmail.com	09.12.2025
				Commercial Suit	CS (COMM)/1056/2025	18-12-2025	RAJBALI VERMA Vs FASHION FLASHER INDIA PVT LTD	Ishpreet Singh(P),	-	-	11.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF	
				Commercial Suit	CS (COMM)/1065/2025	19-12-2025	BENI HORAI PROPRIETOR OF M/S SUN SHINE PRINTERS Vs POONAM CHOPRA PROPRIETOR OF M/SPRIME OUTDOORS	9990325209	splegalsolutions@gmail.com	17.12.2025		
				Commercial Suit	CS (COMM)/1063/2025	19-12-2025	CASIO KEISANKI KABUSHIKI Vs XXXXXXXXX	Dinesh Jotwani(P),	9730049704	litigation@jotwani.com	17.12.2025	
				Commercial Suit	CS (COMM)/1073/2025	22-12-2025	M/S GRYPHON APPLIANCES LTD Vs M/S NAVYA ENTERPRISES	Kishan Kumar(P),	9811113569	advocateashwanikr@gmail.com	12.12.2025	
				Commercial Suit	CS (COMM)/1079/2025	23-12-2025	M/S HSPTS TEXTILE PRIVATE LIMITED Vs MEHTA(P), N SUBRAMANIAM	99996670	ADVSRISHABHMEHTA@GMA	15.11.2025		
				Commercial Suit	CS (COMM)/1078/2025	23-12-2025	MOHD AKRAM Vs MOHAMMAD HAROON	Nazim Ahmed(P), uddin9718156319	RAASHIDAAZAM@GMAIL.COM	19.12.2025		
34	MS. NIRJA BHATIA, L.D. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(Comm)	1008/2025	03.12.2025	M/s Usha Aluminium Vs Abanos furniture	Nancy Jain	9660729214	e3legal@gmail.com	01.12.2025	
			30	CS(Comm)	1036/2025	15.12.2025	State Bank of India Vs Mr Ganesh Wakchaure	Shuchita Dixit	8896932838	agnihotrisuchita@gmail.com	12.12.2025	
				CS(Comm)	1069/2025	22.12.2025	Bank of Baroda Vs Sanoj Kumar	Eram Khan	9717099220	eramadv20002gmail.com	16.12.2025	
				CS(Comm)	1068/2025	22.12.2025	Bank of Baroda Vs Anita	Eram Khan	9717099220	eramadv20002gmail.com	18.12.2025	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil									
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil									
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	147/2025	01-12-2025	State Bank of India Vs Abhilash Mittal	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	27-11-2025	
			--do--	C.S.(COMM)	149/2025	08-12-2025	IDBI BANK LTD Vs SAPNA DEVI	VIVEK KUMAR	9811867703	kumarvivekadvgmail.com	05-12-2025	

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			--do--	C.S.(COMM)	154/2025	18-12-2025	State Bank of India Vs Himanshu Rathor	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	17-12-2025
			--do--	C.S.(COMM)	155/2025	18-12-2025	State Bank of India Vs Mohd Vaseem	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	17-12-2025
			--do--	C.S.(COMM)	156/2025	20-12-2025	STATE BANK OF INDIA Vs SEEMA CHAUHAN PROPRIETOR OF RANA AGRICULTURE INDUSTRIES	SUCHITA DIXIT 8896932848	agnihotrisuchita@gmail.com	19-12-2025
39	SH. SUDESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMERCI AL)	CS (COMM)/681/2025	03-12-2025	State Bank of India Vs Deep Narayan Yadav	ROHIT KUMAR MAHIYA 26.11.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/685/2025	06-12-2025	FCB GARMENT TEX INDIA PVT LTD Vs Maa Garments	ARPIT JAIN 23.09.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/688/2025	08-12-2025	Progressive Auto Sports Vs Anil Kumar Gupta	PRAVEEN MAHAJAN 03.12.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/690/2025	09-12-2025	STATE BANK OF INDIA Vs NARENDER KUMAR	PARAS AGGARWAL 01.12.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/699/2025	12-12-2025	ABHYUDAYA TELE INFRA Vs Zudio Trent ltd	K DANISH 07.04.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/700/2025	12-12-2025	MOHAMMAD SAGI MALIK Vs AZHAR BASHIR	OSAMA SUHAIL 09.12.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/706/2025	15-12-2025	Kanha Enterprises M/s Ridhi Sidhi Enterprises	SUNITA GUPTA 27.01.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/708/2025	16-12-2025	MANOJ TEXTILES THROUGH KARTA PRAVEEN ARORA Vs M/S Maa Vaishno Enterprises PROP OF MOHAN SHARMA	NAMRATA JOSHI 06.11.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/719/2025	23-12-2025	MOHIT JAIN Vs MANI SETH	RAVI BHARGAVA 11.12.2025		
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/674/2025	01-12-2025	Ruchi Collection Pvt Ltd Vs Shri Khatu Shyam Megawee MartAe LLP	Avinash Kumar Singh(P),		30.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/673/2025	01-12-2025	Canara Bank Vs Ravinder Kumar	Amit gupta(P),		19.09.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/677/2025	01-12-2025	Dharampal Arora Vs Uma Devi	Nitin Sharma(P),		01.12.2025

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			ROOM NO 208	COMMERCIAL	CS (COMM)/678/2025	02-12-2025	Canara Bank Vs Hrishikesh Roy	Amit gupta(P),			18.09.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/682/2025	03-12-2025	KULDEEP CHAKRAVARTY Vs CHANDRA KISHOR JOSHI	M Choudhary(P),			15.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/687/2025	06-12-2025	Wrap Fashion Private Limited Vs Bansal Enterprises	SUNIL OJHA(P),			01.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/689/2025	09-12-2025	State Bank Of India Vs Braj Pal	PARAS AGGARWAL(P),			01.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/692/2025	09-12-2025	ADEERA PACKAGING PRIVATE LIMITED Vs FIBS LOGISTICS INDIA PRIVATE LIMITED	SIMRAN BRAR & RUCHI ANNSARI			06.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/695/2025	10-12-2025	MOHD HAROON Vs JAMIATUL HUDA	Mohd Asif(P),			31.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/702/2025	13-12-2025	M G Books Vs Modern Book Distributors	Ajit Bidhuri(P),			12.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/707/2025	15-12-2025	State Bank of India Vs Bhubnesh Sharma Proprietor of New Anuradha Engg Works	Suchita Dixit(P),			13.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/709/2025	16-12-2025	Sh Akshat Jain Prop Of M/s Arihant Traders Through SPA Holder Vs M/s Lueur Vestures Pvt Ltd Through its directors	Vikas Bhatia(P),			15.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/713/2025	19-12-2025	BANK OF BARODA Vs RAJ NARAYAN SHARMA	AMIT PANCHAL(P),			10.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/715/2025	20-12-2025	SHREE BANKEYS BEHARI FABRICS PVT LTD Vs JAGDISH PRASAD SWAMI PROP K D JEANS	Sehdev Rana(P),			16.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/717/2025	22-12-2025	Bansal Enterprises Vs Rachil Pharma	Atul Sahi(P),			18.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/724/2025	23-12-2025	Canara Bank Vs Naman Grover	Eshu Chaudhary(P),			22.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/720/2025	23-12-2025	V P INDUSTRIES Vs Vaidik Electricals	ASHOK KUMAR(P),			07.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/722/2025	23-12-2025	Robin Jain / Robin Kumar Jain Vs Santosh Kumar Gupta	Padam Kumar Khanna(P),			14.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/723/2025	23-12-2025	AMAR KANT JHA Vs YUVRAJ SHARMA	Hardik Vashisht(P),			24.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/729/2025	24-12-2025	DEEPANKAR SHARMA Vs RAJESH TANEJA	Varun Sikka(P),			22.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/731/2025	24-12-2025	SUNEHREE THROUGH ITS PROP JATIN ARORA Vs THE SUNHERI STUDIO	HARSHIT KHANNA(P),			12.01.2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/728/2025	24-12-2025	OSHO OM TEXTURES Vs KEWAL SOOTI KAPDE KI DUKAN	Mayank Shekhar Kushwaha(P),			22.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/732/2025	26-12-2025	BSES YAMUNA POWER LTD Vs SANJAY KUMAR	VAIBHAV YADAV(P),			17.12.2025
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNADA	303, New Court Building	CS(COMMERCIAL)	CS(COMM)680/2025	03.12.2025	FCB GARMENT TEXTILE INDIA PVT LTD VS RV MARTS	ARPIT JAIN			13.11.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)684/2025	05.12.2025	HASHIM ALI VS PATEL	DILSHAD ALI			04.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)686/2025	06.12.2025	MS PHOOL KUMARI VS SH. PULKIT GOEL	DHRUV SHARMA			04.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)691/2025	09.12.2025	STATE BANK OF INDIA VS PREETI SINHA	JEEVAN PARKASH GUPTA			08.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)698/2025	12.12.2025	SAVITA BATRA VS ADESH KUMAR	MOHD ZAHID			09.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)701/2025	12.12.2025	STATE BANK OF INDIA VS AGGARWAL	SHALINI NAVEENUPADHYAY			08.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)703/2025	13.12.2025	INNOVISION LIMITED VS SODEXO INDIA SERVICES PVT LTD	VARUN CHUGH			17.09.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)710/2025	18.12.2025	STATE BANK OF INDIA VS R K INNOVATIVE SOLUTIONS	SUCHITA DIXIT			16.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)716/2025	20.12.2025	M/S VTP FILMS VS M/S ALSTONE MANUFACTURING PVT LTD	GAURAV MEHTA			08.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)721/2025	23.12.2025	RD SONS VS TIRUMALA ENVELOP MAKERS AND CARD CENTRE	ADITI SINGHAL			15.12.2025

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			303, New Court Building	CS(COMMERCIAL)	CS(COMM)727/2025	24.12.2025	CANARA BANK VS M/S ROZI JEANS & ANR	KAMAL MEHTA			19.12.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHIDARA	C. No. 304	COMMERCIAL	CS (COMM)/675/2025	01-12-2025	M/S K K ENTERPRISES Vs M/S HP TILES MACHINERY	Sunil Kumar(P),	9811144965	nga.legal@hotmail.com	17.11.2025
				COMMERCIAL	CS (COMM)/676/2025	01-12-2025	MR GHANSHYAM DAS MOHTA Vs MS ANU KUMARI	Subhash Chandra Lochakia(P),	9891323730	jainandjainadvocates@gmail.com	21.11.2025
				COMMERCIAL	CS (COMM)/679/2025	02-12-2025	NISHANT JAIN Vs PRATEEK MALHOTRA PROPRIETOR OF SA ECOM ENTERPRISES	Ankush Yadav(P),	9999930291	advocateankushyadav@gmail.com	19.11.2025
				COMMERCIAL	Ex - Award by Arb/58/2025	03-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs HARENDER SINGH	ajay uppal(P),	9811740125	virtuous.people@gmail. Com	20.08.2025
				COMMERCIAL	Execution (Comm)/253/2025	04-12-2025	M/s Bansal enterprises Through its Partner Rohit Bansal Vs M/s Alzan Pharmaceuticals PvtLtd	Atul Sahi(P),	9873355153	atulsahi@live.com	09/04/2025
				COMMERCIAL	CS (COMM)/683/2025	04-12-2025	SH JAYANT BHOLA Vs M/S TOP TUITIONS AND COMPUTER CENTRE	Monica Goel(P),	9971853567	advocatemonica goel@gmail.com	01.12.2025
				COMMERCIAL	MISC DJ/1094/2025	05-12-2025	CANARA BANK Vs GREESH PRAKASH	ESHU CHAUDHARY	9711275697	eshuadvocate@gmail. Com	02/12/2025
				COMMERCIAL	CS (COMM)/694/2025	09-12-2025	M/S ROLLING STONE HOTELS PVT LTD Vs MR Preet Pal Singh Dhingra	nikhil singh(P),	9899699242	sanghi.piyush@gmail.ail.com	17.12.2025
				COMMERCIAL	CS (COMM)/693/2025	09-12-2025	Ravinder Nath Vs Smt Poonam Rajouria	Shashi Pratap Singh(P),	9560536975	sashipratapadv@gmail.com	09.08.2023
				COMMERCIAL	CS (COMM)/696/2025	10-12-2025	SANJAY JAIN Vs Shyamal Garg	SACHIN KUMAR JAIN(P),	9873586359	skjainadvocates@gmail.com	05.12.2025
				COMMERCIAL	CS (COMM)/697/2025	11-12-2025	M/S MAA PADMAWATI FABRICS Vs M/S KRISHNA GARMENTS AND ANR	Shachi Jain(P),	8800544256	adv.sachijain@gmail.ail.com	05.12.2025
				COMMERCIAL	CS (COMM)/705/2025	13-12-2025	Shri Bankey Behari Fabrics Pvt. Ltd. Vs Akhlesh Sharma Prop S R Collection	RAKESH NAUTIYAL	9718565756	rakesh.nautiyal21@zoho.com	06.12.2025
				COMMERCIAL	CS (COMM)/704/2025	13-12-2025	DD BLESSINGS PVT LTD. VS PRADEEPSINGH TEKCHANDANI & ANR.	SHAILENDER SINGH	7503040507	advocateshail@hotmail.com	09/09/2025
				COMMERCIAL	Ex - Award by Arb./63/2025	15-12-2025	Indusind bank Ltd Vs SAMEER MALIK	MANOJ KUMAR	9811133644	manojk.adv@yahoo. o.com	29.10.2025

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				COMMERCIAL	MISC DJ/1131/2025	16-12-2025	SHAMA MOHAMMAD Vs MR KHETADAN	9873476464	dalipanand991@gmail.com	20.04.2025
				COMMERCIAL	Ex. - Award by Arb./65/2025	17-12-2025	Kotak Mahindra Prime Ltd Vs LILOO SINGH	873347330	mayank_mahajan05@yahoo.com	27.10.2025
				COMMERCIAL	CS (COMM)/711/2025	18-12-2025	PUNJAB NATIONAL BANK VS INSHARA W/O MOHD. SALEEM PROPRIETOR OF INSHARA ENTERPRISES	9711332383	deokanttripathi2@gmail.com	15/12/2025
				COMMERCIAL	CS (COMM)/712/2025	18-12-2025	Punjab National Bank Vs SMT. PARUL JAIN PROPRIETOR OF M/S THE YOGA STUDIO	9711332383	deokanttripathi2@gmail.com	15/12/2025
				COMMERCIAL	MISC DJ/1136/2025	18-12-2025	VLK ASSOCIATES PVT LTD. VS PB RETAILS PVT LTD.	9582448961	amanbatra01@gmail.com	31/10/2025
				COMMERCIAL	Execution (Comm.)/260/2025	18-12-2025	Ankit Mohata Vs RAMESH KUMAR PAREEK	9990789695	anujtomar.advocate@gmail.com	16.12.2025
				COMMERCIAL	CS (COMM)/714/2025	19-12-2025	ABHISHEK JAIN Vs SH. MANI SETH	8445310310	rmahiya310@gmail.com	11/12/2025
				COMMERCIAL	CS (COMM)/718/2025	22-12-2025	SH. RISHABH JAIN Vs SH. DEEPENDRA GOYAL	9711443294	kushagragoel1@gmail.com	04/12/2025
				COMMERCIAL	MISC DJ/1145/2025	22-12-2025	Mohd Qamar Ansari Vs Shobhit Bhushan	-	-	09.06.2025
				COMMERCIAL	CS (COMM)/725/2025	23-12-2025	MR ALOK JAIN Vs HIMANSHU SHARMA	9717157571	manish_miglani@yahoo.com	22.12.2025
				COMMERCIAL	CS (COMM)/726/2025	23-12-2025	MS RUBY Vs M/S DS ENTERPRISES AND OTHERS	9999338484	arunkumarsharma@gmail.com	26.11.2025
				COMMERCIAL	Execution (Comm)/263/2025	23-12-2025	SHIV KUMAR GANDHI Vs SHRI KHATU SHYAM MEGA MART LLP	9968466963	aormanishkumar@gmail.com	18.11.2025
				COMMERCIAL	Execution (Comm)/264/2025	23-12-2025	VLK ASSOCIATES PVT LTD Vs SHARDA RETAIL PVT LTD	9968466963	aormanishkumar@gmail.com	18.11.2025
				COMMERCIAL	CS (COMM)/730/2025	24-12-2025	Ankur Jain Vs Rajesh Kumar Arora	8700925528	piyushkatyal98@gmail.com	22.12.2025
				COMMERCIAL	MISC DJ/1150/2025	24-12-2025	Punjab National Bank Vs INAYA TRADERS AND RAHUL	7000041067	ivyoti_gautam2010@yahoo.com	03.11.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/733/2025	26-12-2025	RAJ KAML JAIN VS RAMAN AGGARWAL	SANJAY KUMAR	9873820628	-	23.12.2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	nil								
44	SH.DEVENDER KUMAR JANGALA	NORTH-WEST	nil								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil								
46	SH. RAKESH KUMAR-IL, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM/658/2025	01.12.2025	M/S BESTECH ENTERPRISES VS M/S TANGENT INFOCOM PVT LTD	BHARAT GARG	9711979113	Bharatgarg.lkandbg@gmail.com	26.11.2025
			603	Commercial Suit	CS COMM/662/2025	02.12.2025	M/S MATRIX INTERTECH PVT LTD VS M/S INTOUCH QUALITY SERVICE	SUSHANT TRIPATHI	8447435082	advocatesushanttripathi@gmail.com	02.09.2025
			603	Commercial Suit	CS COMM/666/2025	06.12.2025	PARMOD MATHUR VS INDRA	VINEET MALIK	9999834393	vineetmalik7785@gmail.com	24.11.2025
			603	Commercial Suit	CS COMM/668/2025	08.12.2025	NETSARANG COMPUTERS INC VS ANUP MAHAJAN AND OTHERS	RISHI PRAKASH	8826232692	rishioo9p@gmail.com	28.11.2025
			603	Commercial Suit	CS COMM/669/2025	08.12.2025	VANDANA VS CARE HEALTH INSURANCE LTD	HEMANT VERMA	9873782800	hemantverma82@gmail.com	29.05.2023
			603	Commercial Suit	CS COMM/672/2025	09.12.2025	INDIGO INFRAPROJECTS PVT LTD VS COLLIERS INTERNATIONAL PROPERTY SERVICE PVT LTD	RAJESH RAI	9810573041	info@rrlegal.in	03.12.2025
			603	Commercial Suit	CS COMM/673/2025	09.12.2025	CHANDER MOHAN ARORA VS QAFEBREWING COMPANY	RAHUL RAJPAL	9999080438	Rahul.Rajpal91@yahoo.in	04.12.2025
			603	Commercial Suit	CS COMM/675/2025	10.12.2025	M/S GLOWRIVER FOOD LABS PVT LTD VS M/S SUPER MARCHE 37 TRADERS LLP	AMIT SINGH SRATHORE	9953575389	amitrathore62@gmail.com	07.07.2025
			603	Commercial Suit	CS COMM/690/2025	16.12.2025	CANARA BANK VS JMS ENTERPRISES	SARITA KANWAR	9560812121	info@stklegal.in	03.12.2025
			603	Commercial Suit	CS COMM/689/2025	16.12.2025	CANARA BANK VS DIXON ENTERPRISES	SARITA KANWAR	9560812121	info@stklegal.in	03.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			603	Commercial Suit	CS COMM 691/2025	18.12.2025	MECHMAARCK FILTECH INDIA PVT LTD VS M/S CRYSTAL AIR SYSTEMS	NEERAJ GUPTA	9811267045	info@juslawoffices.com	22.11.2025
			603	Commercial Suit	CS COMM 700/2025	23.12.2025	SUNIL SINGHAL VS OM PRAKASH	JITENDRA KUMAR TIWARI	9268740063	jitendratiwari@lawyer.com	01.12.2025
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/742/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/743/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Verma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/744/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Anees	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/745/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/746/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/751/2025	(D) 03-12-2025	AXIS BANK LTD Vs RAHUL 9931	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/752/2025	(D) 03-12-2025	AXIS BANK LTD Vs MOHAMMAD HASHIM 8947	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/757/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHEERAJ RAJPUT 8895	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/753/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAI KUMAR 5234	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/754/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARADISE TRAVELS 5246	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/755/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JARNAIL SINGH 3256	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/756/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU KUMAR 7563	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/758/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKASH JANARDHAN KHOSLA 0599	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			613	Commercial Suit	OMP (COMM)/775/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Saroj	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/776/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/777/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Jaisingh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/778/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Karamvir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/779/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Dharmender	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/787/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEETAL PRAKASH SHINDE 5210	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/788/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 1188	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/782/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TEJ NARAYAN SINGH 9082	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/785/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUKUMAR VAZRADHAR PALYEKAR 6972	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/808/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/809/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ravi Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/810/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gulam Jilani	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/811/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Haseen Ahmed	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/812/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Munif J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/813/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Yashpal Builders And Earthmovers	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/814/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Sumesta	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/841/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP KUMAR 7287	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/839/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANJIT SINGH 3592	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/833/2025	06-12-2025	AXIS BANK LTD Vs SHYAM SUNDER YADAV 2491	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/824/2025	06-12-2025	AXIS BANK LTD Vs RAJU 3706	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/842/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THAKOR MAHESHKUMAR PRATAPJI 2763	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/840/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LOKESH SANJEEVA SHETTY 0069	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/838/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANDHIR SINGH 7691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/837/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT SINGH 6882	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/836/2025	06-12-2025	AXIS BANK LTD Vs NKG INFRASTRUCTURE LTD 4494	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/835/2025	06-12-2025	AXIS BANK LTD Vs JAGTAR SINGH 6250	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/834/2025	06-12-2025	AXIS BANK LTD Vs NILESH KUMAR 2485	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/866/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs BSB Contractor	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/867/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Lokesh G	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/868/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak V	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/869/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Chandrapal Singh	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/931/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAZMEEN SAYED 3554	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/932/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARSHAD KHAN 5839	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/933/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHWANI SURJEET 7285	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/940/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV TOURS AND TRAVELS 7956	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/934/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MOHD ZAHAIB 9992	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/935/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Overseas Education And Career Consultants India Pvt Ltd 9204	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/936/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs POOJA MEHRA 2220	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/937/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SANKALP SARANGI 4940	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/938/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Varun Vinay 5680	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/918/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Azad	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/919/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/920/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohammad Ali	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/921/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Seerat Transport Service Prop Deepak Kumar Masson	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/922/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit Kumar	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/923/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul M	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/924/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/925/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Fuel Wings India Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/926/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Subhash Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/927/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Riyajul	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/928/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Naseem Malik	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/929/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Guddu Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/930/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Anup Massey	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/950/2025	13-12-2025	AXIS BANK LTD Vs PRAVEEN KUMAR GURJAR 5049	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/951/2025	13-12-2025	AXIS BANK LTD Vs DEVENDRA YADAV 1927	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/952/2025	13-12-2025	IDFC FIRST BANK LTD Vs SUKHPAL SINGH 8086	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/953/2025	13-12-2025	IDFC FIRST BANK LTD Vs SANJAY KUMAR 8170	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/954/2025	13-12-2025	IDFC FIRST BANK LTD Vs RAM AVTAR 3434	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/955/2025	13-12-2025	AXIS BANK LTD Vs SURESH G 9387	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/956/2025	13-12-2025	AXIS BANK LTD Vs PAWAN SONI 5854	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (1) (COMM)/957/20 25	13-12-2025	AXIS BANK LTD Vs MAYANK 4695	MAYANK MAHAJAN	9873347330	mayamk_mahajan 05@yahoo.com	NA
			613	Commercial Suit	OMP (1) (COMM)/958/20 25	13-12-2025	AXIS BANK LTD Vs SONIA 1028	MAYANK MAHAJAN	9873347330	mayamk_mahajan 05@yahoo.com	NA
			613	Commercial Suit	OMP (1) (COMM)/966/20 25	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sayyed Imran	RAVI SHANKAR GARG	9958683230	associatesrsgarg2 @gmail.com	NA
			613	Commercial Suit	OMP (1) (COMM)/968/20 25	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akshay Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2 @gmail.com	NA
			613	Commercial Suit	OMP (1) (COMM)/969/20 25	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sunder D	RAVI SHANKAR GARG	9958683230	associatesrsgarg2 @gmail.com	NA
			613	Commercial Suit	OMP (1) (COMM)/970/20 25	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu B	RAVI SHANKAR GARG	9958683230	associatesrsgarg2 @gmail.com	NA
			613	Commercial Exe	Execution (Comm.)/314/20 25	15-12-2025	KRT FOODS PVT LTD Vs K K TRADERS	SOURABH GUPTA	9999031721	sourabh@samayla w.in	NA
			613	Commercial Exe	Execution (Comm.)/315/20 25	15-12-2025	UNION BANK OF INDIA Vs Lalan Kumar Jha	KESHAV KUMAR	9999626126	keshav.adv1@gmail .com	NA
			613	Commercial Suit	OMP (1) (COMM.)/996/2 025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Arnab Banerjee	RAVI SHANKAR GARG	9958683230	associatesrsgarg2 @gmail.com	NA
			613	Commercial Suit	OMP (1) (COMM.)/997/2 025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2 @gmail.com	NA
			613	Commercial Exe	Execution (Comm.)/313/20 25	12-12-2025	Ms B K Structural Contracts Pvt Ltd Vs Aarochan Projects Pvt Ltd	L B RAI	9810614546	No email provided	NA
			613	Commercial Exe	Execution (Comm.)/312/20 25	11-12-2025	Kansai Nerolac Paints Limited Vs M/s Khusheel International Coating	RANEED DAHIYA	9910685478	raneevdahiya@gm ail.com	NA
			613	Commercial Suit	CS (COMM)/665/20 25	05-12-2025	Saurabh Kapoor Vs Punjab National Bank	PRAG CHAWLA	9810048366	pragchawla@gmail .com	45965
			613	Commercial Suit	CS (COMM)/664/20 25	05-12-2025	GULJEET SINGH Vs FRONTIER MOTORS PVT LTD	Vaibhav Sinha(P),	9810472854	sinhavaibhav@red iffmail.com	45978
			613	Commercial Suit	CS (COMM)/684/20 25	15-12-2025	M/S SIA REALTECH LLP Vs M/S NKG INFRASTRUCTURE LTD	Rajesh Khaware(P),	9319919165	tlas.partners@gma il.com	46000

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			613	Commercial Suit	CS (COMM)/686/2025	15-12-2025	CANARA BANK Vs DK SARITA KANWAR(P), Enterprises		9560812121	info@stklegal.in	45994
			613	Commercial Exe	Execution (Comm.)/289/2025	01-12-2025	SATYA PARKASH AND BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS	ASEEM MEHROTRA	9811062351	mehrotra-aseem@yahoo.co.in	NA
			613	Commercial Suit	OMP (COMM)/1033/2025	(D)18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIVYAM GUPTA 5496	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1034/2025	(D)18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ALROUGE ENTERPRISES 0566	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1035/2025	(D)18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASBIR SINGH 1155	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1036/2025	(D)18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEEMA DEVI 0246	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1006/2025	(D)17-12-2025	Kotak Mahindra Bank Ltd Vs Sandeep	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1037/2025	(D)18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MAHINDRA STILLER AUTO TRUCKS LTD 2640	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1038/2025	(D)18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANGLA KAUR 2773	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1039/2025	(D)18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJU SHARMA 2712	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Exe	MISC DJ ADJ/875/2025	17-12-2025	SUNSTAR ENTERPRISES Vs R CLOTHING	AMARNATH RAGGARWAL(P),	9811258052	rsagarwalana@gmail.com	NA
			613	Commercial Suit	CS (COMM)/692/2025	18-12-2025	MECHMAARK INDUSTRIES PVT LTD Vs PRADEEP GARG	Neeraj Gupta(P),	9811267045	info@juslawoffice.com	45983
			613	Commercial Suit	OMP (COMM)/1040/2025	(D)18-12-2025	Kotak Mahindra Bank Ltd Vs Shrawan Shantaram Khairnar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1041/2025	(D)18-12-2025	Kotak Mahindra Bank Ltd Vs Gopal Vyankatrao Hasule	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1042/2025	(D)18-12-2025	Kotak Mahindra Bank Ltd Vs Shivraj Madhavrao Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF
			613	Commercial Suit	OMP (COMM)/1043/2025 (1)	18-12-2025	Kotak Mahindra Bank Ltd Vs Dhanraj Ramdas Ade	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1044/2025 (1)	18-12-2025	Kotak Mahindra Bank Ltd Vs Shivratna Babarao Solanke	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1045/2025 (1)	18-12-2025	Kotak Mahindra Bank Ltd Vs Manisha Deepak Aher	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1046/2025 (1)	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gourav Bhati	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1047/2025 (1)	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Naseem R	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/693/2025 (1)	18-12-2025	Concertina Coils Pvt Ltd Vs ROBUST STEEL PRODUCTS	Mohit Aggarwal(P),	9811449071	patronuslawoffices@gmail.com	46006
			613	Commercial Suit	OMP (COMM)/1089/2025 (1)	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHIR VIDHYADHAR NARVEKAR 3271	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1090/2025 (1)	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR BALIRAM TAPKIR 9813	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1062/2025 (1)	19-12-2025	IDFC FIRST BANK LTD Vs AVINASH KUMAR SINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1055/2025 (1)	19-12-2025	Kotak Mahindra Bank Ltd Vs Rashidakha Sandekha Pathan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1056/2025 (1)	19-12-2025	Kotak Mahindra Bank Ltd Vs Soma Suka Sonawane	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1057/2025 (1)	19-12-2025	Kotak Mahindra Bank Ltd Vs Ramesh Uttam Ahire	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1058/2025 (1)	19-12-2025	Kotak Mahindra Bank Ltd Vs Shankar Ramrao Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1059/2025 (1)	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1060/2025 (1)	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Samit J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/1066/2025	19-12-2025	AXIS BANK LTD Vs NKG INFRASTRUCTURE LTD 4494	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1067/2025	20-12-2025	AXIS BANK LTD Vs RAJEEV KUMAR 7781	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1068/2025	19-12-2025	AXIS BANK LTD Vs PREMDATT SHARMA 9286	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1064/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs ANSARI SALIMAHMAD 0425	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	CS (COMM)/697/2025	19-12-2025	PURANSHI EVENTS AND COMMUNICATIONS Vs Straight Solutions Pvt Ltd	POONAM RIMAL(P),	9643501636	contact@priogalheps.com	46004
			613	Commercial Suit	OMP (COMM)/1087/2025	20-12-2025	AXIS BANK LTD Vs NILESH KUMAR 2485	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1088/2025	20-12-2025	AXIS BANK LTD Vs JITESH GOYAL	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1091/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA TRAVELS 2231	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/699/2025	23-12-2025	M/s BPI India Pvt Ltd Vs Nysaa Retail Venture Pvt Ltd	RAJESH KUMAR(P),	9810195013	kumarrajeshadv@yahoo.in	45926
			613	Commercial Suit	OMP (COMM)/1112/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Nomeswar Rao Coppiseti	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1116/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Gore Lal Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1115/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Pawan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1114/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohd Shadan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1113/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mukesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1124/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Jai Maa Transport Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/1122/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1121/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Harinder	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1119/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Harsh Transport Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1117/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohit	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1126/2025	22-12-2025	KOTAK MAHINDRA BANK LTD Vs Fuel Wings India Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/701/2025	24-12-2025	WORKEX SOLUTIONS AND SERVICES PRIVATE LIMITED Vs BLUWHEELZ MOBILITY SERVICES PRIVATE LIMITED	KAMLESH ANAND(P),	9990948701	anandkamlesh999@gmail.com	46009
			613	Commercial Suit	OMP (COMM)/1157/2025	24-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Farman Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Exe	Execution (Comm)/328/2025	24-12-2025	MS SHIV BHOLA FILAMENTS PVT LTD Vs GEETA JAIN	ANSHIKA(P),	8800475490	adv.seemagupta@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1167/2025	26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs VISHNU LAL	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Exe	Execution (Comm)/320/2025	18-12-2025	M/S PRAKASH PIPES LIMITED Vs M/S JAIBHAMLOT(P), MAAA TARA FOOD PRODUCTS	AVTAR SINGH BHAMLOT(P),	9810910333	avtarsingh78@yahoo.com	NA
			613	Commercial Suit	MISC ADJ/876/2025	18-12-2025	VLK Associates Pvt Ltd Vs PB Retails Pvt Ltd	AMAN BATRA(P),	9582448961	amanbatra@gmail.com	NA
49	SH. GAUTAM MANAN DISTRICT JUDGE COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/660/2025	01-12-2025	ZETCHEM SUPPLY CHAIN SERVICES Vs INDOIN BIOLIFE	MR. PURUSHOTTAM KR JHA	9971291939	MAIL@AGNEYLEGAL.COM	06.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/661/2025	01-12-2025	RHYTHM ENETERPRISES PVT LTD Vs POOJA KHETAN	MR. SAHIL CHOPTA	9654440009	ADMIN@AMATRALEGAL.COM	27.11.2025
			614	ARBITRATION	OMP (COMM.)/739/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs DEEPAK KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/740/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SONU SINGH YADAV	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/741/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SANDEEP SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/747/2025	02-12-2025	KOTAK MAHINDRA BANK LTD Vs SOMVIR SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/748/2025	02-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs FARUKH MOHD	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/749/2025	03-12-2025	AXIS BANK LTD Vs MAHAENDRA KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/750/2025	03-12-2025	AXIS BANK LTD Vs DINESH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/759/2025	03-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs MOHD SAJID SAYYED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A	
			614	EXECUTION	Execution (Comm.)/299/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs JITENDER KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	EXECUTION	Execution (Comm.)/301/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs VARUN SHARMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	EXECUTION	Execution (Comm.)/302/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs YAJNESH KAUSHIK	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/780/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Mukesh	MR. SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/783/2025	04-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs ZAHEER AHMAD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/786/2025	04-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs VIJAY JAIVIR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/21/2025	05-12-2025	S S MOTA SINGH Vs APPALON OVERSEAS	MS. ARANYA MOULICK	8826235642	ARANYA.MOULICK@WOFFICE.COM	N/A	
			614	COMMERCIAL SUIT	CS (COMM.)/663/2025	05-12-2025	FARAH AHMED Vs INFINITY INDIA	MS. JITENDER RTAILGUPTA	9911269002	ADVJITENDERGUPTA@GMAIL.COM	03.12.2025	
			614	ARBITRATION	OMP (COMM.)/791/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Mandeep Saroha	MR. SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	

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			614	ARBITRATION	OMP (COMM.)/792/2025	(1)05-12-2025	Kotak Mahindra Bank Ltd Vs Rajender Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/793/2025	(1)05-12-2025	Kotak Mahindra Bank Ltd Vs Sunny Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/794/2025	(1)05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Yashpal Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/795/2025	(1)05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Munif Zameer Ahmad	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/796/2025	(1)05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Asif	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/797/2025	(1)05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gurmeet Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/798/2025	(1)05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Alam	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/821/2025	(1)06-12-2025	AXIS BANK LTD Vs MOHIT KUMAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/822/2025	(1)06-12-2025	AXIS BANK LTD Vs AJAY SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A	
			614	EXECUTION	OMP (COMM.)/823/2025	(1)06-12-2025	AXIS BANK LTD Vs CHANDER PARKASH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/825/2025	(1)06-12-2025	TOYOTA FINANCIAL SERVICES Vs PARVEEN DHANKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/826/2025	(1)06-12-2025	TOYOTA FINANCIAL SERVICES Vs ABHINAV SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/827/2025	(1)06-12-2025	TOYOTA FINANCIAL SERVICES Vs RAGHUBIR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/828/2025	(1)06-12-2025	TOYOTA FINANCIAL SERVICES Vs LATOOR B	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/829/2025	(1)06-12-2025	TOYOTA FINANCIAL SERVICES MANABHAI KHUSHALBHAI PARMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A	

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			614	ARBITRATION	OMP (COMM.)/830/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs BHARDWAJ MANSINGH BARWAD	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/831/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs ROHIT BABU RATHOUR	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/832/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs REHAN ABDUL RASEED	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/22/2025	08-12-2025	GOYAL AND GOELMR. STAINLESS STEELS Vs PRABHAT FERTILIZER AND CHEMICAL WORKS	MR. NITIN MITTAL 9891188839	MITTAL782004@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/889/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AJAY ROHAN	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/890/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs NAVDURGA INFRAVENTURES LIMITED	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/891/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs VINDU BATRA	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/892/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs ASHISH CHAUDHARY	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/893/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs D2 GLOBAL EDUCATION AND IMMIGRATION	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/894/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JYOTI S	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/895/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NEELKANTH CONSTRUCTIONS	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/896/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYPAL SINGH	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/897/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs FARUKH	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/898/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONIA DAYORA	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/899/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONAL LUTHRA	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF	
			614	COMMERCIAL SUIT	CS (COMM.)/677/2025	11-12-2025	VIMAL FACILITY SOLUTIONS PVT LTD Vs CFM FACILITIES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/911/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Chander Prakash	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/912/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Lokesh Kumar Sharma	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/913/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Mahavir	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/914/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Chandan Ray	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/915/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shyam Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/916/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Mittal	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/917/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Tanwer	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	COMMERCIAL SUIT	CS (COMM.)/682/2025	15-12-2025	DOLISHA MAHANI Vs MS JYOTI ALIAS MAHI LAKRA	MR. VIVEK AGGARWAL	9811770164	INFO@AALAWCORP.COM	17.11.2025	
			614	COMMERCIAL SUIT	CS (COMM.)/683/2025	15-12-2025	UNION BANK OF INDIA Vs ENTERPRISES	MR. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	11.12.2025	
			614	COMMERCIAL SUIT	CS (COMM.)/687/2025	15-12-2025	CANARA BANK Vs AM INFOSYSTEM	MS. SARIKA KANWAR	9560812121	INFO@STKLEGAL.IN	03.12.2025	
			614	ARBITRATION	OMP (COMM.)/967/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manoj Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/971/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/990/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN CO. LTD Vs BHARAT AGRICULTURE WORKS	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/991/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN CO. LTD Vs AISHA AHMED	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	

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			614	ARBITRATION	OMP (COMM.)/992/2025	(16-12-2025)	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs PAWAN KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/993/2025	(16-12-2025)	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs AMIT SHUKLA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/994/2025	(16-12-2025)	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs ASTHA ROADLINES	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/995/2025	(16-12-2025)	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BHAVYA ENTERPRISES	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1007/2025	(17-12-2025)	AXIS BANK LTD Vs JAHAGIR HUSSAIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1008/2025	(17-12-2025)	AXIS BANK LTD Vs JAINUDEEN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1009/2025	(17-12-2025)	IDFC FIRST BANK LTD Vs SONU KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1010/2025	(17-12-2025)	IDFC FIRST BANK LTD Vs BHARTI DEVI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1011/2025	(17-12-2025)	IDFC FIRST BANK LTD Vs GAJENDER KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/694/2025	18-12-2025	STATE BANK OF INDIA Vs VISHAL SHARMA	MR. A.K. ROUT	9999132159	AKROUTADVOCA TE@GMAIL.COM	09.12.2025
			614	ARBITRATION	OMP (COMM.)/1023/2025	(18-12-2025)	Kotak Mahindra Bank Ltd Vs Dadarao Nagorao Kondle	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1024/2025	(18-12-2025)	Kotak Mahindra Bank Ltd Vs Ravindra Shahebrao Ugale	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1025/2025	(18-12-2025)	Kotak Mahindra Bank Ltd Vs Manas Kailas Ahire	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1026/2025	(18-12-2025)	M/s Cholamandalam Investment And Finance Company Limited Vs Ankur Kumar	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1027/2025	(18-12-2025)	M/s Cholamandalam Investment And Finance Company Limited Vs Kdm Public Senior Secondary School	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/1028/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shriram Enterprises	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1029/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shamshad Iliyas	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1030/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1031/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SUBRATA DEY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1032/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/696/2025	19-12-2025	STATE BANK OF INDIA Vs LOVE LEDER EXPORTS	MR. NIRMALASH. NIRMALMISHRA	9311131978	ADVNMIRMALMISHRA@GMAIL.COM	09.12.2025
			614	ARBITRATION	OMP (COMM.)/1069/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ashish Hooda	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1070/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Dharmender Kumar Contractor	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1071/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Datta Marotra Kakde	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1072/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs LIDHIN CHERUTHODY	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1073/2025	19-12-2025	AXIS BANK LTD Vs JAGTAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1074/2025	19-12-2025	AXIS BANK LTD Vs SHYAM SUNDER YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/698/2025	20-12-2025	GASKON ENGINEERS Vs M/S RUDRAPUR GREEN ENERGY PVT LIMITED	MR. SACHIN DHAMLIJA	9899804192	SHUBHDHARWAL92@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (COMM.)/1095/2025	20-12-2025	IDFC FIRST BANK LTD Vs HARISH KUMAR PREMI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1096/2025	20-12-2025	IDFC FIRST BANK LTD Vs NEELU JHA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A

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			614	ARBITRATION	OMP (120-12-2025 (COMM.)/1097/2025	20-12-2025	IDFC FIRST BANK LTD Vs MANOJ KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (120-12-2025 (COMM.)/1098/2025	20-12-2025	AXIS BANK LTD Vs JAGDISH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (120-12-2025 (COMM.)/1099/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SATVIR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (120-12-2025 (COMM.)/1100/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs AASMA TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (120-12-2025 (COMM.)/1101/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs AASMA TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (120-12-2025 (COMM.)/1102/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SANTOSH KUMAR AGRAHARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (120-12-2025 (COMM.)/1103/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SUBHASH PRABHAKAR PATIL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (120-12-2025 (COMM.)/1104/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs AKSHAY SURESH KAMBLE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (120-12-2025 (COMM.)/1111/2025	20-12-2025	KOTAK MAHINDRA BANK Vs KAILASH MADHAVRAO SHINDE	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (122-12-2025 (COMM.)/1118/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MANGAL SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (122-12-2025 (COMM.)/1120/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SAIF ALI KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (122-12-2025 (COMM.)/1123/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs LAVIT	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (122-12-2025 (COMM.)/1125/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs NADIM KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (122-12-2025 (COMM.)/1127/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs JASMEEN SINGH BIRDI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (122-12-2025 (COMM.)/1128/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs TUSHAR GUPTA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/1129/2025	(122-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs NAWAB R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1130/2025	(122-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs IQBAL ALVI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1131/2025	(122-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MOHAMMAD VASIM	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1132/2025	(122-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SUNDER COMPNY	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1133/2025	(122-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MOHD YUSUF	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1134/2025	(122-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs VIJAY ENTERPRISE	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1148/2025	(123-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AFREEN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1149/2025	(123-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JAISHREESHYAM TRADERS	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1165/2025	(124-12-2025	SHANKAR CRANES SERVICE Vs CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	MS. MUSKAN	9953459292	MUSKAN2440SAGAR@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1166/2025	(124-12-2025	AMIT CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs MR. SATENDER CHAUDHARY	MR. SATENDER CHAUDHARY	9818422127	S_ADVOCATE1083@YAHOO.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/702/2025	26-12-2025	STATE BANK OF INDIA Vs BACHI DEVI	MR. A.K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	19.12.2025
			614	COMMERCIAL SUIT	CS (COMM.)/703/2025	26-12-2025	M/s Sky Seater Tours And Travels Pvt Ltd Through its Director Rakesh Rai Vs Dheeraj Dogra Proprietor M/s Sea Education and Marine Services	SH. INDRAJEET KUMAR MISHRA	7836856036	ADVOCATEIKMISHRA@GMAIL.COM	23.12.2025
			614	ARBITRATION	OMP (COMM.)/1168/2025	(126-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs SEJAL AJAY MEHTA	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1169/2025	(126-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs GAJJAR PRITIBEN UMESHBHAI	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1170/2025	(126-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JISHAD P K	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (1) (COMM.)/1171/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHALID MANIKOTH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1172/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIMLA D COUTH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1174/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs FAISAL TH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1176/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VAGHELA PRAHLADJI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1179/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MITESHKUMAR KANUBHAI DHANANI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1180/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AHUJA DEEVESH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1181/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANT MAURYA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1182/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH KUMAR GURJAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1183/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs B M ENTERPRISES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1184/2 025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUBEEN KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	660/2025	01-12-2025	ZETCHEM SUPPLY CHAIN SERVICES Vs INDOIN BIOLIFE	Purushottam Kumar Jha	9971291939	mail@agneylegal.in	06.11.2025
			509	CS (COMM)	659/2025	01-12-2025	M S RHYTHM ENTERPRISES PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE MR JATINDER KUMAR RAHIL Vs ASHOK KOTAK MAHINDRA PRIME LTD Vs SHUBHAM JAISWAL	Amatra legal advocate	9654440009	admin@amatralegal.com	27.11.2025
			509	Execution (Comm.)	290/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM JAISWAL	Kushal Kumar	7009793548	rishabh.eruditelegal@gmail.com	
			509	Execution (Comm.)	291/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs DEEPAK VERMA	Kushal Kumar	7009793548	rishabh.eruditelegal@gmail.com	
			509	Execution (Comm.)	292/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs VIJAY DHANI RAM	Kushal Kumar	7009793548	rishabh.eruditelegal@gmail.com	
			509	Execution (Comm.)	293/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs RAJ KUMAR NAIR	Kushal Kumar	7009793548	rishabh.eruditelegal@gmail.com	
			509	OMP (COMM.)	(I)768/2025	03-12-2025	AXIS BANK LTD Vs VIJNESH 3185	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(I)769/2025	03-12-2025	AXIS BANK LTD Vs AMIT KUMAR 3987	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(I)770/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs AASHISH B 9182	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)771/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs OVO CABS PRIVATE LIMITED 1601	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)772/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs ANKISH MADHAN 6153	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)773/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs GOGRAJ CHOUDHARY 1530	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)774/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs JASBIR SINGH 0810	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	Execution (Comm.)	294/2025	04-12-2025	AXIS BANK Vs GEETA SHARMA	Shobha Gupta	9811192158	srshobhagupta@gmail.com	
			509	Execution (Comm.)	304/2025	05-12-2025	M/S AAR KAY FIN LEASE PVT LTD Vs VIRENDER DESHWAL AND ORS	Vikasdeep Jain	7838963403	lawvikas99@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D799/2025	05-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SUNIL KUMAR 7875	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D800/2025	05-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SAQIB MOHAMMED GUFRAN SHAIKH 6653	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D801/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mehboob E	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D802/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shamsher Khan	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D803/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akash Saini	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com	
			509	CS (COMM)	667/2025	06-12-2025	SHRIKANT PANDEY Vs Bean Media Group PTY LTD	Harish Kumar &8285202359	harahamilegalservices.com	27.11.2025
			509	MISC DJ ADJ	836/2025	06-12-2025	SUDHIR GUPTA Vs Mod Marco Aldany Pvt Ltd	Sidharth Dias &9810626743	siddharthdias@gmail.com	
			509	OMP (COMM.)	(D843/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RITU DHAMEEJA 6344	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D844/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RAJNI S 7484	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D845/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs MUKESH KUMAR 3626	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D846/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs VIVEK KUMAR 1183	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D847/2025	06-12-2025	AXIS BANK LTD Vs VIDULA PANWAR 6667	Mayank Mahajan &9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D848/2025	06-12-2025	AXIS BANK LTD Vs ANSHU VERMA 8320	Mayank Mahajan &9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D849/2025	06-12-2025	AXIS BANK LTD Vs ABBAS M 7773	Mayank Mahajan &9873347330	mayank_mahajan05@yahoo.com	
			509	Execution (Comm.)	307/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs HIMANSHU INDERJEET	Sagar Mishra &7053284188	sagarmishra2490@gmail.com	

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			509	Execution (Comm.)	308/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs ASHWIN AMARNATH	Sagar Mishra 7053284188	sagarmishra2490@gmail.com	
			509	Execution (Comm.)	309/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANIL KUMAR SON OF PREM SINGH	Sagar Mishra 7053284188	sagarmishra2490@gmail.com	
			509	CS (COMM)	670/2025	08-12-2025	TWENTY FOUR SECURE SERVICES PRIVATE LIMITED THROUGH ITS AR MR SIVAM Vs SHASHA INFOTECH PRIVATE LIMITED	Aayush Kumar Kuchhal 8527274542	aayush@rvslegal.in	26.11.2025
			509	CS (COMM)	671/2025	08-12-2025	UMESH CHAND GARG Vs AWADH NARAYAN SINGH	Ashok Kumar Jha 8368931426	akjha.akhil@gmail.com	28.11.2025
			509	OMP (COMM.)	(D857/2025	08-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jogendra	Ravi Shankar Garg 9958683230	associateteersgarg2@gmail.com	
			509	Execution (Comm.)	310/2025	10-12-2025	PUNJAB NATIONAL BANK Vs SRI KANT SINGH	Sagar Mishra 7053284188	sagarmishra2490@gmail.com	
			509	Execution (Comm.)	311/2025	10-12-2025	INDUSIND BANK LTD Vs M/S BLACK RIVER SERVICES PVT LTD	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	CS (COMM)	674/2025	10-12-2025	PUMA SE Vs Ashok Kumar	Gautam Bhasin 9999306881	eludication.legal@outlook.com	06.12.2025
			509	CS (COMM)	676/2025	10-12-2025	Amit Joon Vs Aurora Design Academy	Deepak Kumar 8588853481	deepakpanchaladv@gmail.com	04.12.2025
			509	OMP (COMM.)	(D870/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Co. KUNAL RANA 8976	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D871/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Co. Kavita Jaiswal 1864	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D872/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Co. AHMAD KAMALUDDIN 5356	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D873/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs GURVINDER SINGH 2509	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D874/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs KARAMVEER SINGH 2958	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D875/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs HARENDRA R 6674	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	

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			509	OMP (COMM.)	(1876/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs MOGAL MOSINKHAN IBRAHIMKHAN 6904	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(1877/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs PINTU KUMAR 1534	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(1878/2025	10-12-2025	AXIS BANK LTD Vs PRAVESH KUMAR MISHRA 5691	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(1879/2025	10-12-2025	IDFC FIRST BANK LTD Vs AMIT KUMAR 1659	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(1880/2025	10-12-2025	AXIS BANK LTD Vs SANDEEP NISHAD 4982	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(1881/2025	10-12-2025	IDFC FIRST BANK LTD Vs JISHAN SHAH 8513	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	CS (COMM)	678/2025	11-12-2025	SH BALVINDER SINGH Vs MS VISHAKHA CHADHA	Pankaj Kumar	9311020997	pankajkumaradvocate@gmail.com	09.12.2025
			509	CS (COMM)	679/2025	12-12-2025	Puma Se Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@outlook.com	01.07.2025
			509	OMP (COMM.)	(1947/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Raj Kumar	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(1948/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ankit Gupta	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	CS (COMM)	680/2025	13-12-2025	MOHIT GUPTA Vs MS JYOTI ALIAS MAHLAKRA	Vivek Aggarwal	9811770164	info@aalawcorp.com	17.11.2025
			509	CS (COMM)	681/2025	15-12-2025	Under Armour Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@outlook.com	13.09.2025
			509	CS (COMM)	685/2025	15-12-2025	Union Bank of India Vs FR Services	Keshav Kumar	9999626126	keshav.advl@gmail.com	11.12.2025
			509	OMP (COMM.)	(1977/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SANJEEV KUMAR 0646	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(1978/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs AMBUJ KUMAR PANDEY 1026	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)979/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs JOTIBA DATTU BHANDURGE 9594	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)980/2025	15-12-2025	IDFC FIRST BANK LTD Vs DEV ENTERPRISES & Co. 0604	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)981/2025	15-12-2025	IDFC FIRST BANK LTD Vs TUSHAR BANSAL & Co. 0224	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)982/2025	15-12-2025	IDFC FIRST BANK LTD Vs MOHD AFTAB 5872	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)983/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAJ KUMAR 5885	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)984/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAVI KUMAR 0302	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)985/2025	15-12-2025	IDFC FIRST BANK LTD Vs PUNEET DABAS & Co. 9182	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)986/2025	15-12-2025	IDFC FIRST BANK LTD Vs EAGLE 4 SECURITY SOLUTIONS 5406	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)987/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAHUL KUMAR BHARTIYA 5453	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)988/2025	15-12-2025	AXIS BANK LTD Vs ROHIT KUMAR SRIVASTAVA 4807	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)989/2025	15-12-2025	AXIS BANK LTD Vs JAKIR HUSSAIN 6605	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	CS (COMM)	688/2025	16-12-2025	CANARA BANK Vs SKS Enterprises	Sarita Kanwar 9560812121	info@s&klegal.in	03.12.2025
			509	OMP (COMM.)	(D)1005/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jogender V	Ravi Shankar Garg 9958683230	associateteersgarg2@gmail.com	
			509	OMP (COMM.)	(D)1018/2025	17-12-2025	IDFC FIRST BANK LTD Vs SITARAM MANDAL 4263	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1019/2025	17-12-2025	IDFC FIRST BANK LTD Vs USAMA MAKHDOOM AHMED 3101	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT E- COURT FEES	
			509	OMP (COMM.)	(D1020/2025	17-12-2025	IDFC FIRST BANK LTD Vs PRAMOD KUMAR 0729	Mayank Mahajan & Co.	9873347330	mayank_mahajan 05@yahoo.com	
			509	OMP (COMM.)	(D1021/2025	17-12-2025	IDFC FIRST BANK LTD Vs SANGEETA CHANDEL 8672	Mayank Mahajan & Co.	9873347330	mayank_mahajan 05@yahoo.com	
			509	OMP (COMM.)	(D1022/2025	17-12-2025	IDFC FIRST BANK LTD Vs HARI SHYAM SINGH 7080	Mayank Mahajan & Co.	9873347330	mayank_mahajan 05@yahoo.com	
			509	CS (COMM)	695/2025	18-12-2025	STATE BANK OF INDIA Vs SATISH CHANDRA RASTOGI PROP OF M/S MAHADEV TRADERS AND FOODS	. K. ROUT & ASSOCIATES	9999132159	akroutadvocate@g mail.com	09.12.2025
			509	OMP (COMM.)	(D1048/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Nomula Sudhakar Reddy 1796	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@ gmail.com	
			509	OMP (COMM.)	(D1049/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SPARSH EDUCATIONAL TRUST 5996	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@ gmail.com	
			509	OMP (COMM.)	(D1050/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALKAR SINGH 7758	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@ gmail.com	
			509	OMP (COMM.)	(D1051/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISH SINGH 2627	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@ gmail.com	
			509	OMP (COMM.)	(D1052/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM THAKUR 8724	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@ gmail.com	
			509	OMP (COMM.)	(D1053/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHARANJEET SINGH 0221	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@ gmail.com	
			509	OMP (COMM.)	(D1054/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PANKAJ YADAV 8887	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@ gmail.com	
			509	Execution (Comm.)	321/2025	19-12-2025	M/S PRAKASH PIPES LIMITED Vs m/s GEE PEE FOODS PRIVATE LIMITED	Avatar Singh & Associates	89810910333	avatarsingh78@ya hoo.com	
			509	OMP (COMM.)	(D1061/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs SAMIR KUMAR 3185	Varun Tyagi & Co.	7503464768	VARUNTYAGI142 6@GMAIL.COM	
			509	OMP (COMM.)	(D1063/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs MUSTAFA KHAN 6962	Varun Tyagi & Co.	7503464768	VARUNTYAGI142 6@GMAIL.COM	
			509	OMP (COMM.)	(D1065/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs DETHALIYA ALPESH MAHESHBHAI 9075	Varun Tyagi & Co.	7503464768	VARUNTYAGI142 6@GMAIL.COM	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D1075/2025	19-12-2025	AXIS BANK LTD Vs VIKASH MISHRA 7854	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D1076/2025	19-12-2025	IDFC FIRST BANK LTD Vs VICKY RAJVEER	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D1077/2025	19-12-2025	IDFC FIRST BANK LTD Vs AMMAD HAROON	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D1092/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RAJESH KUMAR DIXIT 8694	Rahul Bhardwaj & Co.	98376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D1093/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SAYYED RAZIYA JAMSHED ALI 1958	Rahul Bhardwaj & Co.	98376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D1094/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs NISAMUDEEN T 8452	Rahul Bhardwaj & Co.	98376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D1141/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Kashif	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D1142/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Alimuddin	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D1143/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Pankaj	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D1144/2025	22-12-2025	AXIS BANK LTD Vs SHALU 9808	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D1145/2025	22-12-2025	IDFC FIRST BANK LTD Vs JITENDRA JAGVEER	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D1146/2025	22-12-2025	IDFC FIRST BANK LTD Vs BASANT BAHADUR SHAHI	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D1147/2025	22-12-2025	AXIS BANK LTD Vs RAJU 3706	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	Execution (Comm.)	324/2025	23-12-2025	Auro Logistics Vs Global Logistics	Legal Finitee	8470878929	legalfinitee@gmail.com	
			509	OMP (COMM.)	(D1156/2025	23-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SIB SHANKAR SEN 9361	Rahul Bhardwaj & Co.	98376049807	advocateashok.1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			509	Execution (Comm.)	327/2025	24-12-2025	Kotak Mahindra Bank Limited Vs MANISH SODHA	Arvind Gupta & Associates	9811317311	advocatearvindgupta@gmail.com	
			509	Execution (Comm.)	329/2025	26-12-2025	FIRE ENGINEERING TECHNOLOGY Vs MAHESHWARI MINING PVT LTD	Ravi Kant	9540222267	ravikantlaw@gmail.com	
			509	OMP (COMM.)	(D)1185/2025	27-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs DHARMVATI GHANSHYAM	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	
			509	OMP (COMM.)	(D)1186/2025	27-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs NAVPREET KAUR BHATIA	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	
			509	OMP (COMM.)	(D)1187/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs PRADEEP KUMAR YADAV 6919	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1188/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SANSKRITI SINGH 8981	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1189/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs THAKOR AMIT 7118	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1190/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs INDRA MANI TIWARI 0428	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1191/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RUDRA TOURS AND TRAVELS 3067	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
TOTAL					1006						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF December 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1341/2025	18-12-2025	M/S S.K. EDUCATIONS PVT. LTD. VS. R. JOHN PAUL & ORS.	ROHIT VASHIST	9810189223	rohit1996vashist@gmail.com	18-12-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/631/2025	30-05-2025	M/s B.R. TECH TEX Vs RAJASHEKHAR M Pahuja NALLA Prop. M/s ZIVA DYE CHEM	8860459079	advpiyushpahuja91@gmail.com	02.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1136/2025	31-10-2025	S N ELECTEL PRIVATE LIMITED Vs ALFA DEAL PRIVATE LIMITED	9312401165	bhushan_anant@hotmail.com	02.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1162/2025	07-11-2025	YOGESH MALIK PROP. OF M/S MALIK BOOKSELLERS AND STATIONERS Vs YOGESH SETHI PROP. OF M/S VIDYARTHI SETI SCHOOL WEARS	9717175409	NA	02.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1177/2025	12-11-2025	PARAS ALUMINIUM PVT. LTD Vs ASMA	9899104342	arunyadav1131@gmail.com	02.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1036/2025	20-09-2025	RITESH VERMA Vs INTERNATIONAL PRINT O PAC LIMITED	7683073187	verma.vishwendra@yahoo.co.in	09.12.2025
			COURT ROOM 310	EX (COMM)	CS (COMM)/1102/2025	16-10-2025	JAI NARAIN RADHEY SHYAM CO PVT LTD Vs DAMAN JIT SINGH AHLUWALIA	9999369931	siddhantbangao4@gmail.com	12.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1288/2025	04-12-2025	Sunita Verma Proprietor of Ms Manoj Jewellerz Vs Abdul Wahid Mandal	7299200008	shriramverma1990@gmail.com	20.12.2025

Sr. Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date of Electronic Service Process	
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	1364/2025	26-12-2025	Hamdard National Foundation (INDIA) & Anr v Moonstar Lifecare PvtLtd & Anr	Shivendra Pratap Singh	953394364	shivendra31theacmecp.com	10.01.2026
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (Comm) 614/2025	23-07-2025	RAI LUBRICANTS Vs R THE ASSISTANT ENG. BHOLA & ORS	K9838809822	RAJEEV KR.BHOLA @GAMIL.COM	04-12-2025	
					OMP(I) COMM 1857/2025	17-11-2025	HDFC BANK Vs SHAYMAL ROADRICK	MANISH	NOT MENTIONED	NOT MENTIONED	03-12-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS – COMM	615 / 2025	05.08.2025	Shappoorji Pallonji and co. pvt. ltd. and Shapoorji Pallonji w.l.l Vs M/s QATAR AUTO ELECTRIC WORKS	MR. SAURABH BINDAL	9953858787		02.12.2025
				CS – COMM	594 / 2025	29.07.2025	Canara Bank Vs Subash Chandra Gautam	MR. PRATAP CHANDRA RANA	9716431093		10.12.2025
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT RECOVERY	FORCS (COMM)/746/25	23/09/25	CANARA BANK VS —	EKANT LUTHRA	8376841313		45992
				SUIT RECOVERY	FORCS (COMM)/747/25	23/09/25	CANARA BANK VS RAJNI SETHI	KUNAL SHARMA	9999003674		45992
				SUIT RECOVERY	FORCS (COMM)/748/25	23/09/25	CANARA BANK VS ARYAN SHARMA	KUNAL SHARMA	9999003674		45992
				SUIT RECOVERY	FORCS (COMM)715/24	05/09/24	UCO BANK BHARTIYA PRAKASHAN VS VIDHIKANT MAURYA	SHASHI VIDHIKANT MAURYA	8736089618		45993
				SUIT RECOVERY	FORCS (COMM)/852/25	10/11/25	STATE BANK OF INDIA VS —	ASHISH BATRA	9891223874		45994
				SUIT RECOVERY	FORCS (COMM)/5802/24	19/12/24	M/S HTL LOTIGISTICS INDIA PVT. LTD. VS —	SOVI BIPNEET SINGH	NOT AVAILABLE		45994
				PETITION U/S COMP OF ARBITRATION & CONCILIATION ACT	(1)28/11/25	28/11/25	HERO HOUSING FINANCE LTD VS —	ASHISH KUMAR SINGH	9818437075		45994
				SUIT RECOVERY	FORCS (COMM)/680/25	01/09/25	MANOJ KUMAR VS —	AMIT KUMAR	9811766971		45994

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE PROCESS
				SUIT RECOVERY	FORCS (COMM)/64/25	29/01/25	MOGLI LABS INDIA PVT. LTD. VS	HARSH VARDHAN	9250730788	45996
				SUIT RECOVERY	FORCS (COMM)/665/25	25/08/25	CAPT TAPAN BEHL VS SPICE JET LIMITED	SUSHANT PVTRAO	NOT AVAILABLE	45997
				SUIT RECOVERY	FORCS (COMM)/515/25	10/07/25	PAPER DREAMS PVT. LTD. VS	MOHIT AGGARWAL	9818110100	45999
				PETITION U/S 90 COMP OF ARBITRATION & CONCILIATION ACT	(COMM)/31/25	28/11/25	AXIS FINANCE LTD. VS	ASHISH KUMAR SINGH	9818437075	45999
				SUIT RECOVERY	FORCS (COMM)/641/25	14/08/25	PUNJAB NATIONAL BANK VS	VIKASH KUMAR	9958481375	46003
				SUIT RECOVERY	FORCS (COMM)/620/25	07/08/25	AMOD RAI VS	TARUN DIWAN	9999779373	46006
				SUIT RECOVERY	FORCS (COMM)/77/25	01/02/25	TNSI RETAIL PVT LTD VS RAJA FUN FOODS PVT LTD	VARUN SHANKAR	9818895165	46007
				SUIT RECOVERY	FORCS (COMM)/497/25	04/07/25	M/S PARAGON INDUSTRIES LTD THOROUGH AUTHORIZED REPRESENTATIVE MR RAJAT SAINI VS	JAGRITI SAINI	8007218437	46008
				SUIT RECOVERY	FORCS (COMM)/439/25	18/05/24	STATE BANK OF INDIA, BRANCH JEEVANTARA VS	ADAITA KUMAR ROUT	NOT AVAILABLE	46013
				SUIT RECOVERY	FORCS (COMM)/637/25	13/08/25	M/S MOGLI FINANCE PVT LTD VS	TARUN VERMA	7503622353	46013

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				SUIT FOR RECOVERY	FORCS (COMM)/450/25	03/06/25	PERNOD INDIA PVT. LTD. VS RICARD SINGHAL	ANKUR SINGHAL	NOT AVAILABLE		46014
				SUIT FOR RECOVERY	FORCS (COMM)/723/25	17/09/25	FMS FR. MEYER SOHN INDIA PVR. LTD VS	KANISHK AGARWAL	NOT AVAILABLE		46014
				OBJECTION PETITION U/S 34 OF ARBITRATION AND CONCILIATION ACT	OMP (COMM)/190/25	27/11/25	SANJAY GANDHI MEMORIAL HOSPITAL VS	PRANAV JAIN	9873333064		46014
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS COMM 204/25	21.04.2025	SBI VS MAHESH LAVUSHETTY	RANI BHARDWAJ	9643680913	rbhardwajaassociate@gmail.com	16.01.2026
			6, New Court Block-I	Commercial	CS COMM 540/2025	29.11.2025	RK & COMPANY VS KULDEEP SINGH RATHEE	VINAY KUMAR VERMA	9651997182	rangoliseth@gmail.com	13.12.2025
			6, New Court Block-I	Commercial	CS COMM 195/25	17.04.2025	SBI VS PREETI DEVI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	23.01.2026
			6, New Court Block-I	Commercial	CS COMM 335/2024	12.07.2024	AKG SHUTTERING KDP BUILDWELL PRIVATE LTD	GURSAT SINGH VACHHER	9811105891	gursat@gsvlegal.com	16.01.2026
			6, New Court Block-I	Commercial	CS COMM 513/2025	10.11.2025	BANK MAHARASTRA RAKESH KUMAR	OF KADAMBI V SNI KUMAR MUDGIL	9871226784	kkmudgil29@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	CS COMM 544/2025	03.12.2025	PNB VS KAPIL JAIN	VIKRAM GOLA	9811244509	vikramgola2010@gmail.com	27.01.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
		6, New Court Block-I	Commercial	OMP (COMM) 8711/2025	02.12.2025	FINGROW CAPITAL PVT LTD VS BRANCLEY IMPLEX PRIVATE LTD	8700133719	jschauhana@rediffmail.com	06.01.2026
		6, New Court Block-I	Commercial	OMP (COMM) 8938/2025	06.12.2025	AXIS BANK LTD VS PRAVIN	1141513189	avinash.adv@gmail.com	10.01.2026
		6, New Court Block-I	Commercial	OMP (COMM) 8939/2025	06.12.2025	AXIS BANK LTD VS SHABNAM	1141513189	avinash.adv@gmail.com	10.01.2026
		6, New Court Block-I	Commercial	OMP (COMM) 8940/2025	06.12.2025	AXIS BANK LTD VS SUMIT YADAV	1141513189	avinash.adv@gmail.com	10.01.2026
		6, New Court Block-I	Commercial	CS COMM 309/2025	07.07.2025	WAGO PVT LTD VS N ASSOCIATES	9810781705	NOT PROVIDE D	10.01.2026
		6, New Court Block-I	Commercial	CS COMM 545/2025	03.12.2025	SANJAY GUPTA VS SANJAY RASTOGI	9810652956	CMGOYAL ADVOCATE@GMAIL.COM	27.01.2026
		6, New Court Block-I	Commercial	CS COMM 415/2025	03.09.2025	LUCKY GENERATORS PVT LTD VS OMAXE INDIA THROUGH PROPRIETOR	9999886478	GUPTAABHINAY@GMAIL.COM	05.01.2026
		6, New Court Block-I	Commercial	CS COMM 507/2025	06.11.2025	BANK OF BARODA VS SANJAY KUMAR GUPTA	9717099220	eramadv2000@gmail.com	05.02.2026
		6, New Court Block-I	Commercial	CS CMM 506/2025	06.11.2025	BANK OF BARODA VS RAVINDRA KUMAR	9717099220	eramadv2000@gmail.com	05.02.2026
		6, New Court Block-I	Commercial	CS COMM 505/2025	06.11.2025	STATE BANK OF INDIA VS KRIPAL SINGH	9717099220	eramadv2000@gmail.com	05.02.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS COMM 404/2025	25.08.2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS THE GLOBAL FOOD PRODUCTS	ANSHUL GUPTA	9205089671	28.01.2026
			6, New Court Block-I	Commercial	CS COMM 496/2025	30.10.2025	GLOBAL MEDILIFE SOLUTION VS ABDUL SALAM WANI	RAJIV BAJAJ(P),	7048945800	29.01.2026
25	SH. SANDEP YADAV	SOUTH	NIL							
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/5966/2025	23-08-2025	Cnh Industrial Capital India Pvt Ltd Vs AMRITPAL SINGH	RAJESH JANGRA(P),	9958726491	02.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8107/2025	04-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KUNAL GHANGORIA	RAJESH JANGRA(P),	9958726491	02.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8108/2025	04-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ABDUL SAMEER	RAJESH JANGRA(P),	9958726491	02.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/538/2025	27-11-2025	SPOTLIGHT ENTERPRISES PVT LTD Vs DOPPELT COMMUNICATIONS PVT LTD	Himanshu Kapoor(P),	9899249819	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8109/2025	04-11-2025	DHARA MOTOR FINANCE LTD Vs SHRI BALAJI CONSTRUCTION COMPANY	YADAV(P),	9999855157	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8349/2025	14-11-2025	KOTAK MAHINDRA PRIME LIMITED Vs MANOJ KUMAR JAIN	RAJESH JANGRA(P),	9958726491	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8347/2025	14-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ARVIND MEENA	RAJESH JANGRA(P),	9958726491	03.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/8348/2025	14-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAJESH VISHWAKARMA	RAJESH ANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6192/2025	28-08-2025	AXIS BANK LTD MURSALIM H	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6319/2025	30-08-2025	AXIS BANK LTD DILEEP KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6321/2025	30-08-2025	AXIS BANK LTD TOUSHIF	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8430/2025	19-11-2025	AXIS BANK LTD SUBEG SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8431/2025	19-11-2025	AXIS BANK LTD LAKSHYA STONE CRUSHER	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8432/2025	19-11-2025	AXIS BANK LTD SATYABHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8380/2025	19-11-2025	AXIS BANK LTD AKASH SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8429/2025	19-11-2025	AXIS BANK LTD RAJNEESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8378/2025	17-11-2025	AXIS BANK LTD RAM BHOOL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/8379/2025	17-11-2025	AXIS BANK LTD Vs SAHID ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/548/2025	04-12-2025	Jugal Kishore Chowdhury Charitable Educational Trust Vs L. Brace Radical Credit Rating Private Limited	P.K. AGARWAL	8285230770	Office@pkagrawaladvocates.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6188/2025	28-08-2025	PIRAMAL FINANCE LTD Vs SANTOSH HADA	ANANJAY SINGH(P),	7030378800	asaplegalanadadvocates@gmail.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5801/2025	21-08-2025	AXIS BANK LTD Vs YASHENDRA KUMAR DUBEY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4993/2025	28-07-2025	AXIS BANK LTD Vs AKHILESH KUMAR SANKHWAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/214/2025	23-04-2025	MALIKA BUDHIRAJ D/O ANIL BUDHIRAJ Vs SURKHI MATHARU D/O SH IPS MATHARU	Raghavendra Ra Mohan Bajaj(P),	9910609504	off.rmp@gmail.com	12.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6287/2025	29-08-2025	M/S YES BANK LIMITED Vs NAJMA BEGUM	ANANJAY SINGH(P),	7030378800	asaplegalanadadvocates@gmail.com	16.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8625/2025	29-11-2025	AXIS BANK LTD Vs NAGWANSHI BUILDING MATERIAL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8343/2025	14-11-2025	AXIS BANK LTD Vs DESHRAJ	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8340/2025	14-11-2025	AXIS BANK LTD Vs SHIV NAND MISHRA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/8342/2025	14-11-2025	AXIS BANK LTD Vs BIHARILAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/9060/2025	10-12-2025	Axis Bank Ltd Vs SAURABH SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8338/2025	14-11-2025	AXIS BANK LTD Vs SONPAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8336/2025	14-11-2025	AXIS BANK LTD Vs MUKESH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8160/2025	07-11-2025	AXIS BANK LTD Vs RAJKUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8159/2025	07-11-2025	AXIS BANK LTD Vs VEERU SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8158/2025	07-11-2025	AXIS BANK LTD Vs PRATAP NARAYAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8157/2025	07-11-2025	Axis Bank Ltd Vs TARGET BUILDWELL INDIA PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8161/2025	07-11-2025	AXIS BANK LTD Vs MANEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8341/2025	14-11-2025	AXIS BANK LTD Vs RAMCHANDRA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/8162/2025	10-07-2025	AXIS BANK LTD Vs MURTAZA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8339/2025	14-11-2025	AXIS BANK LTD Vs AMIT KUMAR DIXIT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8337/2025	14-11-2025	AXIS BANK LTD Vs SURESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/303/2025	04-07-2025	IFFCO MC CROPS SCIENCE PVT LTD Vs BOKAKHAT WHOLESALE CONSUMERS COOPERATIVE STORE LIMITED	Shubham Saigal(P),	9407223688	shubhamsaigalo6@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/561/2025	13-12-2025	KEYSTONE SOLUTIONS Vs AMBROSIA BRANDS PRIVATE LIMITED	Chetan Roy(P),	011-46541551, 011-45036338	chetan@integritylawfirm.co	20.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/267/2025	28-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S SHIRDI SAI BABA GINNING AND PRESSING INDUSTRY AND ANR	Sumedha Sindhu(P),	9729367777	sumedha@exidem.com	20.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/557/2025	10-12-2025	CHIMES AVIATION PVT LTD Vs THE NATIONAL INSURANCE CO LTD	NAVDEEP SINGH(P),	9811311360	nsingh_19028@yahoo.co.in	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8350/2025	14-11-2025	TATA CAPITAL LTD Vs D S HOMES CONSTRUCTION PRIVATE LIMITED	NAVEEN SHARMA(P),	9350569040	haveenk101a@yahoo.com	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8811/2025	10-03-2025	AZAM Vs MANOJ SEJWAL	ANANT RAO(P),	9210029087	advocatekrgupta1984@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8196/2025	10-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAMDAS CHAURASIYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	26.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/8590/2025	28-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs APOORV SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8203/2025	07-11-2025	PIRAMAL AND HOUSING FINANCE LIMITED Vs THAYIL PONMUDIYAN NIKHIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8202/2025	07-11-2025	PIRAMAL AND HOUSING FINANCE LIMITED Vs MONU MAHENDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/575/2025	24-12-2025	Max Healthcare Institute Limited Vs Eye Max Hospital	RAUNAQ KAMATH	9999947699	raunaq@ira.law	26.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/390/2025	19-08-2025	BANK OF INDIA Vs ANANDITA KUMARI	KUMAR VISHWJEET(P),	9718909886, 8882642450	adv.vishwjeet@gmail.com	26.12.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 455/2025	06-10-2025	SHUBHAM GOLDIEE MASALE VS	Sharvan Bansal	9810017859	fishi@unitedandunited.com	17-12-2025
			40, New Court Block-II	Commercial	CS (COMM) 517/2025	11-11-2025	GD FOODS MANUFACTURING	PINKY KUMARI(P),	931978335	advocatepinkyko109@gmail.com	17-12-2025
			40, New Court Block-II	Commercial	CS (COMM) 546/2025	03-12-2025	PARMIT SANGHUNI	DAVESH VASHISH THA(P),	7982104633	davesh@dvipattorneys.com	17-12-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/808/2025	08.10.25	VIJAY THAREJA KUMAR	MUDIT SOOD	9810247240	adv.muditsood@gmail.com	26.12.25

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS. RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
					CS/COMM/2890/2024	18.07.25	BENTLEY SYSTEMS VS. ATOMGEO	Ankur Katyal	N/A	ankurkatyal@asklegal.co.in	22.12.25
					CS/COMM/028/2025	13.12.25	VIJAY KUMAR AGGARWAL VS. M/S PIONEER MEGA	Hemant Gupta(P),	9811249331	legalteam.p@gmail.com	22.12.25
					CS/COMM/024/2025	13.12.25	CANARA BANK VS. SANDEEP GAHLAWAT	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	22.12.25
					CS/COMM/882/2025	03.11.25	ABRARI GADJET TRADING VS. YOGESH CHANDOLA	Sumit Kr. Chauhan	9599501822	semper.fiel.d.jus@gmail.com	22.12.25
					CS/COMM/819/2025	09.10.25	AB PAL ELECTRICALS VS. MAHESH BAL	Harshit Chawla	9910009277	kclegal@gmail.com	22.12.25
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Execution Petition	Ex - Award by Arb/14/2025	03-12-2025	UGRO CAPITAL LTD Vs KRISHNA KUMAR ELECTRONICS AND ORS	Sanjay Singh(P), 9810318803	leagumdelh@gmail.com	
				Commercial Suit	CS (COMM)/989/2025	03-12-2025	M/S ANGEL NETWORKING SOLUTIONS Vs GAURAV SEHRAWAT(P), POWER NETWORKS AND ORS	9717219890	advpiyal2021@gmail.com	
				Commercial Suit	CS (COMM)/994/2025	04-12-2025	SHRI AKHILESH SINGH Vs SAARTHI PEDAGOGY PVT LTD	Rajendra Yadav(P), 9312046733	yadvavrazen@gmail.com	
				Commercial Suit	CS (COMM)/992/2025	04-12-2025	M/s Ismartu India Private Limited Vs K K TUTEJA(P), OVERSEAS PRIVATE LIMITED	Kritika Tuteja(P), 9643008880	contact@aaalegal.pro	
32	MS. NEELAM SINGH	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL							
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	66/2025	23.01.2025	Sipahi Singh Vs M/S Sh Yograhta Engineering Pvt. Ltd.	Sh Yograhta Gullaiya, 9811132049	advocageyograj.gullaiya@gmail.com	09.12.2025
				CS (comm)	785/2025	25.09.2025	Plus 4 U Solutions Pvt. Ltd. Vs M/s Pandoraprakashara & Yashprakashara	Satya prakashara, 7763088371	satyaprakashsharan@gmail.com	09.12.2025
				CS (comm)	937/2025	20.11.2025	M/S Print & Enterprise Pvt. Ltd. Vs Maurya printers Pvt. Ltd.	Rajendra Yadav, 9312046733	yadvavrazen@gmail.com	19.12.2025
				CS (comm)	947/2025	22.11.2025	Manash Lifestyle Pvt. Enterprise Vs Maivam	Ayush Dey, 9818823289	minfo@deyandkumahaar.com	13.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				Misc(DJ)	1170/2025	30.10.2025	PSA Nitrogen Ltd. Vs Blue Star Limited & Another	Devesh Kumar Malan	9758321008	lawintotollp@gmail.com	05.01.2026
				CS (comm)	949/2025	22.11.2025	E3 Panel Industries vs Vishnu Kumar	Tarun Gulyani	7827867679	eg3legal@gmail.com	13.01.2026
				OMP(I) (comm)	87/2025	23.09.2025	M/S Bharti Airtel Ltd. Vs Mr. Kehar Singh	Kunwar Singh	9939181605	KPSADVO CATES@G MAIL.COM	15.12.2025
				CS(comm)	617/2025	28.07.2025	Onesto Labs(Pvt.) Ltd. Vs Clay Co. Cosmetics Pvt. Ltd.	Sh Prabhudandon	8750905558	litigation@ashwathhlegals.com	12.12.2025
				CS(comm)	645/2025	05.08.2025	Shashi Khanna Vs Orange Overseas Pvt Ltd.	Sh Pankaj Bhagat	8800791415	alpalegal@gmail.com	05.01.2026
				Misc (DJ)	1244/2025	21.11.2025	Bank of Baroda Vs Pooja Yadav & Anr.	Rajnish Kr. Banyal	9810872353	rajnish-122@yahoo.co.in	15.01.2026
				CS (comm)	726/2025	10.09.2025	Prakritik Samvardhan Private Limited vs Belu Devi (Sole Proprietor of Belu Devi T/a Amit Glass House)	Abhinav Garg	9810196968	adv.abhinavgarg@gmail.com	18.12.2025
				CS (comm)	990/2025	03.12.2025	Petra Global Logistic Pvt Ltd VS Thermoking And Anr	Lalit Sharma	9810299997	lalit.sharma@hotmail.com	19.01.2025
				CS (comm)	1018/2025	11.12.2025	Deepak Aggarwal Vs M/S A V Hospitality Ventures LLP & Ors.	Puneet Dhawan	9899141610	harpuneet@gmail.com	22.01.2026
				CS (comm)	871/2025	29.10.2025	M/S Nirmal Trading Co Vs Printland Digital (India) Pvt. Ltd.	Stuti Wason	9811227766	WASONAN DWASON. GMAIL.CO M	15.01.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				OMP (comm)	52/2025	04.08.2025	Mother Dairy Employee CGHS Vs Sh Balaji Projects	9350188064	medhanshu@yahoo.co.in	21.01.2026
				CS (comm)	1036/2025	15.12.2025	State Bank of India Vs Ganesh Wakchaure	8896932838	agnihotrisuchita@gmail.com	31.01.2026
				OMP(I) (comm)	87/2025	23.09.2025	M/S Bharti Airtel Ltd Vs Mr. Kehar Singh	9939181605	KPSADVOCATES@GMAIL.COM	23.01.2026
				CS (comm)	1008/2025	03.12.2025	M/S Usha Aluminium Pvt. Ltd. Vs	9660729214	e3legal@gmail.com	16.01.2026
				CS (comm)	417/2022	18.04.2022	Manu Sawhney & Anr Vs M/S Athletis EOK & Anr.	9810700027	arjun.dewan85@gmail.com	09.01.2026
				CS (comm)	967/2025	28.11.2025	MS the sound through its authorized representative viz Mr Samantak Bhadra Vs ICRI Life Sciences Pvt Ltd.	8951780808	advradhumthakesavan@gmail.com	29.01.2026
				CS (comm)	1047/2025	17.12.2025	Rohit Agarwal Vs State Bank of India & Ors.	9810149006	sehgalbhuvnesh2@gmail.com	03.02.2026
				Misc(DJ)	972/2025	15.09.2025	Airtec Electro Vision Pvt Ltd. Vs Mr. Santosh Prop of MS M K Enterprise	8130909187	litigation@surico.in	02.01.2026
				CS (comm)	1029/2025	13.12.2025	Ms Akansha Gupta Vs M/S New Shop Cstore Network Pvt Ltd	9711513525	goyal.harsh345@gmail.com	29.01.2026
				CS (comm)	786/2025	25.09.2025	Adobe Incorporated Vs Tushal Mittal	9818061242	aarsha@sai.krishnaassociates.com	03.01.2026

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate Mobile Number	Advocate Email ID	Date of Electronic Service Process
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL							

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	248/2025	01-09-2025	M/S MANMOHAN SINGH WADHWARA CONSTRUCTION PVT. LTD. V/S M/S NUOSHINGH ENERGY PVT. LTD.	9811161525	sksingh116@gmail.com	06-12-2025
			101	CS COMM	325/2025	27-11-2025	STATE BANK OF INDIA V/S THAKUR RAJNEESH & ANR.	9899408618	shaliniupadhyay.advocate@gmail.com	08-12-2025
			101	CS (COMM)	305/2025	12-11-2025	SAMIKSHA GARG & ASSOCIATES V/S DOZERS & DOZERS LTD.	9818717198	balvinderbaggaa@gmail.com	13-12-2025
			101	CS COMM	232/2025	18-08-2025	M/S A TO Z SOLUTION V/S M/S 3 ELEMENTS	9999938910	-	15-12-2025
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, New Building KKD	CS (COMM)	134/2025	11-11-2025	DANDONA FINANCE LTD Vs TUSHAR VERMA	9999855157	advjitenderyadav2017@gmail.com	01-12-2025
			---do----	CS (COMM)	141/2025	18-11-2025	DIVISHA TRADING COMPANY THROUGH ITS PROPRIETOR AYUSHI JAIN Vs GSVM STEEL INDIA PRIVATE LIMITED	9999309222, 8750021607	contact@utkrishthalaw.com	01-12-2025
			---do----	CS (COMM)	108/2025	12-08-2025	BANK OF BARODA Vs MR. PAWAN KUMAR	9650501903	advhunnysharma.28@gmail.com	06-12-2025
			---do----	CS (COMM)	139/2025	18-11-2025	CENTRAL BANK OF INDIA VsINDERJEET	97838821105	kkmudgil29@gmail.com	08-12-2025
			---do----	CS (COMM)	140/2025	18-11-2025	G K RANGWALA AND CO PVT LTD Vs KUSUM CHEMICALS AND PAINTS	98802200600	adv.vssharmama@gmail.com	09-12-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAH DAR	---	do----	CS (COMM)	142/2025	22-11-2025	CENTRAL BANK OF INDIA Vs MRS. RAJO & ORS.	K7838821105 MUDGIL	09-12-2025
			---	do----	CS (COMM)	143/2025	22-11-2024	CENTRAL BANK OF INDIA Vs RANBIR SINGH & ORS.	K7838821105 MUDGIL	09-12-2025
			---	do----	CS (COMM)	144/2025	22-11-2023	CENTRAL BANK OF INDIA Vs MALTA DEVIM & ORS.	K7838821106 MUDGIL	09-12-2025
			---	do----	CS (COMM)	145/2025	22-11-2022	CENTRAL BANK OF INDIA Vs LAXMAN & ORS.	K7838821107 MUDGIL	09-12-2025
			---	do----	CS (COMM)	147/2025	01-12-2025	STATE BANK OF INDIA Vs ABHILASH MITTAL	SHALINI UPADHYAY 9899408618	11-12-2025
			---	do----	CS (COMM)	150/2025	09-12-2025	RUVIENT PRIVATE LIMITED Vs SHARMA	9953433853 ALOK SHARMA	13-12-2025
			---	do----	CS (COMM)	138/2025	18-11-2025	UNION BANK OF INDIA Vs MOHIT TIWARI	9911118926 RAVI KUMAR	19-12-2025
			---	do----	CS (COMM)	149/2025	08-12-2025	IDBI BANK LTD Vs SAPNA DEVI	9811867703 VIVEK KUMAR	20-12-2025
			---	do----	CS (COMM)	146/2025	27-11-2025	NAR BAHADUR ROKA Vs MATHURA DUTT JOSHI & ANR.	9871381699 SHAILEN DUTTA PRATAP SINGH	23-12-2025
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAH DAR	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 1482/2025	05.08.2025	FAKHRE ALAM Vs SUBHASH GAUTAM	8700925528 SARVESH TYAGI	SARVESH TYAGI 23@GMAIL.COM	08.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 306/2025	14.05.2025	BANK OF INDIA VS LOKENDRA	VISHWANATH PRASAD TYAGI	8287291669	ADV.VISHWA23@GMAIL.COM	20.12.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 598/2025	13.10.2025	MIRAJ ENTERTAINMENT VS JAI KRISHANT	ARUN UPADHYAY	9810224624	ARUNUPADHYAY2004@GMAIL.COM	15.12.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 632/2025	04.11.2025	BANK OF BARODA VS ANIL KUMAR	GEETANJALI SHARMA	9810224624	ADVGEETANJALI.05@GMAIL.COM	09.12.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 542/2023	27.10.2023	SURESH RASTOGI VS MOHD ADIL	SANJAY RASTOGI	9811151952	VAKIL.ARARASTOGI@GMAIL.COM	08.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHADARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 624/2025	07-12-2024	B. L. Agro Industries Limited VS Deep Shakti Natural	Jitendra Nath Pathak	9717930407	pathak.jn72@gmail.com	02-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 625/2025	31-10-2025	Bank of Baroda Vs Manoj Tyagi	JSHI & ASSOCIATES	9910568669	advumeshi7oshi@gmail.com	02-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 637/2025	07-11-2025	MANOJ JAIN BASANT KUMAR	Vs ANIL RA & ASSOCIATES	860004188	anil.rakhra@hotmail.com	05-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 520/2025	25-08-2025	UNION BANK OF INDIA Vs MOHIT SOORMA SHALIMAR JOD	Kamaljit Singh	9868487861	KamaliitsinEhrranot@gmail.com	10-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 418/2025	07-07-2025	VLK ASSOCIATES PRIVATE LIMITED Vs VIKAS KUMAR SETHIA	MANISH KUMAR	9968466963	aormanishkumar@gmail.com	10-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 550/2025	09-09-2025	M S PRECIOUS WINDING WIRES Through its proprietor partner sh Sanjay Goel Vs MS Ashok Electrical Co Through its proprietor Sh Sushil Gupta	AVNISH SHUKLA	9871603366	avnishshuklaadvocate@gmail.com	12-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 678/2025	02-12-2025	Canara Bank Vs Hrishikesh Roy	AMIT GUPTA	9810224624	amitguptaadv366@gmail.com	15-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 592/2025	10-10-2025	CENTRAL BANK OF INDIA Vs RAZIA AND ANR	KAMAL GUPTA	9868249232	kamal77mehta@gmail.com	16-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 593/2025	10-10-2025	CENTRAL BANK OF INDIA Vs JAVED PASHA	KAMAL GUPTA	9868249232	kamal77mehta@gmail.com	16-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 687/2025	06-12-2025	Wrap Fashion Private Limited Vs Bansal Enterprises	SUNIL KUMAR OJHA	8800972470	advocate.skjha@gmail.com	24-12-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 642/2025	10-11-2025	VLK ASSOCIATES PVT LTD Vs NYSAA RETAIL PRIVATE LIMITED	MANISH KUMAR	9968466963	advocatemanishkumar@outlook.com	24-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 692/2025	09-12-2025	ADEERA PACKAGING PRIVATE LIMITED Vs FIBS LOGISTICS INDIA PRIVATE LIMITED	SIMRAN BRAR & ANNSARI	9650204869	officesbk123@gmail.com	26-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 707/2025	15-12-2025	State Bank of India Bhubnesh Sharma Proprietor of New Anuradha Engg Works	SUCHITA DIXIT	8896932833	agnihotrisuchita@gmail.com	26-12-2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DAR	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	OMP(COMM) 15/2025	26.11.2025	THBAS VS ALERT PESTIC CONTROL	TUSHAR SANNU	9911991166	adv.tusharsannu@gmail.com	01.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 407/2025	04.07.2025	M/S TIRUPATI JONU	V SANKIT AGGARWAL	9911704639	adv.ankit8@yahoo.com	02.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 671/2025	28.11.2025	STATE BANK OF INDIA VS SUPRATIM DEY	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	02.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 664/2025	21.11.2025	HAREY KRISHNA CABLES PVT LTD VS HARI GROUP	ABHISHEK SHARMA	9899799332	sharma26abhishek26@gmail.com	03.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 680/2025	03.12.2025	M/S FCB VS M/S RV MARTS	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	03.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 610/2025	16.10.2025	M/S CLG GROUP VS SHARIF AHMAD	MUNISH SINGHAL	9810001954	adv@thedehilawfirm.com	03.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 686/2025	06.12.2025	PHOOL KUMAR PULKIT GOEL	VSDHRUV SHARMA	8587030456	dhruvsharmaadv@gmail.com	03.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 691/2025	09.12.2025	STATE BANK OF INDIA VS PREETI SINHA	JEEWAN PARKASH GUPTA	9810099243	jpgadvocate@gmail.com	13.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 698/2025	12.12.2025	SAVITA BATRA VS ADESH KUMAR	MOHD ZAHID	9811750070	zahid9811750070@gmail.com	13.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 701/2025	12.12.2025	STATE BANK OF INDIA VS NAVEEN AGGARWAL	SHALINI UPADHYAY	9899408618	shaliniadvocate@gmail.com	15.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 649/2025	12.11.2025	BIMLESH KUMAR SINGH VS TARUN	PRACHI MAHESH WARI	9873549477	prachi1160@gmail.com	18.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 710/2025	18.12.2025	STATE BANK OF INDIA VS R K INNOVATIVE	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	19.12.2025
			42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL					
43	MS. PREETI AGARWAL GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.DEVENDER KUMAR JANGALA	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL								
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					181						

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF December-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	5
					OMP (I) Comm	1
					Misc. DJ	2
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	5
					OMP (I) (COMM)	2
					OMP (COMM)	1
					M/DJ	1
					EXECUTION	5
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	9
					OMP (I) Comm	3
					MISC DJ	3
					Execution (Comm)	3
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	2
					EXECUTION (COMM)	7
					M-EX	1
					OMP (I) (COMM)	2
					OMP (MISC.) (COMM)	1
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	11
					COUNTER CLAIM	1
					MISC. DJ	2
					EXECUTION	2

					OMP (I) (COMM)	5
					OMP MISC. (COMM.)	1
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	24
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	7
					OMP(I) COMM + OMP(COMM)	5
					EXECUTION	6
					MISC. DJ	2
8	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	8
					EXECUTION	9
					OMP (I) (COMM)	4
					OMP (COMM)	2
					RP (CIVIL)	1
					MISC. DJ	7
					OMP MISC.	1
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	10
					EXECUTION (COMM)	0
					OMP (I) (COMM)	3
					Mis DJ	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RET	20
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	15
					OMP(I)COMM	7

					EXECUTION (COMM	1
					MISC DJ	3
					EX COMM AWARD BY ARB COMM	1
					M. EX	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	9
					OMP(I) COMM	3
					EXECUTION / EX. AWARD BY ARBITRATOR	6
TOTAL						165
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	18
					OMP (I)	61
					Misc DJ	2
					Execution	7
					Ex Arb Comm	1
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	15
					OMP COMM	1
					OMP I COMM	44
					EXECUTION COMM	6
					MISC DJ	5
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	13
					OPM(I)/ARBITRATION/MISC COMM	39
					MISC DJ	1
					COUNTER CLAIM	0
					EXECUTION	7

17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	12
					Execution (comm)	6
					OMP (COMM)	0
					OMP (I) (COMM)	54
					ARB. A (COMM)	0
					MISC. DJ	3
18			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	17
					EX (COMM)	5
					OMP(I)(COMM)	42
					MISC(DJ)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	14
					OMP(I)(COMM)	55
					EXECUTION (COMM)	14
					EXE. COMM AWARD	2
					Misc.- EX	1
					OMP (COMM)	1
TOTAL						447
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	24
					TRADE MARK	6
					ARBITRATION U/S 9	11
					ARBITRATRATION U/S 34	3
					OTHER ARBITRATION CASES	0
					MISC. DJ/ COUNTER CLAIM	9
					EXECUTION(COMM)	11
21			SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	31

					EX(COMM)	14
					OMP (COMM)	5
					OMP (I) (COMM)	26
					ARB. A	2
					COUNTER CLAIM	1
					MISC. DJ	3
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	21
					SUIT FOR TRADEMARKS	2
					EXECUTION PETITION	18
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	7
					APPLICATION U/S 151 OF CPC	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	16
TOTAL						211
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	6
					EX. COMM.	5
					EX. COMM. AWARD	3
					OMP (I) COMM.	118
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	9
				503	EX. COMM.	6
					EX. COMM. AWARD	3
					OMP (I) COMM.	126
25			SH. SANDEEP YADAV	614	CS (COMM)	8
					EX. COMM. (AWARD)	1
					OMP (I) COMM.	118
26			SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	503	CS (COMM)	7
					EX. COMM.	5

					OMP (COMM)	1
					EX. COMM. (AWARD)	1
					OMP (I) COMM.	128

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	11
					EX. COMM.	2
					OMP (COMM)	1
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	135
TOTAL						696
28	SAKET COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	23
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	22
30	SAKET COURT		SH. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	4
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	24
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		MS. NIRJA BHATIA, DJ(DIGITAL)- 07SOUTH EAST DISTRICT,	30	--	-
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-13 EX-11-, MISC. DJ -o OMP (COMM)-2, OMP (I) (COM)-2, ARBA -o, RTI -o	30
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	23
					OMP(COMM)-73	1
					OMP (COMM)-78	0
					OMP (COMM)-75	0
					ARB.A COMM	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	12

					OMP(COMM-73)	0
					OMP (COMM)-78	0
TOTAL						36
38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	11
					MISC. DJ	5
					EXECUTION PETITION	7
					EXECUTION (COMM) AWARD BY ARB. COMM.	6
TOTAL						29
39	KARKARDOOMA	SHAHDARA	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	57	CS(Comm)	9
					EXECUTION	4
					MISC.DJ CASE	1
40			MS. KIRAN BANSAL	56	CS(Comm)	23
				56	EX COMM	9
					OMP COMM	1
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	11
					EXECUTION	9
					MISC.DJ CASE	3
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	18
					Ex	7
					misc	5
					RBT/RESTORED	1
TOTAL						102

43	ROHINI COURT	NORTH-WEST	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	26
					OMP	35
					MISC DJ	1
					EX	24
					COUNTER CLAIM/CONTEMPT PETITION	1
44			SH.DEVENDER KUMAR JANGALA	759	CS(COMM)	31
					OMP(Comm.)/OMP (I)(Comm.)	78
					MISC DJ/RTI	1
					EX	26
TOTAL						223
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	27
					OMP(Comm.)& OMP (Comm)	52
					EXECUTION	19
					Misc. Application DJ	6
46		NORTH	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	27
					OMP(Comm.)& OMP (Comm)	47
					EXECUTION	10
					MISC DJ	2
TOTAL						190
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	603	CS (COMM)	13

					OMP (COM)	2
					OMP (I) (COMM.)	122
					EX COMM AWARD	3
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	613	CS (COMM)	9
					OMP (COM)	1
					OMP (I) (COMM.)	153
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	13
					OMP (I) (COMM.)	133
					COUNTER CLAIM	1
					EX COMM AWARD	2
50	DWARKA COURTS		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
					OMP (COM)	1
					ARB (COM)	1
					OMP (I) (COMM.)	140
					EX COMM AWARD	5
TOTAL						465
GRAND TOTAL						2213

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF December-2025

S.N.O.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMINLISTING G THE ISSUES	LISTING OF THE WITNESSES	OFF AFFIDAVIT EVIDENCE	OFF AFFIDAVIT OF WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/ HEARING DATE
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	306	CS (COMM)	955/2025	29.08.2025	SHISHPAL VS MCD	03.11.2025	15.11.2025 06.12.2025	15.11.2025 06.12.2025	25.11.2025 09.12.2025	20.12.2025	22.12.2025	
			306	CS (COMM)	1338/2024	04.12.2024	SACHIN SHARMA VS SAGHIR AHMAD	04.11.2025	20.11.2025 06.12.2025	20.11.2025 06.12.2025	28.11.2025 12.12.2025	26.12.2025	14.01.2026	
			306	CS (COMM)	814/2025	18.07.2025	ASHOK KUMAR RANA VS MCD	18.11.2025	29.11.2025 09.12.2025	29.11.2025 09.12.2025	01.12.2025 16.12.2025	26.12.2025	06.01.2026	
			306	CS (COMM)	1387/2024	17.12.2024	NAHAR TRADING COMPANY VS MODA COCKTAIL	19.11.2025	06.12.2025 09.01.2026	06.12.2025 09.01.2026	18.12.2025 16.01.2026	24.01.2026	30.01.2026	
			306	CS (COMM)	66/2025	16.01.2025	M/S SUPER INDIA SHOE MATERIAL PVT LTD VS RAM SARUP	05.12.2025	20.12.2025 31.01.2026	20.12.2025 31.01.2026	16.01.2026 03.02.2026	21.02.2026	24.02.2026	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	66/2025	16.01.2025	M/S SUPER INDIA SHOE MATERIAL PVT LTD VS RAM SARUP	05.12.2025	20.12.2025 31.01.2026	20.12.2025 31.01.2026	16.01.2026 03.02.2026	21.02.2026	24.02.2026	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1090/2025	13.10.2025	BHANU VERMA VS MCD	08.12.2025	05.01.2026	05.01.2026	12.01.2026	19.01.2026	19.01.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1012/2025	11.08.2025	CH. JANGLI SINGH DHARAMSHALA TRUST VS DELHI NAGRIK SEHKARI BANK LIMITED	16.12.2025	WITHIN TEN DAYS	ONE WEEK BEFORE NEXT HEARING DATE THAT IS 20.01.2026	WITHIN TEN DAYS			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1096/2025	01.07.2025	SHALU AIRI VS MCD	17.12.2025	WITHIN A WEEK THAT IS 26.12.2025	13.01.2026	WITHIN A WEEK THAT IS 26.12.2025	30.01.2026	30.01.2026	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)800/2025	15.07.2025	ASHOK KUMAR RANA VS MCD	10.12.2025	PE- 12.01.2026 AND DE-13.01.2026 AND DE-27.01.2026 AND DE-28.01.2026	BEFORE DE-12.01.2026	BEFORE 03.02.2026	03.02.2026	NIL	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)862/2025	11.11.2025	MOHAN RATUSARIA V/S GURLEEN KAUR	15.12.2025	PE- 14.01.2026 AND DE-15.01.2026 AND DE-28.01.2026 AND DE-29.01.2026	BEFORE DE-14.01.2026	BEFORE 05.02.2026	05.02.2026	NIL	
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. RAM LAL MEENA, DISTRICT JUDGE, COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	938/2025	20.08.2025	RAJNISH YADAV VS. MCD	03.12.2025	PE-12.01.2025 & DE-13.01.2025 & DE-19.01.2025 & DE-20.01.2025	12.01.2025	19.01.2025	28.01.2026	28.01.2026	NA
			410	CS (COMM)	795/2025	14.07.2025	RADHEY SHYAM VS. MCD	08.12.2025	PE-19.01.2025 & DE-20.01.2025 & DE-02.02.2025 & DE-03.02.2025	19.01.2025	02.03.2025	09.02.2026	09.02.2026	NA
			410	CS (COMM)	976/2025	06.09.2025	M/S. WELCOME ASSOCIATES VS. MCD	20.12.2025	PE-27.01.2025 & DE-28.01.2025 & DE-10.02.2025 & DE-11.02.2025	27.01.2025	10.02.2025	18.02.2026	18.02.2026	NA
			410	CS (COMM)	1120/2025	27.10.2025	SAROJ BALA VS. MCD	22.12.2025	PE-02.02.2025 & DE-03.02.2025 & DE-09.02.2025 & DE-10.02.2025	02.02.2025	09.02.2025	17.02.2026	17.02.2026	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL								08.12.2025	08.12.2025	22.12.2025	24.12.2025	15.12.2025 DE
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL								06.12.2025 D.E				16.12.2025 FINAL ARGUMENTS
										15.11.2025 P.E 28.11.2025 DE				06.12.2025 FINAL ARGUMENTS
										plaintiff evidence on 01.11.2025, defendant evidence on 13.11.2025 and 14.11.2025				final arguments on 21.11.2025 AND 09.01.2026
										plaintiff evidence on 03.11.2025, defendant evidence on 11.11.2025				final arguments on 24.11.2025 JUDGMENT 12.12.2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/712/2025	01.07.2025	Shivangi aggarwal Vs Municipal Corporation of Delhi							

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			309 EXTENSION BLOCK THCH DELHI	RECOVERY	CS (COMM)/325/2025	31.03.2025	Vimal Rajpal Vs Majid Ali							
			309 EXTENSION BLOCK THCH DELHI	RECOVERY	CS (COMM)/343/2025	27.03.2025	AMBAY FOOTWEAR Vs ASHISH TRADING CO							
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS/Comm./677/2022	21/02/22	M/S PARAS INTERNATIONAL VS. M/S DIPAK TRADERS	----	----	----	----	----	----	----
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/765/2025	07.07.2025	FUTURE FOCUS INFOTECH PVT LTD vs IDC TECHNOLOGIES SOLUTION INDIA PVT LTD	01.12.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days.			
			310	CS (COMM)	CS (COMM)/935/2025	19.08.2025	RADHA PALLAVI EXPORTS GHANSHAYM KARSHANBHAI PAGHDAL	02.12.2025	-	-	-			
			310	CS (COMM)	CS (COMM)/1331/2024	04.12.2024	SONU BHATIA vs MUNICIPAL COPORATION OF DELHI	05.12.2025	PE-15.12.2025	-	-			
			310	CS (COMM)	CS (COMM)/1367/2024	11.12.2024	M/s N CHAUDHARY vs MUNICIPAL CORPORATION OF DELHI	05.12.2025	PE-15.12.2025	-	-			
			310	CS (COMM)	CS (COMM)/1377/2024	12.12.2024	VIKAS AGGARWAL vs MUNICIPAL CORPORATION OF DELHI	05.12.2025	PE-15.12.2025	-	-			
			310	CS (COMM)	CS (COMM)/1365/2024	10.12.2024	M/s UTTAM KUMAR RAJEEV vs VISHNU TRADERS	06.12.2025	PE-18.12.2025	-	As per order, list of witnesses be filed within 15 days.			
			310	CS (COMM)	CS (COMM)/784/2025	10.07.2025	MBD ALCHEMIE PVT LTD vs ST JOHN CENTRAL	08.12.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/749/2024	09.07.2024	M/s. AGRIC ORGANICS LTD. Vs JAI JAWALA TRADING COMPANY	12.12.2025	PE-05.01.2026	-	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/933/2025	19.08.2025	GRAPESH SHAH vs MITALI GARG	12.12.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/1057/2025	27.09.2025	M/s ASHISH METALS vs JAGAT SINGH	16.12.2025	PE-06.01.2026	-	As per order, list of witnesses be filed within due course.			
			310	CS (COMM)	CS (COMM)/1137/2025	31.10.2025	MRKL FAB PRIVATE LIMITED vs MAHALAKSHMI TEXTILES	23.12.2025	PE-20.01.2026	-	As per order, list of witnesses be filed within 15 days as provided			

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SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 232/24	10.05.2024	Delhi Furniture Company Pvt Ltd Vs Neeraj Chaudhary And Anr	04.12.2025	15.01.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, Court Block-I	New Civil Suit	CS (COMM) 114/24	0.03.2024	Rspl Health Private Limited Vs. Stepway International	08.12.2025	20.12.2025	NA	Nil	NIL	NIL	20.12.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 229/2024	09.05.2024	M/S PRAKASH PIPES LIMITED VS. M/S. GARG TRADING CO. & ANR.	11.12.2025	20.01.2026	With in 15 Days	Nil	NIL	NIL	NA
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS COMM 364/2025	29.07.2025	Sato Argox India Pvt Ltd Vs Surbh Satcom Pvt Ltd	08.12.2025	28.01.2026	28.01.2026	12.02.2026	27.03.2026	-	-
			6, Court Block-I	New Commercial	CS COMM 449/2024	20.09.2024	Rajesh Sharma Vs Neeraj Sharma	11.12.2025	07.02.2026	07.02.2026	28.02.2026	28.03.2026	-	-
			6, Court Block-I	New Commercial	CS COMM 313/2025	08.07.2025	M/s Peasfill Consultant, Partnership Firm Vs M/s Lak Exports Ltd	15.12.2025	05.02.2026	05.02.2026	02.03.2026	02.04.2026	-	-
			6, Court Block-I	New Commercial	CS COMM 449/2025	26.09.2025	Avalon Labs Pvt. Ltd Vs Siddhant Shah Ors	17.12.2025	02.02.2026	02.02.2026	09.03.2026	09.04.2026	-	-
25	SH. SANDEEP YADAV	SOUTH	17, Court Block-I	New Commercial	CS COMM 376/2025	06-08-2025	Punjab National Bank vs. Pankaj Kumar	05-12-2025	within two weeks	One week before NDOH	27/01/2026	-	-	-
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, Court Block-II	New Commercial	CS (COMM.) 36/2025	21.01.2025	AARK PHARMACEUTICALS VS CYGNUS MEDICARE PVT. LTD.	04.12.2025	-	-	-	-	-	10.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 334/2025	16.07.2025	STATE BANK OF INDIA VS DHARMENDRA KUMAR	04.12.2025	-	-	-	-	-	05.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 241/2025	06.05.2025	M/S APPY PIE LLP VS VISHWASHANTI GURUKUL, AN IB WORLD SCHOOL	09.12.2025	-	-	-	-	-	21.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 46/2023	21.1.2023	SHREE GANPATI MAINTENANCE SOLUTIONS PVT. LTD. VS GOLFGREEN INFRA PVT. LTD.	11.12.2025	-	-	-	-	-	19.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 174/2024	09.04.2024	CANARA BANK VS CHAUDHARY DEV	11.12.2025	-	-	-	-	-	26.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 365/2024	01.08.2024	VINOD GUPTA VS NIRA HOSPITALITY LLP	12.12.2025	-	-	-	-	-	29.01.2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			29, New Court Block-II	Commercial	CS (COMM.) 302/2024	03.07.2024	CANDELA LIGHTING SYSTEMS PVT. LTD VS ATS HOUSING PVT. LTD.	24.12.2025						24.02.2026
27	SH. LOKESH KUMAR SHARMA, JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024		09-10-2024			Final Arguments	11-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024						05-12-2025 Disposed
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024		14-05-2025				12-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024		26-11-2024				07-01-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/93/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025						20-02-2026
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 VBLOCKNIL											
				CS(COMM)	621/2025	30/07/25	STATE BANK OF INDIA VS DARSHAN SINGH	20/11/25	01/12/25	01/12/25	06/12/25			
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS/COMM/3758/2024		01.10.25	ACC LIMITED VS ADHIRAJ CEMENT	01.12.25	Within 15 days	06.01.26				--
				CS/COMM/253/2025		27.03.25	REETA KHANNA VS. AKS INFINITY	01.12.25	Within 15 days	08.01.26				--
				CS/COMM/172/2025		27.02.25	STATE BANK OF INDIA VS. ZEBA FIRDAUS	02.12.25	Within 15 days	06.01.26				--
				CS/COMM/732/2025		10.09.25	STATE BANK OF INDIA VS. SATBIR SINGH	02.12.25	Within 15 days	06.01.26				--
				CS/COMM/659/2025		04.08.25	ARVEE TRADING COMPANY VS ALFA ELECTRONICS	08.12.25	Within 15 days	14.01.26				--

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SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER NAMED REGISTRAR VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL											
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	NIL											
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 106/2025	18-02-2025	Shri Phool Kumar Vs Shri Deepak Aggarwal and Anr	02.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06-01-2026
			ROOM NO 208	COMMERCIAL	CS COMM 120/2025	15/7/25	SH. KOMAL PRASAD Vs SMT SUCHITA SINGH	02.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/15-01-2026
			ROOM NO 208	COMMERCIAL	CS COMM 386/2025	15/8/25	M/s Suresh Apparels Vs SHUBHAM GARG	02.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/13-01-2026
			ROOM NO 208	COMMERCIAL	CS COMM 543/2025	15/9/25	M/s Suresh Apparels Vs shubham garg	02.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/13-01-2026
			ROOM NO 208	COMMERCIAL	CS COMM 425/2024	07-08-2024	Manish Goyal Vs Dipco Enterprises	18.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/27-01-2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 478/2025	04.08.2025	M/S BANSAL ENTERPRISES VS M/S YORK'S PHARMA & ORS	01.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 409/2024	30.07.2024	ARUN GUPTA SONS VS DEVANSHI LIQUID PRODUCTS	02.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 287/2025	05.05.2025	APL APOLLO TUBES LTD VS RAMA RAM	03.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 234/2025	17.04.2025	SUNITA JINDAL VS RENTLEASE INTERNATIONAL LLP	05.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 601/24	29.11.2024	M/S MANSASLU TECHNOLOGIES INDIA PVT LTD VS M.S PARELLEL GALAXIED PVT LTD	05.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 515/2024	01.10.2024	RAHUL VS KAMAL SAPRA	08.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 588/2025	09.10.2025	SURENDER BAJAJ VS VISHAL JAIN	09.12.2025	Not Filed	NO	Not Filed	NO	NO	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 419/2025	08.07.2025	CANARA BANK VS TILAK	10.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 472/2024	15.03.2024	MUKESH KUMAR AGARWAL VS PRATEEK JAIN	15.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 495/2025	12.08.2025	NEERAJ KUMAR JAIN VS M/ JAIDAYAL PAPERPS PVT LTD	15.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 613/2025	18.10.2025	STATE BANK OF INDIA VS ANITA	15.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 396/2025	02.07.2025	M/S JYOTI PRINTERS VS M. TOP STORY MEDIA PVT TD	17.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 497/2025	13.08.2025	MUKESH KUMAR MAHAJAN VS SANJAY NIGAM	17.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 603/2025	14.10.2025	CENTRAL BANK OF INDIA VS ARUNESH KRISHNA TRIPATHI	18.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 430/2025	10.07.2025	STATE BANK OF INDIA VS VIRENDER SINGH TOMAR	19.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 584/2025	06.10.2025	RAHISUDDIN VS ABDUL MANNAN	23.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 361/2025	30.05.2025	UPGRID SOLUTIONS LTD VS ADIL KUMAR	24.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 313/2024	28.05.2024	M/S NAURAS FASHION VS GUDDIYA NAJMIN	26.12.2025	Not Filed	NO	Not Filed	NO	NO	
42	SH. PAWAN KUMAR MATTOO DJ (COMM-04)	SHAH DAR A	C.No 304	COMMERCIAL	CS(COMM)/ 363/2024		SUSHIL KUMAR VS SH. VISSAMSETTY NAGA VENKATA HARI KUMAR	17-12-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 20-02-2026	
				COMMERCIAL	CS(COMM)/ 577/2025		FARKHAN SHAIKH VS MOHIT BUDHI RAJA	18/12/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 25-02-2026	
				COMMERCIAL	CS(COMM)/ 466/2025		B L AGRO INDUSTRIES LIMITED VS ROSIER FOODS PVT. LTD.	19-12-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 23-02-2026	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 20-02-2026
			COMMERCIAL	CS(COMM)/83/2024		29-11-2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS(Comm.)/372/25	22.05.25	M/s Tex Chem and Coatings Vs. Ashish Jaiswal					10.12.25
					CS(Comm.)/61/25	28.01.25	Union Bank of India Vs. Ashwani Arora					15.12.25
					CS(Comm.)/503/24	20.08.24	Vipul Overseas (P) Ltd. Vs. M/s RDHS Corporation Ltd.					22.12.25
					CS(Comm.)/372/25	22.05.25	M/s Tex Chem and Coatings Vs. Ashish Jaiswal					24.12.25
44	SH.DEVENDER KUMAR JANGALA		406	Civil	308/2024	15-05-2024	Sharad Goel Vs Prg Pharma Pvt Ltd					
					916/22	01-12-2022	DEVANS MODERN BREWERIES LTD Vs KAVITA SHARMA					
					425/19	03-12-19	NEW MANGLAM SALES VS AC NARENDRA					
					600/21	10-11-21	OSWAL CABLE PRODUCTS PVT LTD Vs RISHABH JAIN					
					182/23	14-03-23	JAI GANESH ENTERPRISES PVT. LTD. Vs JAIVEER SINGH					
					265/21	30-03-21	M/S SWITCHER INDIA LLP Vs ABHIJIT SINGH AND ANR					
					177/23	03-08-21	ZAKIR HUSSAIN Vs THE NEW INDIA ASSURANCE CO., LTD.					
					880/23	05-12-23	ABHIJIT SINGH AND ANR. Vs M/S SWITCHER INDIA LLP					
					154/22	03-03-22	MS TARAKARI IMPORT AND EXPORT SAINATH CHAUDHARY Vs					

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					584/22	23-07-22	JAGRITI PLASTICS LIMITED Vs KIRTIMAN CEMENTS AND PACKAGING INDUSTRIES LTD.							
					515/22	10-06-22	DIL KUMARI Vs HDFC ERGO GENERAL INSURANCE COMPANY LIMITED THROUGH PRAMITH							
					503/22	07-06-22	CROCS INC Vs RAJASTHAN FOOTWEAR AND ORS							
					313/22	07-04-20	M/S DHEERAJ NARAYAN AGRAWAL HUF AND ANR Vs M/S SETH SUNDER LAL JAIN CHARITBALE EYE HOSPITAL SOCIETY AND ORS.							
					254/23	03-04-23	M/S JAI GANESH ENTERPRISES PVT. LTD. Vs AJAY KUMAR							
					265/21	30-03-21	M/S SWITCHER INDIA LLP Vs ABHIJIT SINGH AND ANR							
					969/22	23-12-22	VISHAL PIPES LIMITED Vs OM TRADING COMPANY							
					880/23	05-12-23	ABHIJIT SINGH AND ANR. Vs M/S SWITCHER INDIA LLP							
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM 531/2025	09.10.2025	STATE BANK OF INDIA VS SATISH KUMAR	05.12.2025	20.12.2025	20.12.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 532/2025	09.10.2025	STATE BANK OF INDIA VS PUSPA KUMAR CHETRI	05.12.2025	20.12.2025	20.12.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 150/2025	25.03.2025	M/S INEXT GLOBAL LOGISTICS SOLUTIONS PVT LTD VS M/S SINGHAL EXPORTS	08.12.2025	23.12.2025	23.12.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 176/2025	12.02.2025	M/S AERMEC HVAC ENGINEERING CO VS M/S NCUBE PLANNING AND DESIGN PVT LTD	09.12.2025	13.01.2026	13.01.2026	NIL	NIL	NIL	NIL

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			603	COMMERCIAL SUIT	CS COMM 319/2025	05.06.2025	M/S NISHEE INGREDIENTS PVT LTD VS M/S NUTRIWELL LABORATORIES	17.12.2025	21.01.2026	21.01.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 399/2025	26.07.2025	KONARK ENTERPRISES VS LAXMI ELECTRONIC SYSTEM TRADING AND ANR	17.12.2025	03.01.2026	03.01.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 526/2025	08.10.2025	STATE BANK OF INDIA VS SHRISUNDER KUMAR	22.12.2025	06.01.2026	06.01.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 305/2025	30.05.2025	CANARA BANK VS SUBHANG	23.12.2025	23.01.2026	23.01.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 572/2025	30.10.2025	BANK OF BARODA VS ABHINAV SEMWAL	24.12.2025	27.01.2026	27.01.2026	NIL	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	COUNTER CLAIM- 24/2024	09-07-2024	PAWAN KUMAR VS AXIOM TOURS AND TRAVELS	CONNECTED MATTER WITH CS COMM 56/04		...	...	...		...
			613	Commercial Suit	CS (COMM)/70/24	07-02-2024	AXIOM TOURS AND TRAVELS VS PAWAN KUMAR	10-12-2025	PE- 05.01.2026 TO 31-01-2026 DE- 07.02.2026 TO 22.02.26 Final Arguments - 27.02.2026	...	...	...		...
			613	Commercial Suit	CS (COMM)/370/22	18-07-2022	M/S AVANT CAREER PVT. LTD. VS M/S ACCE GLOBAL SOFTWARE PVT. LTD.	08-12-2025	PE- 12.01.2026, 13-01-2026 DE- 20.01.2026 TO 21.01.26 Final Arguments - 27.01.2026	...	...	...		...
			613	Commercial Suit	CS (COMM)/398/25	26-07-2025	M/S ALCHEMIE COMMERCE PVT LTD. VS VINOD GUPTA	12-12-2025	PE- 30.01-2026 DE- 07.02.2026 Final Arguments - 16.02.2026	...	...	...		...
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 473/2024	24.09.2024	WINNER AWARDS AND TROPHIES Vs BALAJI PLYWOOD	05.12.2025	PE-13.01.2026, DE- 23.01.2026, FINAL ARG- 09.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	COUNTER CLAIM 23/2025	01.07.2025	BALAJI PLYWOOD Vs. WINNER AWARDS AND TROPHIES	05.12.2025	PE-13.01.2026, DE- 23.01.2026, FINAL ARG- 09.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 51/2025	30.01.2025	Indian Overseas Bank Vs. Arjun Dhawan	05.12.2025	PE-15.01.2026, DE- 29.01.2026, FINAL ARG. -11.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 367/2025	11.07.2025	Anil Kumar Vs. Niles Saxena	10.12.2025	PE-28.01.2026, DE- 29.01.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 499/2024	04.10.2024	Prabhat Maheshwari Vs. Kamaladitya Construction	11.12.2025	PE-19.01.2026, DE- 28.01.2026	NIL	NIL	NIL	NIL	NIL

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING					
			614	Commercial Suit	CS(COMM) 94/2023	02.01.2023	Pawan Chauhan Vs Asian Construction Company	13.12.2025	PE-23.01.2026, DE-02.02.2026	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 220/2023	02.05.2025	MNG Overseas Pvt Ltd Vs. Tirupati Bamboo Products LLP	13.12.2025	PE-27.01.2026, DE-09.02.2026	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 166/2024	21.03.2024	Shree Shyam Corporate Vs. Turbo Megha Airways	18.12.2025	PE-18.02.2026, DE-09.03.2026	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 331/2025	01.07.2025	OM PRAKASH ANTRIKSH INFRA TECH PVT LTD	17.12.2025	PE-09.01.2026, DE-16.02.2026	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 657/2024	21.12.2024	Airvak Blowers Vs Qualicom Solutions	23.12.2025	PE-21.01.2026, DE-02.02.2026	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 511/2022	18.10.2022	Akhilesh Kumar Gupta Vs. Sarnam Singh	24.12.2025	PE- 12.01.2026	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 553/2024	16.11.2024	SITA DEVI BEDI Vs GANESH JEE	26.12.2025	PE-12.01.2026, DE-27.01.2026	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT DISTRICT COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	230/2025	09.05.2025	BALBIR DOGRA VS PARVEEN KUMAR	01.12.2025	07.01.2026	07.01.2026	-	-	-
			509	CS(COMM)	303/2025	30.05.2025	PARVEEN KUMAR VS BALBIR SINGH ALIAS BALBIR DOGRA	01.12.2025	07.01.2026	07.01.2026	-	-	-
			509	CS(COMM)	236/2025	13.05.2025	PUNJAB NATIONAL BANK VS MADHU	04.12.2025	20.01.2026	20.12.2026	-	-	-
			509	CS(COMM)	668/2024	24.12.2024	BANK OF BARODA VS PRITAM SINGH	09.12.2025	03.02.2026	03.02.2026	-	-	-
			509	CS(COMM)	401/2024	16.08.2024	S S SEEPAGE SOLUTIONS PVT LTD. VS G S DEVELOPERS AND CONTRACTORS PVT. LTD.	11.12.2025	20.01.2026	20.01.2026	-	-	-
			509	CS(COMM)	530/2024	14.10.2024	CONSISTANT WATERPROOFING COMPANY VS G S DEVELOPERS AND CONTRACTORS PVT. LTD.	11.12.2025	20.01.2026	20.01.2026	-	-	-

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF December-2025																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF DAYS FOR EXECUTION	ACT SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL													
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/123/2024	20.01.2024	STATE BANK OF INDIA VS AJIT PARCHA	JEEWAN PRAKASH GUPTA	9810099243	19.12.2025	699	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 969/2024	06.09.2024	M/S AB PAL ELECTRICALS PVT. LTD. VS SUHAIL AKHTAR PROP. OF M/S AMAN ASSOCIATES	HARSHIT KHURANA	9910009277	04.12.2025	454	YES	DECREE		-	-
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION AND CONCILIATION	OMP/COMM/106/2024	13.12.2024	NTIN VERMA VS M/S S G FABRICS PVT. LTD. & ANR.	AMAN YADAV	-	06.12.2025	358	NO	ALLOWED			
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/477/2024	03.05.2025	R. K. GOEL ABHAY KUMAR JAIN VS MCD	AVINASH KUMAR TRIVEDI	9871441764	19.12.2025	230	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY												
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/1249/2022	17.05.2022	M/S S K EDUCATIONS PVT. LTD. VS M/S KINDER SCHOOL UNIFORM	MITALI GUPTA	9999660747	23.12.2025	1316	YES	DISMISSED			
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/1080/2024	30-09-2024	ADOR WELDING LIMITED Vs BANSAL WELD PVT LTD	MS. JAHANVI BANSAL WORAH	9810183379	08-12-2025	434 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1949/2022	05-08-2022	PUNJAB NATIONAL BANK Vs VISHAL PANDEY AND Anr	SH. QUAISAR	9999802592	09-12-2025	1222 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1201/2023	29-08-2023	DIVYANK BOSE Vs SUSHIL KUMAR SEHGAL AND ORS.	SH. PRATYAKSH RAJ	9911142220	11-12-2025	835 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/2324/2022	13-10-2022	CANARA BANK Vs M/S KAUSHIK TRADING COMPANY THROUGH PROP. SH. VINOD KUMAR SHARMA	SH. SUSHIL KUMAR RAI	9717568635	19-12-2025	1163 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/1084/2024	01-10-2024	Pawan Bansal Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	12-12-2025	437 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	TE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT SECTION
			305 EXTENSION BLOCK THO DELHI	ARBITRATION	OMP (COMM.)/1/2022	03-01-2022	UNION OF INDIA Vs CAPITAL ELECTECH PVT LTD	RAI	9811603482	13-12-2025	1436 DAYS	NO PETITION U/S 34 OF ARBITRATION ACT	CONTESTED	NIL	NIL	ARBITRATIO N
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/1520/2023	24-11-2023	M/S B.D.R. PRODUCT (INDIA) PVT. LTD. Vs NAVJOT SINGH CHAWLA	Abhishek Kaushik	9868521167	16-12-2025	753 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/469/2023	16-03-2023	M/S SHIVA ENTERPRISES Vs M/S WINNER CONSTRCTIONS PVT LTD	VIKAS CHHABRA	9650506624	24-12-2025	1014 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/417/2024	02-04-2024	PUNJAB NATIONAL BANK Vs SUNITA SHARMA	Sanjay Kumar	9871980045	24-12-2025	631 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/450/2024	09-04-2024	Deepak Industries Vs Pees Kay Industrial Co.	swadesh bansal	9899848679	24-12-2025	624 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. RAM LAL MEENA, DJ COMM- 06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/416/2024	CS (COMM)/416/2024	02-04-2024	ASHOK KUMAR VS.Sh. MANOJ KUMAR SATYANDRA KUMAR SINGH		9811161525	22-12-2025	13 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)/607/2025	CS (COMM)/607/2025	27-05-2025	ROHIT KUMAR VS. THE SH. NEW INDIA ASSURANCE RAJESH CO. LTD. DWIVEDI		9811166662	26-12-2025	15 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1090/2024		PAWAN BANSAL VS MCD	A.K. TRIVEDI	9871441764	06.12.2025	1431	NIL	NIL	NIL	NIL	RECOVERY
			302	CS(COMM)	3472/2021	21.09.2021	MUKESH GOEL VS MCD	A.K. TRIVEDI	9871441764	13.12.2025	1544	NIL	NIL	NIL	NIL	RECOVERY
			302	OMP(COMM)	58/2023	21.04.2023	M/S SDS METAL (I) PVT LTD. VS M/S UGNA CONSULTANCY	S.S. RANA	9818202368	26.12.2025	1980	NIL	NIL	NIL	NIL	RECOVERY
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/991/2023	06-07-2023	PRITHVI RAJ RAJEEV THAREJA Vs MUNICIPAL SRIVASTAVA CORPORATION OF DELHI			09-12-2025	1887 DAYS	YES	CONTESTED DECREED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/557/2025	17-05-2025	Shivangi Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	12-12-2025	1209 DAYS	YES	CONTESTED DECREED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/634/2025	30-05-2025	Har lal gupta Vs MS SUPRA CRAFT PACKAGING PVTLTD	MUKHLIS Rehman	98 1 1022221	04-12-2025	1188 DAYS	YES	DISMISSED CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/735/2025	03-07-2025	HARVINDER RANA Vs MUNICIPAL CORPORATION OF DELHI AND ANR.	satyendra kumar singh	9811161525	01-12-2025	1151 DAYS	YES	CONTESTED DECREED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/4000/2021	08-10-2021	VINOD KUMAR Vs M/S DHAN KUBER CHITS PVT LTD	SRAMA YADAV	9810094557	15-12-2025	11529 DAYS	YES	DISMISSED CONTESTED	NIL	NIL	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTEION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION
			308 EXTENSION BLOCK THO DELHI	Possession & Perpetual Mandatory Injunction	CS (COMM)/1229/2023	12-09-2023	SALWAN EDUCATION AND TRUST THROUGH ITS SECRETARY Vs M/S BOOK CARE CENTRE THROUGH PROPRIETOR VIPIN	KAKRA AND ASSOCIATES 24335694/011-24335440	20-12-2025	830 DAYS	YES	CONTESTED DECREED	NIL	NIL	Possession & Perpetual Mandatory Injunction
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	304	RECOVERY	CS (COMM)/282/2025	07-03-2025	VIKAS VERMA Vs Municipal Corporation of Delhi	Vsatyendra kumar singh(P),	01-12-2025	269		Contested			
			304	RECOVERY	CS (COMM)/604/2024	15-05-2024	The Indian Express Private Limited Vs Signet Media Service Pvt Ltd	Rajan Khanna(P),	01-12-2025	626		Contested			
			304	RECOVERY	CS (COMM)/5256/2021	14-12-2021	EMBUER HEALTH PRIVATE LTD Vs M/S SHREE GANESH AGENCY AND ANR	LOVISH SETH(P),	02-12-2025	1449		Contested			
			304	RECOVERY	CS (COMM)/1293/2024	25-11-2024	HORIZON SATELLITE SERVICES PVT LTD Vs AKD BUILD INDIA PRIVATE LIMITED	Payal Kakra(P),	02-12-2025	372		Contested			
			304	RECOVERY	CS (COMM)/1009/2023	11-07-2023	AKSHIT ARORA Vs RAKESH AROORA	FAROOQ AHMED(P),	09-12-2025	882		Contested			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1276/2024	20/11/24	Asha Rani Vs Cholamandalam General Insurance Co Ltd	SUMIT MSWADHVA	24/12/25	399	YES	CONTESTED	24/12/25		
			307	Civil	CS (COMM)/2304/2022	10/10/22	KRBL LIMITED Vs MOIS COMMODITIES INDIA PRIVATE LIMITED	SUDARSHAN BANSAL	03/12/25	1150	YES	CONTESTED	03/12/25		
			307	Civil	CS (COMM)/319/2024	29/02/24	CHANCHAL SINGLA Vs SHRI SAGAR AGGARWAL	AMIT VOHRA	05/12/25	645	YES	CONTESTED	05/12/25		
			307	Civil	OMP (COMM.)/31/2025	01/07/25	SUNIL DEHAL Vs KULBIR KAUR AND ORS.	DIGVIJAY SINGH	09/12/25	161		CONTESTED			
			307	Civil	OMP (COMM.)/91/2024	07/10/24	M/s HALDIRAM BHUJIA WALA Vs M/s BHAWANI DISTRIBUTORS	VISHWENDRA VERMA	12/12/25	431		CONTESTED			
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	OMP (COMM.)/17/2025	05-05-2025	GOVERNMENT OF NCT OF DELHI Vs MS MAA BHAGWATI ASSOCIATES	Zafar Abbas	11.12.2025	220	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	ARIHANT ELECTRICALS Vs M/s PRAMOD TELECOM PRIVATE LIMITED	Surender tyagi	06.12.2025	185	-	Contested	-	-	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		CS (COMM)/	136/2025	29.01.2025	YASHPAL KHURANA Vs M/S NARULA AND SONS	JAGRITI JAIN PARTESH BHARDWAJ	13.12.2025						
			401	CS COMM	1054/2025	26-09-2025	JAYSON INDUSTRIES Vs MUKESH PLASTIC AND ENGINEERING INDUSTRIES	M.K. MIGLANI	13-12-2025						

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			401	CS (COMM)	1060/2025	27-09-2025	ISHRAT FATMA Vs CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD	ANKIT VERMA	9899090382	17-12-2025								
			401	Misc DJ	899/2025	01-12-2025	M/s Kiran Roadways Pvt Ltd v M/s Unilec Engineers P. Ltd	Varun Gupta	981047676	16-12-2025								
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/2496/2019	17-10-2019	KRISHAN KUMAR Vs SADHNA MEDIA PRIVATE LIMITED AND ANR.	DP BHATIA	9868041789	11-12-2025	2276		DEECRED					
			402	CIVIL SUIT	CS (COMM)/3917/2021	05-10-2021	SOUTH DELHI MUNICIPAL CORPORATION Vs MANOJ KUMAR AND ORS.	SH. AMARDEEP MAINI	9818451845	19-12-2025	1557		DISMISSED					
			402	CIVIL SUIT	CS (COMM)/662/2024	30-05-2024	Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs M/S EKRA DECOR PVT, LTD,	UN LEGAL GROUP	8527506427	16-12-2025	589		DEECRED					
			402	CIVIL SUIT	OMP (COMM.)/42/2025	30-08-2025	Mukesh Arora Vs Kotak Mahindra Prime Ltd	KARTIKEY MATHUR	9899036093	02-12-2025	132		ALLOWED					
			402	CIVIL SUIT	CS (COMM)/790/2025	11-07-2025	Pappu Seth Proprietor M/s Pappu Seth Vs MCD And Another	SRV LAW ASSOCIATES	9560905884	24-12-2025	182		DEECRED					
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		Counter claim	Counter Claim/40/2021	26-10-2021	SUSHAN PAL SONI Vs RASHI JAIN	NEERAJ SHARMA(P),	8860141196	08-12-2025	1504	Yes	DISMISSED	nil	nil			
				CS comm	CS (COMM)/262/2021	12-04-2021	RASHI JAIN Vs SUSHAN PAL SONI	DINESH KUMAR SABHARWAL(P),	8860141196	08-12-2025	1701	Yes	DECREE	nil	nil			
				CS comm	CS (COMM)/40/2025	16-01-2025	STATE BANK OF INDIA Vs SANJAY	MANOJ PANDEY(P),	9810593131	11-12-2025	329	Yes	DECREE	nil	nil			
				CS comm	CS (COMM)/502/2024	06-06-2024	BANK OF MAHARASTRA Vs KANIKA CREATIONS	BIJAY MOHAN GOSWAMI(P),	9015893668	22-12-2025	564	Yes	DECREE	nil	nil			
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	86/2024	30-01-2024	JAI ENTERPRISES VS CHANDAN AND CHANDAN	Dhruv Dwivedi	9999653945	22-11-2025	292 DAYS	yes	CONTESTED	NIL	NIL			
				(CS COMM)	511/2023	08-07-2023	VIVEK CHANDELA VS ANKIT JAIN			28-11-2025	469 DAYS	yes	CONTESTED	NIL	NIL			
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/894/2023	45269	Ozell Cooner Paints Vs Begum Hajra Alias Hazra Begum			12/12/25	734							
					CS (COMM)/259/2024	45370	The South Indian Bank Ltd Vs Peritus Services Pvt Ltd And Others			13/12/25	634							

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYSSECTION OF	
					CS (COMM)/347/2024	45402	Union Bank Of India Vs Anu Bhayana Prop Ofdashmesh Enterprises			20/12/25	609						
					CS (COMM)/734/2024	45531	CANARA BANK VS SWADESH DEBNATH			18/12/25	478						
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/210/2024	01/03/24	PREMCHAND GUPTA VS M/S GANGOTRI ELECTRONICS PVT LTD.	sameer sidhar	944446565	06/12/25	645	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/246/2020	06/10/20	AMRITA CHATWAL VS SHASANK AGGARWAL	Suraj Prakash Aggarwal	9811024762	12/12/25	1893	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/954/2023	23/12/23	M/S VERMA STAINLESS STEEL VS M/S ARTS OF WOODS PRESENTATIES	Ashu Ralhan	9582628330	15/12/25	723	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/786/2023	20/10/23	MOHAN MEAKINB. P SHARMA LIMITED VS ESHA MEHAR		9810552424	19/12/25	791	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/704/2024	17/08/24	RAMAN GANDHI VS DINESH KUMAR SINGH	SDHURV SHARMA	9999888189	19/12/25	489	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/507/2019	17/10/19	SHASHI MITTAL VS M/S AAA HOSPITALITY	Schakit singhal	9818613613	20/12/25	2256	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/923/2024	24/10/24	DEEPALI GOYAL VS SONAL FABRICATORS PVT LTD	SANJAY SEHGAL	9873479585	20/12/25	422	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/924/2024	24/10/24	MANAV GOYAL VS CYOLIN PVT LTD	SANJAY SEHGAL	9873479585	20/12/25	422	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/309/2023	29/03/23	M/S SHIVA IMPEX VS M/S SANDIYA EXPORTS PVT	Bharat Bagga	9899584189	22/12/25	999	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/574/2021	22/11/21	M/S OKAYA POWER P.LTD. VS SAPNA SARRAF PROPRIETOR OF MS SEV AUTOMOTIVE	SHREY NAUTIIYAL	9999864070	26/12/25	1495	NA	DECREE	Nil	Nil		
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL														
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/743/2022	CS (COMM)/743/2022	16-09-2022	AMIT SHARMA VS GLOBAL SALES INDIA			09-12-2025		YES	DECREE				
				CS (COMM)/568/2024	CS (COMM)/568/2024	08-07-2024	Punjab National Bank Vs Sh Siddharth Ahuja Proprietor M/s Parc Inc			12-12-2025		YES	DECREE				

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				CS (COMM)/307/2025	CS (COMM)/307/2025	16-04-2025	State Bank Of India Vs Ashok Kumar		17-12-2025		YES	DECREE			
				CS (COMM)/549/2025	CS (COMM)/549/2025	02-07-2025	NAINI FINCAP LIMITED Vs RAM SAGAR RAI		20-12-2025		YES	DISMISSED			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	ARBTN	12547/2016	07.11.2015	RAM KAWAR HUF VS. M/S BAJAJ CAPITAL INVESTOR SERVICES LTD.	RAM KAWAR 9810111503	22.12.2025	3698	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	32/2024	13.02.2024	RAJ SHARMA VS. THEA.K. TRIVEDI GENERAL MANAGER NORTHERN	9871441764	02.12.2025	658	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	223/2019	09.12.2019	NATIONAL INSTITUTE OF PLANT GENOME RESEARCH VS. M/S SARVESH SECURITY SERVICES PVT. LTD.	9999151328	13.12.2025	2196	NO	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	85/2023	06.06.2023	NATIONAL SEEDS CORPORATION LTD. VS. UTTAM RICE AND SEEDS PVT. LTD.	9650057525	17.12.2025	925	NO	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	22/2019	01.02.2019	REJEEV AGARWAL VS. INDIACAN EDUCATION PVT. LTD. AND ANR.	9810613470	19.12.2025	2513	NO	ALLOWED	Nil	Nil	U/S 34
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	199 / 2023	10.04.2023	M/S TALIMART INDIAN PVT. LTD. VS. M/S PRIMATEL FIBCOM LTD.	MR. SURABH VERMA 8860625759	01.12.2025	967	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	450 / 2024	24.05.2024	M/S WINPRO DOORS AND WINDOWS LIP VS. SH. RAHUL CHOBEY	MR. NAVEEN LOHIA 8860301018	06.12.2025	562	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	560 / 2024	18.07.2024	SUNIL KUMAR GUPTA VS. SILVERGLADES INFRASTRUCTURE PVT. LTD.	MR. KISLAYA MISHRA 9654968449	16.12.2025	517	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	369 / 2023	04.07.2023	VISSKAN AVIATION PVT. LTD. AIRPORTS AUTHORITY OF INDIA AND ANR.	MR. BHABNADAS 9899886971	17.12.2025	898	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	309 / 2022	22.12.2025	ICI EXPRESS LIMITED VS. M/S ARIHANT PRINTERS	MR. NITIN PANDEY 9810131533	30.03.2022	1364	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	ARBITRATION CASE	OMP (COMM.)/202/2025	(1)11/09/25	KOTAK MAHINDRA PRIME LTD VS NKS SINHA INFRASTRUCTURE LTD	AMIT KUMAR 9999814620	02/12/25	82	NO	DISPOSED	NIL	NIL	SECTION 9 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/326/2023	30/05/23	AXIS BANK LTD VS ANKIT VIJ	ANUPAM SINGH 9654926809	06/12/25	921	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/914/2022	21/11/22	SHRI ANIL RANBIR LEEKHA THROUGH SPAN HOLDER VS KOTAK MAHINDRA BANK LTD.	Anand Kumar Dubey 9650428291	12/12/25	1117	YES	DISMISSED	NIL	NIL	SUIT FOR RECOVERY

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				SUIT FOR RECOVERY	CS (COMM.)/723/2022	24/08/22	XPM PRIVATE LIMITED VS SHIRISH KOTMIRE	DHARMENDRA SINGH PAL	9871709035	23/12/25	1217	YES	DISMISSED	NIL	NIL	SUIT FOR RECOVERY
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/14/2024	06-01-2024	EMU LINES PVT LTD Vs Munuswamy Ramesh Proprietor Shri Manjunatha Cargo Services	Sh. Uday Kumar	9810868162	05-12-2025	699	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/236/2023	24-04-2023	DHARAMVIR SINGH VS KNEWTON ACADEMY SOFTECH SOLUTION PVT LTD	Sh. Vishal Maan	9899934315	11-12-2025	962	Yes	DECREED	NA	NA	Suit for Possession, Recovery of Arrears
			12, New Court Block-I	Civil Suit	CS (COMM)/635/2022	11-11-2022	ASHA ENTERPRISES PRIVATE LIMITED THROUGH SHRI V K SHARMA DIRECTOR VS NATIONAL BUILDING	Sh. Sanjay Bansal	9810959432	20-12-2025	1135	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/114/2024	06-03-2024	Rspl Health Private Limited Vs Stepway International	Sh. SK Bansal	9650682928	20-12-2025	654	No	DECREED	NA	NA	Suit U/s 134, 135 and 29 of the Trademark Act
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS COMM 336/2021	01.10.2021	South Delhi Municipal Corporation Vs Varun Chhabra Proprietor Glamour Advertising	Praduman Kumar Aggarwal	9313170405	06.12.2025	1528	-	Contested	-	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	OMP (COMM.)/ 28/2024	11-09-2024	SHRI VENKATESHWARA UNIVERSITY Vs M/SGOPAL(P) KONARK ENGINEER	PRIVADARSHI	9560633441	05-12-2025	450	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--34
			17, New Court Block-I	Commercial	OMP (COMM.)/ 58/2022	28-11-2022	CENTRAL WAREHOUSING CORPORATION Vs) RADHEY SHYAM MAURYA	KUNAL SABHARWAL(P	981117595	23-12-2025	1121	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--SECTION,34
			17, New Court Block-I	Commercial	CS (COMM)/ 277/2019	20-09-2019	M/S I.G. PRINTER PVT. LTD. Vs M/SDOCTORWINDOWN PVT. LTD. AND ORS.	PANKAJ SAGGARWAL(P)	Not available	26-12-2025	2289	Yes	Contested	NA	NA	Recovery of Money--74
			17, New Court Block-I	Commercial	CS (COMM)/ 96/2021	08-02-2021	M/S DOCTOR WINDOWN PVT. LTD. AND ORS. Vs M/S I.G. PRINTER PVT. LTD.	SANDEEP VERMA(P)	9811426617	26-12-2025	1782	NA	Contested	NA	NA	Suits for recovery and Damages--CIVIL SUIT
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 289/2022	02.05.2022	M/S DARSHANA AGRO VS LIQUID ENTERTAINMENT & ORS.	ANIS MOHAMMAD	9971412326, 7011889400	03.12.2025	1311	YES	Contested	NIL	NIL	Suit for recovery
			29, New Court Block-II	Commercial	CS (COMM.) 447/2022	02.08.2022	M/S AC IMPEX VS VIKAS CHAUDHARY PARTNER, M/S RAMDEV METAL INDUSTRIES	UTKARSH MATHUR AND SUDHIR MATHUR	9818000850, 9899858596	06.12.2025	1222	YES	Contested	NIL	NIL	Suit for recovery

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			29, New Court Block-II	Commercial	CS (COMM.) 470/2022	20.08.2022	EMU LINES PVT. LTD. VS HAJEE JAFFER SHARIFF AND CO.	9810868162, 8882303942	01.12.2025	1199	YES	Contested	NIL	NIL	Suit for recovery	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (COMM) 24/2024	14-08-2024	INDIA SKILLS P. LTD. VS SEKH ABDUL SAMIM	817867224	05-12-2025	478	-	DISMISSED	-	-	OBJECTION/ PETITION U/S 34 OF ARBITRATION &	
			40, New Court Block-II	Commercial	CS(COMM) 609/2023	07-11-2023	IV COMMUNICATION VS JAKSON LTD.	9310972268	05-12-2025	759	YES	DECREED	-	-	SUIT FOR RECOVERY	
			40, New Court Block-II	Commercial	CS(COMM) 585/2023	25-10-2023	ANIKA CREATIONS VS M/S AMWB SHOP INDIA	9953417765	18-12-2025	785	YES	DECREED	-	-	SUIT FOR RECOVERY	
			40, New Court Block-II	Commercial	CS(COMM) 608/2023	08-11-2023	M/S BLUE ROSE FASHION VS M/S SUKH SAGAR SILIK & SAREE	9811657595	18-12-2025	771	-	DISMISSED	-	-	COUNTER CLAIM	
			40, New Court Block-II	Commercial	CS(COMM) 62/2022	23-09-2020	M/S SUKH SAGAR SILK & SAREE VS M/S BLUE ROSE FASHION	9711048605	18-12-2025	1912	-	DECREED	-	-	SUIT FOR RECOVERY	
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS (COMM)	621/2025	30-07-2025	STATE BANK OF INDIA VS DARSHAN SINGH	9643242952	04-12-2025	127	--	DECREED	--	--		
				OMP (I) (COMM.)	95/2025	06-10-2025	BRIJBASI FIRE SAFETY SYSTEM PVT. LTD. VS NUVIA INDIA PVT. LTD. AND ANR.	9899959499 & 9811176622	10-12-2025	65	--	DISMISSED	--	--		
				CS (COMM)	387/2024	20-05-2024	LALLAN PRASAD GUPTA VS M/s FYLFOT CHITS PVT. LTD. AND ORS.	DAVENDRA KUMAR YOGESH KAUSHIK	NOT MENTIONED IN PLAINT	18-12-2025	577	--	DECREED	--	--	
				CS (COMM)	810/2022	20-08-2022	INDOSPIRIT BEVERAGES PRIVATE LIMITED VS M/S MORNING STORES NKMM PVT LTD	9899617989 & 8920884085	22-12-2025	1220	--	DECREED	--	--		
				OMP (COMM)	05/2024	16-01-2024	M/S GLOBAL HEALTH CARE SERVICES VS ERSANJEEV SHIVA PRASAD PENTYALA	9810024147 & 9811418837	24-12-2025	708	--	DISMISSED	--	--		
				CS DJ	1792/2018	19-12-2018	HARINDER SINGH VS RAHUL NARANG	9891995763 & 9953686474	26-12-2025	2564	--	DECREED	--	--		
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS (COMM)/351/2024	CS (COMM)/351/2024	09.05.24	M/S INTEX FURNITURE PVT. LTD. Vs Ahluwalia Contracts India Limited Through Its Managing Director	KARAMVEER	N/A	13.12.25	583	YES	DISMISSED DECREED	-	-	
				OMP (COMM.)/51/2025	OMP (COMM.)/51/2025	24.07.25	SHYAM SUNDER SURENDER VERMA	Vs SHARDIK SANGWAN	N/A	23.12.25	152	YES	DISMISSED	-	-	

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30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/266/2023	45003	GREENZ GARDEN SHOP Vs N K SHAH INFRAPROJECTS	PRACHI VASHISHT	9810240038	18.03.2023	GREENZ GARDEN SHOP Vs N K SHAH INFRAPROJECTS	PRACHI VASHISHT	9810240038	01.12.2025	--	
				COMMERCIAL SUIT	CS (COMM)/3774/2024	45579	KULJEET SINGH PROPRIETOR OF M/S KAY DEE IRON TRADERS Vs M/S AMBASY CONTRACTORS PVT. LTD.	KUNAL MADAN	9717468652	14.10.2024	KULJEET SINGH PROPRIETOR OF M/S KAY DEE IRON TRADERS Vs M/S AMBASY CONTRACTORS PVT. LTD.	KUNAL MADAN	9717468652	04.12.2025	--	
				COMMERCIAL SUIT	CS (COMM)/283/2021	44425	M/S DHANLAKSHMI BUILDING DEVELOPMENT PRIVATE LIMITED Vs ECO RRB INFRA PRIVATE LIMITED	SIDDHANT KUMAR	9873047772	17.08.2021	M/S DHANLAKSHMI BUILDING DEVELOPMENT PRIVATE LIMITED Vs ECO RRB INFRA PRIVATE LIMITED	SIDDHANT KUMAR	9873047772	10.12.2025	--	
				COMMERCIAL SUIT	CS (COMM)/2917/2024	45499	STATE BANK OF INDIA Vs BALJIT SINGH	VARUN CHANDIOK	9818365119	26.07.2024	STATE BANK OF INDIA Vs BALJIT SINGH	VARUN CHANDIOK	9818365119	15.12.2025	--	
				COMMERCIAL SUIT	CS (COMM)/79/2025	45685	PUNJAB NATIONAL BANK Vs AJEET SHARMA	VIKRAM GOLA	9811244209	28.01.2025	PUNJAB NATIONAL BANK Vs AJEET SHARMA	VIKRAM GOLA	9811244209	16.12.2025	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM/60/2020	43854	CHANDAN MUNJAL (SOLE PROPRIETOR OF MEDICAL SQUAD Vs. RC HEALTHCARE PRIVATE LIMITED	MS. AKANKSHA NEHRA	9560274717	24/01/2020	CHANDAN MUNJAL (SOLE PROPRIETOR OF MEDICAL SQUAD Vs. RC HEALTHCARE PRIVATE LIMITED	MS. AKANKSHA NEHRA	9560274717	12/12/25	--	
				COMMERCIAL SUIT	CS COMM/599/2021	44523	CHETNA GUPTA Vs. KARVY REALTY INDIA LTD	SH. SHEKHAR GUPTA	9868790800	23/11/2021	CHETNA GUPTA Vs. KARVY REALTY INDIA LTD	SH. SHEKHAR GUPTA	9868790800	22/12/25	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL CASE	CS DJ/793/2019	16-09-2019	M/S PHARMACEUTICALS PVT LTD Vs M/S MOOLCHAND KHAIIRATI HOSPITALS	GAGANMEET SINGH	---	03-12-2025	2270	YES	Contested	--	--	
				COMMERCIAL CASE	OMP (COMM.)/26/2020	20-03-2020	TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED Vs M/S CREDIBLE MANAGEMENT AND	M/S SIKRI	---	13-12-2025	2094	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/72/2020	31-01-2020	M/S KARSHIVNIK INTERNATIONAL LTD Vs M/S GOLF INTERNATIONAL	ASHOK K. SINGH	---	05-12-2025	2135	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/115/2020	20-02-2020	MOL LOGISTICS INDIA PVT LTD Vs FASHION CLUB GLOBAL	PANKAJ SINGH	---	13-12-2025	2123	YES	Contested	--	--	
				EXECUTION	EX/310/2020	08-09-2020	M/S CREDIBLE MANAGEMENT AND CONSULTANT PVT. LTD. Vs TELECOMMUNICATIONS	SUMIT K. BATRA	---	13-12-2025	1922	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/956/2023	13-10-2023	KUCHIPUDI DANCE CENTER AND ANR. Vs MS. PURVADHANASHREE AND ORS.	VAIBHAV VUTTS	---	12-12-2025	791	YES	Contested	--	--	

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				COMMERCIAL CASE	OMP (COMM.)/7/2025	23-01-2025	RAJ KUMAR SINGH Vs ROHITBAWA DECEASED)	Shanker Kashyap	---	18-12-2025	329	YES	Contested	--	--	
				EXECUTION	EXECUTION (COMM.)/317/2025	10-09-2025	M/S VARQ FOODS Vs M/S S AND S FOOD INC.	GREETIKA KAPUR	---	19-12-2025	100	YES	Contested	---	---	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/308/2021	27-08-2021	VIPIN ARORA Vs NIVA BUPA HEALTH INSURANCE COMPANY LIMITED	Nandwani Associates	&9810528802	19-11-2025	1545	YES	CONTESTED	---	---	
				U/S 34	OMP (COMM.)/47/2025	04-07-2025	SMT. RAMAN GUPTA Vs AXIS BANK LTD.	D.R. JAIN LAW FIRM	9868503030	18-11-2025	228	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/513/2023	30-05-2023	INDIA OFFSET PRINTER PVT LTD Vs M/S LEARNING HUB THROUGH ITS PROPRIETOR SH.	Dinesh Tiwari & Seema Mishra	990195020	11-11-2025	896	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/820/2023	06-09-2023	M/S FASTSURANCE CONSULTANTS PVT. LTD. Vs UTTAM BHAKAT	Stellar Legal	818930209	06-11-2025	792	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	es (COMM)	23/2025	04.01.2025	VIPIN AGARWAL VS S AND S SURGICARE	Gagan Kumar Singhal	9958295989	02.12.2025	322	--	DECREED	--	--	--
			30	es (COMM)	242/2024	03.04.2024	M/S CONVERGIA DIGITAL EDUCATION VS HANS INTERNATIONAL	Rajesh Kumar	9810195013	08.12.2025	614	--	DISMISSED	--	--	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS/COMM	352/20	02.12.2020	MODI INFOSOL V/S PRIME ABGP PVT. LTD.	SURUCHI MITTAL AND ABHISHEK GAUTAM	9711357001, 9811000519	02.12.2025	1826	NO	CONTESTED/DECREED	N.A.	N.A	
				CS/COMM	2872/24	12.07.2024	PRAHALAD SINGH V/S PAYTEL FINANCIAL TECHNOLOGIES PVT. LTD.	PANKAJ KUMAR	9990008067	22.12.2025	528	NO	DISMISSED/CONTESTED	N.A.	N.A	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	320/2023	26-08-2023	PROPYOGI ADVISOR P LTD.V S. ROYALGOLF LINK CITY PROJECTS P. LTD.		NIL	06-12-2025	830	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	8/2024	01-07-2024	IRCTC VS. EXPRESS FOOD SERVICES		NIL	16-12-2025	530	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	9/2024	01-07-2024	IRCTC VS. EXPRESS FOOD SERVICES		NIL	16-12-2025	530	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	11/2024	12-07-2024	IRCTC VS. EXPRESS FOOD SERVICES		NIL	16-12-2025	519	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	193/2024	02-07-2024	PUNJAB NATIONAL BANK VS. KOHILI PLASTICS		NIL	17-12-2025	530	YES	CONTESTED	NIL	NIL	

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			209	RECOVERY	194/2024	02-07-2024	PUNJAB NATIONAL BANK VS. SAI PLASTIC	NIL	17-12-2025	530	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	01/2025	03-01-2025	RAKESH KUMAR SHARMA VS. M/S KANWAR ENTERPRISES	NIL	17-12-2025	344	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	55/2025	19-02-2025	BANK OF MHARASAHTRA VS. M/S NIRANJAN ENTERPRISES	NIL	16-12-2025	297	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	146/2025	18-04-2023	CANARA BANKV S SCALE N SKILL	NIL	06-12-2025	958	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	362/2024	28-11-2024	STATE BANK OF INDIA VS. VEERENDRA SINGH GURJAR	NIL	08-12-2025	375	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	191/2022	07.06.2022	ARUNA MAITHEL VS ARCHANA BHASIN	LAKSHAY JOSHI 9999852428	19.12.2025	1291	YES	DECREED	19.12.2025	NIL	
			101	CS Comm	118/2024	09.04.2024	LINKEXPRESS LOGISCTIC PVT LTD. VS VELOCE LOGISTIC PVT LTD.	SEEMA GUPTA 9212412289	17.12.2025	617	YES	DISMISSED	-	NIL	
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	143/2024	20-04-2025	DEEPAK SINGH Vs MR NASEEM AHMED	-	01-12-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	30/2025	29-10-2024	M/S VISHWAKARMA- ENGG. WORKS Vs M/S KHUNTHUNATH POWER	-	04-12-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	69/2025	06-12-2024	CENTRAL BANK OF INDIA Vs SURESH KUMAR AND ORS.	-	06-12-2025	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	101/2025	23-01-2025	BABLI Vs HARPREET SINGH THETHI	-	06-12-2025	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	64/2025	05-07-2025	RAKESH VERMA Vs PRANESH KUMAR	-	08-12-2025	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	92/2024	28-05-2025	VIKAS GUPTA Vs MS RAFEEQ TRADING CO AND ANR	-	10-12-2025	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	48/2025	08-08-2025	NEERAJ AGGARWAL- PROP M/S AGGARWAL TRADING COMPANY Vs LSLAMUDDIN	-	17-12-2025	-	-	CONTESTED	No Execution filed till date	-	
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	Shahdara/KKD/Delhi	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	MISC. DJ/ 658/2025	18.07.2025	PUNJAB AND SH. SINDH BANK VS DEEPA CHAUHAN THAPA	SH. JAISHREE BADOURIA 9810980834	23.12.2025	158	YES	ALLOWED	NIL	NIL

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
			Shahdara/KKD/Delhi	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM)/217/2024	04.05.2024	JAMMU AND KASHMIR BANK LTD VS ATUL SHARMA	SH. RAHUL SHARMA	9953459952	24.12.2025	628	YES	DECREED	NIL	NIL
			Shahdara/KKD/Delhi	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM)/456/2024	31.08.2025	M/S AYUSHI DENIM LLP VS MANOJ KUMAR KHERA PROP. OF M/S	SH. RASHIKA VED	9958871701	24.12.2025	480	YES	DECREED	NIL	NIL
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA		ROOM NO 208	Commercial	CS (COMM)/574/2021	24-12-2021	SUBODH KUMAR KHANDL WAL Vs PRAMOD KUMAR SINGH	BLJENDER GAUTAM	9899205088	23-12-2025	1460	Yes	DECREED	Execution not filed	nil
				ROOM NO 208	Commercial	CS (COMM)/106/2023	02-03-2023	KOMAL PRASAD SINGHAL PROP. OF M/S PRAKASH	KARTIK JAIN	8368060074	18-12-2025	1022	Yes	DECREED	Execution not filed	nil
				ROOM NO 208	Commercial	CS (COMM)/446/2024	20-08-2024	Canara Bank Vs Jai Mata Di Goods Carrier	KRISHAN KUMAR	9990577700	13-12-2025	480	Yes	DECREED	Execution not filed	nil
				ROOM NO 208	Commercial	CS (COMM)/501/2024	23-09-2024	SARAOGI SUPER SALES PVT LTD Vs VISHWASH KUMAR	KANHAIYA KUMAR	9650525711	05-12-2025	438	Yes	DECREED	Execution not filed	nil
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 647/2024	20.12.2024	SURESH JAIN VS RAHUL GUPTA	P K KHANNA	9818539988	09.12.2025	354	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 140/2025	05.03.2025	ASHWINI THUKRAL VS LOKESH	U K SINGHAL	9599043045	09.12.2025	279	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 205/2025	05.04.2025	NARENDER KUMAR JAIN VS YASHU MAKKAR	S B PANDEY	9313780408	10.12.2025	249	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 459/2025	25.07.2025	VIKAS GOEL VS MCD	AMBAREEN	8287138358	12.12.2025	140	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 224/2024	08.04.2024	BAJRANG LAL VS M/S JPRAKESH AVIATIONS SERVICES PVT LTD	KUMAR GUPTA	9810266298	20.12.2025	621	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 176/2025	20.03.2025	STATE BANK OF INDIA VS ASHA SHARMA	MADHUSUDAN	9310967985	22.12.2025	277	YES	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 617/2024	05.12.2024	PUNJAB NATIONAL BANK VS RAEES SALMANI	JYOTI GAUTAM	9109315391	23.12.2025	383	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 313/2024	28.05.2024	M/S NAURAS FASHION VS GUDDIYA NAJMIN	RAJ KUMAR DHINGIYA	9643555136	26.12.2025	577	NO	DECREED	NA	NA	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTI ON	ACT OF DAYSSECTION
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 259/2023	17.05.2023	M/S ROHAN BOOK COMPANY PVT LTD VS FUTURE KOLKATA	OSAMA SOHAIL	9717345345	26.12.2025	954	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 146/2024	26.02.2024	MOHD ANJUM VISHAL GROVER	AKASHDEEP ARYA	9268602801	26.12.2025	669	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/181/2025	BANK BARODA SARVESH KUMAR	27-03-2025	UMESH JOSHI	9910568669	06-12-2025	258 DAYS	-	DECREED	Execution not filed till date		
			304	COMMERCIAL	CS (COMM)/487/2024	VISSAMSETTY NAGA VENTAKA HARI KUMAR VS SH. SUSHIL KUMAR	13-09-2024	KANISH KHARBANDA	9999457850	17-12-2025	460 DAYS	-	DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/66/2020	GULSHAN INTERNTIONAL P LTD Vs M/S PRIME SOLES AND ANR	14-02-2020			22-12-2025			Contested			
			406	Civil	CS (COMM.)/140/2020	M/S LETS DESIGN ENGINEERING,THROUGH ITS PARTNERS SH. KARAN DHALLAND SH. YOGENDRA MOHAN	25-08-2020			17-12-2025			Contested			
			406	Civil	CS (COMM.)/697/2021	PRADEEP KUMAR GUPTA Vs M/S NAYYAR ELECTRONIC WORLD AND ORS	10-12-2021			06-12-2025			Contested			
			406	Civil	CS (COMM.)/739/2022	TIMES INFRASTRUCTURE PVT LTD Vs BAKSHI ENTERPRISE	16-09-2022			24-12-2025			Contested			
			406	Civil	OMP (COMM.)/26/2023	KENDRIYA VIHAR APARTMENT OWNER WELFARE ASSOCIATION Vs SATISH KUMAR AND ORS	20-02-2023			23-12-2025						
44	SH.DEVENDER KUMAR JANGALA		205	Civil	CS (Comm.)/512/2022	Texzium International (P) Ltd. Vs. Natura Products Ltd.	09.06.2022	Chopra	N.A	12.12.25	1282 Days	Yes	Contested	N.A	N.A	
			205	Civil	CS (Comm.)/800/2022	Napin Impex Ltd. Vs. Ultra Industries	12.10.22	Shubham Bhardwaj	N.A	17.12.25	1162 Days	Yes	Contested	N.A	N.A	
			205	Civil	CS (Comm.)/108/2023	Space 4 Business Solutions Pvt. Ltd. Vs. DCP	04.02.23	Amit Kr.	N.A	04.12.25	1034 Days	Yes	Contested	N.A	N.A	
			205	Civil	CS (Comm.)/761/2023	M/s Krish Infratel (P) Ltd. Vs. M/s Solar Smith Energy (P) Ltd.	07.10.23	Rajbir Singh	N.A	10.12.25	795 Days	Yes	Contested	N.A	N.A	
			205	Civil	CS (Comm.)/819/2023	Kuldeep Solanki Vs. HDFC Ergo General Insurance Co. Ltd.	26.10.23	Ujjwal Kr. Goswami	N.A	12.12.25	778 Days	Yes	Contested	N.A	N.A	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	TE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF DAYS FOR EXECUTION	ACT SECTION
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 472/2023	12.10.2023	RITA RIKH VS ARVIND KUMAR GAUTAM	ROHIT BANSAL, ABHIMANYU LALL	9555570447, 9910808880	12.12.2025	793	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 444/2024	02.09.2024	MASCOT HEALTH SERIES PVT LTD VS M/S SHREE BALAJI DISTRIBUTORS	NAVEEN CHANDRA, SUDHANSHU TOMAR	9810078786, 9810206600	22.12.2025	476	YES	DECREED	NIL	NIL	RECOVERY SUIT
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM)/316/2024	01-07-2024	Hill And Associate India Pvt Ltd vs Piccadily Hotels Pvt Ltd	Sh. Awanish Srivastava	9873334481	08-12-2025	525	DISMISSED			Recovery of Money	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 232/2024	24.04.2024	JAS FORWARDING WORLDWIDE Vs TURBO MEGHA AIRWAYS	MR. SIDHANT AWASTHI	8851519396	23.12.2025	608 DAYS	NIL	NIL	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	489/2022	12.10.2022	AEROSHIP LOGISTICS PVT LTD VsNIPPON AUDIOTRONIX PVT LTD	Sanjay Mishra	9810135522	03.12.2025	1184 Days		Contested Dismissed			
			509	CS(COMM)	60/2024	27.01.2024	BABY RANI ALAS BABY VERMAVsGurgaon Packaging Pvt Ltd	SAKSHI PANCHAL	9266060127	11.12.2025	684 Days		Contested Decreed			
			509	CS(COMM)	43/2022	08.02.2022	ANS GLOBALVsSECRETARY NATIONAL MEDICAL COMMISSION	Manish Sharma	9811515778	15.12.2025	1406 Days		Contested Decreed			
			509	CS(COMM)	221/2024	20.04.2024	RAJNI DOBHALVsMEENAKSHI PANT	S K BANSAL	9350328112	16.12.2025	605 Days		Contested Decreed			
			509	CS(COMM)	545/2024	04.11.2024	M/S BALAJI PET INTERNATIONALVsM/S SHINE LIFE BEVERAGES	Narendra KUMAR	9811152646	16.12.2025	407 Days		Contested Dismissed			
			509	CS(COMM)	562/2022	19.12.2022	VIKRAM DIWANVsUNIQUE PHARMA	PUNEETT SINGHAL	8826687687	17.12.2025	1094 Days		Contested Decreed			
			509	CS(COMM)	467/2023	07.10.2023	M/S PRAKASH PIPES LIMITED Vs MRSJITENDER KUMAR	GURBAKSH SINGH	981091033	17.12.2025	802 Days		Contested Decreed			
			509	CS(COMM)	540/2024	28.10.2024	JASVINDER SINGHVSWELCOME	VIKAS DAHIYA	9910330139	18.12.2025	416 Days		Contested Decreed			
			509	CS(COMM)	94/2025	27.02.2025	B2B Hospitality Pvt Ltd.VsFortune Inn Garzia	NISHANT VERMA	9631082831	18.12.2025	294 Days		Contested Decreed			
			509	CS(COMM)	292/2024	03.06.2024	Canara BankVsSkyra Advanced Systems Pvt Ltd	EKANT LUTHRA	8376841313	19.12.2025	564 Days		Contested Decreed			
			509	CS(COMM)	68/2025	10.02.2025	IDBI BANK LTDVsM/S KAMRAN ENTERPRISES	SNISHI CHAUDHARY	9899154299	26.12.2025	319 Days		Contested Decreed			

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF December 2025

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1A	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	190	12	1	0	24	179
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	139	14	1	1	18	135
3	SH. DEVENDER KUMAR SHARMA/MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	152	18	0	0	38	132
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	171	13	1	0	31	154
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	184	22	0	0	25	181
6A	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	173	24	0	0	21	176
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	175	20	1	0	21	175
8A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	Central	131	32	0	1	40	122
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	208	21	1	0	40	190
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	162	18	1	1	22	158

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	137	20	1	5	34	119
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	157	26	2	0	20	165
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	184	18	0	0	36	166
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	291	89	0	0	64	316
15A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	423	84	0	0	59	448
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	415	60	0	0	69	406
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	374	75	0	1	128	320
	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	West	308	65	0	0	35	338
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	321	86	0	0	81	326
20	MS PULASTYA PREAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	957	64	3	0	41	983
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1022	82	1	1	51	1053

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
22A	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	1002	65	2	3	31	1035
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	369	156	0	0	115	410
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	472	138	58	56	167	445
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	563	165	1	0	95	634
26A	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)	South	574	142	0	0	92	624
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	690	240	3	2	183	748
28	SH. LAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	276	23	1	0	18	282
29	SH. LALIT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	236	22	1	0	31	228
30	MS. VRINDA KUMARI/SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	298	29	3	0	30	300
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	260	4	0	0	9	0
31A	MS. SUNENA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-04, W/E/F 04.12.2025	South-East	0	19	1	0	5	270
32A	MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	270	24	2	0	39	257

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	169	29	3	0	26	175
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	190	23	1	0	18	196
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	224	30	0	0	9	245
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	262	41	2	0	36	269
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	655	24	3	0	28	654
38A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	North-East	158	29	2	0	15	174
39A	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	Shahdara	249	16	0	0	17	248
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	226	34	0	1	34	225
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	179	23	0	0	30	172
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	338	30	1	0	25	344
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	North-West	2185	85	2	0	126	2146
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1341	135	1	0	102	1375

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
45A	SH. JAGDISH KUMAR/SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1009	104	0	0	51	1062
47	DR. RAKESH KUMAR-II, DISTRICT JUDGE(COMMERCIAL COURT)	North	1133	86	2	0	58	1163
48	SH. RAJ KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	350	155	3	1	74	433
49	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	411	144	0	1	82	472
49A	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	486	142	1	0	23	606
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	359	114	2	2	102	371
GRAND TOTAL			21208	3134	108	76	2569	21805

List of cases received for Pre-Institution Mediation and Settlement during the month December 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	194	227	2	209	4	206
2	West	454	191	1	100	1	543
3	East	59	56	1	39	1	74
4	North-East	9	24	0	7	0	26
5	Shahdara	114	105	1	73	1	144
6	South	229	95	0	69	0	255
7	South-East	337	141	0	232	0	246
8	New Delhi	221	104	3	106	4	212
9	North	207	102		125	2	182
10	North-West	169	116	0	100	1	184
11	South-West	274	72	0	31	1	314
	Total	2267	1233	8	1091	15	2386
12	DHCLSC	229	72	1	48	1	251
	Overall Total	2496	1305	9	1139	16	2637

Note: Application received through NALSA App during the month:- Nil